

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 606 of 2018

IN THE MATER OF:

Compliance of Municipal Solid Waste
Management Rules, 2016 and other
environmental issues.

Date of Hearing 13.10.2022.

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New Delhi

Date 11/10/2022

Filed By :-

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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, AT NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018**

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

**AFFIDAVIT FILED BY THE CHIEF SECRETARY TO
THE GOVERNMENT OF KARNATAKA - RESPONDENT**

I, Vandita Sharma, D/o. Krishan Lal Sharma aged about 58 years, presently working as Chief Secretary, Government of Karnataka, do hereby solemnly affirm and State on oath as follows:

1. I submit that I have been working as Chief Secretary, GOVERNMENT OF KARNATAKA since **June 2022** and in my official capacity and as verifiable from official records maintained with Government of Karnataka, as also the information provided by various departments of Government of Karnataka, I am familiar with the facts of the case and hence I am swearing to this affidavit.
2. I respectfully submit that based on the directions of this Hon'ble Tribunal, I ensured coordination with various departments of Government of Karnataka and based on the information provided by such departments, I depose the present affidavit.
3. I respectfully submit that the abstract of status of Solid Waste Management, Plastic Waste Management, Biomedical Waste Management Rules-2016 in 313 Urban Local Bodies, BruhathBengaluru Mahanagarapalike (BBMP), 5947 Gram Panchayaths and along with implementation status of other issues mentioned in Hon'ble NGT order are detailed below;

Compliance to SWM Rules 2016 in 313 ULBs is enclosed here with and marked as **Annexure-R1**.



Vandita Sharma

- II. Compliance to SWM Rules 2016 in Bruhat Bengaluru Mahanagarpalike (BBMP) is enclosed here with and marked as **Annexure-R2**.
- III. Compliance to SWM Rules 2016 in Rural areas is enclosed here with and marked as **Annexure-R3**.
- IV. Compliance to SWM Rules 2016, BMW Rules-2016, Hazardous and other Wastes (Management and Transboundary Movement) Rules-2016, E-waste Management Rules-2016, status of effluent treatment plant, air pollution and noise pollution by Karnataka State Pollution Control Board is enclosed here with and marked as **Annexure-R4**.
- V. Compliance to status of STPs and reuse of treated wastewater by Bangalore Water Supply and Sewerage Board and Karnataka Urban Water Supply and Drainage Board for cities other than Bangalore is enclosed here with and marked as **Annexure-R5**.
- VI. Compliance to rejuvenation of water bodies by Urban Development Department is enclosed here with and marked as **Annexure-R6**.
- VII. Compliance to illegal sand mining by Department of Mining and Geology is enclosed here with and marked as **Annexure-R7**.
- VIII. Compliance to ground water extraction/ contamination and recharge by Directorate of Ground water is enclosed herewith and marked as **Annexure-R8**.
- IX. Compliance to Hon'ble NGT order dated 20.09.2018 in the News Item published in "The Hindu" authored by Shri Jacob Koshy titled "More river stretches are critically polluted (OA No 673/2018) is enclosed as **Sub-Annexure P6** to the above marked **Annexure-R4**.
- X. Compliance to functioning of Committees constituted in News Item published in "Times of India" Authored by Shri Vishwa Mohan Titled "NCAP with multiple timelines to clear Air in 102 cities released around Aug 15" dated



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08.10.2018 is enclosed as **Sub-Annexure P7** to the above marked **Annexure-R4**.

- XI. Compliance to Status of Action Plan with regard to identification of polluted industrial clusters in O.A.No.1038/2018, news item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" dated 13.12.2018 is enclosed as **Sub-Annexure P8** to the above marked **Annexure-R4**.
4. I respectfully submit that, the State Level Committee (SLC) has been constituted under the Chairmanship of Sri Subhash B.Adi, former Judge, High Court of Karnataka has been constituted vide Government Order no FEE 07 ENG 2019, Bangalore, Dated: 13-02-2019.
5. I respectfully submit that, SLC meetings dated 04-05-2022, 19-05-2022, 2-06-2022, 27-06-2022, 30-06-2022 are conducted in last quarter. Proceedings of the meeting are available at <https://kspcb.karnataka.gov.in/proceedings-ngt-slc-meetings>
6. I respectfully submit that, instructions have been given to all Deputy Commissioners vide letters dated 01-12-2021, 22-07-2021, 30-03-2022, 13-04-2022 to take necessary action for timely implementation of SWM Rules in ULBs.
7. I respectfully submit that several significant achievements have been made by the State of Karnataka in the field of solid waste management, plastic waste management, sewerage management and reuse of treated water as detailed below:

STATUS OF SEWAGE TREATMENT IN KARNATAKA

3,356.5 MLD of sewage is generated from all Urban local bodies in the State. Karnataka being an Open defecation free State, have ensured that all the urban households have access to improved sanitation facilities.

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1480 MLD sewage is generated in Bengaluru. BWSSB has installed 36 STPs with total treatment capacity of 1527.5 MLD. The capacity utilization is 79% and treating 1212 ML of sewage every day.

In Karnataka state, there are 168 Sewage Treatment Plants (STPs) with a combined treatment capacity of 2787.21 MLD* and currently treating about 1929.10* ML of sewage per day. An additional 70 STPs are under construction with a treatment capacity of 398.63 MLD* which will be brought into operation within stipulated period. Also, 95 STPs with an estimated treatment capacity of 263.67* MLD have also been proposed by the state.

The Government has taken actions to operationalize 10 non-operating STPs which will add a treatment capacity of 37.89* MLD.

For the safe treatment and disposal of Faecal sludge and septage from Urban Local bodies of Karnataka, the state has approved for setting up of 45 Faecal Sludge Treatment Plant (FSTPs) with a total treatment capacity of 354* KLD, in addition to the existing 2 FSTPs of 12 KLD capacity. The government is also planning to add 129 FSTP with a projected treatment capacity of 1,611 KLD in ULBs with less than 50,000 population.

[*The details of the capacities mentioned are provided as separate annexures]

Efforts by the State Government:

The Government of Karnataka has notified Urban Wastewater Reuse Policy vide GO No. UDD 435 PRJ 2014, dated 27.12.2017 for meeting the increasing demand for water with reuse of treated used water as an alternate source. The overall goal of this policy is to establish an enabling environment for the reuse of treated wastewater, covering Class I and Class II urban centres in Karnataka. The Policy outlines the roles and



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responsibilities of primary and secondary Departments of the State. The Policy also delineates broad wastewater reuse categories along with associated quality standards.

Success Stories:

Bangalore Water Supply and Sewerage Board (BWSSB)

At present 1212 MLD of sewage is being treated in Bangalore Metropolitan Region out of which 779 MLD of Treated water from different STP/TTPs is being utilised for various purposes like:

- 350 MLD of Secondary Treated Water from K&C Valley is being supplied at free of cost to Minor Irrigation Department for filling the 126 lakes/tanks of Kolar District for ground water recharge and lake rejuvenation from 2018.
- 60 MLD of Secondary Treated Water from K & C Valley is being supplied at free of cost to Minor Irrigation Department for filling the 67 lakes/tanks of Anekal Taluk, Bangalore Rural District for ground water recharge and lakes rejuvenation from 2021.
- 150 MLD of Secondary Treated Water from Hebbal Valley is being supplied at free of cost to Minor Irrigation Department for filling the 65 lakes/tanks of Chikkaballapur District for ground water recharge and lakes rejuvenation from 2020.
- Tertiary treated water from 4MLD TTP at Cubbon park is being supplied to Raj Bhavan, Vidhana Soudha, High Court, Golf Course, Cubbon park, Nehru Planetarium, Indira Gandhi Fountain Park for horticulture and non potable purposes since 2005.
- Tertiary treated water from 1.5MLD TTP at Lalbagh is being supplied to Lalbagh-Botanical garden maintenance since 2005.
- Tertiary treated water from 15MLD TTP at Jakkur is being supplied to Karnataka Power Corporation Limited (KPCL) Gas Based Power generation plant at Yelahanka and rejuvenation of Jakkur lake.



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- Tertiary treated water from 10MLD TTP at Yelahanka is being supplied to Kempegowda International Airport Bengaluru (KIAB), Indian Air Force (IAF), Bharath Electronics Limited (BEL), Rail Wheel Factory, Indian Tobacco Company (ITC) for non-potable purposes
- Secondary treated water supplied to 40MLD TTP Karnataka Industrial Areas Development Board (KIADB) at Devanahalli for industrial purposes.
- Tertiary treated water from 60MLD TTP at V Valley is being supplied to M/s. Arvind Mills, M/s Wonder Blues, M/s Nandi Infrastructure Corridor Enterprises for non-potable purposes.
- Secondary treated water from 75 MLD STP Mailasandra at V.Valley is being supplied to M/s. Bhagyalakshmi Farms and M/s Tangline Developers (Global Village) for non-potable purposes.
- Secondary treated water from 6MLD STP at Kadugodi is being supplied to M/s. Hindustan Petroleum Corporation Limited (HPCL) rejuvenating/recharging of Lakes Gardening, Industrial applications, construction purposes etc.
- As per Rule No. IX of BWSSB Act 1964 under Recycle water it indicates that where Recycled water is supplied from the treatment plants of Board, water charges shall be levied at the prevailing rates as follows;
 - a) Secondary treated water: (1) Rs. 10/- per KL for supply at the plant premises through lorry tankers (2) Rs. 15/- per KL for supply through pipeline subject to entire cost of the pipeline being borne by the beneficiaries.
 - b) Tertiary Treated Water: (1) Rs. 15/- per KL for supply at the plant premises through lorry tankers. (2) Rs. 25/- per KL for supply through pipeline subject to entire cost of the pipeline being borne by the beneficiaries.

BWSSB is supplying the tertiary treated water through tankers for non-potable purposes @ Rs.360/6KL load.

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- BWSSB is generating average revenue of Rs.60.00 lakhs per month by selling the treated water to requested consumers.

Karnataka Urban Infrastructure Development and Finance Corporation (KUIDFC): Tertiary Treatment STP at Kavoor, Mullakadu, Mangalore

Mangalore Special Economic Zone Limited (MSEZL) had collaborated with Mangalore City Corporation and formed Mangalore STP Limited (MSTPL) for the operation and maintenance of 3 STPs in Mangalore and tertiary treatment and reuse of treated water from the STPs. As on date, MSTPL has taken over the O&M of Kavoor STP and 12 wet wells. The O&M is being carried out by appointing qualified O&M contractors through National Level Open bidding. The entire O&M cost including deployment of manpower, supply of chemicals and consumables, minor spares and repairs as well as electricity charges is being borne by MSEZL and MCC in the agreed ratio of 70:30. MSEZL has taken up the construction of 5MGD (22.7MLD) Tertiary Treatment Plant (TTP) using state-of-the-art GE membrane technology (Ultra filtration) for re-use of Secondary Treated Sewage Water from Kavoor STP. The plant with process automation and the plant is being controlled and monitored through PLC based SCADA system. The reuse of treated water from the TTP has reduced the dependency on natural water resources, reduced the financial burden on Mangalore City corporation for O&M of STP, avoided disposal of Secondary treated sewage in natural river body thereby Minimization of pollution loads on Fresh water sources & improving Environmental quality.

Karnataka Urban Water Supply and Drainage Board (KUWS&DB): Sewage Treatment Plant and Tertiary Treatment Plant at Ballari city.

A sewage treatment plant of 30 MLD capacity is setup near Ballari city with conventional treatment process, wherein 23 MLD of sewage is being treated. A quantum of 3 MLD treated

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water is being supplied to M/s Janaki Sponge Iron LTD for iron and steel manufacturing purpose at the rate of Rs 4.71/KL. With this Ballari city corporation is able to generate Rs 4,23,000 per month which in turn is being utilized for the O&M activities of the plant. This alternative source of revenue generation has eased the financial burden on ULB.

STATUS OF MSW IN KARNATAKA

Urban Local Bodies

In 313 ULBs across the State of Karnataka, the total quantum of waste generation is 6584 TPD. The processing details across the ULBs are provided as under:

Sl. No	Parameters	Value	Unit
1	Total Waste Generation	6584	TPD
2	Total Waste Collected	6561	TPD
3	Total Wet Waste Collected	2944	TPD
4	Total Dry Waste Collected	2099	TPD
5	Total Mixed Waste Collected	1518	TPD
6	Total wet waste processing	2420	TPD
7	Total dry waste Processed	719	TPD

Effort of the State Government:

- The State Government has notified "The Solid Waste Management Model Bye Laws for both City Corporations and Municipalities vide Government Order No. UDD 90 CSS 2018, Bengaluru, Date: 9.10.2019. Penalty Provisions are included under Schedule VIII of the said bye-laws for non-segregation of waste which will help ULBs in effective implementation of SWM Rules.
- Procurement of lands for establishing scientific processing and disposal facility is completed in 249 ULBs out of 313 ULBs and in remaining 64 newly added ULBs, land identification is under progress.



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- Currently, 218 ULBs have set up DWCCs for storage of dry waste and Baling machines have been procured. The waste plastics are segregated, baled, and sent to cement factories. In the current financial year 5363 tonnes of plastic waste is sent to cement factories and 12,352 tonnes of waste is sent to recycling units (average 102 TPD dry waste).

Success Stories:

- Establishment of Bio-Methanization Plant (1 TPD capacity) for Electricity Generation 10 KW by Ramanagara City Municipal Corporation
- Waste to Wealth- Conversion of used/ waste cooking oil to Biofuel in Bagalkote City Municipal Council assisting ULB in ensuring clean drains and uncontrolled blockage of drains
- Integrated and sustainable solid waste management by Chikkaballapura City Municipal Council
- Bio-digester Public Toilets by Udupi CMC
- Production of yarn from tender coconut shells by Raichur City Municipal Council to reuse and promote scientific disposal of tender coconut shells
- Processing of tender coconut shells to produce pulverized and browns to mix with wet waste for composting.
- Adoption of home composting by 5400 households in Udupi CMC, 3100 households in Mangalore city corporation.
- Engagement of SHG in dry waste sorting (15 categories) and management in 4 DWCCs in Udupi CMC
- **Construction and Demolition waste processing:** The draft Construction and Demolition Waste Management Policy is prepared and shall be notified by December 2022. Mangalore, Mysuru, Hubli Dharwad & Gulbarga



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Municipal Corporations have prepared DPRs for establishing 50 TPDC&D Waste processing unit.

- **Legacy Waste Management:** There are 191 dumpsites and total quantity of old waste accumulated is 82.15 lakh tonnes. 19 cities have issued work order for bioremediation. The major cities include:
 - Bijapur City 74,000 tonnes of legacy waste has been remediated and 10.4 acres land has been reclaimed.
 - Tumkur City has cleared 19,000 tonnes waste has been remediated and 2.5 acres has been reclaimed.
 - Shimogga City 16000 tonnes legacy waste is remediated.
 - Mangalore City initiated work in April 2022 and has excavated 29000 of legacy waste and bioremediation is under progress.

Effort of the State Government: The State Government has constituted State Level Technical Advisory Committee to verify the bioremediation DPRs of the ULBs. Instructions have been given to all Deputy Commissioners and ULBs vide circular no: DMA/SWMR/11/2020, Dated 18-12-2021 to obtain approval for bioremediation projects up to Rs 5 crore. Accordingly, all DPRs above 5 crores are verified at State level and cabinet approvals are obtained. One day State Level workshop was conducted on Legacy waste management wherein the success stories across the nation were presented. As a part of capacity building training and field visits are organized to engineers. Efforts are made to bioremediate 50% dumpsites by December 2024 and 100% by December 2025.

- **Model Cities:**

As per the instruction of Hon'ble Court, three City Corporations (Mysore, Mangalore and Belgavi and three City Municipal Council (Karwar, Ullal and Hunsur) were

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considered under as Model Cities. The performance of these cities is below.

Name of the City	D2D Collection	Segregation		Processing	
		Status as per affidavit submitted in Feb 2020	Present status of segregation	Status as per affidavit submitted in Feb 2020	Present status of Processing
Belgaum	100%	55%	70%	100%	100%
Mysuru	100%	100%	100%	55%	77%
Hunsur	100%	32.60%	90%	93%	93%
Ullal	100%	90.32%	100%	35%	63%
Mangalore	100%	41.70%	75%	78.5%	78.50%
Karwar	100%	100%	100%	100%	100%

• **Plastic Waste Management:**

- The State Government has banned all kinds of single use plastics vide G.O dated 11.03.2016. In order to curb the illegal manufacture, supply, sale & use of single use plastic and to prevent illegal movement of banned plastic items from the neighbouring States frequent raids are being carried out in the ULBs. The Ministry of Environment, Forest and Climate has issued notification no GSR 571(E) Dated 12-08-2021 vide which manufacture, import stocking, distribution, sale and use of single use plastic items are prohibited w.e.f 1st July 2022.
- Accordingly Single use plastics products are banned all over the State and action being taken for its strict implementation. A total of 9439 raids being conducted, with 21 No of cases booked, where 5792.28 Tons of Single use plastic is seized, and a total of Rs 53.72 Lakhs is collected as fines.

• **Penalty Provisions:**

Penalty Provisions are included under Schedule VIII-Schedule of Fines in "The Karnataka Municipal Corporations (excluding BBMP) Solid Waste Management



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Model Bye Laws 2019". The same is notified as No. UDD 90 CSS 2018, Bengaluru, Date: 09.10.2019. The penalty provisions are applicable for a number of non-compliances related to littering, open defecating, failure to segregate by bulk waste generators, failure to store and/or deliver C&D Waste in a segregated manner, burning, dumping and unauthorized burial of solid waste, etc.,

As per the penalty provisions, ULBs are levying penalties for littering, open urination, open defecation etc. In the current year of 2022, an amount of INR 10,07,469 has been collected as fines for different violations across the ULBs.

- **IEC and Capacity Building:**

Swachhathasaptaha has been conducted in all ULBs from 26th September 2022 to 2nd October 2022 during which awareness programme to school children, intensive cleaning drives, training and workshops for RWAs were organised.

- State Government is launching Zero Waste Temples under "Swachh Mandira Abhiyan" banner which envisages setting up waste processing plants inside temple premises and convert waste to compost instead of sending it to landfills.

BRUHATH BENGALURU MAHANAGARAPALIKE (BBMP):

Sl. No	Parameters	Value	Unit
1	Total Waste Generation	5200	TPD
2	Total Waste Collected	5200	TPD
3	Total Wet Waste Collected	1950	TPD
4	Total Dry Waste Collected	550	TPD
5	Total Domestic Hazardous Waste	52	TPD



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6	Total Other Waste Collected	2648	TPD
7	Total wet waste processing	1950	TPD
8	Total dry waste Processed	550	TPD
9	Total 8 treatment facilities capacity	2070	TPF

• Solid Waste Management: Details of Projects Undertaken

Sl. No.	SWM Component	Description
1	Door to Door Collection	The Door-to-Door collection has been achieved in 100% of the wards.
2	Source Segregation	The source segregation has increased from 30% to 45%.
3	ISWM DPRs	SWM DPRs have been prepared for all the components of SWM activity and most of the works have been tendered. Few have already been completed.
4	Grants	The Government has sanctioned Rs.999.00 crores under Shubra Bengaluru Scheme for various SWM activities.
5	MRFs/DWCCs	The BBMP has 119 MRFs/DWCCs and construction of further 30 MRFs/DWCCs is under progress
6	Suvidha Cabins	Construction/erection of prefabricated Suvidha Cabins for pourakarmikas/safaikarmacharis at 221 locations is under progress.
7	Transfer Stations	Construction of transfer stations (Secondary Collection Points) of 25 TPD capacity at 50 locations and 150 TPD capacity at 03 locations are under progress.
8	Garbage Vulnerable Points	The work of permanent eradication of Garbage Vulnerable Points and beautification of the same at 570 various locations are under progress.
9	E-Toilets	Construction of e-toilets at 60 locations has been completed out of 72 locations.



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10	Eco-friendly modular toilets	Construction of modular type eco-friendly toilets at 25 locations is under progress and at 31 locations is under evaluation of bids received.
11	Sweeping Machines	Procurement of 51 Mechanical Sweeping Machines is under process and tender has been invited.
12	Jetting Machines	Procurement of 4 numbers of jetting machines is under process and tender has been invited.
13	Push Operated Sweeping Machines	Procurement of manually push operated mechanical sweeping machines is under evaluation of bids received.
14	Shredders, Choppers, and Composting Units	In order to promote decentralized processing of segregated waste to reduce load on centralized plants, tender has been invited to setup/install Choppers, Shredders and Composting units of various capacities (1 to 5 TPD) at 200 locations across Bengaluru (Urban).
15	Aggregator Units	Construction of 2 aggregator centres is under process.
16	Waste to Energy	Construction of 1000 TPD capacity W2E plant which generates 11.5 MW is under progress.
17	Bio-CNG Plants	Two Plants have been approved and under agreement stage.
18	Bio-Methanation Plants	Construction of 4 numbers of 5 TPD capacities & one plant of 50 TPD capacity plants is under progress. Also, upgradation of 7 defunct plants is under process.
19	C&D Processing Plants	Tender has been invited to setup 4 numbers of 500 TPD capacity & one plant of 1000 TPD capacity.
20	Domestic Hazardous Waste Disposal	Evaluation of bids is under process to appoint agency for scientific collection, transportation and disposal through approved methods in four zones & agency is already engaged in remaining four zones.
21	Animal Waste Processing Plants	Five rendering plants have been identified to collect, transport,



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		process and dispose the chicken/poultry waste.
22	Deployment of Solid Waste Inspectors	214 Solid Waste Inspectors/Junior Health Inspectors have been deployed to monitor SWM activities.
23	Deployment of Ward Marshals, Deployment Supervisors	362 ward marshals and 18 Marshal Supervisors have been deployed to enforce the provisions of SWM Rules 2016 and SWM Bye-Laws.
24	Leachate Treatment Plants	Construction of 50 KLD & 100 KLD leachate treatment plants at two locations is under progress.
25	Automatic Segregation Machines	Setting up of two machines of capacity 5 TPH is under progress.
26	CCTV Surveillance	Installation of CCTV cameras at Large black spots, SWM plants and landfill sites in 300 points has been completed (300 Nos)
27	Scientific Bins	In order to ensure no littering of garbage or bottles or any other waste on roads in Commercial Areas/Markets/ High Floating population prone areas 2,387 litter bins have been installed.
28	Decentralizes Organic Waste Composters	50 OWCs have been established to promote decentralized processing of segregated waste.

- 20,342 number of raids/surprise inspection conducted during which 34,056 kg SUPs/banned plastic is seized and imposed penalty of Rs. 1,64,90,672/- . The same non-recyclable plastic waste is sent for utilization in Hot Mix Plants for laying roads.
- 288 Link workers have been appointed to visit door to door for rendering awareness on source segregation, Waste Management Rules-2016, visual cleanliness, impact of violation on public health and penal clauses for violations and etc.
- Violation of SWM Rules-2016 & SWM Bye-Laws is being monitored through regular patrolling by Marshals and imposition of penalty for the violation. **Rs.9,10,82,017/-**



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(10.09.2019 to 05.09.2022) penalty is imposed on violators.

- In order enforce In-Situ composting by Bulk Waste Generators, a circular vide reference no.: CC/PSR//PR/G-4471/2021-22, dated:11.02.2022 has been issued to ensure In-Situ composting is being adopted by all the bulk waste generators and to levy penalty as per the bye laws. Also, the Government has issued Gazette Notification vide no.: BBMP/JC(SWM) /PRF /\366/2022-JC-SWM/20808, dated: 01.08.2022 mandating all the bulk waste generators to undertake In-Situ composting as per the provisions of SWM Rules-2016.
- The Government has allocated 100 acres of land at Hullalli Village on lease wherein preparation of Sanitary Landfill works are under progress. Additionally, the Government is allocating 170 acres of land in Gollahalli village at Sy. No.39, 57 acres of land in Biyappanahalli village at Sy. No. 80.
- Also, Rs. 50 crores reserved in Shubra Bengaluru Grants sanctioned by Government of Karnataka is utilized for purchase of land identified as 0.5 acres near HMT Road, Brigade Rubix and 5.46 acres near Railway line, Jalahalli, Bengaluru.
- The SHGs/NGOs/Stri Shakti Sanghas have been authorized as Resource Organizations to streamline and integrate the Rag Pickers in collection of non-biodegradable wastes.
- Department of Religious & Endowment has issued an order mandating source segregation and recycling of flower waste, ban on use of SUPs.
- The SWM activities have been integrated completely using ICT and e-Governance.
- A Centralized Command and Control Room has been established in BBMP head office under Smart City Project.

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- A certified training programme to all Safai Karmacharis/PKs through Centre for Sustainable Development is being conducted.
- **BIOMINING/BIOREMEDIATION OF LEGACY WASTE:**
 - There are five dumpsites identified namely, a. Manduru (South & North), b. Mavallipura, c. Bingipura & Laxmipura, d. Bellahalli & Mittaganahalli, e. Bagalur
 - The tender has been approved by Government for Biomining of Mandur (South) dumpsite and approval for Bioremediation of Bellahalli dumpsite is under progress.
- **PLASTIC WASTE MANAGEMENT:**
 - The SUPs have been banned and same is enforced through surprise inspections/raids at commercial markets/shops/establishments.
 - Zonal & divisional Committees have been constituted to implement, monitor, and enforce the provisions of PWM Rules-2016, SWM Bye-Laws. This Committee meet fortnightly to review the works.
 - 20342 raids have been conducted between September 2019- September 2022 in which 34 Tonnes of Plastic has been seized and INR 1.64 Crores fine has been levied on the violators.
- **DOMESTIC HAZARDOUS WASTE MANAGEMENT:**
 - The ROs identified will collect segregated DHW from door to door and transport to DWCCs. BBMP has identified agencies for collection, transportation and processing of domestic hazardous waste deposited at DWCCs.
 - The agencies have collected, transported, and incinerated 7,224 tonnes from July-2021 to till Aug-2022.

• **CONSTRUCTION AND DEMOLITION WASTE MANAGEMENT:**

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- The BBMP has setup two plants of capacity 1,750 TPD under PPP model. One plant is at Kannur village and another is at Chikkajala.
- Public notices have been issued directing all waste generator to transport the same to designated plants and pay the service fee of Rs.134/- per tonne.
- Regular monitoring is carried out by ward marshals/JHIs/SWIs to ensure no debris is dumped at public places/ along the roadside/outskirts of the city.
- Violators are being identified and vehicles also have been seized in some of the cases. Heavy penalty is also being imposed as per the provisions of SWM Bye-Laws.
- A private C & D waste processing facility has also been authorized to receive and process the waste.
- BBMP has invited tender to setup five C & D waste processing facility (1 of 1000 TPD capacity & 4 of 500 TPD capacity).
- Waste to Energy Plants: Waste to energy plant by KPCL of capacity 600 TPD to generate 11.05 MW power is under completion. 6 other projects are under various stages of consideration.

RURAL DRINKING WATER and SANITATION DEPARTMENT

(RDW & SD)

- The department has accorded in-principle approval to take up Solid Waste Management activities in all 5947 Gram Panchayats in Karnataka vide office GO No: RDWS&SD/126/SBM-G/Proj.M/2019 dated 14-10-2019.
- As on date, 5906 Gram Panchayats have approved DPRs for SWM out of 5947 Gram Panchayats in the State.
- 4798 Gram Panchayats are operational Gram Panchayats where MSW is collected of which 2542 Gram Panchayats are practicing 100% source segregation.

Some Gram Panchayats like- Rajanukunte, Singanayakanahalli, Areker (Bengaluru Urban District),

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Vandse GP (Udupi District), Laila GP (Dakshina Kannada District) and Huilgi GP (Koppal) SWM Units have generated income from sale of organic and inorganic waste items.

KARNATAKA STATE POLLUTION CONTROL BOARD

- State is having 26 Common Biomedical Waste Treatment and Disposal Facilities which are disposing about 77 tonnes of bio medical waste every day. All the facilities have installed Online Continuous Emission Monitoring System and connected to CPCB server.
- Three C & D waste processing facilities of capacity 1790 TPD are established at Chikkajala, Kannuru and Pachanady.
- Board has implemented e-manifest system covering 3751 hazardous and other waste generating units for digital tracking of movement and disposal hazardous waste.
- KSPCB initiated efforts to address E-waste handling issues in the informal sectors to facilitate formal unit shift into scientific processing. There are 131 authorized e-waste units in Karnataka of which 91 units are working. 38 new units have taken CFE to establish the facility.
- CPCB had identified 17 Polluted River Stretches in Karnataka. 884 MLD sewage is generated in the catchment and state has installed 822 MLD STP capacity. Additionally, 19 STPS of capacity 60 MLD are under construction and it is also proposed to establish 36 STPs of 73 MLD capacity to treat sewage in the catchment. Action Plans have been prepared and being implemented for improving the water quality of these river stretches mainly focussing on the STPs, ETPs and Solid Waste Processing facilities. The monthly progress reports are being sent to Ministry of Jal Shakti, Govt. of India, New Delhi.

The state has 39 CAAQMSs across the state covering 25 districts and Bengaluru city. State also has 12 vehicular

Vandita



emission monitoring vehicles fitted with smoke density meters and gas analyser. Board is having two number mobile Ambient Air Quality Monitoring Vans. Apart from this manual monitoring is also being carried out across the state. The Air Quality Index (AQI) are calculated and displayed on real time scale.

- CPCB has identified six industrial clusters under Comprehensive Environment Pollution Index (CEPI) criteria 2016. Out of six, two industrial clusters falls under Critically polluted area (Peenya - 78.12, KIADB Industrial Area Jigani-Anekal - 70.99), one under severely polluted area (Bidar, Kolhar Industrial Area - 65.64) and other three falls under other areas (Bhadravati- 58.48, Mangaluru - 58.20 & Raichuru - 53.42). The Board has prepared the action plans for all the six clusters to bring down the pollution levels & submitted the action plan to CPCB. Local Area Committees (LAC) have been constituted to oversee the implementation of action plan. The Board is also monitoring the pollution levels through third party. The Hon'ble NGT in OA No.1038/2018 is reviewing the implementation of action plan.
- Only GPS fitted vehicles are being used for transportation of Effluents from Industries to CETP. There are 10 CETP's operating in Karnataka and there are 45 vehicles exclusively being used for transportation of Effluent from industry to CETP. All these 45 vehicles are fitted with GPS tracking system for carrying effluent from Industries to CETP. The Monitoring of these Vehicles are carried out through Command-and-Control Centre established at Board Office.
- The KSPCB has established Command Control Room for the general public to intimate the Board regarding illegal disposal of waste. Also, the Board has established Emergency Response Vehicles (ERV) along with marshals for monitoring any illegal disposal of waste in the field.

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- KSPCB has introduced e-manifest system where all waste generators, transporters and end-users login to dedicated platform to generate manifests as prescribed under law to transport waste. This provides real time monitoring of transportation of waste and ensures its efficacy. All the vehicles transporting various kinds of hazardous waste are fitted KSPCB monitored with GPS tracking system which is monitored by command centre.
- KSPCB has conducted mass campaigns during Ganesh festivals to minimize lake pollution problems. Turmeric Ganesha campaign of 2021 has secured Guinness World Record for largest online photo album of handmade sculptures and green Ganesha campaign of 2022 has secured Guinness World Record for most people sculpting clay idols.

WHEREFORE, I respectfully pray that this Hon'ble Tribunal may be pleased to accept the above information in the interest of justice and equity.



[Handwritten Signature]

DEPONENT

VERIFICATION

I, the above-named Deponent do hereby verify that all the facts stated in the affidavit are true to my knowledge and that no part thereof is false and nothing material is concealed there from.

Verified at Bangalore on

11th day of October 2022

[Handwritten Signature]

DEPONENT

CHIEF SECRETARY

GOVERNMENT OF KARNATAKA

SWORN TO BEFORE ME
[Green Signature]
C. VENKATAPATHY
 ADOCAT & NOTARY
 # 002, Crescent Highis Apartment
 1st Cross, Snehanagar, Amruthahalli
 Sahakara Nagar (Post)
 Bengaluru - 560028

Identified by me:

SL.No. 480 VOL.No. II

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Annexure- R1

Compliance to Solid Waste Management Rules 2016 in 313 ULBs

Sl. No	SWM Rule Clause	Provisions of SWM Rules 2016	Implementation status of all Districts (All 313 ULBs)				
			Current Status	Desirable Level of Compliance in terms of statutes	Achieved	Gap Between current status and desired levels	Proposal of attending the gap with timelines
1	2	3	4				
1	4(a)& 15 (g)	Segregate and store the waste generated by them in three separate streams namely bio-degradable, non-biodegradable and domestic hazardous wastes	In 313 ULBs of the State, there are 43,12,675 waste generators including all households and commercial establishments. 32,12,766 waste generators are practicing source segregation.	100%	74%	26%	Extensive IEC activities will be taken up in the current year under Swachh Bharath Mission. Draft Action Plan for IEC amounting Rs 366 Crores and action



		Direct waste generators not to litter and to segregate the waste at source as prescribed under these rules					plan on capacity building amounting to Rs 184.53 Crores are prepared under SBM 2.0.
2	4(2)	No waste generator shall throw, burn or bury the solid waste generated by him, on streets, open public spaces outside his premises or in the drain or water bodies.	The State Government has notified SWM Model By-laws for all ULBs vide Notification UDD 90 CSS 2018, Dated: 0-10-2019. Accordingly ULBs are levying penalties for littering, open urination, open defecation etc. In the current year 2920 number of violations have been reported and Rs. 10,07,469 fine amount has been collected. Permanent hoardings (a total of 369 numbers) are	100%	Ongoing	Ongoing	Action has been taken to conduct clean drives across the City engaging youths, NGOs, SHGs, RWAs to clean GVPs, Historical places, Beaches etc. State Level Campaigns, theme based monthly activities have been planned in all ULBs in the current year. Photographs of these cleaning drives are



			being installed in commercial areas of 287 ULBs in areas of high footfall to disseminate information on prohibition of burning waste, littering etc. The ULBs are distributing handbills, advertisements in local cable TVs, newspapers are being published. Continuous efforts are made to avoid burning of waste.				attached separately
3	4(3)& 15 (f)	All waste generators shall pay such user fee for solid waste management, as specified in the bye-laws of the local bodies	The user fees are being collected by the ULBs as prescribed in the SWM Model Bye laws. The user fees are stand automatically increased by 5% every year w.e.f April	100%	Ongoing	Ongoing	The State Govt is developing e-asthi module which is an integrated system to collect various municipal fees including SWM user



			1 st of each successive year. In the present financial year 2022-23 Rs 205.07 Crores is collected as user fees in 281 ULBs.				fees. The simplified online application will enable ULBs to collect SWM user fee regularly.
4	4 (8)	All Bulk waste generator (resident welfare and market associations, gated communities and institutions with more than 5,000 Sq.m area & all hotels and restaurants) shall process and disposed off the bio-degradable waste through composting or bio-methanation within the premises as far as possible	ULBs have identified 2323 bulk waste generators and have insisted them to practice on-site composting. Notices have been issued to all bulk waste generators for onsite processing of wetwaste and compliance of SWM Rules 2016. Penalties are being imposed as per Byelaws. In the current FY, 517 violations have been reported and Rs 4,90,250 fine amount is collected in	100%	Ongoing	Ongoing	



			the ULBs..				
5	12(a)	Facilitate identification and allocation of suitable land for Processing & Disposal of MSW	<p>There are 313 ULBs in the State, 218 are old ULBs while 91 have been upgraded from the Gram Panchayats and 4 NACs 249 ULBs have site for processing solid waste and 60ULBs have identified site but yet to obtain clearance from various departments.</p>	100%	79%	21%	<p>Directions have been issued to the Deputy Commissioners to expedite the approval procedures via letter no:DMA/SWM Dated 01-12-2021. In few instances of non-availability of Government Land, measures have been taken to purchase private land. The State government has provided financial aid in such special cases.</p> <p>The State is encouraging</p>



							decentralised waste management systems, home composting, decenarised material recovery facilities for the ULBs without SWM site.
6	12(b)	Review the performance of local bodies, at least once in a quarter on waste segregation, processing, treatment and disposal and take corrective measures in consultation with UDD	<p>The DCs are conducting monthly review meeting to verify the progress on implementation of SWM Rules-2016.</p> <p>State Level Committee(NGT) is regularly reviewing the progress made by ULBs. meetings have been convened on 04-05-2022, 19-05-2022, 2-06-2022, 27-06-2022, 30-06-2022 in last quarter.</p>	100%	Ongoing	Ongoing	Complied



			In addition to this Secretary, UDD has conducted review meetings dated 18-06-2022, 18-07-2022, 29-07-2022, 06-08-2022, 29-08-2022, 03-09-2022, 07-09-2022, 14-09-2022, 26-09-2022 with project Directors, DUDC in last quarter in order to ensure effective implementation of SWM Rules				
7	15(a)	Prepare a solid waste management plan as per state policy and strategy on solid waste management within six months from the date of notification (DPR under	Action Plan has been prepared for all the 313 ULBs for processing Wet waste, setting up Material Recovery Facilities, Sanitary Landfill.	100%	-	-	Complied



		SBM can be considered as Action Plan)	Accordingly the total project cost amounts to Rs 833.59 crores for 313 ULBs				
8	15(b)	Arrange for door to door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional and other non-residential premises	In 313 ULBs of the State, there are 43,12,675 waste generators are reported including households and commercial establishments and 41,80,365 waste generators are covered under door to door waste collection	100%	98%	2%	All old ULBs have established a system for 100% door to door collection of waste but the newly upgraded ULBs are now procuring vehicles. The State government has released Rs 20.60 crores to new ULBs for procuring door to door waste collection vehicles. It shall be ensured that all ULBs



							procure vehicles and follow 100% waste collection by March 2023.
9	15(c)	Establish a system to recognize organizations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste pickers and waste collectors to facilitate their participation in solid waste management	318 DWCCs (Dry Waste Collection Centres) are available across 218 ULBs. Capacity of each DWCC is reported at approx. 3 tonnes each, thereby a total capacity of 939 tonnes. Currently 572 TPD of dry waste is being recycled, out of which 102 TPD of dry waste is recycled through formal arrangements with cement industries and recycling units, and 469 TPD of dry waste is taken by the informal system.	100%	ongoing	ongoing	Tenders have been invited to establish 10TPD MRFs in 5 Cities. Action plan has been prepared to establish 3051 TPD of MRFs with the total project cost of 259 Cr. to cater the gap in dry waste processing, under SBM-2.0.
10	15(d)& 15 (h)	Facilitate formation of Self Help Groups, provide identity cards and		100%	ongoing	ongoing	Waste Pickers shall be engaged in sorting activities in these Cities. Measures



		<p>thereafter encourage integration in solid waste management.</p> <p>Setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials</p>	<p>2420 Waste Pickers are identified in the ULBs. Identity cards have been issued to them and they have been engaged in waste sorting in DWCCs, solid waste processing site.</p>				<p>will be taken to involve Self Help Groups to an extent possible in dry waste management at DWCCs & MRFs</p>
11	15(e)	<p>Frame bye-laws incorporating the provisions of these rules within one year from the date of notification of these rules</p>	<p>The State Government has notified SWM Model Bye-laws for all Municipalities and Corporations vide notification no: UDD 90 CSS 2018, Dated: 0-10-2019.</p>	100%	100%	0	Complied
12	15(i)	<p>Establish waste deposition centers for domestic hazardous waste and give direction for waste generators to deposit</p>	<p>The ULBs have made storage facility in DWCCs for domestic hazardous waste. Vide Letter No.</p>	100%	70%	30%	<p>For new ULBs, Domestic hazardous waste collection shall be done in the proposed MRF</p>



		<p>domestic hazardous wastes at this centre for its safe disposal</p>	<p>DMA/107/SWM/2018-19 dated 30.3.2022, ULBs are instructed to handover their domestic hazardous waste to registered TSDF/ authorized incinerators/agencies.</p> <p>ULBs are ensuring that the waste is reaching to right processing destination such as common bio medical waste handling facilities or authorized TSDF.</p> <p>Udupi CMC is collecting the used sanitary napkins and diapers separately and has issued work order to an agency for incineration of the said domestic</p>				<p>facilities.</p>
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			hazardous waste.				
13	15(k)	Direct street sweepers not to burn tree leaves collected from street sweeping	Instructions have been given to all ULBs vide letter no: DMA/107/SWM/2018-19, Dated: 10-05-2019. specifying not to burn the tree leaves instead to use them in composting	100%	100%	0	Complied
14	15(l)	Provide training on solid waste management workers& waste pickers.	Regular trainings are conducted to Pourakarmikas on segregation of waste, processing of wet and dry waste, practicing personnel hygiene. Trainings has	100%	Ongoing	Ongoing	Training need assessment is conducted by DMA and action plan for capacity building of sanitary staffs, workers and rag pickers is prepared.



			<p>been given to Environmental Engineers on best practices followed in waste management through SIUD. Every year 22nd February and 23rd September is celebrated as Porakarmika day to felicitate the best performers</p>				<p>Monthly trainings are being conducted across the value chain of SWM and sanitation both through virtual and physical mode.</p> <p>Training modules on aspects like personal hygiene, segregation, processing, technologies for waste processing & scientific disposal, RDF management, Single use plastic ban, safe desludging and treatment options, legacy waste</p>
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							management, are being developed.
15	15(m)	Collect waste from vegetable, fruit, flower, meat, poultry and fish market on day to day basis and promote setting up of decentralized compost plant or bio-methanation plant at suitable locations in the markets	<p>Separate vehicles are engaged for wet waste collection from vegetable markets, meat and fish markets are being followed by ULBs. Few ULBs have installed decentralized system for processing of this type of waste:</p> <p>Establishment of Bio-Methanization Plant (1 TPD capacity) for Electricity Generation 10 KW by Ramanagara City Municipal Corporation</p> <p>Production of yarn from tender coconut shells by Raichur City Municipal</p>	100%	On-going	On-going	In order to further encourage ULBs towards decentralized processing, and to build capacities, the State Government has issued directions to establish Swachh GruhaKalika Kendra (SGKK) in all 31 districts and has allocated 9 crores. SGKK unit will have various successful models of decentralized waste processing units like vermicompost, black soldier fly, biogas,



			<p>Council to reuse and promote scientific disposal of tender coconut shells</p> <p>Processing of tender coconut shells to produce pulverized and browns to mix with wet waste for composting.</p>				<p>small home composting units, pipe composting, model depicting waste recycling methods are showcased. The general public can learn and practice composting, recycling of waste from SWKK</p>
16	15(p)	<p>Collect horticulture, parks and garden waste separately and process in the parks and gardens, as far as possible</p>	<p>Horticulture waste, segregated wet waste from temples are collected separately, shredded and composting is followed in few Cities like Davangere, Tumkur, Madhugiri.</p> <p>Directions have been given to other ULBs to follow the</p>	100%	Ongoing	Ongoing	<p>State Government is launching Zero Waste Temples under "Swachh Mandira Abhiyan" banner which envisages setting up waste processing plants inside temple</p>



			successful model				premises and convert waste to compost instead of sending it to landfills. An amount of 25 Crores has been allocated for the same project.
17	15(t)	Involve communities in waste management and promotion of home composting, bio-gas generation, decentralized processing	Regular awareness is being carried out for promotion of home composting. Non-government organizations, college students are also being involved for awareness on home composting. SWM policy & Bye law envisages the concept of home/lane/ward/community composting	100%	Ongoing	Ongoing	In order to build capacities towards home composting and to ensure public participation, the State Government has issued directions to establish Swachh GruhaKalika Kendra (SGKK) in all 31 districts and has allocated 9 crores. SGKK unit will have various successful



							models of decentralized waste processing units like vermicompost, black soldier fly, biogas, small home composting units, pipe composting, model depicting waste recycling methods are showcased. The general public can learn and practice composting, recycling of waste from SWKK
18	15(v)	Construction, operation and maintenance of solid waste processing & disposal facilities	Out of 313 ULBs, 185 ULBs have 2485 TPD Windrow processing unit, 110 ULBs have 353 TPD	100%	Wet Waste Processing : 84%	Wet Waste Processing : 16%	Action plan is already prepared for wet waste processing for an amount of 52.44



		<p>Vermicompost unit, 19 ULBs have 24 TPD Biogas unit. Thus, a total of 2862 TPD is available for wet waste processing.</p> <p>For dry waste processing, 318 DWCCs (Dry Waste Collection Centres) are available across 218 ULBs. Capacity of each DWCC is reported at approx. 3 tonnes each, thereby a total capacity of 939 tonnes. Currently 572 TPD of dry waste is being recycled, out of which 102 TPD of dry waste is recycled through formal arrangements with cement industries and recycling units, and 469 TPD of dry waste is taken</p>		<p>Dry Waste Processing : 34%</p>	<p>Dry Waste Processing: 66%</p>	<p>crores and approved under SLTC.</p> <p>The gap in the capacity of dry waste in the ULBs is covered under SBM 2.0 for which action plan is already prepared for an amount of 259.34 crores and approved under SLTC.</p>
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			by the informal system.				
19	15(x)	Make adequate provision of funds for capital investments as well as operation and maintenance of solid waste management services in the annual budget	Under SBM 218 ULBs submitted DPRs for integrated solid waste management which has been approved by the State Government with the total capital cost of Rs 1159 cr and Gol&GoK eligible cost of Rs 629 cr and balance ULB share of Rs 530. The ULBs have worked out a revenue model to ensure that atleast 50% of the O&M cost of the facility is recovered through the collection of user fees prescribed in Bye laws.	100%	-		Action Plan has been prepared for all the 313 ULBs for processing Wet waste, setting up Material Recovery Facilities, Sanitary Landfill. Accordingly provisioning of funds amounting to Rs 833.59 crores for 313 ULBs have been made under SBM 2.0



			<p>The major portion under O&M cost is from the wage component, in order to achieve sustainability the State Government issued directions to recruit Pourakarmikas in the ratio of 1:700 and sufficient funds are released under State Finance Commission towards wage component. Further the State Government has issued notification to recruit Loaders and Cleaners (part of sanitation workers) vide</p>				
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20	15(za)	Prepare and submit annual report in Form IV on or before the 30th April of the succeeding year	Annual report for Solid waste management has been submitted to KSPCB on and revised Plastic waste management is submitted to KSPCB on 27-09-2022	100%	-	-	Complied
21	15(zf)	Frame bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules	Bye-Laws have been framed and notified. ULBs are in the process of adopting the same for implementing SWM Rules-2016.	100%	-	-	Complied
22	15(zg)	Create public awareness through information, education and communication campaign and educate the waste generators	IEC programs are being conducted regularly to educate the public. Photographs of various IEC activities conducted in ULBs are attached	100%	-	-	Complied



			separately				
23	15 (zj)	Investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio mining and bio-remediation/scientificcally capped	Action Plan has been prepared for all 195 dumpsites and approved by the State Level Technical Committee	100%	100%	0	Complied
24	19, 20 & 21	Criteria for Duties regarding setting-up solid waste processing and treatment facility Criteria and actions to be taken for solid waste management in hilly areas Criteria for waste to	It is ensured that the CPCB guidelines & CPHEEO manuals are referred for fixing all the criteria and incorporated in the DPRs prepared	100%	Nil	0	Complied



		energy process					
25	22	Time frame for implementation	The compliance report on time frame of implementation is attached below	100%			
26	23	State Level Advisory Body (SLAB)	Regular meetings are being conducted to review the progress of SWM implementation at the State Level chaired by Secretary Urban Development Department, Government of Karnataka. 8 SLAB meetings have been convened on dates- 24.04.2017, 14.03.2018,	100%	100%	0	Complied



			02.02.2019, 04.10.2019, 12.11.2019, 12.12.2019, 25.09.2020, 12.03.2021, 3-10-2022				
27	24	Annual report.	Annual report for Solid waste management has been submitted to KSPCB on and revised Plastic waste management is submitted to KSPCB on 27-09-2022	100%	100%	0	Complied



Sl. No.	Proposed activity as per SWM Rules 2016	Time frame for achieving
1	Identification of suitable sites for setting up solid waste processing facilities	Complied
2	Identification of suitable sites for setting up common regional sanitary landfill facilities for suitable clusters of local authorities under 0.5 million population and for setting up common regional sanitary landfill facilities or stand-alone sanitary landfill facilities by all local authorities having a population of 0.5 million or more .	3 cities including Mysuru, HDMC, and Kalburgi City has >5 Lakh Population, where 2 cities (Mysuru & HDMC) have operational sanitary landfill facility and WO for construction of SLF is issued in Kalburgi city, and is expected to be operational by March 2023
3	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities	249 ULBs have waste processing site, 60 ULBs have identified land and are in various stages of obtaining statutory approvals. It is expected to achieve 100% compliance by December 2023
4	Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source	Complied through SWM bye law
5	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	March -2023
6	Ensure separate storage, collection and transportation of construction and demolition wastes	March 2023

Compliance status of Solid Waste Management Rules 2016 in 313 ULBs of Karnataka



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7	Setting up solid waste processing facilities by all local bodies having 100000 or more population	All ULBs shall have 100% solid waste processing facility by December-2026
8	Setting up solid waste processing facilities by local bodies and census towns below 100000 populations.	
9	Setting up common or stand-alone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules	3 cities including Mysuru, HDMC, and Kalburgi City has >5 Lakh Population, where 2 cities (Mysuru & HDMC) have operational sanitary landfill facility and WO for construction of SLF is issued in Kalburgi city, and is expected to be operational by March 2023
10	Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules	Setting up of sanitary landfills for new ULBs less than 1,00,000 population shall be completed by March 2026
11	Bio-remediation or capping of old and abandoned dump sites	50% of the dumpsite shall be remediated by December-2024 and 100% by December-2025.


For Director, 11/10/22

Directorate of Municipal
Administration,
Urban Development Dept.



Compliance to Solid Waste Management Rules 2016

Sl. No	SWM Rule Clause	Provisions of SWM Rules 2016	Implementation status of Bruhat Bengaluru Mahanagara Palike.				
1	2	3	4	5	6	7	8
Compliance to duties of waste generators							
Sl. No	Rule No	Description of Rules	Current Status	Desirable Level of Compliance in terms of status	Gap Between current status and desired levels	Proposal of attending the gap with time lines	Name and designation of designated officer for ensuring compliance to provisions under statute (Deputy Commissioner/ Project Director) with Mobile No.
1	4(a)& 15 (g)	Segregate and store the waste generated by them in three separate streams namely bio-degradable, non-biodegradable and domestic hazardous wastes	The BBMP is collecting segregated waste in three streams from waste generators as per SWM Rules-2016 for which strict directions have been issued vide reference no.: E1/SWM-1/tend/01/2018-19, dated:18.01.2019 & CGM(Tech)/BSWML/tend/02/2022-23, dated:22.08.2022 .	100%	55%	Regular & Continuous enforcement of rules, imposition of penalty and result oriented IEC activities	SWM Cell officials and Zonal Joint Commissioners/ SEs/AEEs (SWM)of all 8 zones of BBMP



	<p>Direct waste generators not to litter and to segregate the waste at source as prescribed under these rules</p>	<p>Also the BBMP has appointed 304 service providers to collect bio-degradable, non-biodegradable & Domestic Hazardous waste from households and transports till secondary transportation.</p> <ol style="list-style-type: none"> 1. 1350 TPD Wet Waste is collected from door to door through 4,916 ATs and transported to MSW processing plants through 608 compactors. 2. 600 TPD of wet waste is being processed in-situ. 3. 550 TPD non-biodegradable wastes is collected by Resource Organizations and transported to DWCCs wherein separated into 32 to 45 number of categories and HVP is sent to recycling units (143) of approximate capacity 2,145 TPD. The LVP is sent to cement industries for co-processing. 4. Two separate service providers who collects 52 TPD domestic hazardous waste from deposition centres (which is collected & transported by ROs-7 numbers) for further incineration of the same at Ramanagar(500 KPH) & Gauribidanuru(200 KPH). Approval of tender for appointing service provider to another four zones is under process. 			<p>to yield behavioural change of public are planned to reach desirable level by Dec-2022</p>	
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In BBMP jurisdiction, due to delimitation of wards, number of wards has increased from 198 to 243. This has reduced the area of existing wards which helps in effective & rigorous monitoring of SWM activities as per the micro-plan.

Also, BBMP has invited fresh tender in 89 packages for appointing service provider for collection, transportation of waste as per the SWM Rules 2016.

BBMP is enforcing the provisions of SWM Rules-2016, SWM Bye-Laws-2020 and imposing penalty/fine on violators. Public notices have been issued stating 3-way segregation & storing of waste separately and the same shall be handed over to authorised service providers of BBMP. In no case mixed waste is allowed or otherwise attracts penalty.

Also, littering/blackspot creation is strictly prohibited vide reference no.: CPS/PSR/27/2018-19, dated;01.04.2019/15.04.2019 and penalty is being imposed



			<p>on violators. Regular monitoring is being carried out through 362 Marshals(One for each ward), Marshal Supervisor(one for each division) & 214 JHIs/SWIs(One for each ward) and 288 Link workers(One for each ward and in some wards two).</p> <p>Regular IEC activities such as street plays, plog run, awareness camps, beautification of blackspot events are being conducted &also planned to bring out behavioural change in the public for which Rs.10 crores has been sanctioned by Government and also Rs.7.75 crores is reserved in 15th Finance.</p> <p>Rs.32.85 Lakhs have been spent last year for IEC activities.</p>				
2	4(2)	<p>No waste generator shall throw, burn or burry the solid waste generated by him, on streets, open public spaces outside his premises or in the drain or water bodies.</p>	<p>The circulars/public notices/directions have been issued vide reference no.: BBMP/CPS/PSR/110/2019-20, dated:11.03.2020, CPS/PSR/27/2018-19, dated;01.04.2019/15.04.2019 & BBMP/JC(Health)/PR-F-852/2015-16, dated:27.07.2015 stating none should throw, burn or burry the solid waste generated by him, on streets, open public spaces outside his premises or in the drain or</p>	100%	10%	<p>More enforcement and levy of penalties along with IEC will help reach target by March 2023</p>	



			<p>water bodies. This violation will attract provisions of KMC Act 1976.</p> <p>The same is monitored through regular patrolling by 363 Marshals/18 Marshal Supervisors, 214 JHIs/SWIs & 288 Link workers and imposition of penalty for the violation. So far, Rs.9,10,82,017/- (10.09.2019 to 05.09.2022)penalty is imposed on violators.</p> <p>This is also being ensured parallely through IEC activities and behavioural change. 288 Link workers have been appointed to visit door to door for rendering awareness on Waste Management Rules-2016, visual cleanliness, impact of violation on public health and penal clauses for violations etc.</p> <p>The directions have been issued vide reference no.:BBMP/CPS/PSR/110/2019-20,dated:11.03.2020, CPS/PSR/27/2018-19,dated;01.04.2019/15.04.2019 & BBMP /JC(Health)/PR-F-852/2015-16, dated:27.07.2015 to all zonal Joint Commissioners/SEs/AEEs(SWM)/</p>			
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		<p>JHIs/Marshals/Supervisors and concerned to ensure no waste is burnt or buried or dumped/thrown in open places.</p> <p>An agency has been appointed vide reference work order no.: BBMP/EE-6/SWM/WO/01/2022-23, dated:09.05.2022 at the cost of Rs. 6.18 crores for regular Monitoring and Surveillance of Open area susceptible for burning/throwing of Garbage(GVPs) along with beautifications of such points and consequent control measures.</p> <p>A digitized Control & Command Centre for monitoring of Solid Waste Management activities has been established under Smart City Mission and Tender is invited to establish a separate ICCC at the cost of Rs. 900 Lakhs under 15th Finance Commission Grants.</p> <p>Also, it is found that the natural tendency of human being is to burn the dry waste(SUPs). In order to eliminate it, a Plastic Waste Management Centre spread over 5 acres of land in collaboration with CIPET(MoF, GoI) is being established at the estimate of Rs.15.00 crores.</p>				
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			A blackspot removal measure has been taken and tender is being invited at the cost of Rs.7.82 crores to eliminate the blackspots permanently.				
3	4(3)& 15 (f)	All waste generators shall pay such user fee for solid waste management, as specified in the bye-laws of the local bodies	<p>SWM cess is being collected along with property tax.</p> <p>It is planned to collect user fee in collaboration with BESCOM through billing system of power consumption.</p> <p>Proposal was submitted to the Government on 20.04.2022 for levy of SWM user fee in BBMP limits. The Government has directed to analyse and propose the user fee through newly established company BSWML (Bengaluru Solid Waste Management Limited) keeping in view its sustainability in order to render SWM services to citizens of Bengaluru. The same is under process.</p>	100%	Nil	User fee system will be implemented upon approval from the Government.	
4	4 (8)	All Bulk waste generator (resident welfare and market associations, gated	A Circular vide reference no.:CC/PSR//PR/G-4471/2021-22, dated: 11.02.2022 has been issued to ensure In-Situ composting is adopted by all the bulk waste generators and	100%	35%	BBMP had made this mandatory	



		<p>communities and institutions with more than 5,000 Sq.m area & all hotels and restaurants) shall process and disposed of the bio-degradable waste through composting or bio-methanation within the premises as far as possible</p>	<p>to levy penalty as per the bye laws for Violators of this circular.</p> <p>Also, the Government has issued Gazette Notification vide no.: BBMP/JC(SWM)/PRF/366/2022-JC-SWM/20808,dated: 01.08.2022 mandating all the bulk waste generators to undertake In-Situ composting as per the provisions of SWM Rules-2016.</p> <p>It is estimated that 3,190 bulk waste generators have been identified and SWM officials are directed to monitor regularly the rules are being followed by them w.r.t In-Situ composting. It is estimated that 239 BWGs are practising In-Situ composting.</p> <p>The BWGs are being given awareness/guided to collect, transport and process on site to comply SWM Rules-2016 and mandatory In-Situ composting through authorised empanelled vendors of KSPCB/CPCB/BBMP who may handhold them.</p>			<p>which will be complied by December-2022.</p>	
5	12(a)	<p>Facilitate identification and allocation of suitable land for Processing & Disposal of MSW</p>	<p>The Government has allocated 100 acres of land at Hullalli Village on lease wherein preparation of Sanitary Landfill works are under progress.</p>	100%	30%	<p>Lands have been identified and are under</p>	



		<p>Additionally, proposal has been submitted for the allocation of 170 acres of land in Gollahalli village at Sy. No.39& 57 acres of land in Biyappanahalli village at Sy. No. 80wherein SWM Tech park is planned for establishment especially for post-transportation waste activities. The proposals are under process at DC-Bengaluru(Urban) district.</p> <p>The BBMP has reserved Rs. 50 crores in Shubra Bengaluru Grants allocated by Government of Kamataka. This is utilized for purchase of suitable land for SWM activities. Proposal for direct purchase of land 0.5 acres land near HMT Road, Brigade Rubix and 5.46 acres of land near Railway line, Jalahalli, Bengaluru has been submitted and is under approval process.</p> <p>Also, in collaboration with M/s KPCL a Waste to energy plant is under construction at the project cost of Rs.260 crores. This would commence from March-2023.</p> <p>The Government has approved six W2E plants which are under various stages of implementation.</p>			<p>process for allotment to BBMP.</p> <p>March-2023.</p>	
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			<p>The BBMP has identified 200 places within its limits in all divisions wherein Shredders/Choppers and Composting units of small capacity are planned to establish at the cost of Rs. 30.50 crores. The tender for the same has been invited. This would help in decentralized processing of wet waste.</p> <p>Construction of 4 units of 5 TPD capacity plant at 2 in Bommanahalli, Dasarahalli, Mahadevpura is under progress (GO No.: UDD182 MNY 2021, B 24.08.2022) and one 50 TPD capacity Bio-methanation plant is under tender approval stage at the cost of 40.00 crores.</p>				
6	12(b)	<p>Review the performance of local bodies, at least once in a quarter on waste segregation, processing, treatment and disposal and take corrective measures in consultation with UDD</p>	<p>Regular review meetings are being conducted at head office by Special Commissioner (SWM)/JC(SWM) with zonal SEs/AEEs(SWM) and also zonal Joint Commissioners/SEs/AEEs(SWM) are conducting regular review meetings on implementation of SWM Rules-2016 in their zones/divisions.</p> <p>Review meetings conducted on 07.12.2021, 29.12.2021,04.01.2022,03.02.2022,09.02.2022,14.02.2022, 17.02.2022,07.03.2022,24.03.2022,29.03.2022,30.03.2022,</p>	100%	Nil	<p>As it is a continuous activity, review is being conducted by all concerned officers.</p> <p>Complied</p>	



			<p>01.04.2022,19.04.2022,13.05.2022,31.05.2022,04.06.2022, 24.06.2022,01.07.2022,26.08.2022,01.09.2022, 03.09.2022.</p> <p>Every Monday review meeting from 2.00 p.m to 5.00 p.m on SWM activities is being conducted by Chief Commissioner, BBMP.</p> <p>Additional Chief Secretary, UDD is also reviewing the SWM activities in every Board meeting of BSWML which is being held almost once in a month.</p> <p>Also, Hon'ble Chief Secretary, GoK is reviewing the progress of SWM activities every week during K-100 project review meeting.</p> <p>The corrective measures w.r.to SWM activities are being adopted as per the discussion/directions given during the meeting.</p>				
7	15(a)	Prepare a solid waste management plan as per state policy and strategy on	The BBMP has prepared DPRs for all works planned and are under implementation stage.	100%	Nil	Solid Waste Management plan will be	



		<p>solid waste management within six months from the date of notification (DPR under SBM can be considered as Action Plan)</p>	<p>The State Policy & Strategy solid waste management was notified on 22nd October 2020.</p> <p>However, the same is under implementation to its full capacity. Ward level micro plan implemented for collection & transportation is also under revision.</p> <p>The SWM Bye-Laws has been notified in March-2020.</p>			<p>implemented by March-2023.</p> <p>Complied</p>	
8	15(b)	<p>Arrange for door to door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional and other non-residential premises</p>	<p>An exclusive company has been established-BSWML to render SWM services in Bengaluru. In view of this, BSWML has invited fresh tender vide reference number: CGM(Tech)/BSWML/tend/02/2022-23, dated:22.08.2022 for Door to Door collection of segregated waste in all 243 wards(slums and informal settlements, commercial, institutional and other non-residential premises) from total 28.66 Lakhs households(5,128 blocks) through service provider using required number of Push Karts, 5,128 ATs & 507 compactors. Post-tender approval process will be completed within four months.</p> <p>Until, new tender is finalized, the same is being carried out with existing 304 service providers.</p>	100%	Nil	<p>The new tender process will be completed by December-2022</p>	



			Wet, Dry & Domestic Hazardous Waste are collected & transported separately for further process.				
9	15(c)	<p>Establish a system to recognise organisations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste pickers and waste collectors to facilitate their participation in solid waste management</p>	<p>The Rag Pickers/Waste Pickers have been identified in all wards.</p> <p>During, 2011 a public notice was issued in reference to rag pickers to get registered with BBMP. The identity cards have also been issued. Further, survey is being planned.</p> <p>Presently 811 Rag pickers have been integrated into Operation & Maintenance of Dry Waste Collection Centres through 06 SHGs/Stri Shakti Sanghas/NGOs which are recognized as Resource Organizations.</p> <p>At present 119 DWCCs are functioning. The works of construction of new 30 DWCCs of 4 TPD capacity as well as upgradation of existing/repair & renovation of dilapidated DWCCs is under progress (WO No.:EE-3/SWM/WO/04/2022-23, dated:25.05.2022).</p>	100%	30%	December - 2022	



			The 07 SHGs/NGOs/Stri Shakti Sanghas are collecting dry waste from household which is mandated by the Government.				
10	15(d)& 15 (h)	Facilitate formation of Self Help Groups, provide identity cards and thereafter encourage integration in solid waste management. Setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials	<p>Formation of Self Help Groups is facilitated through IEC activities by involving un-organised community and wereintegrated for collection & transportation of Household dry waste.</p> <p>119 secondary storage facilities which are also called as MRFs/Dry Waste Collection Centres are set up with sufficient space for sorting task, wherein the dry waste collected by the rag pickers are sorted and segregated into high value and low value waste. The high value waste is sold to recycling industries and the low value waste is transported to cement kiln as raw material for co-processing purpose.</p>	100%	Nil	This being an intermittent activity, followed regularly. Complied	
11	15(e)	Frame bye-laws incorporating the provisions of these rules within one year from the	SWM Bye laws have been framed& approved by council in March 2020.	100%	Nil	Complied	



		date of notification of these rules				
12	15(i)& 15(j)	Establish waste deposition centres for domestic hazardous waste and give direction for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal	<p>The Hazardous Waste Generators are strictly directed to hand over the same separately to authorised service providers of BBMP. The same is scientifically collected & transported to waste deposition centres (DWCCs) from which the scientific disposal service provider appointed vide reference no.: EE-3/SWM/WO/08/2022-23, dated: 16.06.2022 collects, transports for further incineration.</p> <p>Approximately, 7,224 tonnes of DHW has been collected, transported and processed/disposed.</p> <p>There are facilities at Ramanagar(Capacity: 500 KPH) and Gauribidanur(200 KPH) which are recognized by KSPCB.</p>	100%	20%	March-2023
13	15(k)	Direct street sweepers not to burn tree leaves collected from street sweeping	The Pourakarmikas have been directed and are being Monitored at ground level through 214 Solid Waste Inspectors/Junior Health Inspectors (one for each ward)/Marshal Supervisors(One for each	100%	Nil	Complied



			<p>division)/Marshals(One for each ward)/PK-Supervisors(788 in all zones)/288 Link Workers(one for each ward and in some wards two).</p> <p>Any violation is found, penal clause is imposed.</p>				
14	15(I)	<p>Provide training on solid waste management workers & waste pickers.</p>	<p>Regular capacity building and knowledge strengthening activities are being conducted through Resource Persons, EMPRI, CSD, and Experts of SWM. Five training sessions have been conducted from March-2022.</p> <p>A certified training programme on SWM Rules-2016, Health & Hygiene to all Safaikarmacharis (17,000) has been scheduled in sept/Oct-2022. From each zone 100 participants have been selected or the programme.</p> <p>Also, in collaboration with Directorate of Adult Education, Government of Karnataka basic education and training is being imparted Pourakarmikas/Safaikarmacharis and others.</p>	100%	Nil	Complied	



			<p>Regular trainings have been conducted to all SWIs/JHIs/Supervisors/Marshals at division levels by AEEs.</p> <p>Brain Storming Sessions have been conducted zone wise by head office in the month of July-2022 on Use of Mobile Applications and monitoring through ICT.</p>				
15	15(m)	<p>Collect waste from vegetable, fruit, flower, meat, poultry and fish market on day to day basis and promote setting up of decentralised compost plant or bio-methanation plant at suitable locations in the markets</p>	<p>The vegetable, fruit, flower and leaves waste are collected separately to process at decentralized plants.</p> <p>There are 13 Bio-methanation plants at K R Market, KCDC, ACP Jayanagar, Nagapura, Beguru, Varthuru, Dommaluru, Koramangala, Jayanagar, Kanakapura, Mattikere, Gandhinagar, Kuvempunagar with total capacity of 65 TPD in BBMP limits out of which 5 are used to process 25 TPD of market waste & one private plant.</p> <p>The remaining 7 plants (in ward numbers 35, 94, 139,168,112, 149,198) are under revival process(GO No.: UDD 182 MNY 2021, B 24.08.2022).</p>	100%	10%	March-2023	

		<p>Construction of 4 units of 5 TPD capacity plant at 2 in Bommanahalli, Dasarahalli, Mahadevpura is under progress (GO No.: UDD182 MNY 2021, B 24.08.2022) and one 50 TPD capacity Bio-methanation plant is under tender approval stage.</p> <p>BBMP has invited tender for installation of Shredders, Choppers and Small Composting units (1 to 1.5 TPD capacities) at 200 places at the cost of Rs. 30.50 crores to ensure decentralised processing of vegetables, fruits, flowers, leaves etc.</p> <p>Lane composting units are setup at few places which are operated/supervised by the RWAs.</p> <p>Two Aggregator centres are being established at the cost of Rs.9.88 crores. Works are under progress.</p> <p>The BBMP has identified five Poultry/Meat Waste processing/rendering plants situated around Bengaluru city. They have been authorized to collect, transport from shops/markets and process the meat, poultry and fish waste</p>				
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			as per the scientific methods/SOP/Guidelines issued by regulatory authorities. Also, establishment of own rendering plant at Kogilu Village in PPP model is under process.				
16	15(p)	Collect horticulture, parks and garden waste separately and process in the parks and gardens, as far as possible	<p>BBMP has invited tender for installation of Shredders, Choppers and Small Composting units (1 to 1.5 TPD capacity) at 200 places at the cost of Rs. 30.50 crores such as CA sites/parks/gardens to ensure decentralised processing of horticulture/parks/garden waste there itself.</p> <p>Also, strict directions have been issued to all Horticulture Superintendents and also to process the same in decentralized method by digging pits for leaf litter, lane composting. Shredder and chopper machines.</p>	100%	50%	December-2022	
17	15(t)	Involve communities in waste management and promotion of home composting, bio-gas generation, decentralised processing	The BBMP has launched a unique programme with mass campaign on 26 th September-2021 named “ CITIZEN PARTNERSHIP PROGRAMME with theme MY WASTE, MY RESPONSIBILITY ” to involve citizen volunteers/RWAs/NGOs/Communities in waste management/awareness & promotion of Source	100%	10%	It's a continuous activity and hence complied by December-2022	



		<p>Segregation, Home Composting/In-Situ Composting. 938 citizens have attended the event and suggested the way forward.</p> <p>They have been identified right from block level(750 houses) to zone level as detailed below.</p> <ol style="list-style-type: none"> 1. Block Level- ShuchiMitra 2. Ward Level- Volunteer 3. Division Level-Volunteer 4. Zone Level-Apex Members <p>In coordination with CPP members/Volunteers/Shuchi Mitras, regular awareness is being carried out for promotion of home composting/In-Situ Composting.</p> <p>Non-government organizations, college students are also being involved for awareness on home composting.</p> <p>In HSR Layout, In-Situ SWM Demo centre named as Kalika Kendra is established and is</p>				
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			monitored/maintained/supervised by local RWA. Approximately 200 kg of manure is produced per day.				
18	15(v)	Construction, operation and maintenance of solid waste processing & disposal facilities	<p>BBMP has established 7 Centralized solid waste processing plants at the cost of Rs. 440 crores in 2015 including one unit established by KCDC and the same has been handed over to BBMP. The said units were designated to receive wet waste of capacity 2,070 MTPD.</p> <p>Kannahalli-350 TPD, Lingadhiranhalli-150 TPD, Doddabidakallu-150 TPD, Subbarayanapalya-150 TPD, Chikkanagamangala-300 TPD, KCDC-350 TPD, Sigehalli-120 TPD.</p> <p>A private processing plant by name M/s. MSGP handles 500 MTPD of wet waste. BBMP is processing nearly 1,350 MTPD of wet waste.</p>	100%	21%	March-2023	
19	15(x)	Make adequate provision of funds for capital investments as well as operation and maintenance of solid waste management	Sufficient funds are being allocated for SWM activities under AmrutNagarothana, Nava Nagarothana, Shubra Bengaluru grants by GoK& BBMP own funds.	100%	Nil	Complied	



		<p>services in the annual budget.</p> <p>Shubra Bengaluru GO No.: UDD 150 MNY 2019, Bengaluru Dated:04.11.2019 for Rs.999 crores.</p> <p>CM's AmrutNagarothana GO No.: UDD 299 MNY 2022(E), Bengaluru Dated:18.06.2022 for Rs.300 crores.</p> <p>15th Finance for Rs. 423 crores</p> <p>G.O. No. UDD:304:CSS:2020, BENGALURU, DATED: 28.04.2021,</p> <p>G.O. No. UDD:307:CSS:2020, BENGALURU, DATED: 27.07.2021</p> <p>GO. No. UDD:307:CSS:2020, (Part-3) BENGALURU, DATED: 23.03.2022.</p>				
20	15(za)	<p>Prepare and submit annual report in Form IV on or before the 30th April of the succeeding year</p>	<p>BBMP is submitting its annual report to the Directorate of Municipal Administration every year.</p>	100%	Nil	Complied



21	15(zf)	frame bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules	Bye laws have been framed and BBMP council has approved. Notified in Gazette vide ref.no.:Addl.Comm/SWM/PR/G/9266/2019-20, dated: 20.04.2020.	100%	Nil	Complied	
22	15(zg)	Create public awareness through information, education and communication campaign and educate the waste generators	Regular IEC programs are being conducted such as blackspot beautification events, Rangoli at blackspots, street plays etc. to educate the public by NGOs/Link Workers/other staff at ward block levels through door to door campaign. Also, ward Marshals conduct patrolling day & night to monitor and regulate violations. A separate vehicle has been provided by BBMP.	100%	20%	December-2022	



			Also, IEC activities are planned to conduct through a Government agency named M/s M & CA.				
23	15 (zj)	Investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of bio mining and bio-remediation/scientificallly capped.	<p>BBMP has already identified five seven open dumpsites. The dumpsites at Mandur and Mavallipura are potential for bio-mining.</p> <p>Remaining dumpsites at Bellahally Sy no. 13, Bagaluru Sy. no. 176 and Mittaganahalli Sy. no. 2, Bingipura and Laxmipura sites are identified for bio-remediation.</p> <p>The tenders for bio mining of Mandur South Landfill Site approved by Government (GO No. : UDD 202 NBY 2022(E), Bengaluru, Dated: 12.09.2022).</p> <p>Works are under progress and approval of Government is awaited for bio-remediation of Bellahalli Landfill site.</p>	100%	20%	March-2024	
24	19, 20 & 21	Criteria for Duties regarding setting-up solid waste processing and treatment facility	Action is taken to ensure that the CPCB/KSPCB guidelines & CPHEEO manuals are referred for fixing all the criteria.	100%	10%	The commissioning of KPCL W2E plant	



		<p>Criteria and actions to be taken for solid waste management in hilly areas.</p> <p>Criteria for waste to energy process.</p>	<p>Waste to Energy plants are proposed to be established at 5 locations (Chikkanagamangala, KCDC, Doddabidarkallu, Kannahalli, Mavallipura) on PPP model and Tender basis.</p> <p>Agreement has been entered into with KPCL for establishment of Waste to Energy plant at the cost of Rs.260.00 crores and civil works are under progress.</p> <p>The work of establishment of waste to energy plant at Bidadi by M/s. KPCL is expected to complete the project and commissioning the waste to energy plant by March-2023.</p> <p>Establishment of further six W2E plants with overall capacity 4,300 TPD are at various stages (Commencement of Construction/Signing an agreement etc.)</p>			will be by March - 2023	
25	22	Time frame for implementation	The Zonal/divisional officials are directed to comply with all provisions/under obligation by implementation at block/ward level adhering to timelines fixed.	100%	Nil	March-2023	



26	23	State Level Advisory Body (SLAB)	Meetings are being held frequently as and when required under ACS, UDD Chairmanship. The Nodal Agency for SBM(U), DMA is convening the meetings.	100%	Nil	Complied	
27	24	Annual report.	Submitted	100%	Nil	Complied	

Sl. No.	Proposed activity as per SWM Rules 2016	Time frame for achieving
1	Identification of suitable sites for setting up solid waste processing facilities	Complied



2	Identification of suitable sites for setting up common regional sanitary landfill facilities for suitable clusters of local authorities under 0.5 million population and for setting up common regional sanitary landfill facilities or stand-alone sanitary landfill facilities by all local authorities having a population of 0.5 million or more.	Complied
3	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities	Complied
4	Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source,	Complied
5	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	March-2023
6	Ensure separate storage, collection and transportation of construction and demolition wastes	March-2023
7	Setting up solid waste processing facilities by all local bodies having 100000 or more population	Dec-2023
8	Setting up solid waste processing facilities by local bodies and census towns below 100000 populations.	NA
9	Setting up common or stand-alone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules	Dec-2023
10	Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules	NA
11	Bio-remediation or capping of old and abandoned dump sites	Dec-2024

**Joint Commissioner (SWM)
BBMP, Bengaluru.**



Annexure- R3

**Status of compliance to the Solid Waste Management Rules, 2016
(Order of the Hon'ble National Green Tribunal in OA No.606/2018)**

Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
Compliance w.r.t. duties of Waste Generators						
1	<p>Rule 4(a) Segregate and store the waste generated in separate streams of namely bio-degradable, non-biodegradable and domestic hazardous wastes in suitable bins and handing over to authorized waste pickers/waste collectors as per the directions of Gram Panchayats(GPs)</p>	<p>Total GPs in the State – 5947 No of SWM DPRs approved : 5906 GPs GPs practicing 100% source segregation: 2542. GPs practicing partial source segregation: 2047. Total no. of Operational GPs: 4798 Photos SWM: (Attachment – 01 & 2).</p>	100%	18.76%	March 2023	Panchayat Development Officer (PDO) shall enforce at Gram Panchayat (GP) level and shall be monitored by Executive officer (EO) at Taluka level

**Rule 15 (g)**

Not to litter throw or dispose of any waste such as paper, etc and to segregate the waste at source as well as handover the segregated waste to authorized waste pickers/waste collectors



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		 <p>Littering will be stopped and segregation of waste will be ensured through various strategies under Information, Education and Communication (IEC) and BCC component under the guidelines of Swachha Bharat Mission (Gramin).</p> <p>The Department has already accorded in principle approval to take up Solid Waste Management activities in all 6021 Gram Panchayaths in Karnataka vide office</p>				



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		<p>GO.No: RDWS&SD/126/SBM-G/Proj.M/ 2019 dated 14-10-2019 as per SWM Rules – 2016. (Attachment – 03)</p> <p>The Department has accorded approval for the remaining 2545 GPs and funds of Rs. 74.01 Crore have been released to districts to take up Solid Waste Management activities in all Gram Panchayat in Karnataka vide GO No: RDW&SD/03/SBM-G PH-II/ SWM /2021 dated 15-01-2021 as per SWM Rules-2016. (Attachment – 04)</p>				
2	<p>Rule 4(2) No throwing/burning/burying the solid waste generated on streets, open public spaces outside the premises or in the drain or water bodies.</p>	<p>Throwing of waste on the roads and public places will be stopped and action will be taken to stop the burning or burying of solid waste. The Department has issued GO & Circular regarding not to burn / dump waste openly.</p>	100%	18.76%	March 2023	<p>PDO shall enforce at GP level and shall be monitored by EO at Taluka level.</p>



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
						

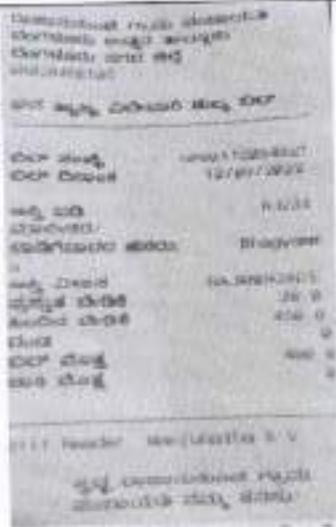


Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		<p>Trainings and Workshops are being conducted regularly to Executive Officers of Taluk Panchayats(TPs), Panchayat Development Officers of GPs and Panchayat Raj Representatives on prohibition of burning of waste and open dumping</p> <p>Ref.No.: RDWSD/51/SBMG/ODF+/HRD/2021 Dated:08/09/2021 (Attachment – 07) Training: (Attachment – 08) Details of training (Attachment – 09)</p> <p style="text-align: center;"><small>Trainings conducted for P&R Members, CWS/C and Grama Panchayats</small></p> 				

Compliance status of Solid Waste Management Rules 2016 in 5,947 G.Ps of Rural of Karnataka



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Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
						
4	<p>Rule 4 (8) Bulk Waste Generators (Resident Welfare and Market Associations, Gated Communities and Institutions with more than 5,000 sqm area & Hotels and Restaurants) shall process and dispose of the bio-</p>	<p>Out of 5906 GPs SWM Plans are approved and 4648 GPs are operational. Bulk Waste Generators are processing and disposing the biodegradable waste through Composting or Bio-methanation within the premises wherever feasible in these GPs. Photos Compost pit and Gobardhan Unit : (Attachment - 11)</p>	100%	18.76%	March 2023	PDO shall enforce at GP level and shall be monitored by EO at Taluka level



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	degradable waste through composting or bio-methanation within the premises	 <p data-bbox="660 997 1411 1109">Out of 27 Gobardhan Units , 13 Units are in functional.</p>				

Compliance status of Solid Waste Management Rules 2016 in 5,947 G.Ps of Rural of Karnataka



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Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		 <p data-bbox="696 970 1061 1007">2458 GPs have compost pit.</p>				
	<p data-bbox="174 1206 667 1294">Compliance w.r.t. duties of Deputy Director (DC)</p>					



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
5	Rule 12(a) Facilitate identification and allocation of suitable land for processing & disposal.	Out of 5947GPs, 5906 GPs have suitable land for processing & disposal of solid waste. Remaining GPs are in the process of procuring required lands. Chief Executive Officers of Zilla Panchayats are identifying suitable land in the GP limits.	100%	01%	March 2023	Chief Executive officer of Zilla Panchayat
6	Rule 12(b) Review the performance of local bodies, at least once in a quarter on waste segregation, processing, treatment and disposal and take corrective measures in consultation with Director (Rural Water Supply and Sanitation Department)	CEOs of ZPs have been reviewing the performance of GPs in respect of compliance of the provisions of Rule 12 (b). Around 103 VC Conducted from the department for district.(Attachment – 12). RDP/123/RDWSD/SBM/2018 Dated :02.09.2022 RDP/123/RDWSD/SBM/2018 Dated :05.09.2022 RDP/123/RDWSD/SBM/2018/451 Dated :20.09.2022 RDP/123/RDWSD/SBM/2018/452 Dated :20.09.2022	100%	0%	Complied	Chief Executive officer of Zilla Panchayat



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	Compliance w.r.t duties of Gram Panchayats(GPs)					
7	Rule 15(a) Prepare a solid waste management plan as per State policy and strategy on solid waste management within six months from the date of notification of the State policy	Out of 5947GPs, till date 5906 GPs Solid Waste Management plans have been approved.	100%	01%	March 2023	PDO shall enforce at GP level and shall be monitored by EO at Taluka level
8	Rule15(b) Arrange for door to door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional and other non-residential premises.	Out of 5947 GPs, till date 5906 GPs in SWM Plans are approved and 4798 GPs are operational and 100% door to door waste collection is being carried out in 3465 GPs. Photos of D2D collection (Attachment -13).	100%	28%	March 2023	PDO shall enforce at GP level and shall be monitored by EO at Taluka level



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
9	Rule 15(c) Establish a system to recognize organizations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste-	Udupi, Dakshina Kannada, Koppal, Bengaluru Urban and Kodagu districts have taken the lead in facilitating the network of waste pickers in their GPs for proper	100%	18%	March 2023	Chief Executive officer of Zilla Panchayat and PDO shall enforce at GP



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	pickers and waste collectors to facilitate their participation in solid waste management.	management of solid waste. The same will be escalated further in other districts also. State is in the process of integrating waste collectors / waste pickers for solid waste management in rural areas. Out of 5947 GPs, in 5906 GPs SWM Plans are approved and 4798 GPs are operational.				level and shall be monitored by EO at Taluka level
10	Rule15(d) Facilitate formation of Self Help Groups, provide identity cards and thereafter encourage integration in solidwaste management. Rule15 (h) Setup material recovery facilities or secondary storage facilities with	All 31 Districts Self Help Groups have been formed for the proper integration of solid waste management. Further trained women drivers are working with Swacha Vahini for SWM Unit. Out of 5947 GPs 4173 trained candidates working in SWM Unit. Photos of women driver (Attachment -14). Trained GPLF (Attachment -15).	100%	29 %	March 2023	Chief Executive officer of Zilla Panchayat and PDO shall enforce at GP level and shall be monitored



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	sufficient space for sorting of recyclable materials					by EO at Taluka level
11	Rule15(e) Frame bye-laws incorporating the provisions of these Rules within one year from the date of notification of these Rules	The karnataka State Rural Sanitation Policy, Strategy and Model Bylaws. (Attachment – 10).	100%	0%	Complied	Director RDW&SD



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
12	<p>Rule15(i) Establish waste deposition centres for domestic hazardous waste and give direction for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal.</p>	<p>Dry waste collection centres in GPs are being provided with separate compartments for deposition of domestic hazardous waste in GPs.</p> <p>Out of 5947 GPs, 5906 GPs SWM Plans are approved and 4798 GPs units SWM units waste deposition centers established for domestic hazardous waste.</p> <p>Department Circular No.:</p> <p>ಇವುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ : ಪಾವಟಿಗೆಯಲ್ಲಿ/ಕೆ.ಆರ್.ಎಚ್/2022 ಕೆ.ಆರ್.ಎಚ್:18/07/2022.</p> <p>(Attachment – 05) E - waste collection (Attachment – 16).</p>	100%	19%	March 2023	PDO shall enforce at GP level and shall be monitored by EO at Taluka level



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
						
13	<p>Rule 15(k) Direct street sweepers not to burn tree leaves collected from street sweeping and store them separately to be handed over to waste collectors.</p>	<p>Fallen tree leaves are not being burnt and handed over to authorized waste collecting agencies. GO and Circular were issued in this regard. Out of 5947 GPs, 5906 GPs SWM Plans are approved and 3465 GPs are 100% collecting waste from villages.</p>	100%	41%	November 2022	PDO shall enforce at GP level and shall be monitored by EO at Taluka level



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		<p>GO.No: RDWS&SD/126/SBM-G/Proj.M/ 2019 dated 14-10-2019 as per SWM Rules – 2016. (Attachment – 03)</p> <p>GO No: RDW&SD/03/SBM-G PH-II / SWM /2021 dated 15-01-2021 as per SWM Rules-2016. (Attachment – 04) Department Circular No.:</p> <p>ಇವುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ: ಪಾವನಾ/ಸಿ/ಸಿ/ಸಿ/2022 ದಿನಾಂಕ: 18/07/2022.</p> <p>(Attachment – 05)</p> <p>Waste collection photos : (Attachment – 01).</p>				
14	<p>Rule15(l)</p> <p>Provide training on solid waste management to waste pickers/waste collectors</p>	<p>In all GPs, Various Training activities are taken up to address this issue.</p> <p>Ref. No.: RDWSD/51/SBM(G)/ODF+/HRD/2020 Dated:28/07/2020.</p> <p>Ref. No.: RDWSD/51/SBM(G)/ODF+/HRD/2020 Dated:09/08/2021.</p>	100%	0%	Complied	<p>PDO shall enforce at GP level and shall be monitored by EO at Taluka level</p>



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		<p>Wet waste: (Attachment – 11) Out of 27 Gobardhan Units , 13 Units are in functional.</p> <p>Aspiring GP details: If GP Disposing the Dry and wet waste through proper technology than the GP will declared as an Aspiring. (Attachment – 17) Biogas Ref No.: RDP/62/RDWSB/SBM/2018/671 Dated : 31.08.2020 (Attachment – 18)</p>				
17	<p>Rule 15(t) Involve communities in waste management and promotion of home composting, bio-gas generation, decentralised processing.</p>	<p>Communities are being involved in household pipe composting, pot composting and livestock feeding Out of 5947GPs, 5906 GPs SWM Plans are approved and 4798 GPs are operational and Communities are involved for waste management</p> <p>Wet waste: (Attachment – 11) Out of 27 Gobardhan Units, 13 Units are in functional.</p>	100%	18%	March 2023	<p>PDO shall enforce at GP level and shall be monitored by EO at Taluka level</p>



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		<p>Aspiring GP details: If GP Disposing the Dry and wet waste through proper technology than the GP will declared as an Aspiring. (Attachment – 17)</p> <p>Out of 4798 GPs are operational, 2458 GPs have compost pit.</p>				
18	<p>Rule15(v) Construction, operation and maintenance of solid waste processing facilities and associated infrastructure with preference to be given to decentralised processing to minimise transportation cost and environmental impacts such as</p> <p>a. bio-methanation, microbial composting, vermi-</p>	<p>The Department has already accorded in principle approval to take up Solid Waste Management activities in all 6021 Gram Panchayaths in Karnataka vide office GO No: RDWS&SD/126/SBM-G/Proj.M/2019 dated 14-10-2019 as per SWM Rules – 2016. (Attachment – 01)</p> <p>GO No: RDW&SD/03/SBM-G PH-II / SWM /2021 dated 15-01-2021 as per SWM Rules-2016. (Attachment – 02)</p>	100%	18%	March 2023	<p>PDO shall enforce at GP level and shall be monitored by EO at Taluka level</p>



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	composting, anaerobic digestion or any other appropriate processing for bio-stabilisation of biodegradable wastes b. waste to energy processes including refused derived fuel for combustible fraction of waste or supply as feedstock to solid waste based power plants or cement kilns	Out of 4798 operational GPs 2458 GPs are Aspiring (operational and Communities are involved for wet waste management). Biogas Details: (Attachment – 11) Out of 27 Gobardhan Units , 13 Units are in functional.				
19	Rule15(x) Make adequate provision of funds for capital investments as well as operation and maintenance of solid	Capital investment of Rs. 20 Laks per GP is covered under SBM-G and additional Capex is met out in convergence with other schemes i. e MGNREGA, 14th Finance, MPLAD & MLALAD schemes. At present operation and maintenance of solid waste management	Complied	0%	Complied	PDO shall enforce at GP level and shall be monitored



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	waste management services in the annual budget.	<p>services are covered through GP / CSR funds. Out of 5947 GPs, 5906 GPs SWM Plans are approved and 4153GPs units SWM units are operational.</p> <p>Funding provisions : As per the operational guidelines Swachabharata Mission Grameena Phase II (May 2020) 15.1 Programme funding provisions Phase II- Page 59 (Attachment – 19)</p> <p>Financial progress Data:</p> <p>Total approved amount (SWM): 40073.82 Lakh</p> <p>Amount released by state (SWM): 39018.414 Lakh</p>				by EO at Taluka level
20	Rule15(za) Prepare and submit annual report in Form IV on or before the 30th April of the succeeding year	Beng.urban, Haveri, Shivamogga, Chikamagaluru, Udupi, Uttarakannada, Dharwad, Koppala, Chamarajanagar, Mysore, Hasan, Mandya, Vijaynagar, Balaary, Yadgiri Districts were submitted the report.	100%	51%	Complied	PDO shall prepare report at GP level and submit to EO and EO shall

Compliance status of Solid Waste Management Rules 2016 in 5,947 G.Ps of Rural of Karnataka



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Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		Necessary action will be taken to submit Annual reports as applicable to Gram Panchayats to KSPCB. (Attachment – 20).				submit at Taluka level
21	Rule 15(zf) frame bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules	The karnataka State Rural Sanitation Policy, Strategy and Model Bylaws. (Attachment – 10).	100%	0%	Complied	Director RDW&SD
22	Rule 15(zg) create public awareness through information, education and communication campaign and educate the waste generators.	IEC activities such as Kalajatha, Audio play for collection mechanism, preparation of brochures, post cards, street plays, dramas and hoardings are being taken up intensively at GP level: Social outreach by twitter, Instagram, Facebook, WhatsApp. Preparation of brochures on solid resource management and Video documentation on solid resource management.	100%	0%	Complied	PDO shall enforce at GP level and shall be monitored by EO at Taluka level

Compliance status of Solid Waste Management Rules 2016 in 5,947 G.Ps of Rural of Karnataka



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
		(Attachment -08) 				
23	Rule 15(zj) Investigate and analyse all old open dumpsites and existing operational dumpsites for their potential of biomining and bio-remediation/scientifically capped	There is no legacy waste in gram panchayt.	100%	0%	Complied	Executive officer at Taluka Panchayat
24	Rule 19	The karnataka State Rural Sanitation Policy, Strategy and Model Bylaws.	100%	0%	Complied	Director RDW&SD



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
	<p>Criteria for Duties regarding setting-up solid waste processing and treatment facility</p> <p>Rule 20</p> <p>Criteria and actions to be taken for solid waste management in hilly areas.</p> <p>Rule 21</p> <p>Criteria for waste to energy process</p>	(Attachment – 10).				
25	<p>Rule 22</p> <p>Time frame for implementation</p>	<p>The karnataka State Rural Sanitation Policy, Strategy and Model Bylaws.</p> <p>(Attachment – 10).</p>	100%	0%	Complied	Director RDW&SD
26	<p>Rule 23</p> <p>State Level Advisory Body (SLAB)</p>	<p>SLAB is constituted on 03-06-2016, regular meetings are being conducted.</p>	100%	Nil	Complied	Director RDW&SD



Sl. No	List of provisions of SWM Rules 2016	Status of compliance	Desirable level of Compliance in terms of Status	Gap Between current status and desired levels	Proposed timeline for total compliance	Name and Designation of designated officer for ensuring compliance
1	2	3	4	5	6	
27	Rule 24 Annual report.	Beng.urban, Haveri, Shivamogga, Chikamagaluru, Udupi, Uttarakannada, Dharwad, Koppala, Chamarajanagar, Mysore, Hasan, Mandya, Vijaynagar, Balaary, Yadgiri Districts were submitted the report. Necessary action will be taken to submit Annual reports as applicable to Gram Panchayats to KSPCB. (Attachment – 20) Necessary action will be taken to submit Annual reports as applicable to Gram Panchayats	100%	51%	Complied	Executive officer at Taluka Panchayat
28	Rule 11 Duties of the Secretary-in-charge, Urban Development in the States and Union territories.-	Monitoring through SLAB is taking place on periodic basis.	100%	0%	Complied	

Seenujit
DIRECTOR

Rural Drinking Water and Sanitation Department

Compliance status of SWM Rules - 2016



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Annexure - R4
Sub-Annexure-P1

Status of Implementation of SWM Rules, 2016						
Sl. No.	Thematic area	Current Status	Desirable level	Gap between current status and desired levels	Time lines for attending gaps	Name and designation of the Designated Officer for ensuring compliance
1	Enforce these rules in their State through local bodies in their respective jurisdiction and review implementation of these rules at least twice a year in close coordination with concerned Directorate of Municipal Administration or Secretary-in-charge of State Urban Development Department	<p>Details of important communication and directions issued with respect to implementation of SWM Rules, 2016 is given in Annexure A.</p> <p>Note on criminal prosecutions initiated by the Karnataka State Pollution Control Board under Sec.15 R/w. 19 of E.P.Act for the violations of MSW Rules-2016 by the</p>	100%		On going	Member Secretary, KSPCB, Bengaluru, Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru.

Compliance status of SWM Rules - 2016



		Municipal Authorities is given in Annexure B				
		List of review meeting held under the chairmanship of Hon'ble Justice B Adi, Chairman, State Level Committee (Constituted as per Hon'ble NGT, Principal Bench, New Delhi, Order O.A.No.606/2018, Dated 16.01.2019) is given in Annexure C				
		Details of letter calling for objection communicating environmental compensation calculated by regional officer (till 26.08.2022) is given in Annexure D.				

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Compliance status of SWM Rules - 2016



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2	<p>Monitor environmental standards and adherence to conditions as specified under the Schedule I and Schedule II for waste processing and disposal sites.</p>	<p>SCHEDULE I [see rule 15 (w),(zi), 16 (1) (b) (e), 16 (4)] Specifications for Sanitary Landfills.</p> <p>Proposals are received with respect to seven plants operated by BBMP.</p> <p>A letter was addressed to UDD regarding buffer zone around solid waste management facilities of BBMP on 27.12.2021.</p> <p>The schedule has following subcomponents</p> <p>A. Criteria for site selection</p> <p>B. Criteria for development of facilities at the sanitary landfills.</p> <p>C. Criteria for specifications for land filling operations and</p>	<p>All processing and disposal facilities</p>	<p>Ongoing</p>	<p>Ongoing</p>	<p>Member Secretary, KSPCB, Bengaluru</p> <p>Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru</p>
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Compliance status of SWM Rules - 2016



		<p>closure on completion of land filling.</p> <p>D. Criteria for pollution prevention</p> <p>E. Criteria for water quality monitoring</p> <p>F. Criteria for ambient air quality monitoring</p> <p>G. Criteria for plantation at landfill Site</p> <p>H. Criteria for post-care of landfill site</p> <p>I. Criteria for special provisions for hilly areas</p> <p>J. Closure and Rehabilitation of Old Dumps</p> <p>SCHEDULE II [see rule 16 (1), (b), (c), 16 (4)]</p> <p>Standards of processing and treatment of solid waste</p> <p>The schedule has following</p>				
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Compliance status of SWM Rules - 2016



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		<p>subcomponents</p> <p>A. Standards for composting.</p> <p>B. Standards for treated leachates.</p> <p>C. Standards for incineration.</p> <p>Sample Analysed at one of the site is enclosed as Annexure E.</p> <p>A meeting to fix buffer zone was held on 26.05.2022 under the chairmanship of Secretary Urban Development Department.</p> <p>A letter to adressed to Urban Development Department, regarding bufferzone around solid waste processing plants on 27.12.2021.</p>				
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Compliance status of SWM Rules - 2016



3	Examine the proposal for authorisation and make such inquiries as deemed fit, after the receipt of the application for the same in Form I from the local body or any other agency authorised by the local body;	The sites are inspected by regional officer before making decision and make inquiries deemed fit.	100%	0%	Complied	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
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Compliance status of SWM Rules - 2016



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4	<p>While examining the proposal for authorisation, the requirement of consents under respective enactments and views of other agencies like the State Urban Development Department, the Town and Country Planning Department, District Planning Committee or Metropolitan Area Planning Committee, as may be applicable, Airport or Airbase Authority, the Ground Water Board, Railways, power distribution companies, highway department and other relevant agencies shall be taken into consideration and they shall be given four weeks time to give their views, if any</p>	<p>Proposals of city corporation is being reviewed in State Level Committee for facilitating disposal of Authorization application under The Municipal Solid Waste Rules, 2016 comprising following members for City corporation.</p> <ol style="list-style-type: none"> 1. Member Secretary, KSPCB. - Chairman 2. Representative From State Urban Development Department(Senior Level Officer)-Member 3. Representative From Department of Municipal Administration (Senior Level Officer) -Member 	100%	0%	Complied	<p>Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru</p>
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Compliance status of SWM Rules - 2016



	<p>4. Representative From Town and Country Planning Department (Senior Level Officer) -Member</p> <p>5. Representative From District Planning Committee or Metropolitan Area Planning Committee (Senior Level Officer) -Member</p> <p>6. Representative From Airport or Airbase Authority(Senior Level Officer) -Member</p> <p>7. Representative From Ground Water Board (Senior Level Officer/ Senior Scientist) -Member</p> <p>8. Representative From Railways, Power Distribution Companies, highway Department (Senior Level</p>				
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Compliance status of SWM Rules - 2016



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		<p>Officer/Senior Scientist) - Member</p> <p>9. Director General, EMPRI - Member</p> <p>10. Environmental Officer in charge of MSW Rules, KSPCB-Member</p> <p>Power to issue authorization to City Municipal Council under the SWM Rules, 2016 is given to Regional Senior Environmental Officer and power to issue authorization to Town Municipal Council, Town Panchayat and Notified Area Committee is given to Regional Officer.</p>				
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Compliance status of SWM Rules - 2016



5	Issue authorisation within a period of sixty days in Form II to the local body or an operator of a facility or any other agency authorised by local body stipulating compliance criteria and environmental standards as specified in Schedules I and II including other conditions, as may be necessary;	Authorization is issued within the time frame and stipulating compliance criteria and environmental standards as specified in Schedules I and II including other conditions, as may be necessary.	100%	On going activity	Complied	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
6	Synchronise the validity of said authorisation with the validity of the consents	Action has been taken to synchronize the authorization with consent	100%	On going activity	Complied	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru

Compliance status of SWM Rules - 2016



1922

7	Suspend or cancel the authorization issued under clause (a) any time, if the local body or operator of the facility fails to operate the facility as per the conditions stipulated: provided that no such authorization shall be suspended or cancelled without giving notice to the local body or operator, as the case may be;	Authorization is cancelled / suspended after following due procedure as per rules.	100%	0%	Complied	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
8	On receipt of application for renewal, renew the authorisation for next five years, after examining every application on merit and subject to the condition that the operator of the facility has fulfilled all the provisions of the rules, standards or conditions specified in the authorisation, consents or environment clearance.	Being complied and authorisations under SWM Rules 2016, are being synchronised with Consent under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.	100%	On going activity	On going activity	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru

Compliance status of SWM Rules - 2016



9	<p>The State Pollution Control Board or Pollution Control Committee shall, after giving reasonable opportunity of being heard to the applicant and for reasons thereof to be recorded in writing, refuse to grant or renew an authorisation</p>	<p>Personal hearings are held with local bodies and operators of solid waste management facilities to give them reasonable opportunities for taking discussions.</p> <p>Personal Hearing was held on 27.01.2022 with M/s. Karnataka Compost Development Corporation, Bengaluru while issuing closure order and order of abeyance after getting affidavit of compliance.</p> <p>Personal Hearing was held with M/s.Lingadheeranahalli and Doddabidarakallu while issuing CFO and Authorization.</p>	100%	0%	Complied	<p>Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru</p>
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Compliance status of SWM Rules - 2016



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		<p>Personal Hearing was held with M/s. Subbarayanapalya, M/s. Kannalli and M/s. Seegehalli to process their CFO and Authorization.</p> <p>Personal Hearing was held with M/s. Chikkanagamangala to issue consent and to get more details towards Authorization.</p>				
10	<p>In case of new technologies, where no standards have been prescribed by the Central Pollution Control Board, State Pollution Control Board or Pollution Control Committee, as the case may be, shall approach Central Pollution Control Board for getting standards specified.</p>	<p>Whenever the local body approaches the Board with new technologies for Management of Solid Waste, CPCB will be approached for getting standards specified.</p> <p>Requests by following organisations has been</p>	100%	0%	Complied	<p>Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management</p>

Compliance status of SWM Rules - 2016



		<p>forwarded to CPCB</p> <p>1. M/s. Greenrich Grow India Private limited, #31A, First Flor, Chockanathar Nagar, 2nd Street, Maduravoyal, Chennai-600095</p> <p>2. M/s. Panjab Renewable Energy Pvt. Ltd.(PRESPL), Office No. 708-73, 7th Floor, V Times Square, Plot No. 03, Sector-15, CBD Belapur, Navi Mumabi-400 614</p>				Cell, KSPCB, Bengaluru
11	The State Pollution Control Board or the Pollution Control Committee, as the case may be, shall monitor the compliance of the standards as prescribed or laid down and treatment technology as approved and the conditions stipulated in the authorisation and the standards specified in Schedules I and II under	<p>Regional Officers of KSPCB regularly inspect and monitor the compliance standards of the MSW sites as per Schedules I and II.</p> <p>Details of letter calling for objection communicating environmental compensation</p>	100%	On going activity	On going activity	<p>Member Secretary, KSPCB, Bengaluru</p> <p>Senior Environmental Officer, Waste Management</p>

Compliance status of SWM Rules - 2016



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	these rules as and when deemed appropriate but not less than once in a year.	calculated by regional officer (till 26.08.2022) is given in Annexure D.				Cell, KSPCB, Bengaluru
12	The State Pollution Control Board or the Pollution Control Committee may give directions to local bodies for safe handling and disposal of domestic hazardous waste deposited by the waste generators at hazardous waste deposition facilities.	KSPCB had issued following directions under section 5 of the Environment (Protection) Act, 1986 on 14-12-2017 to all local bodies 1. To establish waste deposition centres for domestic hazardous waste and give direction for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal. Such facility shall be established in a city or	100%	Nil	Complied	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru

Compliance status of SWM Rules - 2016



		<p>town in a manner that one center is set up for the area of twenty square kilometers or part thereof and notify the timings of receiving domestic hazardous waste at such centres.</p> <p>2. To ensure safe storage and transportation of the domestic hazardous waste to the hazardous waste disposal facility as required under the Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016.</p> <p>3. The action taken report shall be submitted within 30 days from the date of receipt</p>				
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Compliance status of SWM Rules - 2016



		of this direction along with a time bound action plan for compliance of these directions. Local body shall also acknowledge the receipt of these directions to KSPCB by return fax.				
13	The State Pollution Control Board or the Pollution Control Committee shall regulate Inter-State movement of waste.	There are issues regarding illegal interstate transportation of waste from Kerala State. The issue has been taken up with CPCB and also Kerala State Pollution Control Board. In addition FIR has been registered in the local police station against the transporter of waste.	100%	0%	Complied	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru

Compliance status of SWM Rules - 2016



		<p>Now, the illegal transportation has been closely monitored and there are no fresh incidents of illegal interstate transportation of waste from Kerala State.</p> <p>Letter addressed to Regional Director, CPCB to provide guidance to KSPCB on interstate movement of waste as per Rule 14(j) of the Municipal Solid Waste Rules, 2016 on 12.07.2021.</p>				
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Compliance status of SWM Rules - 2016

14	Each State Pollution Control Board or Pollution Control Committee as the case may be, shall prepare and submit the consolidated annual report to the Central Pollution Control Board and Ministry of Urban Development on the implementation of these rules and action taken against non-complying local body by the 31st day of July of each year in Form-V.	On receipt of annual reports from local bodies, the board is compiling annual report and submitting to CPCB.	100%	0%	Under progress	Member Secretary, KSPCB, Bengaluru, RDPR & UDD
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Member Secretary
KSPCB



Compliance status of SWM Rules - 2016

Annexure- A

Details of important communication and directions issued with respect to implementation of SWM Rules, 2016

I A letter was addressed to all local bodies on 04.06.2021 based on report of the comptroller and auditor General of India Performance audit of Solid Waste Management in Urban Local Bodies, Government of Karnataka, Report No. 4 of the year 2018

II Following directions were issued to Deputy Commissioners and Urban Local Bodies on 01.12.2021 which shall be binding on BBMP

A. For Deputy Commissioners:

1. Deputy Commissioner shall hold review meeting in accordance with 12(b) of the SWM Rules, 2016, and GoK Order No. FEE 07 ENG 2019, Dated 13.02.2019 and take corrective measures in consultation with the commissioner or Director of Municipal Administration or Director of local bodies and secretary-in-charge of the State Urban Development.
2. Facilitate identification and allocation of suitable land for setting u solid waste processing and disposal facilities to local authorities
3. Take necessary actions to comply with the directions issued by the Hon'ble National Green Tribunal in O.A.606/2018 from time to time.

B. For Urban Local Bodies

1. Comply with Rule 15 of SWM Rules, 2016.
2. Segregation of waste at source is to be made mandatory for ensuring safe disposal of MSW. Wet waste should be composted and dry waste should be sent to Material Recovery Facility (MRF) for further segregation & its usage.
3. Every ULB shall adhere to applicable Guidelines issued by CPCB.

III Following directions was issued under Section 5 of the Environment (Protection) Act, 1986 on 22.04.20222 which shall be binding on BBMP

- a. C&D Waste Management Rules, 2016, be implemented n letter & spirit so as to manage construction & demolition waste, and
- b. Submit action taken report on compliance to C&D Waste Management Rules, 2016 along with annual report in form III from 2016wihtin 15 days.



Compliance status of SWM Rules - 2016

14	Each State Pollution Control Board or Pollution Control Committee as the case may be, shall prepare and submit the consolidated annual report to the Central Pollution Control Board and Ministry of Urban Development on the implementation of these rules and action taken against non-complying local body by the 31st day of July of each year in Form-V.	On receipt of annual reports from local bodies, the board is compiling annual report and submitting to CPCB.	100%	0%	Under progress	Member Secretary, KSPCB, Bengaluru, RDPR & UDD
						SENIOR ENVIRONMENTAL OFFICER
						Waste Management Cell
						Karnataka State Pollution Control Board



Compliance status of SWM Rules - 2016

IV Following directions were issued to all local bodies and slaughter houses under section 33(A) of the water (Prevention and Control of Pollution) Act, 1974 and section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981 on 7.03.2022

1. The slaughter houses shall install rendering plant (dry) along with blood coagulator for processing of animal waste
2. The slaughter house shall install well designed effluent treatment plant for treatment of waste water so that the treated effluent comply with the standards prescribed under the Environment (P) Act, 1986
3. The slaughter house shall discontinue operation of slaughter house without consent under water act 1974 and Air Act, 1981

V Following direction was issued to BBMP under section 5 of the environment (Protection) Act, 1986 on 19.07.2021 with respect to facility located at Bellahalli

To restart the leachate treatment plant at the earliest to treat the stagnated leachate in quarry pit to avoid contamination of underground/subsurface/lake near by the MSW dump sites.



Compliance status of SWM Rules - 2016

Annexure-B

Note on criminal prosecutions initiated by the Karnataka State Pollution Control Board under Sec.15 R/w. 19 of E.P.Act for the violations of MSW Rules-2016 by the Municipal Authorities

It is mandatory for every local body to comply with Solid Waste Management (SWM) Rules, 2016 under the SWM Rules 2016. All the local bodies in the country were required to implement the SWM Rules, 2016 with 3 years period from the date of notification of the Rules. However for one or reasons some of the Local bodies were not effectively implement these Rules. In this regard several meetings and inspection were conducted to ensure the early implementation.

Urban Local Body (ULBs) are required to comply with the SWM Rules, 2016 under which every local body must comply and implement the rules within a period of three years from the date of notification of the said rules. The said period has already expired.

Karnataka State Pollution Control Board (KSPCB) cannot be silent *spectators* when *executive*, which is democratically accountable for its *actions* fail to deliver its responsibility. Learned Urban Local Body (ULB) officials cannot plead ignorance of law as an excuse hence the following local bodies have been issued Authorization to file criminal case.

Inaction by ULBs to discharge its duty shall trigger KSPCB to initiate action against ULBs as per section 16 1(a) of MSW Rules, 2016 reproduced below:

16. Duties of State Pollution Control Board or Pollution Control Committee.-(1) *The State Pollution Control Board or Pollution Control Committee shall,-*

- (a) *enforce these rules in their State through local bodies in their respective jurisdiction and review implementation of these rules at least twice a year in close coordination with concerned Directorate of Municipal Administration or Secretary-in-charge of State Urban Development Department;*

Any inaction by KSPCB will lead to action against KSPCB as per section 15 of Environmental Protection (EP) Act, 1986 reproduced below:



Compliance status of SWM Rules - 2016

15. PENALTY FOR CONTRAVENTION OF THE PROVISIONS OF THE ACT AND THE RULES, ORDERS AND DIRECTIONS.-

(1) Whoever fails to comply with or contravenes any of the provisions of this Act, or the rules made or orders or directions issued thereunder, shall, in respect of each such failure or contravention, be punishable with imprisonment for a term which may extend to five years with fine which may extend to one lakh rupees, or with both, and in case the failure or contravention continues, with additional fine which may extend to five thousand rupees for every day during which such failure or contravention continues after the conviction for the first such failure or contravention.

(2) If the failure or contravention referred to in sub-section (1) continues beyond a period of one year after the date of conviction, the offender shall be punishable with imprisonment for a term which may extend to seven years.

Section 17 of EP Act, 1986 provides person guilty of offence. The section is reproduced below:

17. OFFENCES BY GOVERNMENT DEPARTMENTS.-

(1) Where an offence under this Act has been committed by any Department of Government, the Head of the Department shall be deemed to be guilty of the offence and shall be liable to be proceeded against and punished accordingly.

Provided that nothing contained in this section shall render such Head of the Department liable to any punishment if he proves that the offence was committed without his knowledge or that he exercised all due diligence to prevent the commission of such offence.

(2) Notwithstanding anything contained in sub-section (1), where an offence under this Act has been committed by a Department of Government and it is proved that the offence has been committed with the consent or connivance of, or is attributable to any neglect on the part of, any officer, other than the Head of the Department, such officer shall also be deemed to be guilty of that offence and shall be liable to be proceeded against and punished accordingly.

SLNo.	Local bodies to whom	Remarks



Compliance status of SWM Rules - 2016

	Authorisation is issued for the violations of MSW Ruels-2016	
1	City Municipal Council(CMC), Madikeri	Administrative approval granted Vide approval No. PCB/WMC/3309/MSW/CMC/2020/1704 Dt. 12.08.2020
2	City Corporation, Mangalore	Administrative approval granted Vide approval No. PCB/WMC/3136/MSW/CMC/2020/3744 Dt. 02.10.2020
3	CMC, Hebbagodi	Administrative approval granted Vide approval No. PCB/WMC/280/MSW/2020-21/360 Dt. 21.04.2021
4	Town Municipal Council (TMC), Anekal	Memo No. PCB/09/MSW/2021/5257 Dt. 19.02.2021
5	CMC, Kolar; CMC Hosakote; APMC Kolar	Administrative approval granted vide approval No. PCB/WMC/396/CMC/2021-22/1395 Dt. 09.07.2021
6	CMC, Nelamanagala	Administrative approval granted vide approval No. PCB/WMC/109/MSW/2021/2048 Dt: 06.08.2021
7	TMC, Mudagal	Administrative approval granted vide approval No. PCB/WMC/320/TMC/2021-22/6625 Dt.07.03.2022
8	TMC, Terdal	Administrative approval granted vide approval No.PCB/WMC/27/MSW/2021/6623 Dt.07.03.2022
9	TMC, Bantwal	Administrative approval granted vide approval No.PCB/WMC/357/MSW/2021/6647 Dt.07.03.2022



Compliance status of SWM Rules - 2016

10.	TMC, Navalgund	Administrative approval granted vide approval No. PCB/WMC/4358/C&D Waste(2019)/2021-22/6629 Dt.07.03.2022
11	TMC, Bidadi	Administrative approval granted vide approval No.PCB/WMC/205/TMC/MSW/2021-22/6627 Dt.07.03.2022
12	TMC, Devanahalli	Administrative approval granted vide approval No.PCB/WMC/327/MSW/CMC/2021-22/6626 Dt.07.03.2022
13	TMC, Maski	Administrative approval granted vide approval No.PCB/WMC/344/TMC/2021-22/6638 Dt.07.03.2022
14	CMC, Gadag-Betageri	Administrative approval granted vide approval No.PCB/212/STP/2016/7111 Dt.20.03.2017
15	TMC, Annigeri	Administrative approval granted vide approval No. PCB/WMC/4351/MSW(2019)/2021-22/6716 Dt.10.04.2022
16	CMC, Harihara	Administrative approval granted vide approval No. PCB/WMC/317/MSW/MPK/2021-22/1265 Dt. 19.05.2022
17	CMC, Nippani	Administrative approval granted vide approval No. PCB/WMC/208/CMC/MSW/2021-22/1312 Dt. 21.05.2022
18	TMC, Chandapura	Administrative approval granted vide approval No. PCB/WMC/SWM(SJR)/1/2022/2857 Dt.: 27.07.2022



Compliance status of SWM Rules - 2016

Annexure-C

List of review meeting held under the chairmanship of Hon'ble Justice B Adi, Chairman, State Level Committee (Constituted as per Hon'ble NGT, Principal Bench, New Delhi, Order O.A.No.606/2018, Dated 16.01.2019)

Sl. No	Date	Description
1.	19.01.2020	Meeting conducted BBMP with Cement Factories regarding Lifting of Reduced Derived Fuel
2.	18.12.2020	Meeting Held with BBMP to review compliances
3.	20.01.2021	Meeting conducted with Joint commissioners of BBMP to review compliance
4.	05.01.2021	Meeting held with residents of Sir M. Visweshwaraiha Layout BBMP officials
5.	08.02.2021	Meeting held Regarding implementation of construction and demolition waste management Rules 2016
6.	12.02.2021 (Non BBMP)	Review meeting on implementation of C&D waste management Rules 2016
7.	20.02.2021	Meeting held with residents of Sir M. Visweshwaraiha Layout BBMP officials, BDA officials
8.	05.08.2021	Meeting conducted BBMP officials
9.	22.07.2021	Meeting held with special commissioners BBMP
10.	13.09.2021	Meeting held with BBMP officials
11.	20.02.2021	Video conference with project Directors of District Urban Development cell
12.	12.01.2021	Noncompliance to the direction in



Compliance status of SWM Rules - 2016

		meeting held on 27.07.2021 and 13.09.2021
13.	12.11.2021	Meeting conducted with special commissioners of BBMP to review compliance
14.	17.11.2021	Meeting conducted with BBMP to review compliance
15.	27.12.2021	Meeting conducted with BBMP to review compliance
16.	04.01.2022	Meeting Conducted with Special commissioners BBMP
17.	27.01.2022	Noncompliance to the direction in meeting held on 22.07.2021 and 13.09.2021 (BBMP)
18.	09.03.2022	Noncompliance of the direction issued in meeting held on 30.11.2019 with BBMP
19.	23.03.2022	Review of status of solid waste Management by Chikkaballapura District
20.	19.04.2022	Meeting held with Deputy Commissioner , Mandya
21.	19.04.2022	Meeting held with Deputy Commissioner , Ramanagara
22.	06.05.2022	Review of the progress made by Bhruhat Bengaluru Mahanagara Palike (BBMP) of the solid waste Management
23.	02.06.2022	Review compliance made by Brand owners of Disposal Products
24.	30.06.2022	Review of progress made by Bengaluru Urban District



Compliance status of SWM Rules - 2016

Annexure-D						
Sl.No.	Urban Local Body	Name	District	Compensation calculated (Lakhs)	Letter addressed to file objection on	Reply received on
1	City Corporation	BBMP	Bengaluru	1536	14.09.2022	
2	City corporation	Tumkur	Tumkur	480	10.08.2022	19.09.2022
3	City corporation	Belagavi	Belagavi	182	06.07.2022	27.07.2022
4	City corporation	Davangere	Davangere	288		
5	City corporation	Mysuru	Mysuru	360	10.08.2022	30.08.2022
6	City corporation	Vijayapura	Vijayapura	460	22.08.2022	
7	City corporation	Kalaburagi	Kalaburagi	360		
8	City corporation	Ballari	Ballari	168		
9	City Municipal council	Nanjangud	Mysuru	168	11.08.2022	03.09.2022
10	City Municipal council	Hunsur	Mysuru	168	06.08.2022	03.09.2022
11	City Municipal council	Chamarajanagara	Chamarajana gar	168	04.08.2022	08.09.2022

Compliance status of SWM Rules - 2016



12	City Municipal council	Kollegal	Chamarajana gar	168	22.08.2022	
13	City Municipal council	Sira	Tumkur	288	10.08.2022	
14	City Municipal council	Tiptur	Tumkur	480	08.08.2022	
15	City Municipal council	Hassan	Hassan	288	25.08.2022	
16	City Municipal council	Gokak	Belagavi-2	182	22.08.2022	06.09.2022
17	City Municipal council	Nippani	Belagavi-2	182	02.08.2022	13.08.2022
18	City Municipal council	Haveri	Haveri	168	22.08.2022	01.09.2022
19	City Municipal council	Ranebennur	Haveri	168	23.08.2022	05.09.2022
20	City Municipal council	Hosakote	Bengaluru Rural District	480	30.07.2022	12.09.2022
21	City Municipal council	Nelamangala	Bengaluru Rural District	408	20.08.2022	
22	City Municipal council	Dodaballapur	Bengaluru Rural District	480	26.09.2022	



Compliance status of SWM Rules - 2016

23	City Municipal council	Chikamagalur	Chikamagaluru	168	12.08.2022	
24	City Municipal council	Shahabad	Kalaburagi	408	20.07.2022	12.09.2022
25	City Municipal council	Bidar	Bidar	720	20.07.2022	08.09.2022
26	City Municipal council	Basavakalyan	Bidar	720	22.08.2022	
27	City Municipal council	Harihara	Davangere	288	30.07.2022	
28	City Municipal council	Kolar	Kolar	480	12.09.2022	
29	City Municipal council	KGF	Kolar	168	12.09.2022	
30	City Municipal council	Mulbagal	Kolar	480	26.08.2022	
31	City Municipal council	Gadag- Betageri	Gadag	520	22.08.2022	
32	City Municipal council	Challakere	Chitradurga	324	23.08.2022	12.09.2022
33	City Municipal council	Chitradurga	Chitradurga	189	11.08.2022	15.09.2022

Compliance status of SWM Rules - 2016



34	City Municipal council	Hiriyur	Chitradurga	324	12.08.2022	19.09.2022
35	City Municipal council	Shahapur	Yadgir	408	12.09.2022	
36	City Municipal council	Shorapur	Yadgir	408	12.09.2022	
37	City Municipal council	Yadgir	Yadgir	408	12.09.2022	
38	City Municipal council	Karwar	Karwar	384	04.08.2022	03.09.2022
39	City Municipal council	Sirsi	Karwar	408	12.08.2022	
40	City Municipal council	Dandeli	Karwar	333	10.08.2022	26.09.2022
41	City Municipal council	Sindhanur	Raichur	168	17.09.2022	
42	City Municipal council	Raichur	Raichur	108	17.09.2022	
43	City Municipal council	Hosapete	Ballari	288	26.09.2022	
44	City Municipal council	Siruguppa	Ballari	408	28.09.2022	



Compliance status of SWM Rules - 2016

45	Town Municipal council	Periyapatna	Mysuru	408	04.08.2022	03.09.2022
46	Town Municipal council	Bannur	Mysuru	168	22.08.2022	03.09.2022
47	Town Municipal council	H.D. Kote	Mysuru	408	02.08.2022	02.09.2022
48	Town Municipal council	T. Narasipura	Mysuru	168	23.08.2022	25.08.2022
49	Town Municipal council	K R Nagar	Mysuru	168	30.07.2022	03.09.2022
50	Town Municipal council	Gundlupet	Chamarajana gar	168	02.08.2022	12.09.2022
51	Town Municipal council	Kunigal	Tumkur	288	02.08.2022	
52	Town Municipal council	Pavagada	Tumkur	288	02.08.2022	
53	Town Municipal council	Madhugiri	Tumkur	240	02.08.2022	
54	Town Municipal council	Chikkanayaka nahalli	Tumkur	288	08.08.2022	
55	Town Municipal council	Pandupura	Mandya	540	01.09.2022	15.09.2022

Compliance status of SWM Rules - 2016



56	Town Municipal council	Nagamangala	Mandya	540	26.08.2022	
57	Town Municipal council	Malavalli	Mandya	540	01.09.2022	08.08.2022
58	Town Municipal council	K R Pete	Mandya	540	01.09.2022	20.09.2022
59	Town Municipal council	Maddur	Mandya	540	02.09.2022	28.09.2022
60	Town Municipal council	Srirangapatna	Mandya	540	26.08.2022	16.09.2022
61	Town Municipal council	Ramdurg	Belagavi	312	16.06.2022	
62	Town Municipal council	Soundatti	Belagavi	312	20.07.2022	
63	Town Municipal council	Bailahongal	Belagavi	520	20.07.2022	10.08.2022
64	Town Municipal council	Konnur	Belagavi-2	182	06.08.2022	13.09.2022
65	Town Municipal council	Athani	Belagavi-2	182	02.08.2022	13.09.2022
66	Town Municipal council	Chikkodi	Belagavi-2	182	04.08.2022	15.09.2022

Compliance status of SWM Rules - 2016

67	Town Municipal council	Sankeshwar	Belagavi-2	182	30.07.2022	
68	Town Municipal council	Hukkeri	Belagavi-2	182	30.07.2022	
69	Town Municipal council	Kudachi	Belagavi-2	182	02.08.2022	
70	Town Municipal council	Sadalaga	Belagavi-2	182	23.08.2022	12.09.2022
71	Town Municipal council	Sakaleshpura	Hassan	408	25.08.2022	
72	Town Municipal council	Arsikere	Hassan	288	25.08.2022	
73	Town Municipal council	Channarayapa tra	Hassan	288	25.08.2022	22.09.2022
74	Town Municipal council	Belur	Hassan	288	25.08.2022	
75	Town Municipal council	Holenarasipur a	Hassan	288	29.08.2022	
76	Town Municipal council	Hangal	Haveri	168	16.08.2022	01.09.2022
77	Town Municipal council	Byadgi	Haveri	168	22.08.2022	

Compliance status of SWM Rules - 2016



78	Town Municipal council	Savanur	Haveri	168	16.08.2022	
79	Town Municipal council	Shiggaon	Haveri	168	23.08.2022	30.08.2022
80	Town Municipal council	Bankapur	Haveri	168	03.09.2022	
81	Town Municipal council	Sindhagi	Vijayapura	460	08.08.2022	05.09.2022
82	Town Municipal council	Muddebihaal	Vijayapura	460	10.08.2022	
83	Town Municipal council	Talikote	Vijayapura	460	12.08.2022	
84	Town Municipal council	Birur	Chikamagal uru	408	12.08.2022	
85	Town Municipal council	Kadur	Chikamagal uru	408	12.08.2022	
86	Town Municipal council	Tarikere	Chikamagal uru	408	10.08.2022	
87	Town Municipal council	Afzalpur	Kalaburgi	408	16.07.2022	12.09.2022
88	Town Municipal council	Aland	Kalaburgi	408	16.07.2022	12.09.2022



Compliance status of SWM Rules - 2016

89	Town Municipal council	Chincholli	Kalaburgi	408	20.07.2022	12.09.2022
90	Town Municipal council	Chittapur	Kalaburgi	408	20.07.2022	12.09.2022
91	Town Municipal council	Jewargi	Kalaburgi	408	19.07.2022	12.09.2022
92	Town Municipal council	Sedam	Kalaburgi	408	19.07.2022	12.09.2022
93	Town Municipal council	Wadi	Kalaburgi	408	19.07.2022	12.09.2022
94	Town Municipal council	Bhalgi	Bidar	720	20.08.2022	
95	Town Municipal council	Humanabad	Bidar	720	06.08.2022	13.09.2022
96	Town Municipal council	Chittaguppa	Bidar	720	02.08.2022	
97	Town Municipal council	Channagiri	Davangere	408	02.08.2022	
98	Town Municipal council	Malebennuru	Davangere	408	30.07.2022	22.08.2022
99	Town Municipal council	Honnali	Davangere	288	22.08.2022	03.09.2022

Compliance status of SWM Rules - 2016



100	Town Municipal council	Annigeri	Dharwad	3120	16.08.2022	
101	Town Municipal council	Malur	Kolar	480	26.08.2022	14.09.2022
102	Town Municipal council	Srinivasapura	Kolar	480	12.08.2022	
103	Town Municipal council	Bangarpet	Kolar	288	26.08.2022	
104	Town Municipal council	Naragund	Gadag	520	30.07.2022	
105	Town Municipal council	Ron	Gadag	312	02.08.2022	
106	Town Municipal council	Mundaragi	Gadag	312	30.07.2022	12.09.2022
107	Town Municipal council	Laxmeshwara	Gadag	520	30.07.2022	
108	Town Municipal council	Gajendragad	Gadag	312	30.07.2022	12.09.2022
109	Town Municipal council	Hosadurga	Chitradurga	270	12.08.2022	15.09.2022
110	Town Municipal council	Holalkere	Chitradurga	324	22.08.2022	

Compliance status of SWM Rules - 2016

111	Town Municipal council	Gurumitkal	Yadgir	288	26.08.2022	
112	Town Municipal council	Kumta	Karwar	384	16.08.2022	26.09.2022
113	Town Municipal council	Haliyal	Karwar	384	08.08.2022	03.09.2022
114	Town Municipal council	Ankola	Karwar	408	22.08.2022	
115	Town Municipal council	Bhatkal	Karwar	408	10.08.2022	
116	Town Municipal council	Devadurga	Raichur	288	16.09.2022	
117	Town Municipal council	Mudugal	Raichur	288	17.09.2022	
118	Town Municipal council	Maski	Raichur	288	17.09.2022	
119	Town Municipal council	Manvi	Raichur	288	19.09.2022	
120	Town Municipal council	Lingasugur	Raichur	288	16.09.2022	
121	Town Municipal council	Anekal	Bengaluru Rural	480	16.09.2022	

Compliance status of SWM Rules - 2016



122	Town Municipal council	Jigani	Bengaluru Rural	240	16.09.2022	
123	Town Municipal council	Devanahalli	Bengaluru Rural	480	08.09.2022	14.09.2022
124	Town Municipal council	Vijayapura	Bengaluru Rural	480	30.07.2022	14.09.2022
125	Town Municipal council	Huvinahadaga li	Ballari	168	26.09.2022	
126	Town Municipal council	Hagaribomma nahalli	Ballari	408	28.09.2022	
127	Town Municipal council	Harappanahall i	Ballari	408	29.09.2022	
128	Town Municipal council	Kampli	Ballari	408		
129	Town Municipal council	Sandur	Ballari	408	29.09.2022	
130	Town Municipal council	Kurekuppa	Ballari	408	28.09.2022	
131	Town Municipal council	Kurugodu	Ballari	408	28.09.2022	
132	Town panchayath	Yelandur	Chamarajana gar	408	22.08.2022	23.09.2022



Compliance status of SWM Rules - 2016

133	Town panchayath	Hanur	Chamarajana gar	408	06.08.2022	
134	Town panchayath	Gubbi	Tumkur	288	10.08.2022	
135	Town panchayath	Koratagere	Tumkur	288	10.08.2022	
136	Town panchayath	Turuvekere	Tumkur	288	10.08.2022	
137	Town panchayath	Belluru	Mandya	540	02.09.2022	
138	Town panchayath	Khanapur	Belagavi	312	19.07.2022	
139	Town panchayath	Munavalli	Belagavi	312		
140	Town panchayath	MK Hubli	Belagavi	312	20.07.2022	12.09.2022
141	Town panchayath	Kittur	Belagavi	312	11.08.2022	
142	Town panchayath	Arkalagudu	Hassan	408	26.08.2022	
143	Town panchayath	Alur	Hassan	408	25.08.2022	
144	Town panchayath	Hirekerur	Haveri	168	22.08.2022	01.09.2022
145	Town panchayath	Koppa	Chikamagaluru	408	10.08.2022	
146	Town panchayath	Mudigere	Chikamagaluru	408	16.08.2022	
147	Town panchayath	Ajjampura	Chikamagaluru	408	10.08.2022	
148	Town panchayath	Sringeri	Chikamagaluru	408	11.08.2022	

Compliance status of SWM Rules - 2016



149	Town panchayath	N R Pura	Chikamagaluru	408	10.08.2022	
150	Town panchayath	Nayakanahatti	Chitradurga	324	16.08.2022	
151	Town panchayath	Molakalmuru	Chitradurga	324	12.08.2022	
152	Town panchayath	Yellapur	Karwar	408	10.08.2022	
153	Town panchayath	Siddapur	Karwar	408	10.08.2022	20.09.2022, 29.09.2022
154	Town panchayath	Jali	Karwar	408	10.08.2022	27.09.2022
155	Town panchayath	Honnavar	Karwar	384	10.08.2022	26.09.2022
156	Town panchayath	Mundgod	Karwar	408	10.08.2022	
157	Town panchayath	Shirahatti	Gadag	312	06.08.2022	
158	Town panchayath	Mulgund	Gadag	312	02.08.2022	
159	Town panchayath	Naregal	Gadag	312	02.08.2022	
160	Town panchayath	Jagaluru	Davangere	408	06.08.2022	
161	Town panchayath	Sargur	Mysuru Rural	408	10.08.2022	03.09.2022
162	Town panchayath	Kavital	Raichur	288	16.08.2022	
163	Town panchayath	Hutti	Raichur	288	16.09.2022	
164	Town panchayath	Balaganur	Raichur	288	16.09.2022	



Compliance status of SWM Rules - 2016

165	Town panchayath	Sirwar	Raichur	288	17.09.2022	
166	Town panchayath	Turvihal	Raichur	288	17.09.2022	
167	Town panchayath	Kamalapura	Ballari	408	29.09.2022	
168	Town panchayath	Kudligi	Ballari	408	28.09.2022	
169	Town panchayath	Kottur	Ballari	408	29.09.2022	
170	Town panchayath	Mariyamanahalli	Ballari	408	28.09.2022	
171	Town panchayath	Tekkalakote	Ballari	408	29.09.2022	
172	Town panchayath	Kuduthini	Ballari	408	28.09.2022	
173	Town panchayath	Jagaluru	Davangere	408	06.08.2022	
174	Town panchayath	Bashettihalli	Bengaluru rural district	240	22.09.2022	
			Total in Lakhs Rs.	65104		
				Rs. 651.04 Crores		
176						
177						

Phone : 080-23238458
Fax : 080-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87, EIP/ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
IS 18001:2007 CERTIFIED LABORATORY

Email: central@kspcb.gov.in
Website : <http://kspcb.gov.in>

ಕರ್ನಾಟಕ ಸರ್ಕಾರದ
ಪ್ರಮಾಣೀಕೃತ ಪರಿಸರ
ಪಾಲನೆ ಮತ್ತು ಸಂರಕ್ಷಣೆ
ಕೆ.ಎ.ಪಿ.ಸಿ.ಬಿ., "ನಿರ್ವಹಣಾ ಕಛೇರಿ"
7^{ನೇ} D-ರಸ್ತೆ, ಶಿವಮೊಗ್ಗ ರಸ್ತೆ,
ಶಿವಮೊಗ್ಗ, ಬೆಂಗಳೂರು - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 06.04.2021

NAME OF THE INDUSTRY :	BBMP MSW Landfill Site, & Sy.No.2, Mittaganahalli Village & Sy.No.13, Bellahalli Village, Bidarahalli Hobli, Bengaluru East Taluk	Page 1 of 2
SAMPLE COLLECTED BY :	Sri.Yogananda J.N., DEO RO: Mahadevpura	DATE OF COMMENCEMENT OF TEST: 18.03.2021
DATE OF COLLECTION :	17.03.2021	DATE OF COMPLETION OF TEST: 23.03.2021
DATE OF RECEIPT :	18.03.2021	SAMPLE REPORT NO: WW-1417
PARTICULARS :	Leachate Sample	SAMPLE NO : WW-1417

Sl No	Parameters	Unit	Standard	Result	Range of testing/Limit of Detection	Test Method
1.	pH @ 25°C	-	5.5 to 9.0	8.3	2 to 12 Unit	IS 3025 (Part 11): 2002
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	30	690	2 to 2000 mg/L	IS 3025 (Part 44): 2009
3.	Chemical Oxygen Demand	mg/L	250	2457	4 to 10000 mg/L	IS 3025 (Part 58): 2006
4.	Total Suspended solids	mg/L	100	164	1 to 500 mg/L	IS 3025 (Part 17): 2012
	Zinc as Zn	mg/L	5.0	0.23	0.1 to 100 mg/L	IS 3025 (Part 49): 2003
6.	Nickel as Ni	mg/L	3.0	0.28	0.1 to 100 mg/L	IS 3025 (Part 54): 2003
7.	Fluoride as F	mg/L	2.0	2.7	0.1 to 50 mg/L	IS 3025 (Part 60): 2008
8.	Chloride as Cl	mg/L	1000	4683	1 to 5000 mg/L	IS 3025 (Part 32): 2003
INFERENCE		Non Conforms to prescribed standards.				

Note: 1. Additional analysis report No: WW-1417A dated 06.04.2021 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 15 days from the date of issue of report.
- Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority".

H. Roopadevi
Authorized Signatory (Chemical)
(Dr. H. Roopadevi)
Senior Scientific Officer

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 06.04.2021

NAME OF THE INDUSTRY :	BBMP MSW Landfill Site, & Sy.No.2,Mittaganahalli Village & Sy.No.13,Bellahalli Village, Bidarahalli Hobli,Bengaluru East Taluk	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST:18.03.2021
SAMPLE COLLECTED BY :	Sri.Yogananda J.N.,DEO RO: Mahadevpura	DATE OF COMPLETION OF TEST: 23.03.2021
DATE OF COLLECTION :	17.03.2021	SAMPLE REPORT NO:WW-1417A
DATE OF RECEIPT :	18.03.2021	
PARTICULARS :	Leachate Sample	SAMPLE NO :WW-1417

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	Oil and Grease	mg/L	-	BDL	APHA 23rd edition (Part 5520): 2017
2.	Total Dissolved Solids	mg/L	2100	14,118	IS 3025 (Part 16): 2006
3.	Ammonical Nitrogen as N	mg/L	50	266	IS 3025 (Part 34): 2003
4.	Total Kjeldhal Nitrogen	mg/L	100	351	IS 3025 (Part 34): 2003
5.	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42): 1992
6.	Lead as Pb	mg/L	0.1	BDL	IS 3025 (Part 47): 1994
7.	Total Chromium	mg/L	2.0	BDL	IS 3025 (Part 52): 2003
8.	Cadmium as Cd	mg/L	2.0	BDL	IS 3025 (Part 41): 2003
9.	Phenolic Compounds	mg/L	1.0	BDL	IS 3025 (Part 43): 1992
INFERENCE		Non Conforms to prescribed standards.			

Note: 1. Additional analysis report No: WW-1417 dated 06.04.2021 shall also be read for declaration of Inference of the sample Tested.

2. BDL: Below Detection Level in mg/L
 Oil and Grease: 1.0; Copper as Cu: 0.05; Lead as Pb: 0.2; Total Chromium: 0.2;
 Cadmium as Cd: 0.1; Phenolic Compounds: 0.1

H. Koushik
 Section Head
 Waste Water Testing Laboratory

Ph : 080-23238458
Fax : 080-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(1)(b) E.P.A.C.T, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL, Vide Certificate Number: TC-5487
IN 1001:2007 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website: http://kspcb.gov.in

Central Laboratory,
A-3, 1st Cross, 65, 66th St,
Sector 7, Shivdada-Awara
K.S.P.C.B., "Niraga Bhavan"
1st D Cross, Thimmasai Road,
Shivanasa, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 21.01.2021

NAME OF THE LOCATION :	Lechate sample collected from the Quarry pit of BBMP MSW Landfill Site, located at Mittaganahalli village, Sy No. 02, Bidarahalli Hobli, Bangalore East Taluk	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. J. N. Yogananda, DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 30.12.2020
DATE OF COLLECTION :	29.12.2020	DATE OF COMPLETION OF TEST: 06.01.2021
DATE OF RECEIPT :	30.12.2020	SAMPLE REPORT NO: WW-906
PARTICULARS :	Waste water sample (Lechate)	SAMPLE NO : WW-906

Sl No	Parameters	Unit	Standard	Result	Range of testing/Limit of Detection	Test Method
1.	pH @ 25°C	-	5.5 to 9.0	7.8	2 to 12 Unit	IS 3025 (Part 11): 2002
2.	Total Suspended solids	mg/L	100	144	1 to 500 mg/l.	IS 3025 (Part 17): 2012
3.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	30	1800	2 to 2000 mg/L	IS 3025 (Part 44): 2009
4.	Chemical Oxygen Demand	mg/L	-	4690	4 to 10000 mg/L	IS 3025 (Part 58): 2006
5.	Copper	mg/L	3.0	0.12	0.05 to 100 mg/l.	IS 3025 (Part 42): 1992
6.	Lead	mg/L	0.1	0.38	0.2 to 100 mg/L	IS 3025 (Part 47): 2009
7.	Zinc	mg/L	5.0	0.43	0.1 to 100 mg/L	IS 3025 (Part 49): 2003
8.	Nickel	mg/L	3.0	0.35	0.1 to 100 mg/L	IS 3025 (Part 54): 2003
9.	Fluoride as F	mg/L	2.0	0.15	0.1 to 50 mg/L.	IS 3025 (Part 60): 2008
10.	Chloride as Cl	mg/L	1000	3567	1 to 5000 mg/L.	IS 3025 (Part 32): 2003
INFERENCE		Non Conforms to prescribed standards.				

Note: 1. Additional analysis report No: WW-906A dated 21.01.2021 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.

3. The report shall not be reproduced without the written approval of the laboratory.

4. Samples will be stored for a period of 15 days from the date of issue of report.

5. Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority"

H. Roopadevi
Authorized Signatory (Chemical)
(Dr. H. Roopadevi)
Senior Scientific Officer

---End of Report---

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 21.01.2021

NAME OF THE LOCATION :	Lechate sample collected from the Quarry pit of BBMP MSW Landfill Site, located at Mittaganahalli village, Sy No. 02, Bidarahalli Hobli, Bangalore East Taluk	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST: 30.12.2020
SAMPLE COLLECTED BY :	Sri. J. N. Yogananda, DEO RO: Mahadevapura	DATE OF COMPLETION OF TEST: 06.01.2021
DATE OF COLLECTION :	29.12.2020	SAMPLE REPORT NO: WW-906A
DATE OF RECEIPT :	30.12.2020	
PARTICULARS :	Waste water sample (Lechate)	SAMPLE NO : WW-506

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	Oil & grease	mg/L	-	BDL	APHA 23rd edition (Part 5520 B): 2017
2.	Aminical Nitrogen as N	mg/L	50	120	IS 3025 (Part 34): 2003
3.	Total Dissolved Solids	mg/L	2100	15030	IS 3025 (Part 16): 2006
4.	Total Kjeldhal Nitrogen as N	mg/L	100	156	IS 3025 (Part 34): 2003
5.	Total Chromium	mg/L	2.0	BDL	IS 3025 (Part 52): 2003
6.	Cadmium	mg/L	2.0	BDL	IS 3025 (Part 41): 2003
7.	Phenolic Compounds	mg/L	1.0	BDL	IS 3025 (Part 45): 2003
INFERENCE		Non Conforms to prescribed standards.			

Note: 1. Additional analysis report No: WW-906 dated 21.01.2021 shall also be read for declaration of Inference of the sample Tested.

2. BDL: Below Detection Level in mg/L.

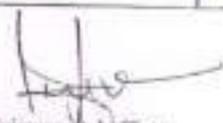
Oil & grease: 1.0; Total Chromium: 0.2; Cadmium: 0.1; Phenolic Compounds: 0.1;

H. Hoopdeni
Section Head
Waste Water Testing Laboratory

---End of Report---

Sl No	Name of Facilities	Ambient Air Monitored	Ground Water collected	Leachate quality (collected)	Compost quality	VOCs
1	BBMP Waste Processing Unit & Land fill site (MSW) at Sy No.13, Bellahalli Village, Yelahanka Hobli, Bangalore North. (Closed)	11-01-2022 to 12.01.2022 (24 Hours)	19.06.2021	24.06.2021 27.09.2021 16.02.2022	Nil	Nil
			30.07.2021			
			11.08.2021			
			15.09.2021			
			27.10.2021			
			16.11.2021			
			16.12.2021			
			11.01.2022			
			17.02.2022			
			30.03.2022			
			21.04.2022			
			26.05.2022			
			15.06.2022			
04.07.2022						
17.08.2022						
2	BBMP Waste Processing Unit & Land fill site (MSW) at Sy No.271, Bagalur Village, Yelahanka Hobli, Bangalore North. (Closed)	11-01-2022 to 12.01.2022 (24 Hours)	19.06.2021	Nil	Nil	Nil
			30.07.2021			
			11.08.2021			
			15.09.2021			
			27.10.2021			
			16.11.2021			
			16.12.2021			
			11.01.2022			
			17.02.2022			
			30.03.2022			
			21.04.2022			
			26.05.2022			
			15.06.2022			
04.07.2022						
17.08.2022						
3	Proposed BBMP dumping of Municipal Inert solid waste at Sy. No.271, Bagalur Village, Jala Hobli, Bangalore North Taluk.	22-08-2022 to 23.08.2022 (24 Hours)	23.08.2022	Nil	Nil	Nil

Note :- Analysis reports enclosed


 Environmental officer
 Regional office - Yelahanka (BYT)





NAME OF THE INDUSTRY :	MS. BSMF Wet Mix Processing (BSPW) Plant C & D, Scientific Land III Sites at Sy. No.13, Bellahalli Village, and Yelahanka Hobli, Bengaluru.	Page 1 of 1
DATE COLLECTED BY :	Sri. Shivappa Naik, S. E.O. RO: Yelahanka	DATE OF COMMENCEMENT OF TEST: 25.06.2021
DATE OF COLLECTION :	24.06.2021	DATE OF COMPLETION OF TEST: 13.07.2021
DATE OF RECEIPT :	25.06.2021	SAMPLE REPORT NO: WW-256
PARTICULARS :	Treated Leachate	SAMPLE NO: WW-286

Sl. No.	Parameters	Unit	Standard	Result	Test Method
1	pH @ 25°C	-	5.5-9.0	6.9	IS 3025 (Part 11)
2	Total Suspended Solids	mg/L	100	8.0	IS 3025 (Part 12)
3	Total Dissolved Solids	mg/L	2100	84	IS 3025 (Part 13)
4	Biological Oxygen Demand (5 days @ 22°C)	mg/L	30	3.0	IS 3025 (Part 14)
5	Chloride (Cl)	mg/L	1000	36	IS 3025 (Part 32)
6	Ammonical Nitrogen as N	mg/L	50	0.5	IS 3025 (Part 34)
7	Total Kjeldahl Nitrogen as N	mg/L	100	0.7	IS 3025 (Part 34)
8	Fluoride as F	mg/L	2.0	0.1	IS 3025 (Part 60)
9	Oil & grease	mg/L	10	BDL	APHA 23rd edition (5510B)
10	Copper	mg/L	1.0	BDL	IS 3025 (Part 43)
11	Zinc	mg/L	5.0	0.03	IS 3025 (Part 49)
12	Cadmium	mg/L	2.0	BDL	IS 3025 (Part 41)
13	Nickel	mg/L	3.0	BDL	IS 3025 (Part 51)
14	Total Chromium	mg/L	2.0	BDL	IS 3025 (Part 52)
15	Lead	mg/L	0.1	BDL	IS 3025 (Part 47)
INFERENCE		Conforms to prescribed standards.			

- Note: 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the Laboratory.
 3. Samples will be stored for a period of 15 days from the date of issue of report.
 4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 5. BDL: Below Detection Level in mg/L.
 Oil & grease: 1; Cadmium: 0.04; Copper: 0.05; Nickel: 0.1; Total Chromium: 0.2; Lead: 0.2.

H. Roopadevi
 Authorized Signatory (Chemical)
 (Dr. H. Roopadevi)
 Senior Scientific Officer

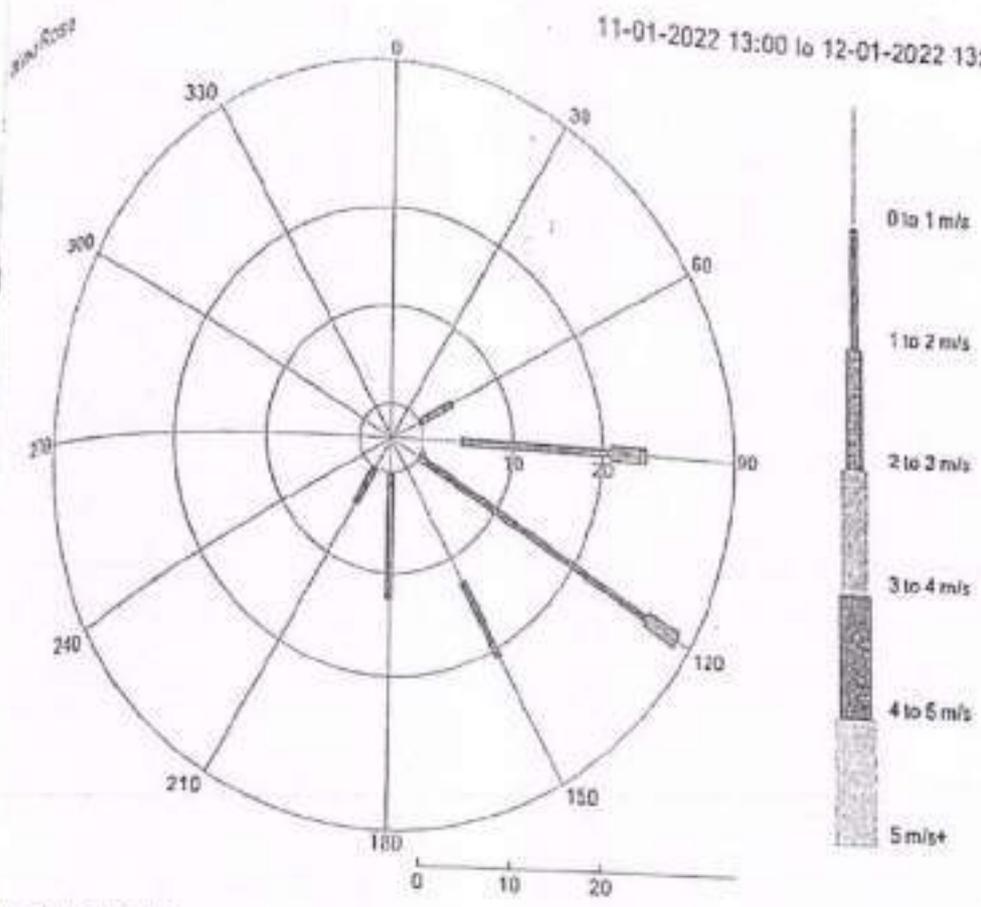
---End of Report---

Karnataka State Pollution Control Board

Continuous Ambient Air Quality Monitoring Station : Mobile Van (KA03 AF 2463)

Location: M/S BBMP, Wet Mix Processing Plant (MSW) C&D Scientific Land Fill Site at Sy.No.12
Belahalli Village, Yelahanka, Bengaluru.

11-01-2022 13:00 to 12-01-2022 13:00



0% valid data present

UBU-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
Floor: 420/87, 1st FLOOR, 198/8, COASTAL ENVIRONMENTAL LABORATORY
INDIA, ISO 9001 Accredited Testing Laboratory by NABL. Valid Certificate Number TC-5487
ISO 9001:2015 and ISO 15001:2015 CERTIFIED LABORATORY

Encl: Certificate No. 198/87, 420/87
Website: <http://www.kspcb.org>
K. S. P. B., "Thiruvalluvar"
77, 1st Cross, Channarayana Puram,
Mysuru, Karnataka - 576003

ANALYSIS REPORT

Date: 14.03.2022

NAME OF THE LOCATION :	BIMP wet mix processing (MSW) Plant C & D at Sy. No. 13, Bellalubbi Village, Yelahanka Hobli, Bengaluru.	Page 1 of 2
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devaraj, AEO RO: Yelahanka	DATE OF COMMENCEMENT OF TEST: 17.02.2022
DATE OF COLLECTION :	16.02.2022	DATE OF COMPLETION OF TEST: 28.02.2022
DATE OF RECEIPT :	17.02.2022	SAMPLE REPORT NO: WW-2215
PARTICULARS :	Treated leachate collected from final ETP tank (Pilot Plant)	SAMPLE NO :WW-2215

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	5.5 to 9.0	6.8	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	100	4.0	IS 3025 (Part 17)
3.	Oil & grease	mg/L	10	BDL	APHA 23rd edition (5520B)
4.	Total Dissolved Solids	mg/L	2100	272	IS 3025 (Part 16)
5.	Ammonical Nitrogen as N	mg/L	50	1.2	IS 3025 (Part 34)
6.	Total Kjeldahl Nitrogen as N	mg/L	100	1.7	IS 3025 (Part 34)
7.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	30	6.8	IS 3025 (Part 44)
8.	Copper as Cu	mg/L	3.0	BDL	IS 3025 (Part 42)
9.	Lead as Pb	mg/L	0.1	BDL	IS 3025 (Part 47)
10.	Zinc as Zn	mg/L	5.0	BDL	IS 3025 (Part 49)
11.	Nickel as Ni	mg/L	3.0	BDL	IS 3025 (Part 54)
12.	Total Chromium as Cr	mg/L	2.0	BDL	IS 3025 (Part 52)
13.	Cadmium as Cd	mg/L	2.0	BDL	IS 3025 (Part 41)
14.	Fluoride as F	mg/L	2.0	BDL	IS 3025 (Part 60)
15.	Chloride as Cl	mg/L	1000	28	IS 3025 (Part 32)

INFERENCE | Conforms to prescribed standards.

- Note: 1. Additional analysis report No: WW-2215A dated 14.03.2022 shall also be read for declaration of Inference of the sample tested.
- The above results pertain only to the sample tested.
 - The report shall not be reproduced without the written approval of the laboratory.
 - Samples will be stored for a period of 15 days from the date of issue of report.
 - Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 - BDL: Below Detection Level in mg/L
Oil & grease: 1.0; Copper as Cu : 0.05; Lead as Pb : 0.2; Zinc as Zn : 0.03; Nickel as Ni : 0.1; Total Chromium: 0.2; Cadmium as Cd: 0.04; Fluoride as F: 0.1.

H. Roopadevi
Authorized Signatory (Chemical)
(Dr. H. Roopadevi)
Senior Scientific Officer

---End of Report---

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 14.03.2022

NAME OF THE INDUSTRY :	BIMP wet mix processing (MSW) Plant C & D at Sy. No. 13, Bellahalli Village, Yelahanka Hobli, Bengaluru.	Page 2 of 2
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devaraj, AEO RO: Yelahanka	DATE OF COMMENCEMENT OF TEST: 17.02.2022
DATE OF COLLECTION :	16.02.2022	DATE OF COMPLETION OF TEST: 28.02.2022
DATE OF RECEIPT :	17.02.2022	SAMPLE REPORT NO: WW-2215A
PARTICULARS :	Treated leachate collected from final ETP tank (Pilot Plant)	SAMPLE NO : WW-2215

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	Arsenic (as As)	mg/L	0.2	BDL	APHA 23rd edition (3125B)

INFERENCE	Conforms to prescribed standards.
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Note: 1. Additional analysis report No: WW-2215 dated 14.03.2022 shall also be read for declaration of inference of the sample tested.

2. BDL: Below Detection Level in mg/L
Arsenic (as As): 0.001.

H. Srinivasan
Section Head
Waste Water Testing Laboratory

—End of Report—

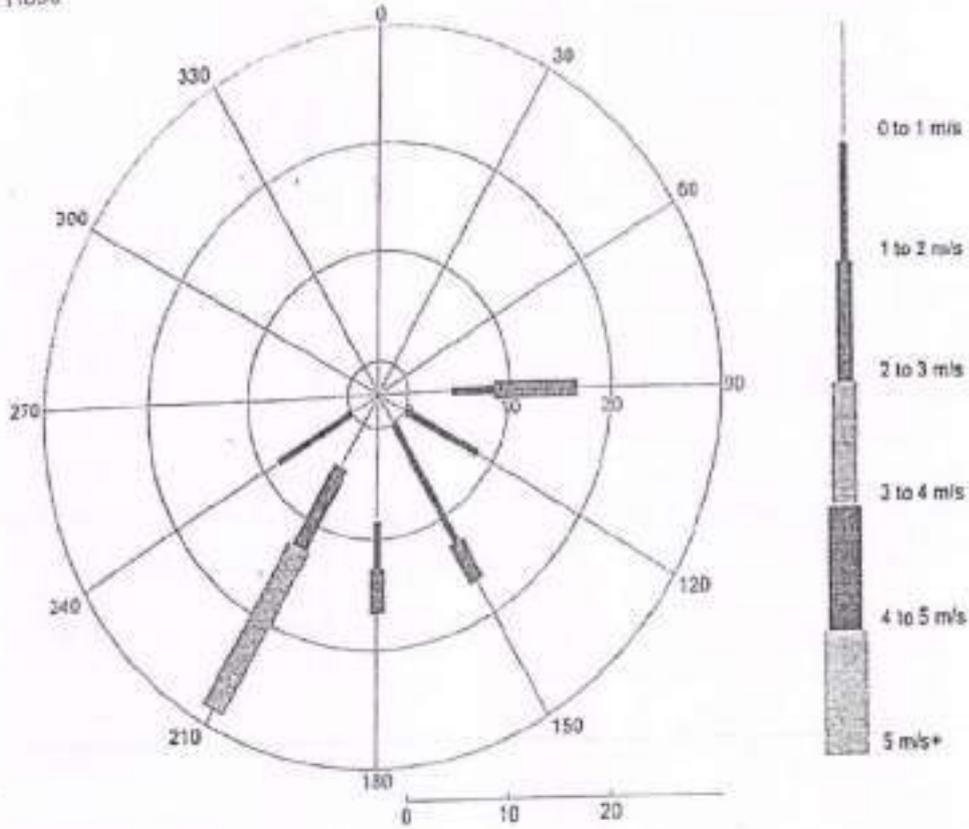


Karnataka State Pollution Control Board Continuous Ambient Air Quality Monitoring Station : Mobile Van (KA03 AF 2463)

Location: MV, BEMP, W-1 M/s Processing plant C&I, Scientific Land File Sites at S/ NO.271& 176,
Bagalur Village, Jajalukole, Yelahanka, Bengaluru

12-01-2022 15:00 to 13-01-2022 15:00

Wind Rose



100.0% valid data present



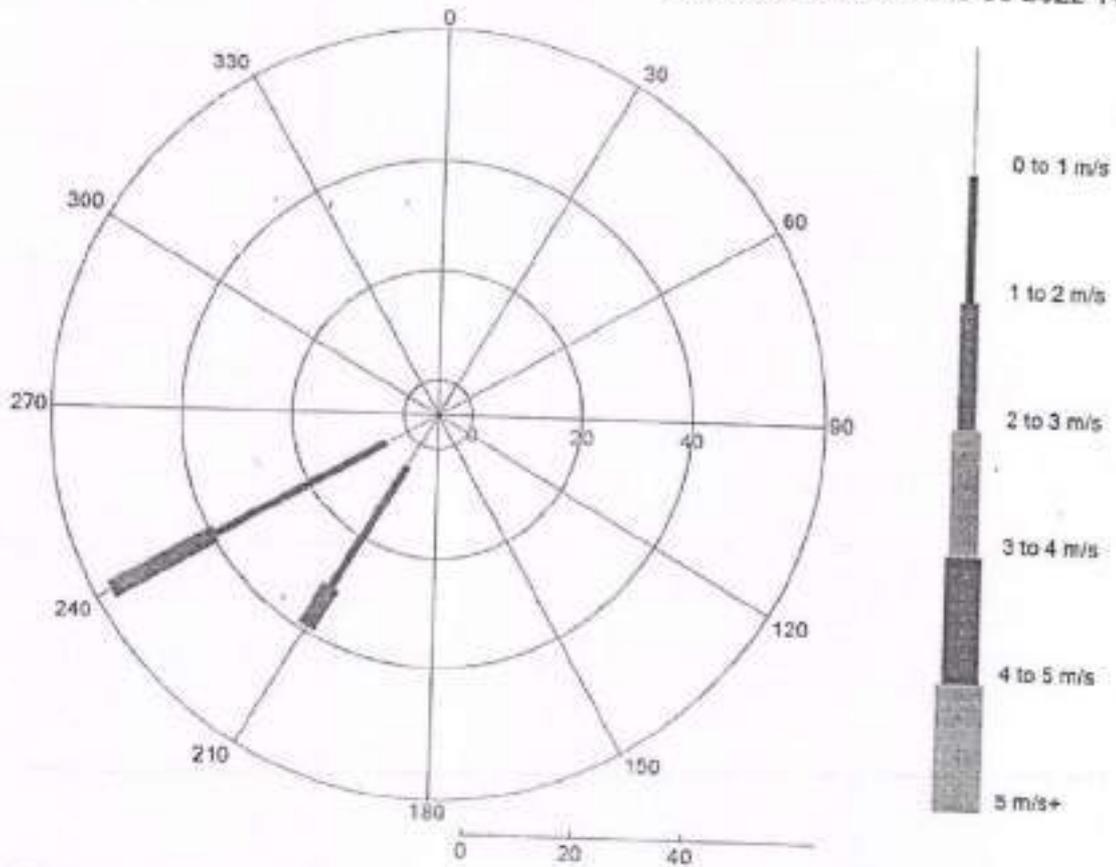
Karnataka State Pollution Control Board

Continuous Ambient Air Quality Monitoring Station : Mobile Van (KA03 AF 2463)

Location: Sy No- 271 Bagalur Village, Jala Hobli, Bangalore North Taluk.

Wind Rose

22-08-2022 14:00 to 23-08-2022 14:00



(cc)

95.8% valid data present

16	Copper as Cu	mg/L	0.05	1.5	0.115	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.247	
18	Nickel as Ni	mg/L	0.02	0.02	0.002	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Iron as Fe	mg/L	1.0	1.0	0.229	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (1600 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-922 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Total Chromium :0.001; Manganese as Mn:0.002; Cadmium:0.001; Lead as Pb:0.002.

Radha. M. N.

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

R

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

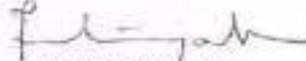
Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Sathnur Village, Grama Panchayath Office, Yelahanka Hobli, Bengaluru North Taluk GPS:13°07'25"-N 77°38'45"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-922 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-922

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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1. Additional analysis report No: W-922 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

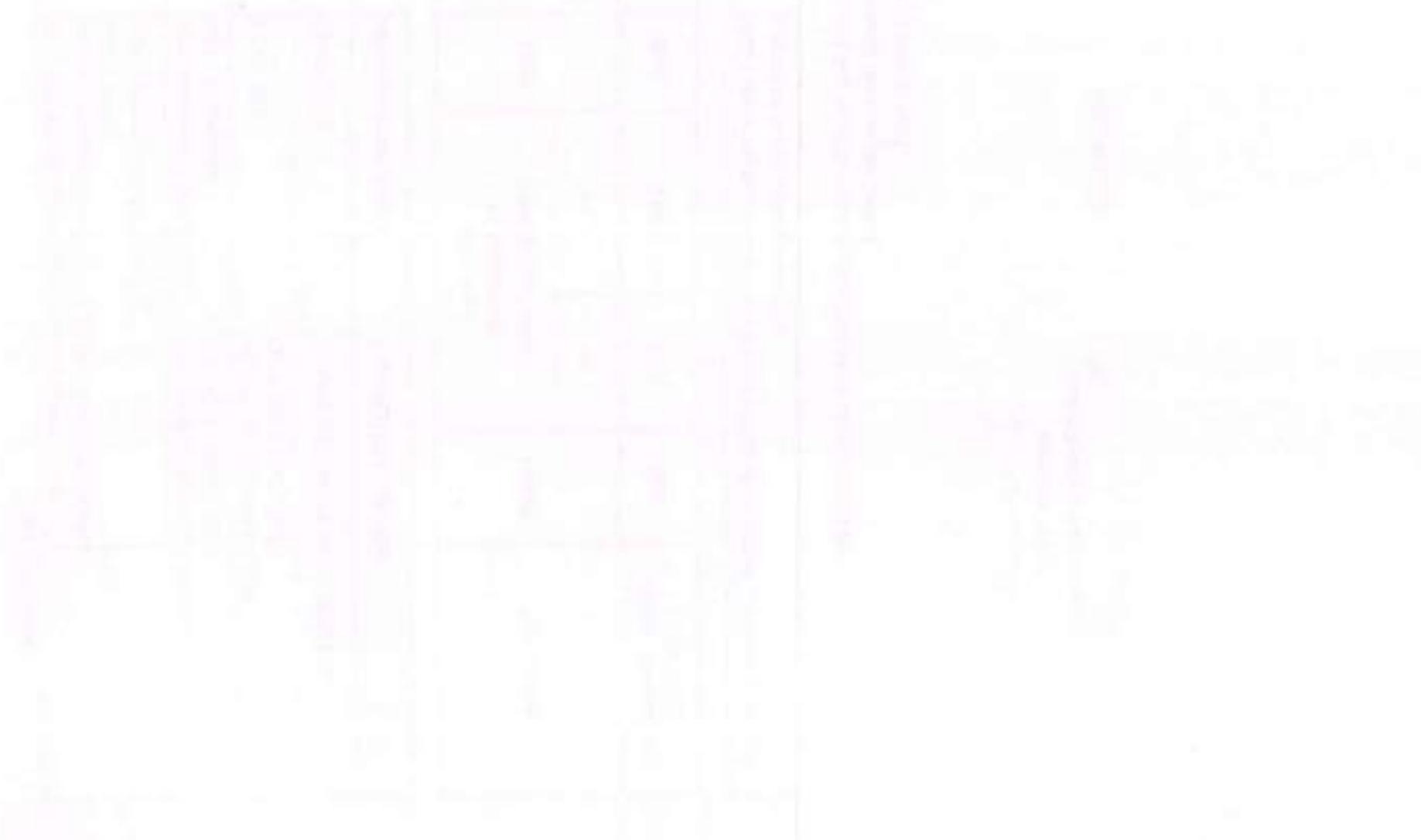

Section Head
Water Testing Laboratory

—End Of Report—



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**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MEEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ,
ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ.,
ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ., "ಶಿವರಾಜ ಭವನ"
7th D Cross, Shivraj's Road,
Shivraj, Bangalore - 560019

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Srinivasapura Village, Public water tank, Yelahanka Hobli, Bengaluru North Taluk GPS:13°07'27"-N 77°38'47"- E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-923
ARTICULARS	Borewell water sample	SAMPLE NO. : W-923

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.3	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.4	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1044	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	40	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	180	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	8.4	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	480	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	98	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	57	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	372	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.35	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.12	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	0.004	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.014	
18	Nickel as Ni	mg/L	0.02	0.02	0.007	
19	Manganese as Mn	mg/L	0.1	0.3	0.006	
20	Total Chromium as Cr	mg/L	0.05	0.05	0.021	
21	Iron as Fe	mg/L	1.0	1.0	0.803	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (540 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-923 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Cadmium:0.001;Lead as Pb:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

X

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

X

End of Report

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Srinivasapura Village, Public water tank, Yelahanka Hobli, Bengaluru North Taluk GPS:13°07'27"-N 77°38'47"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-923 A
PARTICULARS	Borewell water sample ,	SAMPLE NO. : W-923

SLNo	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:** 1. Additional analysis report No: W-923 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

--End Of Report--


Section Head
Water Testing Laboratory


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DATE	DESCRIPTION	AMOUNT	BALANCE
1/1	Opening Balance		100.00
1/15	Deposit	50.00	150.00
1/20	Withdrawal	20.00	130.00
1/25	Deposit	30.00	160.00
2/1	Withdrawal	40.00	120.00
2/10	Deposit	60.00	180.00
2/15	Withdrawal	30.00	150.00
2/20	Deposit	40.00	190.00
2/25	Withdrawal	50.00	140.00
3/1	Deposit	70.00	210.00
3/10	Withdrawal	60.00	150.00
3/15	Deposit	80.00	230.00
3/20	Withdrawal	70.00	160.00
3/25	Deposit	90.00	250.00
3/31	Closing Balance		250.00



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vaid Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಪರಿಸರ ಸಂರಕ್ಷಣೆ ಮತ್ತು ಅಭಿವೃದ್ಧಿ
ಇಲಾಖೆ, ಶುಭವಾರ್ಡ್-ಎ-ಐಟಿ
K.S.P.C.B., "Nagaraj Bhawan"
7th D Cross, Thimmasiah Road,
Shivaregeri, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Kogilu Village, Indira Canteen, Yelahanka Hobli, Bengaluru North Taluk GPS:13°06'12"-N 77°36'58"- E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-924
SAMPLE TYPE / LARS	Borewell water sample	SAMPLE NO. : W-924

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.3	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1080	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	40	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	172	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	11.2	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	416	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	85	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	50	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	396	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.28	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.20	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.012	
19	Manganese as Mn	mg/L	0.1	0.3	0.011	
20	Total Chromium as Cr	mg/L	0.05	0.05	0.005	
21	Iron as Fe	mg/L	1.0	1.0	1.016	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (46 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-924 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.001;Zinc as Zn:0.002;Cadmium:0.001;Lead as Pb:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

R

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

FJ

End of Report



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MOEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vate Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: control@kspcb.karnataka.gov.in
Website: www.kspcb.karnataka.gov.in

Address: KSPCB, "Narasimha" 7th Cross, Thiruvahini Road, Shivajinagar, Bangalore - 560019

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at sathnur village, Grama Panchayath Office, yelahanka hobli, Bengaluru north taluk.	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-829
PARAMETERS	Borewell water sample	SAMPLE NO. : W-829

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1070	IS 3025 (Part 16)
4	Sulphate as SO4	mg/L	200	400	29	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	183	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	20	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	410	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	83	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	47	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	352	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.12	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	0.010	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.029	
19	Manganese as Mn	mg/L	0.1	0.3	0.006	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 53)
23	Iron as Fe	mg/L	1	1	0.090	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (140 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-829 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Ammonia as N : 0.1; Zinc:0.002; Total Chromium :0.001; Cadmium:0.001; Lead:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)

Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)

Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 27-07-2022

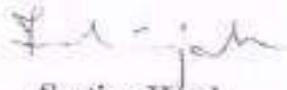
NAME OF THE LOCATION :	Borewell Water Sample collected at sathnur village, Grama Panchayth Office, yelahnaka hobli, Bengaluru north taluk.	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-829 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-829

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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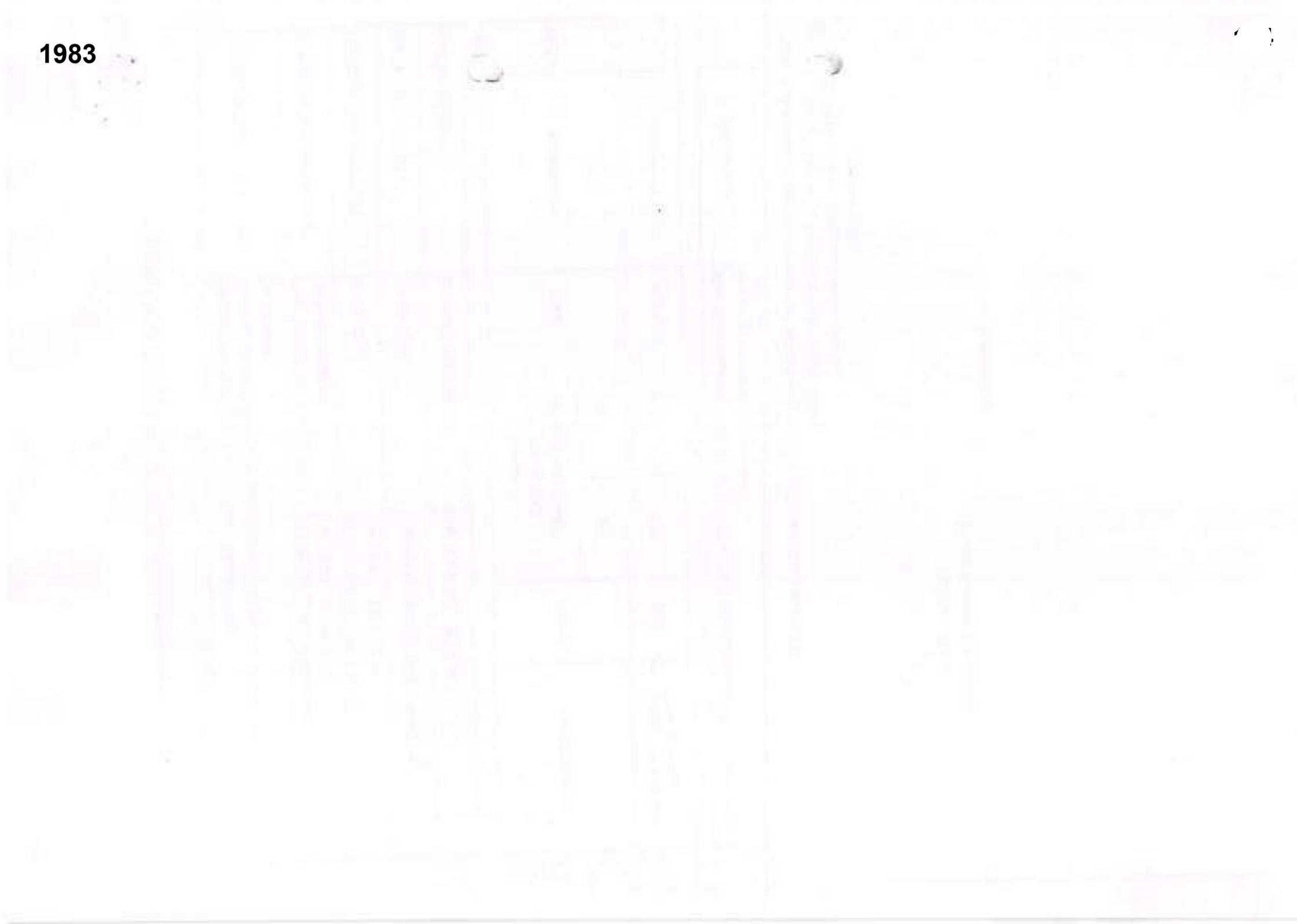
Note: 1. Additional analysis report No: W-829 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

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**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

M&P RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: central@kspcb.org
Website: <http://kspcb.org>

Karnataka State Pollution Control Board,
1st Floor, 1st Stage, 1st Cross, 1st Block,
KSPCB, Channarayana Nagar,
K.S.P.C.B., "Srinivas" Building
7th D Cross, Thimmasiah Road,
Sivasaya, Bangalore - 560079

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ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Srinivaspura village, public water tank, yelahanka hobli, Bengaluru north taluk.	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-830
PARAMETERS	Borewell water sample	SAMPLE NO. : W-830

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1076	IS 3025 (Part 16)
4	Sulphate as SO4	mg/L	200	400	28	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	183	IS 3025 (Part 32)
6	Phenolic Compound as C6H5OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO3	mg/L	45	45	20	IS 3025 (Part 34)
8	Total Hardness as CaCO3	mg/L	200	600	404	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	83	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	48	IS 3025 (Part 46)
11	Total Alkalinity as CaCO3	mg/L	200	600	328	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.12	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H2S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	0.117	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.135	
18	Nickel as Ni	mg/L	0.02	0.02	0.024	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	0.005	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	0.008	IS 3025 (Part 53)
23	Iron as Fe	mg/L	1	1	0.186	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (1600 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-830 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.

3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)

4. The report shall not be reproduced without the written approval of the laboratory.

5. Samples will be stored for a period of 10 days from the date of dispatch of report

6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;

Ammonia as N: 0.1; Cadmium:0.001;Manganese as Mn:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Srinivaspura village, public water tank, yelahanka hobli, Bengaluru north taluk.	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-830 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-830

SLNo	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. Additional analysis report No: W-830 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

1987



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

NAAC RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: central@kspcb.gov.in
Website: www.kspcb.gov.in

Karnataka State Pollution Control Board,
Central Environmental Laboratory,
K.S.P.C.B., "Vishwa Bhava"
7th Cross, 100m Road,
Shivajinagar, Bangalore - 560076

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Kogilu village, Indira Canteen, yelahnaka hobli, Bengaluru north taluk.	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-831
PARTICULARS	Borewell water sample	SAMPLE NO. : W-831

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1072	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	31	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	179	IS 3025 (Part 32)
6	Organic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	20	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	352	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	74	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	41	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	344	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.12	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	0.019	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.019	
18	Nickel as Ni	mg/L	0.02	0.02	0.022	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1	1	0.059	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (220 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-831 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Ammonia as N: 0.1; Total Chromium :0.001; Manganese as Mn:0.002;Cadmium:0.001;
Lead as Pb:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Kogilu village, Indira Canteen, yelahanka hobli, Bengaluru north taluk.	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-831 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-831

SLNo	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-831 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.

Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

1991

The image shows a large, faint grid table, likely a calendar or a data sheet. The grid consists of approximately 12 columns and 12 rows. The text within the grid is extremely blurry and illegible. There are several vertical and horizontal lines that define the grid structure. Some cells in the grid contain faint, light-colored markings or colors, possibly indicating specific dates or events. The overall appearance is that of a scanned document with very low contrast and resolution.



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MS&P RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

www.kspcb.org
c/o Director, KSPCB, 1612/17, Broad. gov.in
KSPCB, "Vishwa Shiksha"
1st B Cross, Thimmasiah Road,
Banaswari, Bangalore - 560075

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Marenahalli village, opp to Anjeneya Swamy Temple, yelahanka hobli, Bengaluru north taluk.	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-832
PARAMETERS	Borewell water sample	SAMPLE NO. : W-832

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1078	IS 3025 (Part 16)
4	Sulphate as SO4	mg/L	200	400	32	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	179	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	20	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	356	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	74	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	42	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	340	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.11	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

16	Copper as Cu	mg/L	0.05	1.5	0.002	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.021	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1.0	1.0	0.050	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (23 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-832 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.

3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)

4. The report shall not be reproduced without the written approval of the laboratory.

5. Samples will be stored for a period of 10 days from the date of dispatch of report

6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1; Ammonia as N: 0.1

Zinc as Zn:0.002; Total Chromium :0.001; Manganese as Mn:0.002;Cadmium:0.001;Lead as Pb:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)

Assistant Scientific Officer

Farhath Jaheen

Authorized Signatory (Chemical)
(Farhath Jaheen)

Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

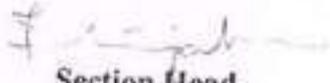
Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Marenahalli village, opp to Anjencya Swamy Temple, yelahnaka hobli, Bengaluru north taluk.	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-832 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-832

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. Additional analysis report No: W-832 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

1995

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The image shows a large, faint grid table, likely a calendar or ledger for the year 1995. The grid consists of approximately 12 columns and 12 rows. The text within the cells is extremely light and illegible. There are two circular punch holes at the top of the page. The overall appearance is that of a scanned document where the original content has been significantly faded or overexposed.

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.021	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1.0	1.0	0.045	IS 3025 (Part 53)
24	E.coli	MPN/100 ml	Shall not be detectable in any 100 mL sample		Present (350 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-833 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1; Ammonia as N: 0.1
Zinc as Zn:0.002; Total Chromium :0.001; Manganese as Mn:0.002; Cadmium:0.001; Lead as Pb:0.002.
Copper as Cu:0.001.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)

Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)

Deputy Scientific Officer

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Bagalur Govi School, Bagaluru, Bengaluru north taluk.	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-833 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-833

SLNo	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-833 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.

Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

1999

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The image shows a document page with a grid layout. The grid is composed of light-colored lines forming a series of rectangular cells. There are two circular punch holes at the top of the page. The text within the grid is extremely faint and illegible. The year '1999' is printed in the top left corner, and a small symbol '()' is in the top right corner.


**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

 MEF RECOGNISED ENVIRONMENTAL LABORATORY
 ISO/IEC 17025 Accredited Testing Laboratory by NABL. Valid Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

 K. S. P. C. B., "Hindustan Ilford"
 7th D Cross, Therasahalli Road,
 Siraspetta, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Jawahar Navodhaya Vidhyalaya, Bagaluru Post, Yelahanka, Bengaluru.	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-834
PARAMICULARS	Borewell water sample	SAMPLE NO. : W-834

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1088	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	29	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	184	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	20	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	368	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	77	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	43	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	336	IS 3025 (Part 23)
2	Fluoride as F	mg/L	1	1.5	0.12	IS 3025 (Part 60)
3	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
4	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
5	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.005	
18	Nickel as Ni	mg/L	0.02	0.02	0.028	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 53)
23	Iron as Fe	mg/L	1.0	1.0	0.048	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Absent (<1.8 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-834 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.

3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)

4. The report shall not be reproduced without the written approval of the laboratory.

5. Samples will be stored for a period of 10 days from the date of dispatch of report

6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S : 2.0; Boron as B: 0.1; Ammonia as N: 0.1

Total Chromium : 0.001; Manganese as Mn: 0.002; Cadmium: 0.001; Lead as Pb: 0.002;

Copper as Cu: 0.001.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)

Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)

Deputy Scientific Officer

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 27-07-2022

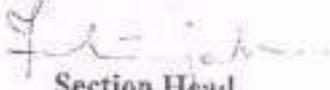
NAME OF THE LOCATION :	Borewell Water Sample collected at Jawahar Navodhaya Vidhyalaya, Bagaluru Post, Yelahanka, Bengaluru.	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-834 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-834

SLNo	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-834 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

2003


**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

 NABL RECOGNISED ENVIRONMENTAL LABORATORY
 INCHEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

 K. S. P. C. B., "Nimragra Bhawan"
 77 D Cross, Throssarath Road,
 Shivajinagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at near to MSW dumping yard adjacent to Masjid, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-01)	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-835
PARAMETERS	Borewell water sample	SAMPLE NO. : W-835

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	6.9	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	288	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	15	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	28	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	6.0	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	128	IS 3025 (Part 21)
9	Calcium as Ca	mg/l	75	200	29	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	14	IS 3025 (Part 46)
1	Total Alkalinity as CaCO ₃	mg/L	200	600	140	IS 3025 (Part 23)
2	Fluoride as F	mg/L	1	1.5	0.86	IS 3025 (Part 60)
3	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
4	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
5	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.109	
18	Nickel as Ni	mg/L	0.02	0.02	0.003	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1.0	1.0	0.042	IS 3025 (Part 53)
24	E.coli	MPN/100 ml	Shall not be detectable in any 100 mL sample		Absent (<1.8 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-835 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Barion as B :0.1; Ammonia as N: 0.1
Total Chromium :0.001; Manganese as Mn:0.002; Cadmium:0.001; Lead as Pb:0.002;
Copper as Cu:0.001.

Radha M.N.

Authorized Signatory (Biological)
(Radha M.N)

Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)

Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at near to MSW dumping yard adjacent to Masjid, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-01)	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-835 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-835

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters.
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1. Additional analysis report No: W-835 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

2007



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

NABL RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 17025:2017 CERTIFIED LABORATORY

Email: central@kspcb.karnataka.gov.in
Website: www.kspcb.karnataka.gov.in

ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಕೆ.ಆರ್.ಪಿ.ಸಿ.ಬಿ. ಕೇಂದ್ರ, ಅಭಯನಗರ,
ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ-560022
K.S.P.C.B. "Narasimha Bhavan"
7th D Cross, Thimmasiah Road,
Bhuvanagar, Bangalore - 560070

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Bellahalli main road, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-02)		Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST :	16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST :	27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. :	W-836
PARAMETERS	Borewell water sample	SAMPLE NO. :	W-836

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	6.9	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	286	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	13	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	28	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	6.0	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	116	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	26	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	13	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	132	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.98	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	0.108	
18	Nickel as Ni	mg/L	0.02	0.02	0.002	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	
22	Lead as Pb	mg/L	0.01	0.01	BDL	
23	Iron as Fe	mg/L	1.0	1.0	0.073	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 ml. sample		Absent (<1.8 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-836 A dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;Ammonia as N: 0.1
Total Chromium :0.001; Manganese as Mn:0.002;Cadmium:0.001;Lead as Pb:0.002;
Copper as Cu:0.001.

Radha M.N.
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen
Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

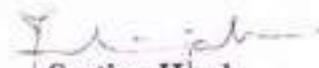
Date: 27-07-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Bellahalli main road, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-02)	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 16-06-2022
DATE OF COLLECTION :	15-06-2022	DATE OF COMPLETION OF TEST : 27-06-2022
DATE OF RECEIPT :	16-06-2022	SAMPLE REPORT NO. : W-836 A.
RTICULARS	Borewell water sample	SAMPLE NO. : W-836

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- No. 1. Additional analysis report No: W-836 dated 27-07-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

—End Of Report—

Year	Q1	Q2	Q3	Q4	Total
2010	100	100	100	100	400
2011	100	100	100	100	400
2012	100	100	100	100	400
2013	100	100	100	100	400
2014	100	100	100	100	400
2015	100	100	100	100	400
2016	100	100	100	100	400
2017	100	100	100	100	400
2018	100	100	100	100	400
2019	100	100	100	100	400
2020	100	100	100	100	400
2021	100	100	100	100	400
2022	100	100	100	100	400
2023	100	100	100	100	400
2024	100	100	100	100	400
2025	100	100	100	100	400
2026	100	100	100	100	400
2027	100	100	100	100	400
2028	100	100	100	100	400
2029	100	100	100	100	400
2030	100	100	100	100	400
2031	100	100	100	100	400
2032	100	100	100	100	400
2033	100	100	100	100	400
2034	100	100	100	100	400
2035	100	100	100	100	400
2036	100	100	100	100	400
2037	100	100	100	100	400
2038	100	100	100	100	400
2039	100	100	100	100	400
2040	100	100	100	100	400
2041	100	100	100	100	400
2042	100	100	100	100	400
2043	100	100	100	100	400
2044	100	100	100	100	400
2045	100	100	100	100	400
2046	100	100	100	100	400
2047	100	100	100	100	400
2048	100	100	100	100	400
2049	100	100	100	100	400
2050	100	100	100	100	400

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Kogilu Village, Indira Canteen, Yelahanka Hobli, Bengaluru North Taluk GPS:13°06'12"-N 77°36'58"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-924 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-924

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-924 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

—End Of Report—


Section Head
Water Testing Laboratory
CPS

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.007	
19	Manganese as Mn	mg/L	0.1	0.3	0.015	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Iron as Fe	mg/L	1.0	1.0	1.148	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Absent (<1.8 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

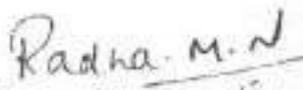
INFERENCE

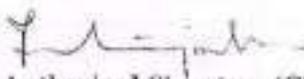
Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-925 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.001;Zinc as Zn:0.002;Cadmium:0.001;Lead as Pb:0.002;
Total Chromium as Cr:0.001.


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Marenahalli Village, Opp to Anjeneya swamy temple, Yelahanka Hobli, Bengaluru North Taluk GPS:13°07'11"-N 77°40'43"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-925 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-925

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. Additional analysis report No: W-925 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

—End Of Report—


Section Head
Water Testing Laboratory


2017



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
IS/IEC 17025 Accredited Testing Laboratory by NAHL Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: control@kspcb.kva.gov.in
Website: <http://kspcb.gov.in>

Karnataka State Pollution Control Board,
A-2, 3rd Cross, 9th Stage, Old
Begur, Bengaluru-560075
K.S.P.C.B., "Vidya Eshwari"
7th D Cross, Thimmaswamy Road,
Shivrajpet, Bengaluru - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at: Bagalur Govt School, Bagaluru, Bengaluru North Taluk GPS:13°08'6"-N 77°40'2"- E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-926
REGULARS	Borewell water sample	SAMPLE NO. : W-926

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	6.9	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.5	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	550	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	42	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	112	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	6.7	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	296	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	64	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	33	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	148	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.2	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.11	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.013	
19	Manganese as Mn	mg/L	0.1	0.3	0.007	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Iron as Fe	mg/L	1.0	1.0	0.711	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	APHA 23rd edition (92.1 G) 9-80
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (33 MPN/100 ml)	

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-926 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S : 2.0; Boron as B :0.1;
Copper as Cu:0.001;Zinc as Zn:0.002;Cadmium:0.001;Lead as Pb:0.002.

Radha M.N.

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

[Signature]

[Signature]

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

[Signature]

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Bagalur Govt School, Bagaluru, Bengaluru North Taluk GPS:13°08'6"-N 77°40'2"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-926 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-926

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-926 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

—End Of Report—


Section Head
Water Testing Laboratory


2021



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

M&EP RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL, Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: central@kspcb.gov.in
Website: <http://kspcb.gov.in>

Address: KSPCB, "Narasimha" Road,
7th D Cross, Thimmappa Road,
Shivraj Nagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Jawahar Navodhaya Vidhyalaya, Bagaluru Post, Yelahanka, Bengaluru. GPS:13°08'55"-N 77°40'28"- E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-927
TEST MATERIALS	Borewell water sample	SAMPLE NO. : W-927

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.6	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	350	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	14	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	44	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	4.1	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	180	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	38	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	20	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	204	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.1	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.11	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

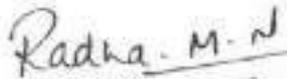
16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	BDL	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	0.005	
21	Iron as Fe	mg/L	1.0	1.0	0.636	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	APHA 23rd edition (9221 G) 9-80
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present (280 MPN/100 ml)	

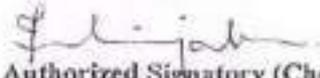
INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-927 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.001;Zinc as Zn:0.002;Cadmium:0.001;Lead as Pb:0.002.;Nickel as Ni:0.001;
Manganese as Mn:0.002.


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Jawahar Navodhaya Vidhyalaya, Bagaluru Post, Yelahanka, Bengaluru. GPS:13°08'55"-N 77°40'28"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-927 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-927

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. Additional analysis report No: W-927 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

--End Of Report--

[Signature]
Section Head
Water Testing Laboratory



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16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.008	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	
21	Iron as Fe	mg/L	1.0	1.0	1.127	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Absent (<1.8 MPN/100 ml)	APHA 23rd edition (9221 G) 9-80

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-928 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority",
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.001;Zinc as Zn:0.002;Cadmium:0.001;Lead as Pb:0.002;
Total Chromium as Cr:0.001;Manganese as Mn:0.002.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

[Signature]

[Signature]

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

[Signature]

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

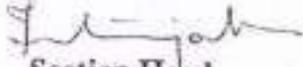
NAME OF THE LOCATION :	Borewell Water collected at Near to MSW dumping yard adjacent to Masjid, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-01) GPS:13°05'57"-N 77°38'33"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-928 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-928

Sl.No	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- N ; 1. Additional analysis report No: W-928 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

—End Of Report—


Section Head
Water Testing Laboratory




**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: central@kspcb.gov.in
Website: <http://kspcb.gov.in>

600009, 6th Floor,
C-10/10A, 4th Cross, 4th
Block, Chamrajwode
K.S.P.C.B., "Mangalwade"
7th Cross, Thimmasa Road,
Shivajinagar, Bangalore - 560075

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water collected at Bellahalli main road, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-02) GPS:13°06'0"-N 77°38'36"- E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-929
PARTICULARS	Borewell water sample	SAMPLE NO. : W-929

No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 250C	-	6.5 to 8.5	6.5 to 8.5	7.1	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	520	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	54	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	104	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	5.8	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	312	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	64	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	37	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	144	IS 3025 (Part 23)
12	Fluoride as F	mg/l	1	1.5	0.23	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.13	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

16	Copper as Cu	mg/L	0.05	1.5	BDL	APHA 23rd edition (3125B)
17	Zinc as Zn	mg/L	5	15	BDL	
18	Nickel as Ni	mg/L	0.02	0.02	0.012	
19	Manganese as Mn	mg/L	0.1	0.3	BDL	
20	Total Chromium as Cr	mg/L	0.05	0.05	0.007	
21	Iron as Fe	mg/L	1.0	1.0	1.646	
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	
23	Lead as Pb	mg/L	0.01	0.01	BDL	APHA 23rd edition (9221 G) 9-80
24	F.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Absent (<1.8 MPN/100 ml)	

INFERENCE

Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters

Note: 1. Additional analysis report No: W-929 A dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of dispatch of report
- Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.001;Zinc as Zn:0.002;Cadmium:0.001;Lead as Pb:0.002;
Manganese as Mn:0.002.

Radha-M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

End of Report

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date: 03-08-2022

NAME OF THE LOCATION :	Borewell Water collected at Bellahalli main road, Bellahalli Village, Yelahanka, Bengaluru. (Borewell Point No-02) GPS:13°06'0"-N 77°38'36"- E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devraj, DEO RO : Yelahanka	DATE OF COMMENCEMENT OF TEST : 05-07-2022
DATE OF COLLECTION :	04-07-2022	DATE OF COMPLETION OF TEST : 15-07-2022
DATE OF RECEIPT :	05-07-2022	SAMPLE REPORT NO. : W-929 A
PARTICULARS	Borewell water sample	SAMPLE NO. : W-929

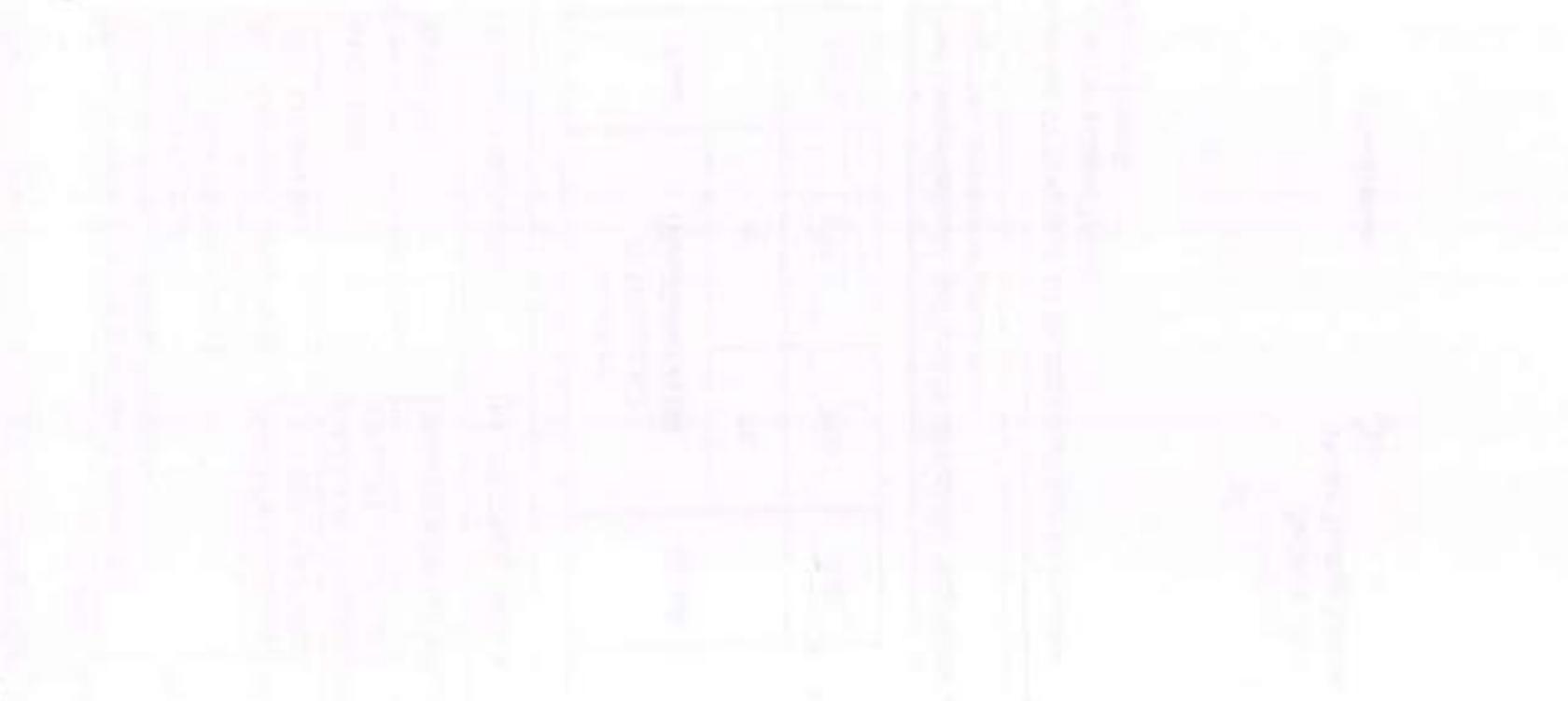
SLNo	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. Additional analysis report No: W-929 dated 03-08-2022 shall also be read for declaration of Inference of the sample Tested
2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

—End Of Report—


Section Head
Water Testing Laboratory

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	.5	15	0.046	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1	1	0.190	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present 240MPN/ 100 ml	APHA 23rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-581A dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.

3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)

4. The report shall not be reproduced without the written approval of the laboratory.

5. Samples will be stored for a period of 10 days from the date of dispatch of report

6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;

Copper as Cu:0.05;Nickel :0.1;Manganese as Mn:0.04;Total Chromium :0.2; Cadmium:0.04;
Lead:0.02.

Radha M.N

Authorized Signatory (Biological)

(Radha M.N)

Assistant Scientific

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Farhath Jabeen

Authorized Signatory (Chemical)

(Farhath Jabeen)

Deputy Scientific Officer

cup

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:08-06-2022

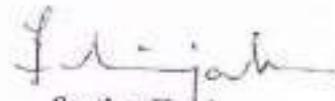
NAME OF THE LOCATION :	Borewell Water Sample collected at Sathnur Village, Grama Panchayth office, Yelahanka Hobli, Bangalore North Taluk. GPS reading:13°07'25"-N, 77°38'45"-E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt.Vaishnavi Devaraj, DEO RO:Yelahanka	DATE OF COMMENCEMENT OF TEST :26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-581A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-581

SLNo.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-581 dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory
CS

---End Of Report---



ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 08-06-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Kogilu Village, Indira Canteen, Yelahanka Hobli, Bangalore North Taluk. GPS reading: 13°06'12"-N, 77°36'58"-E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devaraj, DEO RO: Yelahanka	DATE OF COMMENCEMENT OF TEST : 26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-582
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-582

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.8	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	936	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	63	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	204	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	18.3	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	332	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	69	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	39	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	368	IS 3025 (Part 23)
12	Fluoride as F	mg/l.	1	1.5	0.29	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.063	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1	1	0.187	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present 540 MPN/ 100 ml	APHA 23rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters.
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Note: 1. Additional analysis report No: W-582A dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested.

2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.05;Nickel :0.1;Manganese as Mn:0.04;Total Chromium :0.2;
Cadmium:0.04; Lead:0.02.

Radha M.N.

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific

gf

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report— *42*

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:08-06-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Kogilu Village, Indira Canteen, Yelahanka Hobli, Bangalore North Taluk. GPS reading:13°06'12"-N, 77°36'58"-E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt.Vaishnavi Devaraj, DEO RO:Yelahanka	DATE OF COMMENCEMENT OF TEST :26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-582A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-582

Sl.No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-582 dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.

f. h. jah
Section Head
Water Testing Laboratory

--End Of Report--



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: complaints@kspcb.gov.in
Website: <http://kspcb.gov.in>

Karnataka State Pollution Control Board,
KSPCB, 7th Floor, 1st Stage, 2nd Cross,
K.S.P.C.B., "Nagarahalli" 7th Cross,
Thimmasah Road, Shivajinagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 08-06-2022

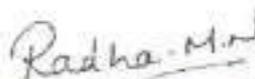
NAME OF THE LOCATION :	Borewell Water Sample collected at Bagalur Govt School, Bengaluru, Bangalore North Taluk. GPS reading: 13°08'6"-N, 77°40'2"-E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devaraj, DEO RO: Yelahanka	DATE OF COMMENCEMENT OF TEST : 26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-583
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-583

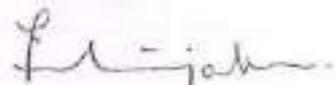
Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.7	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	944	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	60	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	212	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	19.8	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	344	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	69	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	42	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	368	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.28	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 5220 edition (4500 S-21)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 5220 edition (Part 47-48) (B)

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.073	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1	1	0.177	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present 350MPN/ 100 ml	APHA 23rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:**
1. Additional analysis report No: W-583A dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested.
 2. The above results pertain only to the sample tested.
 3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
 4. The report shall not be reproduced without the written approval of the laboratory.
 5. Samples will be stored for a period of 10 days from the date of dispatch of report
 6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B :0.1;
Copper as Cu:0.05;Nickel :0.1;Manganese as Mn:0.04;Total Chromium :0.2;
Cadmium:0.04; Lead:0.02.


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

— End of Report —

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:08-06-2022

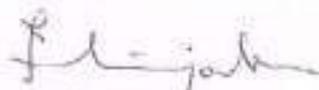
NAME OF THE LOCATION :	Borewell Water Sample collected at Bagalur Govt School, Bengaluru, Bangalore North Taluk. GPS reading:13 ⁰ 08'6"-N, 77 ⁰ 40'2"-E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt.Vaishnavi Devaraj, DEO RO:Yelahanka	DATE OF COMMENCEMENT OF TEST :26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-583A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-583

SL.No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
------------------	---

Note: 1. Additional analysis report No: W-583 dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory
45

--End Of Report--

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KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL, Valid Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: ceel@kspcb.org
Website: <http://kspcb.org>

Karnataka Pollution Control Board
4th Floor, 1st Stage, 2nd Cross,
Siddhartha, Channarayana Street
K.S.P.C.B., "Omegra Bhasan"
1st D Cross, Thimmahalli Road,
Shivamogga, Bangalore - 560029

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 08-06-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Near to MSW dumping yard Adjacent to Masjid, Bellahili Village, Yelahanka, Bangalore (Borewell Point No-01) GPS reading: 130 05'57"-N, 77038'33"-E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt. Vaishnavi Devaraj, DEO RO: Yelahanka	DATE OF COMMENCEMENT OF TEST : 26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-584
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-584

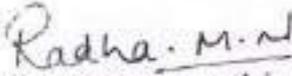
Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.7	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	964	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	61	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	180	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	16.6	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	348	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	72	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	41	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	304	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.27	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

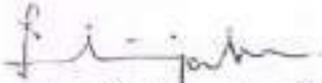
P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.051	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1	1	0.183	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present 350 MPN/ 100 ml	APHA 23rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:**
1. Additional analysis report No: W-584A dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested.
 2. The above results pertain only to the sample tested.
 3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
 4. The report shall not be reproduced without the written approval of the laboratory.
 5. Samples will be stored for a period of 10 days from the date of dispatch of report
 6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.05;Nickel :0.1;Manganese as Mn:0.04;Total Chromium :0.2;
Cadmium:0.04; Lead:0.02.


Authorized Signatory (Biological)
 (Radha M.N)
 Assistant Scientific


Authorized Signatory (Chemical)
 (Farhath Jabeen)
 Deputy Scientific Officer

—————End of Report————— 

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:08-06-2022

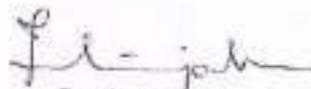
NAME OF THE LOCATION :	Borewell Water Sample collected at Near to MSW dumping yard Adjacent to Masjid, Bellahli Village, Yelahanka, Bangalore (Borewell Point No-01) GPS reading:130 05'57"-N, 77038'33"-E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt.Vaishnavi Devaraj, DEO RO:Yelahanka	DATE OF COMMENCEMENT OF TEST :26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-584A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-584

SLNo.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
------------------	---

Note: 1. Additional analysis report No: W-584 dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory

--End Of Report--

10-11-12

1

2

Year	Month	Day	Event	Location	Notes
1912	10	11
1913	1	1
1914	1	1
1915	1	1
1916	1	1
1917	1	1
1918	1	1
1919	1	1
1920	1	1
1921	1	1
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2029	1	1
2030	1	1

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KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY
 NIEP RECOGNISED ENVIRONMENTAL LABORATORY
 ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487
 ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Email: centrallab@kspcb.org
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Phone: 080-26622000, 26622001
 26622002, 26622003, 26622004
 K.S.P.C.B., "Pillay's Estate"
 7th D Cross, Thimmasiah Road,
 Shreeganeri, Bangalore - 560075

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 08-06-2022

NAME OF THE LOCATION :	Borewell Water Sample collected at Bellahalli main road, Bellahalli village, Yelahanka, Bangalore (Borewell Point No-02) GPS reading: 13° 06'0"-N, 77°38'36"-E	Page 1 of 3
SAMPLE COLLECTED BY :	Smt.Vaishnavi Devaraj, DEO RO:Yelahanka	DATE OF COMMENCEMENT OF TEST : 26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-585
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-585

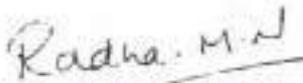
Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.3	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.8	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	968	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	61	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	196	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	19.4	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	364	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	75	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	43	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	376	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.27	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23rd edition (Part 4500-B B)

P.T.O

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.074	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium as Cr	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1	1	0.178	IS 3025 (Part 53)
24	E.coli	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		Present 540 MPN/ 100 ml	APHA 23rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:** 1. Additional analysis report No: W-585A dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested.
2. The above results pertain only to the sample tested.
3. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
4. The report shall not be reproduced without the written approval of the laboratory.
5. Samples will be stored for a period of 10 days from the date of dispatch of report
6. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C_6H_5OH : 0.1; Sulphide as H_2S :2.0; Boron as B :0.1;
Copper as Cu:0.05;Nickel :0.1;Manganese as Mn:0.04;Total Chromium :0.2;
Cadmium:0.04; Lead:0.02.


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

—End of Report—

ANALYSIS REPORT (NON ACCREDITED PARAMETERS)

Date:08-06-2022

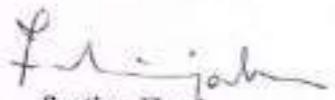
NAME OF THE LOCATION :	Borewell Water Sample collected at Bellahalli main road, Bellahalli village, Yelahanka, Bangalore (Borewell Point No-02) GPS reading: 13° 06'0"-N, 77°38'36"-E	Page 3 of 3
SAMPLE COLLECTED BY :	Smt.Vaishnavi Devaraj, DEO RO:Yelahanka	DATE OF COMMENCEMENT OF TEST :26-05-2022
DATE OF COLLECTION :	26/5/2022	DATE OF COMPLETION OF TEST : 02-06-2022
DATE OF RECEIPT :	26/5/2022	SAMPLE REPORT NO. : W-585A
PARTICULARS	Borewell Water Sample	SAMPLE NO. : W-585

Sl.No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	Cyanide as CN	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500-CN-E)

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. Additional analysis report No: W-585 dated 08-06 -2022 shall also be read for declaration of Inference of the sample Tested

2. BDL: Below Detection Level in mg/L.
Cyanide:0.001.


Section Head
Water Testing Laboratory
gs.

---End Of Report---

Compliance status of BMWM Rules - 2016



Annexure- P2						
Compliance to Bio-Medical Waste Management Rules 2016						
Sl. No	Thematic area	Current Status	Desirable level	Gap between current status and desired levels	Time lines for attending gaps	Name and designation of the Designated Officer for ensuring compliance
1	Why inventory on numbers of Healthcare Facilities is still incomplete in state/UT, as required under BMWM Rules, 2016?	Biomedical waste generated in Karnataka was reported to Central Pollution Control Board as 77639 kg/d for the year 2021. Annual Report is prepared based on the inventorization details submitted by Regional Offices of the Board.	100%	44685 Biomedical waste generators identified in the state in the year 2021. New facilities are being added as	Completed for the year 2021. On going activity.	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru



Compliance status of BMWM Rules - 2016

				when they are established.		
2	What is the reason that inventory is still under process?	Inventrisation completed for the year 2021. New health care establishments are added as and when they are established.	100%	44685 Biomedical waste generators identified in the state. New facilities are being added as when they	Completed for the year 2021. On going activity.	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru

Compliance status of BMWM Rules - 2016



				are established.		
3	As observed that non-bedded HCFs have not applied for authorization, why such HCFs are allowed to operate without authorisation under BMWM Rules, 2016?	1169 biomedical waste generators are yet to take authorisation out of 44685 Biomedical waste generators identified in the state. Directions issued to all DCs of Karnataka under Section 5 of the Environment (Protection) Act, 1986 on 07.12.2021 to hold review meeting with Department of Health and Family Welfare, Department of Animal Husbandary and Veterinry Services. 3979 veterinary dispencerries are being pursued to take authorizations following due procedure of law.	100%	2.60%	On going activity	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru



Compliance status of BMWM Rules - 2016

4	How many applications are still under process with State Boards for grant of authorisation?	No applications are pending with Board for grante of authorization. Directions issued to all DCs of Karnataka under Section 5 of the Environment (Protection) Act, 1986 on 07.12.2021 to hold review meeting with Department of Health and Family Welfare, Department of Animal Husbandary and Veterinery Services which are in different stages of processng.	100%	0.80%	On going activity	Member Secretary, KSPCB, Bengaluru Senior Environmenta I Officer, Waste Management Cell, KSPCB, Bengaluru
5	In case of no Common Bio Medical Waste Treatment Facility in Arunachal Pradesh, Andaman & Nicobar, Goa, Lakshadweep, Mizoram, and Nagaland & Sikkim State/ UT for setting up CBMWTF?	Not Applicable				

Compliance status of BMWM Rules - 2016



6	Why still there is no proposal submitted by Arunachal Pradesh, Andaman Nicobar, Goa, Lakshadweep, Mizoram, and Nagaland & Sikkim State/UT for setting up CBMWTF?	Not Applicable				
7	Why Barcode system is not implemented in Andaman Nicobar, Arunachal Pradesh, Assam, J& K, Lakshadweep, Mizoram, Orrisa, Puducherry, Sikkim, Uttar Pradesh, West Bengal, Chandigarh, Delhi, Jhaerkhand, Madhya Pradesh, Maharastra, Rajasthan and Tamil Nadu, so far even when the deadline is over as per BMWM Rules, 2016?	Not Applicable				
8	Whether State/ UT has constituted State Advisory	Yes	100%	NIL	Complied	



Compliance status of BMWM Rules - 2016

	Committee so as to review the implementation status?					
9	What step have been taken by Advisory Committee so as ensure implementation of BMWM Rules, 2016?	Yes. Letter addressed to call for meeting.	On going	On going	On going	Dr. Rajkumar N, Deputy Director (QA/BMW), Department of Health & Family Welfare, GoK.
10	How many HCFs other than hospitals, nursing homes etc. Such as veterinary hospitals, animal houses, Ayush hospitals have been monitored?	3979 Veterinary, 21 Animal Houses and 2035 numbers of Ayush hospitals have been identified by KSPCB and being monitored.	On going continous process	On going continous process	On going	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management

Compliance status of BMWM Rules - 2016



						Cell, KSPCB, Bengaluru
11	What is the frequency for conducting training or capacity building programmes for State Board Officials and for staff of HCFs?	Trainings are organised with organisations of importance through out the state. 231 trainings were organised by Environmental Management Policy Reserach Institute in 2021. Details are given in Annexure F.	100%	On going	On going	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
12	What is the status of installation of Continuous Online Emission Monitoring System with CBMWTFs? What follow-up action has been taken by State Boards?	25 CBMWTFs have installed Continuous Online Emission Monitoring System (OECMS). Notices are issued as and when non-compliances are observed.	100%	0%	Complied	
13	How OCEMS data received by State Boards is being validated?	Board is monitoring emission data regularly and notices issued to CBMWTF in case of deviations from stipulated standards.	100%	0%	It is a continous process	



Compliance status of BMWM Rules - 2016

14	What is the status of compliance to BMWM Rules, 2016 by CBMWTFs? What action has been taken against defaulting facilities?	As per letter Dt. 25.04.2021 in the matter fo O.A. 110 of 2020 Action taken report on quarterly basis is being submitted to CPCB. A meeting was held with all CBMWTF on 25.07.2022 and scope for improvement was brought their notice.	25 CBMWTF	On going	On going	
15	What is the frequency of monitoring of Healthcare Facilities for verification of compliance to BMWM Rules?	CPCB vide direction No. B-29012/Inspection-Policy/IPC-VI/2019-20/9931-9972, Dt. 12.12.2019 under section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 regarding inspection frequency for environmental surveillance of industries. Health care establishments are inspected preferably at the frequency as mentioned in the direction (Annexure G).	100%	0%	Complied	

Compliance status of BMWM Rules - 2016



16	Compliance to guidelines issued by the CPCB in respect of scientific management and disposal of the COVID biomedical waste by the KSPCB.	Being complied. The quantity of COVID waste generated is monitored by online application developed by KSPCB and CPCB. The progress was monitored by biomedical waste management team constituted by Government of Karnataka. 29 meetings have been held covering issues regarding payment to CBMPTF and quantity of waste generated.	100%	0%	Ongoing	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bangalore
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Compliance status of BMWM Rules - 2016

Annexure-F

Bio- Medical Waste Management Training Programs organized by EMPRI

Year	Details of training	No. of trainings	No. of participants	District covered & No. of Participants
2011-12	Training of Trainers (ToT) on Bio-Medical Waste Management (BMW)	(Training of Trainers programs for 13 Districts) 02 trainings= 26	76 Organized at MGIRED Bangalore.	1.Mandya -06 2.Mysore -06 3.Chickaballapur-06 4.Bangalore (U) -06 5.Chamarajanagar -06 6.Tumkur-06 7.Chickamagalur -06 8.Dakshina kannada 06 9.Bangalore (R)-06 10.kodagu- 05 11.Hassan-06 12.Udupi -05 13.Kolar -06
	District level Training Programs on Bio-Medical Waste Management(BMW)	(07 Districts X 03 Days) 21 trainings	1332	1.Mandya -164 2.Chickabalapur -178 3.Mysore- 146 4.Bangalore (U)- 253 5.Chamarajanagar- 146 6.Tumkur -185 7.Chickamagalur- 193
	Training of Trainers (ToT) on Bio-Medical Waste	(Training of Trainers programs	107 Organized at	3 rd TOT 1.Ramanagar – 06 2.Chitradurga – 06



Compliance status of BMWM Rules - 2016

2012-13	Management (BMW)	for 17 Districts) 3 Trainings = 51	Bangalore	3.Davanagere -06 4.Dharwad -07 5.Shivamogga -07 4th TOT 1.Belagaum -06 2.Bijapur -06 3.Bagalakot- 06 4.Haveri -06 5.uttarakannad- 07 6.Gadag -07 5th TOT 1.Bellary -06 2.Bidar -06 3.Koppal -07 4.Rayachur -06 5.Gulbarga -06 6.Yadgir -06
	District level Training Programs on Bio -Medical Waste Management (BMW)	(18 Districts X 03 Days) 54 trainings	3664	1.Bangalore – 131 2.Dakshina kannada -179 3.kodagu – 193 4.hassan – 172 5.udupi – 186 6.kolar – 178 7.Bijapur – 198 8.Ramanagar – 148 9.Haveri – 181 10.Chitrdurga -304 11. Bidar -163 12.Dharwad -197



Compliance status of BMWM Rules - 2016

				13.Davanagere – 223 14.Bagalokote- 304 15.Belgaum -228 16.Karwar – 188 17.Shivamogga - 253 18.Koppal – 148
	Training Programs on Bio-Medical Waste Management(BMW)	02 Trainings	90 organized at Veterinary College ,Hebbal Bangalore.	Officers & Staff of AH&VS dept of Bangalore (U) district
	District Level Training Program on Bio Medical Waste Management(BMW)	05 Districts X 03 Days 15 trainings	1545	1.Gadag – 226 2.Bellary -231 3Gulbarga – 224 4.Rayachur – 245 5.Yadgir – 187
2013-14	Bio-Medical Waste Management (BMW) Training Program for exclusively Private Health Care Establishments in Bangalore Urban District.	09 trainings	432	1. Conference hall, EMPRI. 2.Meeting hall ,KSPCB 3.Meeting hall Aranya Bhavan Bangalore.
2014 -15	Evaluation of Bio	02	43	M.S ramaiah medical



Compliance status of BMWM Rules - 2016

	medical waste management Trainings	trainings		college,Bangalore .
2015-16	Training Program on Climate Change with reference to Bio medical waste management(BMW)	09 Trainings	569	1.davanagere- 50 2.Chitradurga – 30 3.tumkur -76 4.Kolar – 74 5.Ramanagarm -62 6.Chicckaballapur -83 7.Bangalore(U) -57 8.Shivamogga – 81 9.Bangalore – 52
2017 -18	Training on Climate Change with reference to Bio medical waste management.	06	514	1.Mysore 2.Tumkur 3.Ramanagar 4.Dharwad 5.Chickamagalur 6.Chickaballapur
2018-19	Training on Climate Change with reference to Bio medical waste management.	02	240	1.Mysore 2. Shivamogga
2019-20	Training Bio medical waste management Rules 2016	03	218	1.Mysore 2.Udupi 3. Bangalore
2021-22	Training Bio medical waste management Rules 2016	31	7452	Online training for medical staff, para medical staff and Common Bio-medical waste



Compliance status of BMWM Rules - 2016

				treatment facilities for all the districts.
	Total	231	16,282	

Annexure- G

SPEED POST

B-29012/Inspection-Policy/IPC-VI/2019-20/ 9931-9972

December 12, 2019

To

The Chairman
All SPCBs/PCCs
(as per the list)

SUB: DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 AND THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING INSPECTION FREQUENCY FOR ENVIRONMENTAL SURVEILLANCE OF INDUSTRIES.

WHEREAS, under Section 17 of the Water (Prevention & Control of Pollution) Act, 1974, and under Section 17 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) is to plan a comprehensive programme for the prevention, control or abatement of pollution of streams, wells and air pollution in the States/ Union Territory and to secure the execution thereof, and;

WHEREAS, under Section 16 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under Water (Prevention and Control of Pollution) Act, 1974 is to coordinate activities of the State Pollution Control Boards and Pollution Control Committees and to provide technical assistance and guidance to SPCBs / PCCs, and;

WHEREAS, CPCB has categorized industrial sectors into red, orange, green and white category and accordingly directions were issued to all the SPCBs / PPCs on March 07, 2016 u/s 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution), Act, 1981 for adoption of revised criteria of categorization of industries, and;

WHEREAS, Hon'ble NGT in the matter of OA No. 639 of 2018, Shailesh Singh Vs State of Haryana & Ors., sought a report from a joint Committee of the CPCB, Haryana State PCB, CGWA and District Administration with reference to the allegation of deterioration of ground water quality in major part of the State of Haryana on account of non-compliance of direction of the Hon'ble Supreme Court in the matter of Writ Petition (Civil) 375/2012, Paryavaran Suraksha Samiti & Anr. Vs Union of India & Ors, that no untreated effluents be discharged and requisite ETPs, STPs and CETPs be installed, and;

Contd...

WHEREAS, the report dated December 10, 2018 was filed by the joint Committee pointing out that the Inspection Policy of the State PCB provided for inspection of 'highly polluting 17 categories', 'red' and 'orange' category industries in 3, 5 and 7 years respectively and auto renewal of consent to operate. The report also found large scale violation of environmental norms which had remained unchecked on account of such unsatisfactory policies, and;

WHEREAS, Hon'ble NGT vide order dated March 08, 2019, in the matter of OA No. 639 of 2018, Shailesh Singh Vs State of Haryana & Ors., highlighted that policy followed by the State of Haryana was hit by the mandate of 'Precautionary' and 'Sustainable Development' principles of environmental law. Since there was large scale violation of environmental norms by 'highly polluting 17 categories', 'red' and 'orange' category industries, meaningful environmental regulatory regime was imperative which require revision of the existing policy framework. Further, the Hon'ble NGT also stated that 'auto renewal policy results in pollution remaining unchecked', and;

WHEREAS, Hon'ble NGT stated that there is need for further reduction of period of inspections and increase in frequency with regard to 'highly polluting 17 categories', 'red category' and 'orange category' industries. Vigilance is also required on 'green category' to verify that 'green' status is being genuinely used. The Hon'ble NGT directed that there is need for the CPCB to ensure revision of such policies in all the States having regard to the data of air and water quality, CEPI, non-attainment cities and polluted water stretches, etc. in said States. The policy should cover inspections with reference to the Water (Prevention and Control of Pollution) Act, 1974 as well as the Air (Prevention and Control of Pollution) Act, 1981, and;

WHEREAS, the Hon'ble NGT in the aforesaid matter directed that the State of Haryana may shorten the period of inspection at higher frequencies preferably as follows:

Period of mandatory inspections:

a) Highly polluting 17 Category	:	3 months
b) Other Red Category	:	6 months
c) Orange Category	:	1 year
d) Green Category	:	2 years
e) CBWTF/CHWSRDF/ CMSWTDF/CETP/STP:		3 months, and;

WHEREAS, the Hon'ble NGT also directed that these timelines and other changes may be followed by the CPCB for other States under Section 18 of the Water (Prevention and Control of Pollution) Act, 1974/Air (Prevention and Control of Pollution) Act, 1981 unless there are reasons for exception for any particular State, and;

NOW THEREFORE, in a view of the above and in exercise of the powers delegated to the CPCB under section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and 18(1)(b) of the Air (Prevention & Control of Pollution) Act, 1981, all SPCBs/

PCCs are directed to ensure that for environmental surveillance, industries are inspected preferably at the frequency as mentioned below, unless there are reasons for exception for any particular State:

Sl. No.	Industrial Category/Facility	Frequency of Mandatory Inspection for Environmental Surveillance*
1.	Highly Polluting 17 Category Industries	3 months
2.	Red Category (Other than 17 category industries)	6 months
3.	Orange Category Industries	1 year
4.	Green Category Industries	2 years
5.	CBWTF/ CHWSRDF/ CMSWTF/ CETP/ STP	3 months

(*States/UTs following more aggressive timelines can continue to do so)

The SPCBs/PCCs shall acknowledge receipt of these directions and submit action taken report (ATR) in compliance of these directions to CPCB within 15 days from receipt of directions.

(S. P. Singh Parihar)
Chairman

Copy to:

- The Joint Secretary
(CP Division)
Ministry of Environment, Forests
& Climate Change
Indira Paryavaran Bhawan
3rd Floor, Prithivi, Aliganj,
Jor Bagh Road
New Delhi -110 003

- All Regional Directors, CPCB

✓ Divisional Head,
IT Division, CPCB

: (with a request to upload the copy of
Directions on CPCB website)

(Prashant Gargava)

Address List of SPCBs/PCCs

1.	The Chairman Andhra Pradesh State Pollution Control Board D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalmvari Street, Kasturibaipet, Vijayawada- 520010 Andhra Pradesh	2.	The Chairman Arunachal Pradesh State Pollution Control Board 'ParyavaranBhavan', Yupla Road, PappuNallah, Naharlagun - 791110 Arunachal Pradesh
3.	The Chairman Assam State Pollution Control Board Bamunimaidan, Guwahati - 781021 Assam	4.	The Chairman Bihar State Pollution Control Board PariveshBhawan, Plot No.N-B/2, Patliputra Industrial Area Patna-800023
5.	The Chairman Chhattisgarh Environment Conservation Board ParyavasBhawan, North Block Sector-19 NayaRaipur - 492 099 Chhattisgarh	6.	The Chairman Goa State Pollution Control Board Dempo Tower, EDC Plaza, 1 st floor Patto Plaza, Panaji, Goa - 403001
7.	The Chairman Gujarat State Pollution Control Board Sector 10-A, Gandhi Nagar - 382043 Gujarat	8.	The Chairman Haryana State Pollution Control Board C-11, Sector 6, Panchkula, Haryana 134109
9.	The Chairman Himachal Pradesh State Pollution Control Board ParyavaranBhavan, Phase III, New Shimla - 171009 Himachal Pradesh	10.	The Chairman J&K State Pollution Control Board, Parivesh Bhawan, Forest Complex Gladni, Narwal, transport Nagar, Jammu-180004 Jammu and Kashmir
11.	The Chairman Jharkhand State Pollution Control Board T.A Building, HEC Campus, P.O. Dhurwa Ranchi - 834004 Jharkhand	12.	The Chairman Karnataka State Pollution Control Board ParisaraBhavan, 4 th & 5 th floors, Church Street, Bangalore - 560 001 Karnataka
13.	The Chairman Kerala State Pollution Control Board Plamoodu Junction, Pattam Palace P.O. Thiruvananthapuram - 695004 Kerala	14.	The Chairman Maharashtra State Pollution Control Board Kalpataru Point, 3 rd & 4 th floors Sion Matunga Scheme Road No. 6 Opp. Cine Planet, Sion Circle, Sion (E), Mumbai 400 022 Maharashtra
15.	The Chairman Madhya Pradesh State Pollution Control Board ParyavaranParisar, E-5 Arera Colony Bhopal - 462016 Madhya Pradesh	16.	The Chairman Manipur State Pollution Control Board Lamphelpat, Imphal West D.C. Office Complex - 795004 Manipur
17.	The Chairman Meghalaya State Pollution Control Board Arden, Lumpynggad, Shillong - 793014 Meghalaya	18.	The Chairman Mizoram State Pollution Control Board New Secretariat Complex, Khatla, Thlanmual Peng, Aizwal Mizoram- 796001
19.	The Chairman Nagaland State Pollution Control Board Signal Point, Dimapur, Nagaland - 797112 Nagaland	20.	The Chairman Odisha State Pollution Control Board ParibeshBhawan A-118, Nilakanta Nagar, Unit -VIII, Bhubaneswar - 751012. Odisha

21.	The Chairman Punjab State Pollution Control Board Nabha Road, ITI Rd, Adarsh Nagar, Prem Nagar, Patiala - 147001. Punjab	22.	The Chairman Rajasthan State Pollution Control Board A-4 Institutional Area, JhalaneDingri Jaipur - 302004. Rajasthan
23.	The Chairman Sikkim State Pollution Control Board State land Use & Environment Cell Govt. of Sikkim, Deorali, Gangtok. Sikkim	24.	The Chairman Tamil Nadu State Pollution Control Board No. 76, Mount Salai, Guindy, Chennai - 600032. Tamil Nadu
25.	The Chairman Telangana State Pollution Control Board ParyavaranBhavan A-3, Industrial Estate, Sanath Nagar, Hyderabad - 500 018. Telangana	26.	The Chairman Tripura State Pollution Control Board PariveshBhawan, Pt. Nehru Complex, Gorkhabasti P.O., Kunjaban, Agartala, West Tripura - 799 006. Tripura
27.	The Chairman Uttarakhand Environment Protection & Pollution Control Board 29/20, Nemi Road, Dehradun - 248001. Uttarakhand	28.	The Chairman Uttar Pradesh State Pollution Control Board Building No. TC-12V VibhutiKhand, Gomti Nagar, Lucknow- 226010. Uttar Pradesh
29.	The Chairman West Bengal State Pollution Control Board ParibeshBhavan Building, No.10-A, Block -LA, Sector 3, Salt Lake City, Kolkata - 700 091, West Bengal		
30.	The Chairman Andaman & Nicobar Islands Pollution Control Committee Department of Science & Technology Dollyganj Van Sadan, Haddo P.O., Port Blair-744102 Andaman & Nicobar	31.	The Chairman Chandigarh Pollution Control Committee ParyavaranBhawan Madhya Marg, Sector - 19 B, Chandigarh - 160019. Chandigarh
32.	The Chairman Daman, Diu & Dadra Nagar Haveli Pollution Control Committee Office of the Deputy Conservator of Forests Moti Daman, Daman - 396220. Daman & Diu	33.	The Chairman Delhi Pollution Control Committee 4 th floor, ISBT Building, Kashmeri Gate, Delhi - 110006. Delhi
34.	The Chairman Lakshadweep Pollution Control Committee Lakshadweep Administration Department of Science, Technology & Environment Kavarati - 682555. Lakshadweep	35.	The Chairman Puducherry Pollution Control Committee Department of Science, Technology & Environment Housing Board Complex, 3 rd floor, Anna Nagar, Pondichery - 600 005

Compliance status of C & D Waste Management Rules, 2016



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Annexure- P3

Implementation of C & D Waste Management Rules, 2016 by KSPCB

Sl. No.	Thematic area	Current Status	Desirable level	Gap between current status and desired levels	Time lines for attending gaps	Name and designation of the Designated Officer for ensuring compliance
1	Identification of Site for collection & processing facility	Site identified at Bengaluru, Mangaluru, Hubli – Dharwad, at Vantamuri, Srinagar Belagavi, Mangalore, Mysore and Kalburgi.	One C & D Facility in each District		To be provided by Commissioner BBMP, Bengaluru & Director, Directorate Municipal Administrative, Govt. of Karnataka,	Commissioner BBMP, Bengaluru & Director, Directorate Municipal Administrative, Govt. of Karnataka,

Compliance status of C & D Waste Management Rules, 2016



2	Commissioning & implementation of facility	<p>1. M/s. Rock Crystals has established 1000 TPD C and D processing facility at Chikkajala, Bengaluru.</p> <p>2. M/s. Rock Crystals has established 750 TPD C and D processing facility at Kannur, Bengaluru.</p> <p>3. M/s. Mangalore City Corporatin has established 20</p>	One C & D Facility in each District			
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Compliance status of C & D Waste Management Rules, 2016



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		TPD facility at Pachanady.			
3	Formulation of policy by State Government	Draft policy is finalized by UDD, Govt. of Karnataka	100%		

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Compliance status of H&OW(M&TM) Rules - 2016



Annexure-P4

Format (D) for Compliance of Hazardous & Other Waste (Management and Transboundary Movement) Rules, 2016

1. All the Chief Secretary of the all States/Uts have to provide compliance status report on implementation of recommendations made by Monitoring Committee in its interim report as well as final report to monitor of provisions of Hazardous & Other Waste (Management and Transboundary Movement) Rules, 2016 in compliance with Hon'ble Tribunals orders dated 12.04.2019 and 26.08.2019 in O.A. No. 804/2017 in the matter of Rajiv Narayan &Anr. Vs. Union of India &Ors. (copies of Hon'ble NGT orders enclosed), as per the following format;

Sl.No	Directions of Hon'ble Tribunal in O.A. No.804/2017	Action plan along with time line for implementation of orders of Hon'ble Tribunal	Current Status of implementation	Gaps Identified for implementing the directions of Hon'ble Tribunal	Details of state level committee constituted for the purpose of compliance of H&OWM rules, 2016	Name and designation of designated officers for ensuring compliance
1	Vide orders dated 12.04.2019 Hon'ble NGT directed that "Having regard to the sensitiveness of the issue and impact of noncompliance on environment and public health, the above recommendations need to be fully implemented	The CPCB has identified probable contaminated/contaminated sites. List of the same is enclosed as Annexure-I. As per the list, 21 sites have been identified as Probable contaminated	90%	10%	At present for supervision of hazardous waste management projects, a Steering Committee is constituted by	Member Secretary, KSPCB, Bengaluru, Senior Environmental Officer, Waste

**Compliance status of H&OW(M&TM) Rules - 2016**

<p>and monitored by the chief Secretaries at State Level.</p>	<p>Sites (including tanks and river beds) , 4 sites have been identified as contaminated sites.</p> <p>The Board has taken up monitoring of these sites by engaging M/s Environmental Policy & Research Institute, the sites were monitored.</p> <p>Based on site investigation and monitoring reports, the Board has requested to de-list 24 contaminated site vide letter 11/11/2021.</p> <p>The status of balance one contaminated site ie., Federal Mogal Goteze (India) is given in</p>		<p>the Govt. vide order No. FEE 146 ENV 2008, dt. 08.09.2014.</p> <p>The same Committee is being entrusted with the responsibility of supervision of action taken regarding the recommendations of the Monitoring Committee of CPCB and the directions of this Hon'ble Tribunal.</p>	<p>Management Cell, KSPCB, Bengaluru</p>
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Compliance status of H&OW(M&TM) Rules - 2016



		Annexure-II				
		Inventorisation of hazardous and other wastes	100%	0% (Preparing of the Annual Report for the period of 2021-22 is under progress)	Board has launched online portal for generation of e-manifest for generation in accordance with Rule 18 of the H & OW (M & TM) Rules, 2016. So far 35,000 online manifest have been generated since 1/4/2021 which helps inventorisation of Hazardous waste as well tracking of the	

Compliance status of H&OW(M&TM) Rules - 2016



						waste from source of generation to disposal point. The Board has also taken steps to track movement of vehicles used for Transportation of Hazardous Waste. Copy of the Dashboard of inventory of Hazardous Waste and vehicle tracking system is enclosed as Annexure-III
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Compliance status of H&OW(M&TM) Rules - 2016



	Grant and renewal of authorisation	100%	<i>Nil</i>	Board has covered all 3751 Hazardous and other Waste generating units under Authorisation network.
	Examining the applications for imports submitted by the importers and forwarding the same to Ministry of Environment, Forest and Climate Change	100%	<i>NIL</i>	All the application received for import of Other Waste have been verified and forwarded to MOEF & CC to take further action
	Uniform format for visits and inspections of HW handling facilities is	100%	<i>0% (NGT format is being</i>	Format prescribed by Hon'ble NGT is

Compliance status of H&OW(M&TM) Rules - 2016

	necessary to ensure comprehensive inspections as per the provisions of the Rules.		<i>followed</i>	being followed while processing of authorisation application filed by industries.
	The authorization document should clearly stipulate respective mode of management (such as common or captive incineration / secured landfilling or pre-processing or recycling or utilization or export or captive storage, as applicable) for each category of HW being generated.	Specific mode of disposal of Hazardous Waste/Other waste is being stipulated in the authorisation issued to generators/recyclers	<i>No gap</i>	Complied
	SPCBs/PCCs shall conduct environmental audit including the site	100%	0% <i>No gap</i>	Process of entrusting the work for

Compliance status of H&OW(M&TM) Rules - 2016



		selection criteria, design and layout for the TSDFs in next one year. They can engage expert institutes for the purpose and seek CPCB's technical advice on the ToR of the study, if required.		carrying out Environmental Audit is under progress
		All the Common SLF shall disclose the mandatory amount deposited in Escrow Account annually to SPCB/PCC, CPCB and display on their website. SPCB/PCC to take action in case of non-compliance	100%	There are 3 Treatment, Storage and Disposal facilities in the State of Karnataka out of which one has stopped its operation. The details of Escrow amount paid by the units is under; a) Mother Earth Environ Tech Private Limited, Harohalli - Rs. 75.73 Lakhs b) Mother Earth Environtech Private Limited, Kadechur- Rs. 18.88 Lakhs Above units have updated details



Compliance status of H&OW(M&TM) Rules - 2016

				<p>of Escrow account in their web site.</p> <p>c) Karnataka Waste Management facility, Dabaspeta- Rs. 4.19 Crores.</p> <p>Above facilities have disclosed the information of escrow amount in their web site</p>
		Capacity building of Officers (All the technical officers have giving training in implementation of Rules)	100%	Board has nominated offices involved Enforcement as well as monitoring for various training programs held at Indian Institute of Toxicological Research Institute, Lucknow, Tata Energy research Institute, Gurugram, National productivity Council, New Delhi, National Environmental Engineering Research Institute, Nagpur, ICMR, Ahmedabad, International Institute of Waste Management,

Compliance status of H&OW(M&TM) Rules - 2016



			Bengaluru, National Law School, Indian Statistical Institute, New Delhi. The list of offices nominated for training is given in Annexure-IV..
2	Vide orders dated 26.08.2019 Hon'ble NGT directed that All the Chief Secretaries of the States/Uts may be directed to submit biannually compliance report to CPCB by collecting information from the State Government/Departments like Labour/Industries/Environment and SPCBs/PCCs.	The progress of implementation is being regularly reviewed by the Board . List of Meeting convened in this regard is enclosed Annexure. V	
3	Vide orders dated 26.08.2019 Hon'ble NGT has directed the Chief Secretaries of States to ensure effective and urgent implementation of the		Environmental Management & Policy Research Institute (EMPRI) is an autonomous institute established by Government of Karnataka under the Department of Forest, Ecology and Environment has organised 7 training programe in the area of Hazardous Waste

Compliance status of H&OW(M&TM) Rules - 2016



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<p>provisions of the rules as stipulated under Rule 5(2) of HOWM Rules, 2016 by the labour department.</p>	<p>Management and related areas during the years 2021-22. The Government of Karnataka, under Karnataka Udyog Kaushalya Yojana programme has conducted 25 days training programs wherein 190 unemployed youth have been trained in operation of Effluent Treatment Plant and Sludge management.</p>
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Annexure- I

Details of contaminated /probable contaminated sites of Karnataka

SL No	Site ID	Site Name and Address	GPS Coordinates		Land Use	Name of the Polluter (s)	Chemical of concern (CoCs)	Status report submitted before Hon'ble NGT CS/PCS	Action Taken	Action proposed
1	KA - 560 -16	Peenya Industrial Area, IIIrd Phase, Bengaluru – 560 058	13.035	77.5226	Industrial	Not Known	Zinc, Chromium, Lead	PCS	The GPS reading falls inside an industry by name M/s Biyar Rubbers Pvt Ltd., Plot No. 212, 3rd Phase, Peenya Industrial Area, Bangalore. This is a Orange category industry engaged in manufacture of Tyre retreading material. The main raw material used are Natural rubber, Synthetic rubber, Carbon black, Rubber processing oil and chemicals. The industry is not using any raw	It is recommended to delete this site from the list of probable contaminated site.

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									materials which generates zinc, chromium or lead as waste. There is no contamination at the said site. However, outside the said industry, at a distance of about 50 m, in the 1st Main Road, mixed solid waste (mostly construction & demolition waste, domestic garbage, industrial garbage & other wastes) of about 50-100 Tons has been dumped all along the road in a stretch of about 200 m. A letter is addressed to the BBMP to clear the solid waste dumped at the said site. Board will regularly inspect the site.	
2	KA - 560 -17	Peenya Industrial Estate, IIIrd Stage, Bengaluru - 560 058	13.019 5	77.498 4	Industrial	Not Known	Lead, Zinc, Copper, Cadmium, Hexavalen	PCS	As per the GPS readings, the location falls behind M/s. Sain Coating Pvt. Ltd., Shed No. A-25 & 26, III Stage, PIE, Bengaluru (West side). The said industry is	It is recommende d to delete this site from the list of

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							Chromium		engaged in powder coating with pre-treatment activity. The effluent is being disposed to CETP and records submitted. The other industries surrounding the said location are as follows; East side - 2M Engineering & Sri Ramakrishna Dairy (Green category industries). North side - Service road followed by Main Road South side - Main Road. There is no contamination found at the said location and there are no industries in the surrounding area using raw materials of Contaminants of Concern (CoCs).	probable contaminated site.
3	KA - 560 -9	Peenya Industrial Area, Bengaluru - 560 058	13.025 5	77.525	Industrial, Habitation settlement	Peenya Industrial area, Bangalore	Zinc, Chromium, Lead	CS	As per the GPS readings, the location falls behind M/s. Paragon Polymer Products Pvt. Ltd., Shed No. B-69, 2nd Cross, 1st Stage, PIE, Bengaluru (Green category)	It is recommended to delete this site from the list of

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									(East side). The other industries surrounding the said location are as follows; West side - M/s. Future Technologies, M/s. AS Tech & M/s. Innovative Engg Equipments (All Green category units). South side - Main Road North side - Main Road. There is no contamination found at the said location and there are no industries in the surrounding area using raw materials of Contaminants of Concern (CoCs).	contaminated site.
4	KA - 560 -18	Peenya Industrial Area, Ist Phase, Bengaluru - 560 058	13.038 4	77.526 1	Industrial	Peenya Industrial area, Bangalore	Lead, Zinc, Copper, Cadmium, Hexavalent, Chromium	PCS	As per the GPS readings, M/s. Triveni Engineering industry (Green Category unit carrying out engineering activity) is existing and the borewell water sample analysis indicates that Lead, Zinc, Copper, Cadmium, Hexavalent Chromium, Chromium, Nickel	It is recommended to delete this site from the list of probable contaminated site.

Compliance status of H&OW (M&TM) Rules - 2016



									are with in the standards.	
5	KA - 560 -2 city	Goripalya near Mysore Road, Banglore, Karnataka E- waste recycling in Banglore	12.964 1	77.556 6	Habitation settlement	Informal E- Waste recycling units	Cadmium, Lead, Mercury, Zinc, Chromium , Arsenic, Copper	CS	Earlier municipal solid waste was dumped in the open space. BBMP authorities have cleared the waste and sent solid waste to their solid waste landfill site for further treatment and disposal. At present there is no dumping of solid waste. Hence, no further action is required.	It is recommende d to delete this site from the list of contminated site.
6	KA - 560 -6 city	Lalbagh Lake, Banglore, Karnataka – 560 004.	12.945	77.585	Water Boadis	BBMP, BDA,PWD, MI, CMC and Panchayath, Tourism Dept.	Lead	PCS	The lake is located within Lalbagh garden and there is no industries closed by, a part of the sewage generated from Jayanagar 2nd block residential area was entering into the lake due to the leakage of manhole provided to the sewer line which is passing adjacent to the lake. BWSSB	It is recommende d to delete this site from the list of probable contminated site.

Compliance status of H&OW (M&TM) Rules - 2016



									<p>authorities have replaced and reconstructed manhole and diverted all the sewage into their sewer network. Now, there is no entry of any sewage into the lake. Board is monitoring the lake regularly. The analysis reports for the last 4 years reveals that there is no presence of lead in the lake water except during the year 2018 i.e., 0.001 mg/l (copy of the the compiled result data sheet is herewith enclosed for reference). Hence, no further action is required</p>	
7	KA	Federal Moghul	12.996	77.610	Industrial	Escort Group	Chromium	PCS	The Escorts Group is one of the	Remediation

Compliance status of H&OW (M&TM) Rules - 2016



560-14	Ltd., Doddaballapur Road, Yelahanka, Banglore -560 064.	5	9				VI, Chromium Total	<p>Indian Automotive components manufacturing companies which were operating in Yelahanka, Bengaluru since 1977 involving in the manufacturing of automotive components such as Piston, Piston Rings and Pins. The Chrome plating is one of the process involved in the manufacturing of the Piston Rings. The Escorts group was storing used spent chromic acid in an RCC lined underground tank, which generates from the Chrome plating operation. As, chromic acid is corrosive and highly acidic in nature, the underground RCC tank which was used for storing of used spent chromic acid started leaking and slowly caused underground water contamination</p>	action is under progress.
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									<p>contamination and the year from which the ground water contamination started. The ground water in and around the industry was jointly monitored by Federal Mogul, University of Agricultural Sciences, Bangalore since 2010 and many recommendations were given both by the NGRI and University of Agricultural sciences towards the remediation. The quality of ground water was monitored on quarterly basis and now it is monitored at six monthly intervals. Based on various scientific studies conducted by Federal Mogul and as per the advice of NGRI, Federal Mogul adopted United State Environmental Protection Agency (USEPA) approved remediation</p>	
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Compliance status of H&OW (M&TM) Rules - 2016



									<p>process such as Ex-situ and In-situ treatment. The Ex-situ treatment is the remediation methodology where the ground water is being pumped out /extracted from the ground to create hydraulic capture/ avoid off-site migration and treated in a automated chrome water treatment plant followed by excavation of highly contaminated soil and off- site treatment at TSDF facility. Similarly, In-situ treatment is the injection of reductants directly in to the soil and ground water for treatment of Hexavalent chromium at the contaminated source itself. The Federal Mogul also shifted the old plating operation in order to facilitate the</p>
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Compliance status of H&OW (M&TM) Rules - 2016



										remediation activity to a new location where the scientific impervious floor lining is done to eliminate any possibilities of soil or ground water contamination in treatment. The Ground water remediation is still going on .	
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8	Hebbal Lake, Bangalore, Karnataka- 560024	13.046 2	77.585 8	Water bodies	Forest Department, Minor Irrigation Department, Horticulture Department, Public Works Department(PWD), BangaloreMah anagaraPalik e(BBMP), Bangalore Development Authority(B DA), Tourism Department, City Municipal	Lead	PCS	Hebbal Lake is located in the north of Bangalore and at the mouth of National Highway 7, at the juncton of Bellary road and the outer ring road(ORR). It was one of the three lakes created in the year 1537 by Kempegowda, like most lakes or "tanks" in the Bangalore region it was formed by the damming natural valley systems by the construction of bunds. The catchment area of the lake includes the residential areas of Yeshwanthpur, Mathikere, Rajmahal Vilas Extension, Bharat Electronics Limited and Hindusatn Machine Tools Limited colonies. In the late 1990s, an ecological experiment was conducted with the introduction of Neochetina. A	It is recommended to delete this site from the list of probable contaminated site.
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						Councils and Panchayats.			<p>project for lake restoration funded under the Indo-Norwegian Environment Programme led to major changes in the ecosystem beginning in 1998, two artificial islands were created using the soil from delisting under this project. In 2004, the LDA began a process of "public-private participation" where private companies bid for the lakes to "develop and maintain" them for the next 15 years. The Hebbal, lake is leased for 15 years to M/s. East India Hotels Ltd for maintenance. Specific Observations: 1. Hebbal Lake presently is in an extent of 116 acres including park. The depth of the lake is 7 feet. 2. All along the lake, a bund has been provided to prevent entry of</p>
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									office is conducting water quality monitoring every month. As per the analysis report, last one year the water quality status of this lake falls under "D" category which is fit for propagation of wild life and fisheries.	
9	KA - 560 -10	Vrishabhavathi River	12.944 2	77.528 5	Water bodies	Not Known	Chromium	PCS	This KSPCB is regularly monitoring Vrishabhavathi Valley (Near Kalyani Motors- Nayandahalli as indicated in the GPS coordinates of Contaminated sites). Every month water sample are collected and analyzed at Board Central laboratory. There is no trace of Chromium in effluent sample and traces of Chromium found in sediment sample, the level of concentration is well below the limit prescribed for Hazardous (≥ 5000 Mg/Ltrs) this	It is recommended to delete this site from the list of probable contaminated site.

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									may due to operation/ discharge of effluent from un organized Electroplating and textile industries operating in the upstream of sampling location in BBMP area. Board has banned the establishment of new Electroplating and surface treatment units within BBMP area since 2013. The analysis reports of the Sediment sample for the period from 2014 to 2017 is enclosed for kind reference.	
10	KA - 560 -5 RR	Kengeri Tank, Bangalore, Karnataka-560060	12.917 4	77.49	Water bodies	Forest Dept, HortDept, BDA,PWD, MI, CMC and Panchayath, Tourism Dept.	Cadmium	PCS	Water sample from Kengeri Tank was collected and analyzed at Board Central laboratory. There is traces of Cadmium in Tank water sample which is within the limits, the level of concentration is well below the limit prescribed for inland surface water (2	Board has addressed letter to Chief Engineer BWSSB, Joint Commissionere r BBMP and

Compliance status of H&OW (M&TM) Rules - 2016



									Mg/Ltrs). This may be due to usage of phosphate fertilizers (before the development of upstream area into residential), Sewage entry from the catchment area, degradation of Nickel Cadmium batteries, Coloured plastic (household use) in the dumpings of municipal solid waste. Presently tank is full of weeds and sewage, hence further sampling have been stopped.	Commissioner / Executive Engineer BDA to take preventive action by stopping discharge of sewage and sullage into the tank immediately and to divert the sewage and sullage into UGD networks of BWSSB for further treatment.
11	KA	MavalipuraDump	13.122	77.537	waste land	Industrial and	Total Cr,	CS	This is a solid waste processing	The Board

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	- 560 -15	site , Yelahanka Karnataka 560 060.	4	8		municipal dumping site	Tin, Silver, Zn, Mo, Cu, Cd, Pb, Arsenic, Hg, Hexavalen t, Chromium		facility, currently not in operation. There is large quantity of accumulated legacy waste at this site.	has addressed letter to BBMP for management of legacy waste.
12	KA - 560 -8	Mangamnapalya Road, Mangamnapall ya Village, Hosur Road, Bengaluru, Karnataka-560030	12.902 9	77.632	Water bodies	Habitaion, Settlement, Commercial and industrial	Lead	CS	The co-ordinates mentioned were verified and it pertains to Hosur Road, i.e., NH-7 (Chennai- Bengaluru Highway) and fly over road to Electronics City. The road and fly over is developed and is under use. However the sample collected from Mangamnapalya Lake reveals that the parameters are confirming to Class D standards.	It is recommende d to delete this site from the list of contminated site.

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13	KA - 560 -7	Madiwala Lake, BTM 2nd Stage, Bengaluru, Karnataka-560076	12.541 7	77.364 9	Water bodies	Not Known	Lead	PCS	KSPCB is regularly monitoring water and sediment quality of Madiwala Lake. TAs per the Analysis report Lead concentration in lake water sample is BDL for the January 2020 but water quality shows class D. Sediment sample of lake having lead concentration 22.1 mg/Kg. The level of lead concentration in sediment are below the concentration limit of Hazardous (> 5000 mg/Kg).	It is recommended to delete this site from the list of probable contaminated site.
14	KA - 560 -3	Bellandur Lake, Bellandur Village, Bengaluru, Karnataka - 560103	12.927	77.668	Water bodies	Forest Dept, HortDept, BDA, BBMP, PWD, MI, CMC & Panchayath , Tourism Dept.	Cadmium	PCS	KSPCB is regularly monitoring water and sediment quality of Bellandur Lake. As per the Analysis report, there are no traces of Cadmium concentration in lake water sample but water quality shows class E. & sediment sample. The level of	The Board has advised BDA to carry out detailed analysis of sludge to ascertain whet

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									cadmium concentration in water shows class E Sediment sample of lake having lead concentration 16 mg/Kg . The level of cadminum concentration in sediment samples are below the concentration limit of Hazardous (> 50 mg/Kg).	her it is hazardous in nature.
15	KA - 560 -4	Arekere Lake, Arekere Village, Bengaluru, Karnataka-560076	12.57	77.374	Water bodies	Forest Dept, HortDept, BDA, BBMP, PWD, MI, CMC & Panchayath , Tourism Dept.	Lead	PCS	KSPCB is regularly monitoring water uality of Arakere Lake. As per the Analysis report Lead concentration in lake water sample is BDL for the January 2020 but water quality shows class E. Sediment sample of lake having lead concentration 12 mg/Kg . The level of lead concentration in sedimant are below the concentration limit of Hazardous (> 5000 mg/Kg).	It is recommende d to delete this site from the list of probable contminated site.

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16	KA - 560 -1	Agara lake, Bangalore City, Karnataka-560102	12.551 1	77.383 4	Water bodies	Forest Dept, HortDept, BDA, BBMP, PWD, MI, CMC & Panchayath , Tourism Dept.	Lead	PCS	KSPCB is regularly monitoring water quality of Agara Lake. This lake is rejuvenated by Karnataka Lake Conservation and Development Authority. As per the analysis report of the lake water after rejuvenation lead concentration is BDL (Jan-2020). Sediment sample of lake having lead concentration 16 mg/kg. The level of lead concentration in water whose class D standards & sediment samples are below the concentration limit of Hazardous (>5000 mg/kg)	It is recommended to delete this site from the list of probable contaminated site.
17	KA - 560 -12	Begur Lake, Bedgur Road, Bengaluru , Karnataka-560068	12.533 9	77.371 3	Water bodies	Not Known	Chromium , Lead, Iron, Zinc, Nickel, Copper	PCS	KSPCB is regularly monitoring water quality of Begur Lake. As per the Analysis reports, the level of said parameters' concentration in water shows class D standards. sediment sample of lake is having	Samples at various points in the lake will be collected based on the

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									having metal concentration are below the permissible limit of Hazardous except for Zinc 20000 mg/ Kg, Chromium, copper , Lead and nickle -5000 mg/Kg. However, there is no Standard stipulated for Iron.	analysis reports further action will be taken.
18	KA - 581 -1	Dandeli, Karnataka-581325	15.238	74.615 1	Water Bodies	West Coast Paper Mills Ltd.,	Dioxins	PCS	The GPS Co-ordinates is showing as Urdu School which is more than 1 Km Upstream of M/s. West Coast Paper Mills Ltd. However, the polluter is mentioned as M/s. West Coast Paper Mill Ltd. The industry was using elemental chlprine until 2009 and this activity might have possibly resulted in Bio-accumulation in the surrounding environment including Water, Soil, Sediments, Sludge, Flora and Fauna around the said industry for the presence	The analysis of dioxin will be carried out and based on the results further action will be taken.

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									of dioxin in an obnoxious level.	
19	KA	Metagalli - Industrial Area, 570 Mysore city, -2 Karnataka, India – 570 016 (Mys Urban)	12.360 1	76.632 6	Industrial	Not Known	Not Known	PCS	Presently the site ID KA-570-2 is utilized by GeethaSishushikshana Education Trust (Engineering College). As per the records, earlier in the said site M/s. Vasavi Soft drinks (P) Ltd., was in operation & engaged in manufacturing of bakers yeast activity. The unit was closed and new Engineering college has been established & operating at the said site	It is recommended to delete this site from the list of probable contaminated site.
20	KA	Cauvery River,	12.14	76.675	Water	Not Known	Lead,	CS	No such Contamination of lead	CMC

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571-1	Downstream, Nanjangudu.		7	Bodies		Cadmium, Hexavalent Chromium, Chromium, Zinc, Nickel	<p>has been observed and there are no industries/ activities engage in the discharge of lead into river Cauvery.</p> <p>The KSPCB has filed a Criminal case against the CMC Nanjanagud for the discharge of untreated sewage & sullage effluent into River Kabini & pending. However one more sample of river was taken on 3-2-2020 and report will be submitted on receipt of the same.</p>	<p>Nanjangud has been informed to provide UGD and STP to the whole municipal area and to treat to the standards prescribed by the Board and to make use of the treated sewage for irrigation / secondary purposes. In this regard,</p>
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										<p>they have been advised to submit action plan for the treatment of sewage and utilization of which includes solid waste management.</p> <p>It is recommended to drop this site from contaminated site list as there is no lead found in</p>
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										the Kabini river and close the matter.
21	KA - 570 -3	Hebbal Industrial Area, Mysore city, Karnataka, India – 570 016 (Mys Urban)	12.361 2	76.600 8	Industrial	Not Known	Not Known	PCS	Site ID KA-570-3 is utilized by M/s. Infosys Limited (Software Company). As per the records, the site was earlier vacant under cultivation by farmers. No contamination is observed	It is recommended to delete this site from the list of probable contaminated site.
22	KA - 570 -4	Hootagalli Industrial Area, Mysore city, Karnataka India – 571 301	12.353 7	76.583 7	Industrial	Not Known	Not Known	PCS	There was an engineering industry namely Video Vision Technology with CNC machines drilling machines and sheet metal cutting machines, Now it is	It is recommended to delete this site from the list of

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									closed. It is not operating since 4-5 years. No contamination is recorded.	probable contaminated site.
23	KA - 577 -1	Davangere Harihar a Taluk.	14.511 4	75.808 1	Mixed (Industrial and Habitation settlement)	Not Known	Fluoride	PCS	The area surrounded by residential activities. There are no any industrial activities in the said location. There was one municipal drain carrying the domestic sewage. The fluoride concentration may be due to natural phenomenon.	It is recommended to delete this site from the list of probable contaminated site.
24	KA - 572 -1	Tumkuru Amanikere Lake Watershed, Karnataka, India- 572101	13.353 3	77.110 3	Water Bodies	Not Known	Not Known	PCS	The Amanikere was located in the midst of Tumkuru City. Bund was constructed at appropriate locations to check the entry of sewage into tank. There were no industries in the vicinity of tank. There was no discharge of effluent from industrial activity into the tank. 4. De-silting of tank was carried out by TUDA/City	It is recommended to delete this site from the list of probable contaminated site.

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									<p>Corporation.5. The Tumkuru City is under Smart City Programme and action plan was prepared for improvement of overall city including tank and work of improvement i sunder progress. The entry of sewage into tank was plugged at many locations at periphery of tank. The plantation/garden was done at the periphery of tank. The tank was converted as a picnic spot. There were no slaughter houses near to the tank. Due to heavy rain in the area the tank was full of water. In emergency the water will be utilized by local body for supply of water to the city. Earlier the tank was reported as probable contaminated site and over a time the steps have been taken for</p>
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									protection tank by local body/TUDA. The tank will be monitored on regular basis.	
25	KA - 582 -1	Bidar, Karnataka (Vani Organics Pvt Ltd.,)			Industrial	Effluent	Inorganic Salts	PCS	M/s.Vani Organics is industrial unit is engaged in manufacture of Bulk Drugs located in Kolhar Industrial Area, Bidar. Earlier they have solar evaporation pond for treating the trade effluent and same has been closed during the year 2015. The sludge from ponds has been handed over to the TSDF. At present, all the solar evaporation ponds are closed filled with soil and over that plantation have been developed. Factory authority have established MEE with ATFD & ZLD at the time of inspection they were in	It is recommended to delete this site from the list of probable contaminated site.

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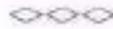


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										working condition. There is no contamination found at the said site.	
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ANNEXURE-II

STATUS OF REMEDIATE OF CONTAMIANATED SITE IN AND ROUND M/S FEDERAL MOGAL GOETZE (INDIA) LIMITED, AND FEDERAL MOGAL TPR INDIA LIMITED, YELAHANKA, DODDABALLAPURA ROAD, BANGALORE - 560 064.

- M/s Federal Mogul Goetze (India) Limited(FMGIL), and M/s Federal Mogul TPR India Limited are existing industries located adjacent to each other at above said location. The industries are engaged in production of Piston Rings of capacity 19 Million No.s /month and 3 Pistons of 3.0 Lakhs No.s month, Piston Pins of 2.4 Lakh No.s month and Steel Piston Rings of 42 Lakhs No.s/month.
- FMGIL is an American based company bought these facilities in Bengaluru from M/S Escorts India Limited in the year 2006 and management control was acquired in the year 2007.
- FMGIL has a chrome plating operation where Chrome effluent are being generated and same is being treated in Effluent Treatment Plant.
- In the year 2009, the first ground water contamination was observed. Since then, FMGIL has initiated remediation work engaging the services of M/s WSP (Consultant) Birmingham, United Kingdom.
- FMGIL engaged National Geophysical Research Institute, Hyderabad in the year 2012 for ground water mapping and it was reported that, the ground water contamination is existing since 15 years.
- Based on the recommendation of WSP consultants, the industry has initiated Ex-situ and in-situ treatment for both ground water and Soil. About 70 KLD of contaminated ground water is extracted from 5 different borewell sunk and the water is being treated for removal of Chrome Content.
- Industry is monitoring the ground water along with University of Agricultural Sciences and KSPCB since 2013. Around 72 locations were initially identified within a radius of 1.5 KM. from the boundary of the industry. Initially Joint Water quality monitoring was conducted once in three months, and later frequency was reduced to once in six months as per the recommendations of University of agricultural Sciences, Bengaluru. As there is no presence of Chrome in many of the borewells, the number of borewell have been reduced to 24 No.s. This was concluded after carrying out

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Continuous monitoring for 5 years and recommendation of UAS after evaluation of the monitoring reports.

- The trend in analysis report clearly indicates that, the chrome levels have reduced and there is no Chrome in some of the borewells.
- Industry is injecting the Calcium Poly -Sulphide into ground water for treatment and about 50 borewells has been treated already.
- So far industry has spent about Rs. 33.47 Crores for remediation process.

The remediation process has been evaluated during Personal hearing held on 10/08/2020 and further directions were issued as under;

a) Industry was advised to continue the Bio-remediation process for all the borewell which was earlier agreed upon during 2013.

b) Industry shall take up digging of new 2- 3 borewells within the industrial premises to extract contaminated ground water and to treat the same in automated Chromium treatment Plant as directed by the Board on 05/08/2017.

c) Industry shall take up study through University of Agricultural Science to understand the impact of treatment on ground water after commencement of Bio-remediation process since, 2013.

d) Industry shall intensify the Bio-remediation activity not only within the premises , but also outside the premises.

e) Industry shall carry out the monitoring of ground water inside the premises on monthly basis and outside the premises once in 6 months and shall submit the complied analysis report to the Board regularly.

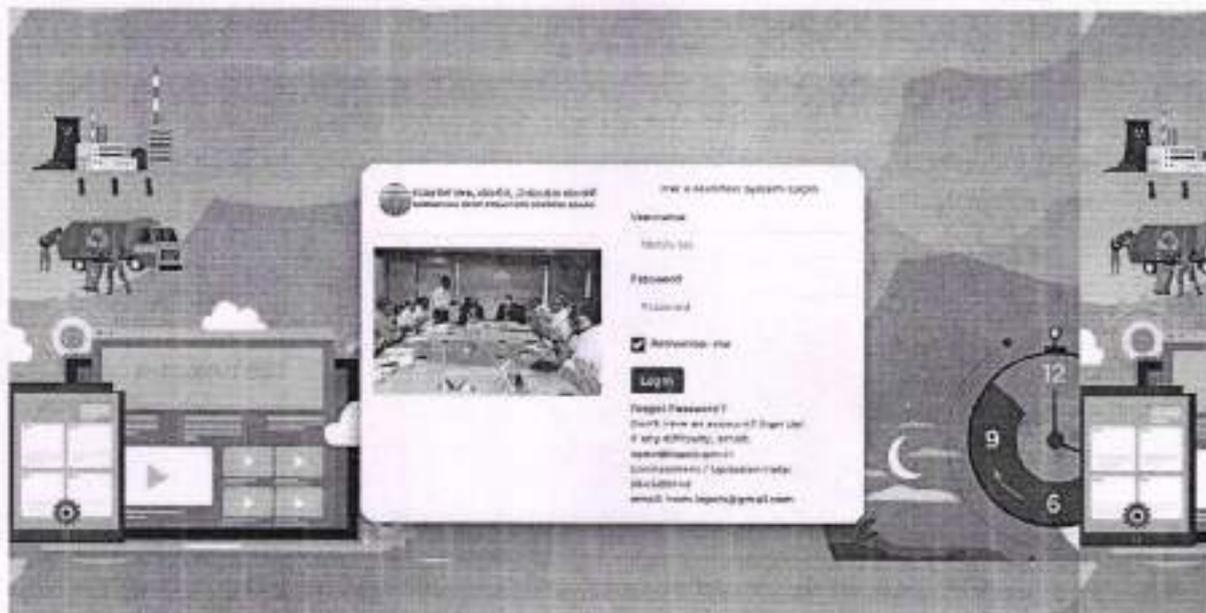
The Analysis report of the Samples before (collected during 2014) and after remediation i.e., at present (collected during 2021) within the industry premises is enclosed. The monitoring results shows substantial reduction in most of the well except 2 borewells. Remediation process is still continued to achieve residue concentration. Percentage reduction of Hexavalent chromium is as under;



SL NO.	Borewell No.	Concentration of Hexavalent Chromium Cr ⁺⁶ of Samples collected during April 2021 in mg/l	Concentration of Hexavalent Chromium Cr ⁺⁶ of Samples collected during November 2021 in mg/l	% reduction IN Concentration of Hexavalent Chromium Cr ⁺⁶
1.	MW305	45.00	20.9	53.55
2.	MW314	1.86	BDI	100.00
3.	MW 315	62	6.16	90.06
4.	MW316	0.06	0.13	-
5.	MW317	1.17	3.13	167.52
6.	MW320	1016.0	7.17	99.29
7.	MW306	105	1.19	98.86
8.	MW307	BDL	0.13	-
9.	MW309	1.10	0.66	40

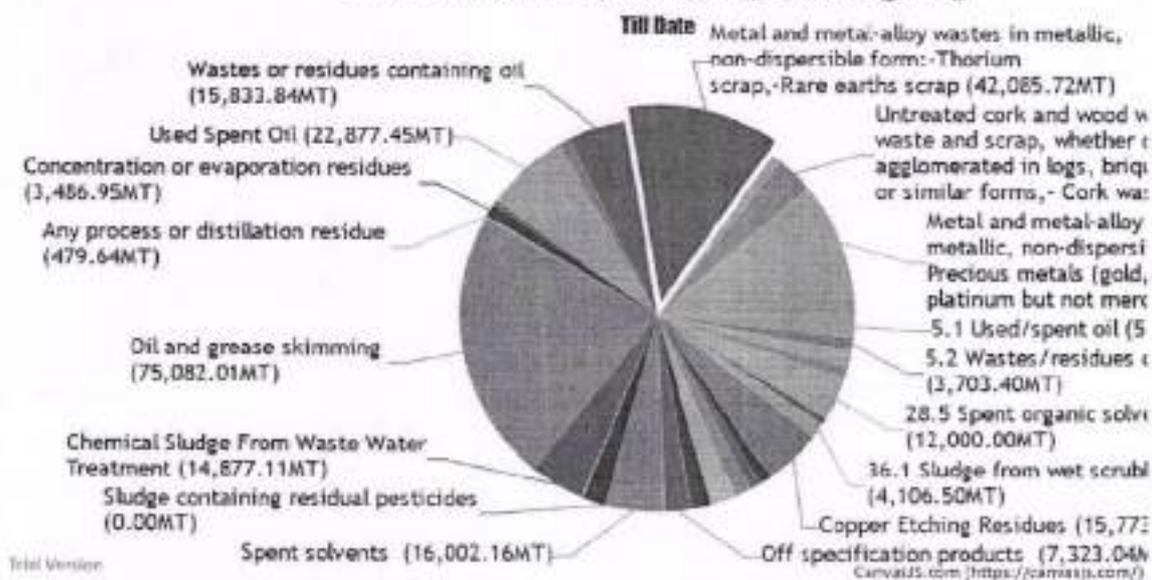
ANNEXURE-III

Home Page E-manifest Portal launched by the Board during the Year 2021 for tracking movement of Hazardous Waste.



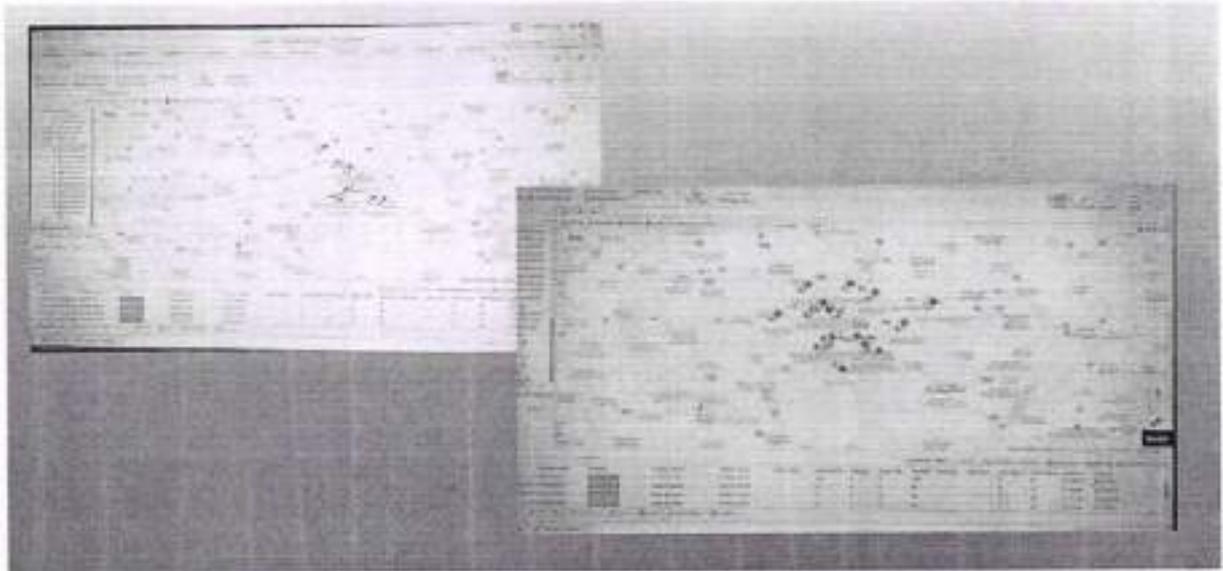
Dashboard e-manifest Portal showing the quantities of various categories of Hazardous Waste generated in the State of Karnataka

Waste Generated By Category





Screen shot of GPS tracking system implemented to monitoring movement of Vehicles transporting Hazardous Waste and trade effluent to CETP



ANNEXURE-IV

TRAINING PROGRAMMES AND WORKSHOPS ATTENDED BY
THE BOARD OFFICERS/OFFICIALS DURING 2019-20

SI No.	Name of Training	No. of Officer attended	Duration	Venue
1	Air Quality Monitoring and Noise Pollution	2	25th Sep 2019 to 27th Sep 2019	
2	Analysis of Pesticides and other organic chemicals in samples	2	23rd Sep 2019 to 27th Sep 2019	CSIR- Indian Institute of Toxicology Research, Lucknow
3	Identification and Assessment of contaminated sites	2	20th -22nd Nov 2019	TERI Retaat, Gual Pahari, Faridabad Road, Gurugram, Haryana
4	Planning, designing, monitoring and inspection of Waste water treatment Plants and APC measures	2	23rd sep 2019 to 27th sep 2019	NPC Training Centre, Chennai
5	Accidental Spill- Emergency response and EIA - Future Perspective	2	5th Nov 2019 to 7th Nov 2019	NEERI, Nagpur
6	Occupational Health and Safety	2	30th Sep 2019 to 4th Oct 2019	ICMR - National Institute of



	Management System (OHSMS) 18001:2007 - Audit Training			Occupational Health, Ahmedabad
7	Effective Waste Management of Hazardous Waste including E Waste co processing and Co incineration of Hazardous waste Rules & Field visits	2	14th Oct 2019 to 18th Oct 2019	International institute of waste management, Bengaluru
				Regional
				Occupational Health Centre
8	Air Quality Monitoring and CAAQM	3	14th Oct 2019 to 18th Oct 2019	(Southern), Nirmal Bhavan Complex, poojanahalli Road, Off NH7, Devanahalli Taluk, Kannamangala Post, Bangalore
9	Air Quality Modeling and Source Apportionment	2	11th Dec 2019 to 13th Dec	TERI, Gorgaw, New Delhi
			2019	
	Environmental			
10	Legislations, Interpretation,	2	03rd Feb 2020 to 7th Feb 2020	Nationl Law School, Bengaluru

Compliance status of H&OW (M&TM) Rules - 2016



	Enforcement, Legal and Statutory Requirements -case studies			
	Global Warming,			
	Climate Change		09th Dec 2019	
11	and disaster		to 11th Dec	TERI, New Delhi
	Management	2	2019	
	Future			
	Perspective			
	Environmental			
	Data			
12	Interpretation, Compilation, Analysis, Presentation and Reporting - hands - on - Training and case study	2	03rd Feb 2020 to 7th Feb 2020	Indian Statistical Institute, New Delhi
	Cleaner			
	Technologies &			
	Waste			
	Minimization for			
13	Prevention of Industrial Pollution and Four R's-	2	20th Jan 2020 to 24th Jan 2020	NCI, Kanpur
	Reduce, Reuse,			
	Recycle and Recover - case			
	studies			
14	Laboratory Management	3	9th July 2019 to 12th July 2019	Ahmedabad



	System Internal Audit as per ISO/IEC 17025:2017			
15	Conference and Exhibition of Emissions Monitoring, New Delhi	1	24th Sep 2019 to 26th Sep 2019	Conference and Exhibition of Emissions Monitoring, New Delhi
16	Coastal/Marine Pollution Litigation & Control for Coastal States/UT's, in Chennai	1	23 rd Jan 2020 to 24th Jan 2020	Coastal/Marine Pollution Litigation & Control for Coastal States/UT's, in Chennai
	Environmental data, Interpretation. Compilation, analysis, Statistically	8		
17			23rd Sept 2019 to 27th Sept 2019	TERI, Domlur, Bangalore
	Total No. of Officer Trained	40		

TRAINING PROGRAMMES AND WORKSHOPS ATTENDED BY THE BOARD OFFICERS/OFFICIALS DURING 2020-21

Sl No	Name of Training	Persons Attended	Training Date
1	Air Pollution Control Devices & OCEMS for Various Sector	03	19.01.202, 20.01.2021, 21.01.2021

Compliance status of H&OW (M&TM) Rules - 2016

2124



	Detailed Insight into Management of		
	various wastes like : Hazardous waste, E-		27.01.2021, 28.01.2021, 29.01.2021
2	waste, Construction & Demolition Waste, Municipal Solid Waste and Bio-Medical Waste	03	
3	Performance Evaluation of	03	09.02.2021,10.02.2021,
	ETP/STP/CETPs		11.02.2021
	Detailed Insight into Management of	02	
	various wastes like : Hazardous waste, E-		
4	waste, Construction & Demolition Waste, Municipal Solid Waste and Bio-Medical Waste		
	Control of Air Pollution, Source	01	
5	Apportionment Studies and Preparation of Emission Inventory		
	Environmental Monitoring-Sample	07	
	Collection of Effluent, AAQM Stack &		
6	Testing of Various Environmental Parameters like Air, Water & Noise in the Laboratory		
7	Performance Evaluation of	01	

	ETP/STP/CETPs		17.02.2021 to 19.02.2021
8	Advance Instrumental Analytical Techniques and Preventive Maintenance	02	
9	Analysis of Pesticides and Other Organic	02	
	Chemicals in Environmental Samples		
10	Urban Air Quality Management	06	
	Control of Air Pollution, Source	01	
11	Apportionment Studies and Preparation of Emission Inventory		
	Environmental Monitoring-Sample	02	
	Collection of Effluent, AAQM Stack &		
12	Testing of Various Environmental Parameters like Air, Water & Noise in the Laboratory		
	Advance Oxidation Treatment	02	
13	Technology-A Futuristic way forward for Treatment of Recalcitrant pollutants		
14	Advance Instrumental Analytical	03	17.02.2021 to
	Techniques and Preventive Maintenance		19.02.2021
15	Analysis of Pesticides and Other Organic Chemicals in Environmental Samples	01	15.03.2021 to 17.03.2021

Compliance status of H&OW (M&TM) Rules - 2016



16	Sophisticated Instruments for analysis of Toxic Heavy Metals in Environmental Samples and GC/GC-MS Operation	05	17.03.2021 to 19.03.2021
17	Air Pollution Control Devices & OCEMS for various sectors	02	24.03.2021 to 25.03.2021
18	Occupational Health and Safety Management System 45001:2018	03	3 days Feb and March 2021
	Total No. of Officers Trained	49	

ANNEXURE -V**List of review meeting conducted by Karnataka State Pollution Control Board**

Sl. No.	Meeting Date	Subject
1	14.03.2022	Non-compliance to the direction issued under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 in respect of self-monitoring by installing Online Continuous Emission Monitoring – reg.
2	19.03.2021	Emergency meeting to review the compliance by Common Hazardous Waste oil/used oil recyclers to the Consent/Authorization conditions issued by the Board under the provisions of the Water and Air Act/ Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016 - reg.
3	22.03.2021	Emergency meeting to review the compliance by Common Hazardous Waste Spent etchant recycling industries (generated from PCB manufacturing industries) to the Consent/Authorization Conditions issued by the Board under the Provisions of the Water and Air Act/ Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016 - reg.



Annexure-P5

Format (E) for seeking information w.r.t. Compliance to E-Waste Rules.

In the present OA 512/2018 (Shailesh Singh Vs. State of Uttar Pradesh) filed before Hon'ble NGT, Principal Bench, N-Delhi the issue under consideration is management of e-Waste consistent with the E-waste (Management) Rules, 2016. The grievance in this application is against unauthorized recycling/collection/dismantling units, burning and selling of e-waste and unscientific disposal of e-waste in violation of the Rules causing contamination of ground water, air pollution and soil acidification.

In the compliance with the directions of the Hon'ble NGT, CPCB prepared an action plan for enforcement of E-Waste(M) Rules, 2016.

Details of the action taken by KSPCB as follows:-

Sl. No	Challenges Activities	Stake holder responsible for implementation	Action	Current Status	Desirable level of compliance in terms of status	Gap between current status & desired level	Proposal for attending the gap with timelines	Name, designation, contact number, of designated officer for ensuring compliance to the provisions under statute
a.	Check	SPCBs/	SPCBs/	karnataka in particular bengaluru is the	On		Since ULBs are	Member Secretary,



ing of infor mal tradin g- disma ntling and recycl ing of waste	PCCs/ District Administ ration	Pees in coordination with District Administration has to carry out quarterly drive for checking of this activity.	3rd largest producer of e-waste in india. The process and disposal of the e waste by the informal recyclers is unsafe and health hazardous. kspcb in collaboration with gtz (now giz) as early as 2005 initiated efforts to address informal sectors issues the efficacy of the continued efforts by the kspcb made a hundreds of informal units shifted into many formal authorized e waste recycling in the state of karnataka. the public notices was issued to all government departments, public sector	going Process		also one of the stakeholders in e- waste sector, incorporating local bodies to setup collection infrastructure and integrating the informal sector for collection.	KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB., Bengaluru
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units and all other major bulk generators regarding the responsibilities of the bulk generators under the e-waste (management) rules, 2016 vide letter dated 16.12.2021.

the directions was also issued to department of e-governance, gok to issue directions to all bulk consumers (state and central government department) regarding the disposal of e-waste as per the provisions of e-waste (management) rules,2016

kspcb is regularly monitoring the facilities to bring the informal sectors of the e-waste into formal sector by creating awareness and by taking action



				<p>against them and also registering the e-waste dismantlers, recycling and refurbishing units in kamataka. the efficacy of the actions has resulted in increase in number of registered e-waste processers.</p> <p>there are 131 authorized e-waste units in karnataka in which 91 are working and 38 new units have taken cfe to establish the facility.</p>				
b.	Facilitate collection and disposal of e-waste	SPCBs / PCCs/ District Administration/CPCB	State Government to formulate mechanism for collection and for incentivizing setting up of recycling facilities.	<p>KSPCB is organizing E-waste awareness programs, Collection drives and also established collection bins at government office , educational institution for collection of E-waste.</p> <p>KSPCB has organized E-waste awareness and collection campaign</p>	On going process	On going process		<p>Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB., Bangalore</p>



				drive continuously in many cities by involving other stake holders like producers of EEE, PRO's, NGO's and media.				
c.	Governance framework for monitoring compliance	SPCBs / PCCs/ District Administration/CPC B	Monitoring to be ensured at city/district and state levels for which nodal officers (State Environmental Secretary, District Collector, CMD/Commissioners) to be designated. Time frame - Three (3) months.	On a regular basis the Board is monitoring the aspects of compliance of different stake holders and issuing directions to all registered dismantlers, recyclers, refurbishers, Producers of Electrical and Electronic Equipment (EEE) and PROs for compliance monitoring. KSPCB communicated to the district environmental community i.e District Commissioner regarding the monitoring of the e-waste.	On going Process	On going Process	On going	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bangalore



CPCB has issued around 150 numbers of EPR authorizations for Karnataka based Producers of EEE and KSPCB has issued directions to all these producers of EEE for compliance to the directions of CPCB.

The KSPCB has established Command Control Room for the general public to intimate the Board regarding illegal disposal of e-waste.

Also, the Board has established Emergency Response Vehicles (ERV) along with marshals for monitoring any illegal disposal of e-waste in the field.



d.	Capacity building at district/State/CPCB level	SPCBs/ PCCs/ District Administration/CPCB	Special workshops to educate functionaries in Government / NGOs be run over one year	<p>KSPCB is organizing E-waste awareness campaign in progress for all Schools, Colleges, Educational Institutions, RWAs, Bulk Consumers, dealers. As a part of Awareness program, the Board is regularly doing awareness of e-waste management at district levels.</p> <p>The Environmental Management & Policy Research Institute (EMPRI), Kamataka in collaboration with KSPCB has conducted training programs for various stakeholders.</p> <p>As a part of Awareness program, the Board is regularly doing awareness of</p>	100%	Awareness programs have been held	On going process	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
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e-waste management at district levels. More program will be conducted in near future involving all stake holders.

e.	IEC plan be firm ed up and execut ed	SPCBs / PCCs/ District Administr ation/CPC B	State Government to firm up IEC plan for educating public at large about the system of collection, incentive structure and facilities for recycling. Time frame. The IEC plan to be executed over on	On a regular basis, KSPCB is conducting training programs for different stakeholders besides programmes from Head Office. Annexure-I Environmental Management & Policy Research Institute (EMPRI), Karnataka in co-ordination with KSPCB has conducted training programmes for various stakeholders.	On going process	On going process	30.06.2022	Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
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			year.					
f.	Strengthen system of enforcement	SPCBs/PCCs/ District Administration CPCB	quarterly review of violation and enforcement actions at City/District/State level and quarterly reports to be filed with CPCB.	To strengthen the enforcement system the KSPCB has introduced Passbook system to track down the movement of e-waste and also planning for the digital tracking of the E-waste using the app in future, also introduced Command Control Room with dedicated no. for effective monitoring of illegal burning and handling of e-waste besides introduction of Emergency Response Vehicle.	On going process	On going process	On going process	



				Also, the Board has established E-Manifest system for monitoring of e-waste management of e-waste.				
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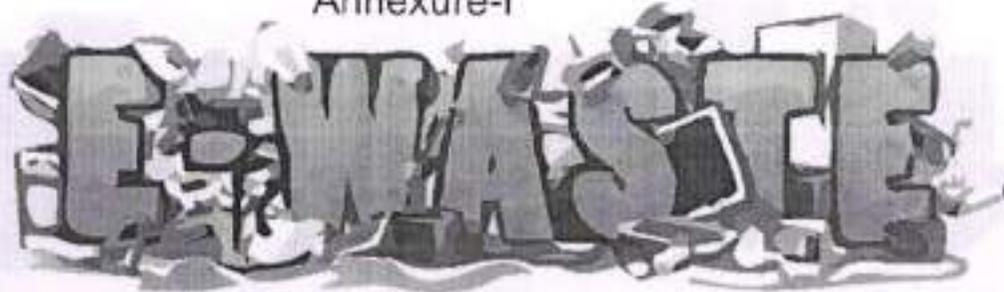


Sri Basavaraj Bommai
Hon'ble Chief Minister, GoK



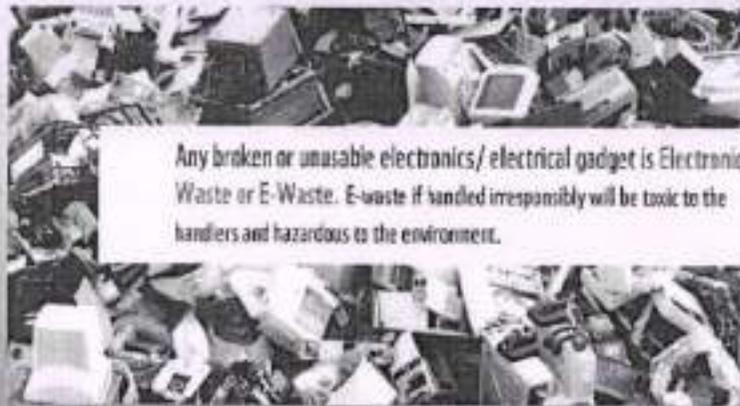
Mr. Anand S Pillai
Hon'ble Minister for Ecology,
Environment and Tourism, GoK

Annexure-I



Karnataka State Pollution Control Board

E-Waste Awareness Drive



Any broken or unusable electronics/ electrical gadget is Electronic Waste or E-Waste. E-waste if handled irresponsibly will be toxic to the handlers and hazardous to the environment.

In 2019, India generated
3.2 million tons of e-waste
out of which only 10% of
e-waste was formally
collected and recycled.

Responsibilities of a Consumer



Repair/ Refurbish
Consider repair/refurbishing
the electronic devices before
discarding or buying new product



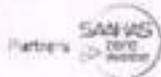
Donate
Donate your unwanted
electronic to an individual
waste collection centre



Recycle
Enquire and enrol in the
Manufacturer take-back program
or reach out to authorized PRO
recycling partner

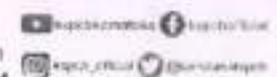
Dr. Shanth A. Thimmiah
Chairman, KSPCB

Shri. Srinivasulu, IF 5
Member Secretary, KSPCB

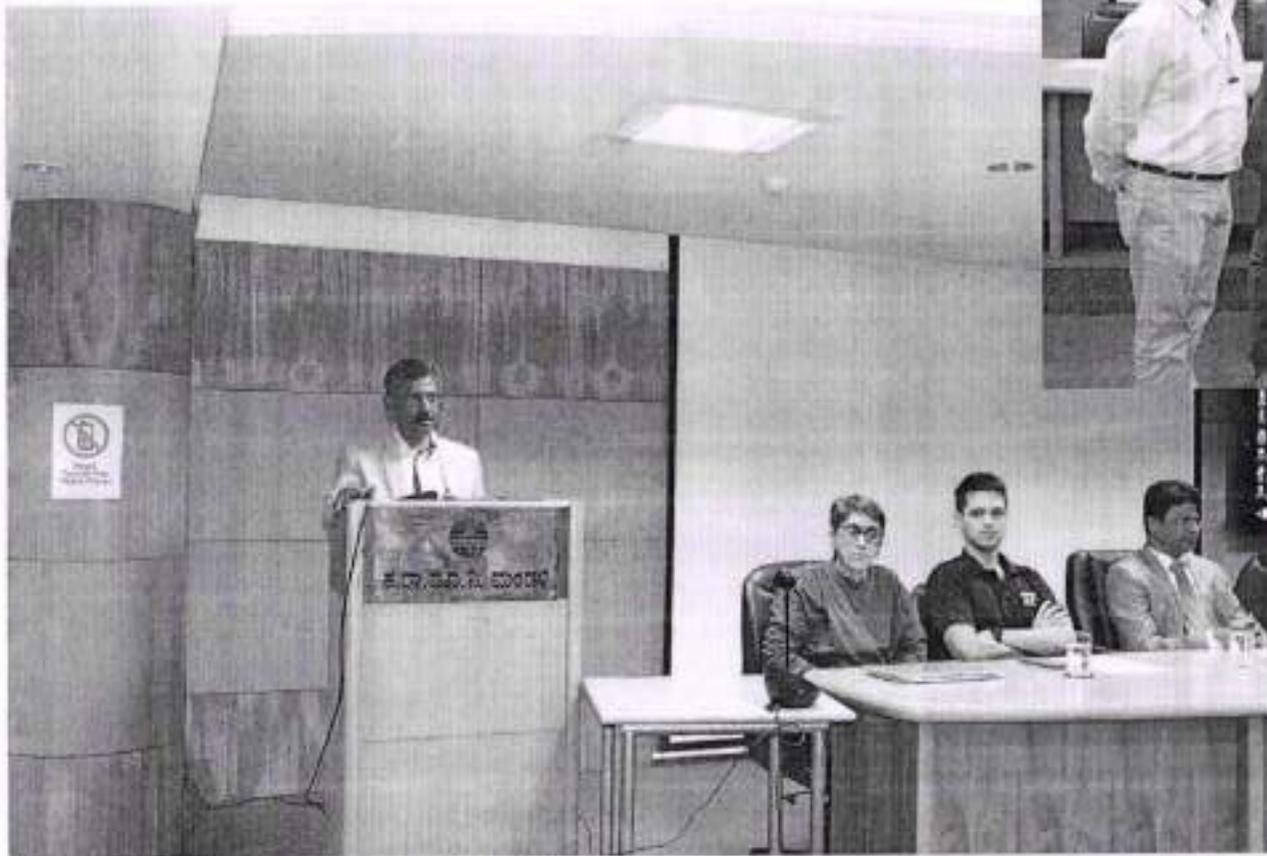


DELL Technologies SOGO E-WASTE MANAGEMENT

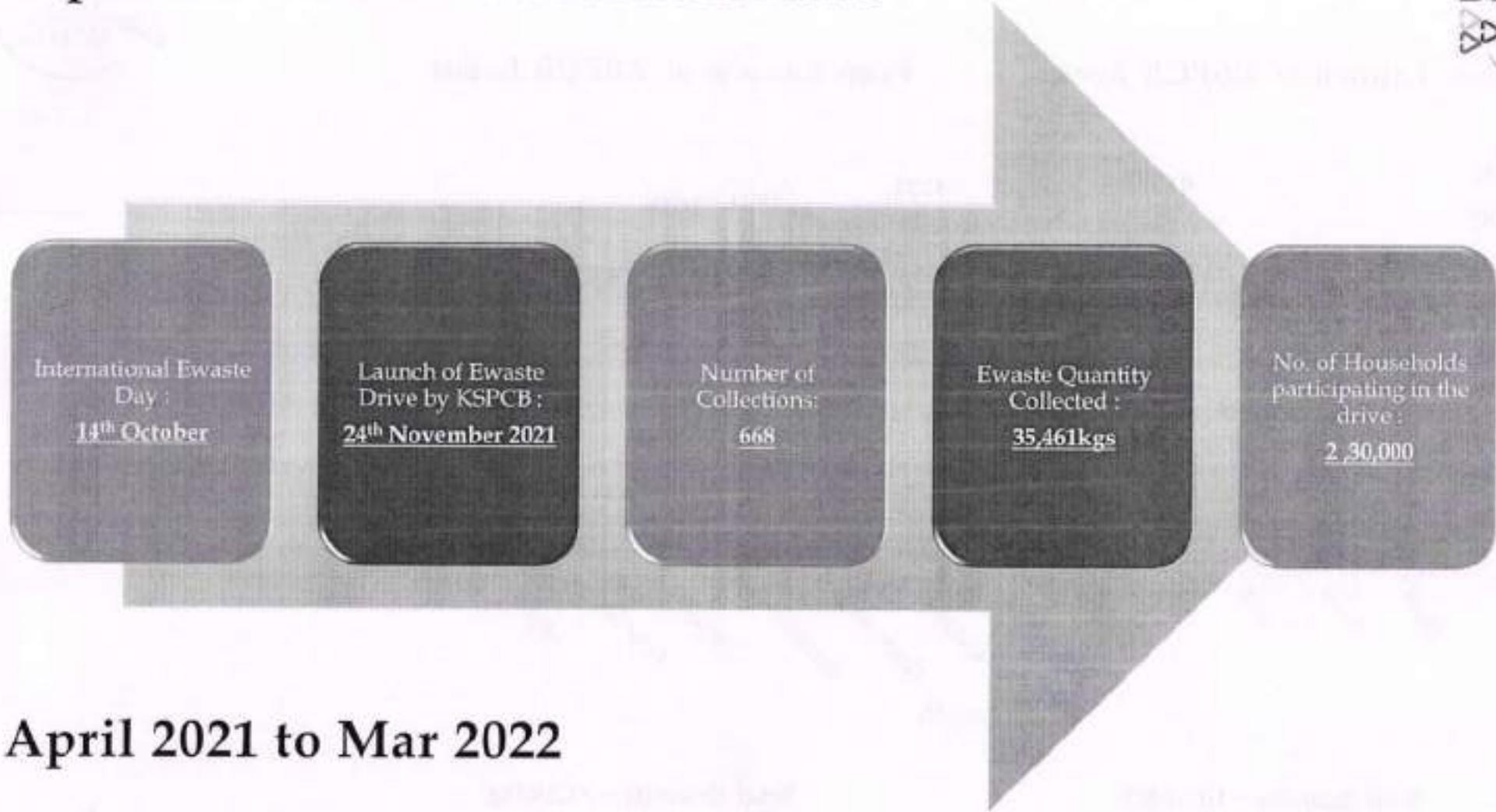
080 25582559
www.kspcb.karnataka.gov.in
1800 2586676 / 1800 2121434



Launch of Drive



Report on E-waste Collection Drive



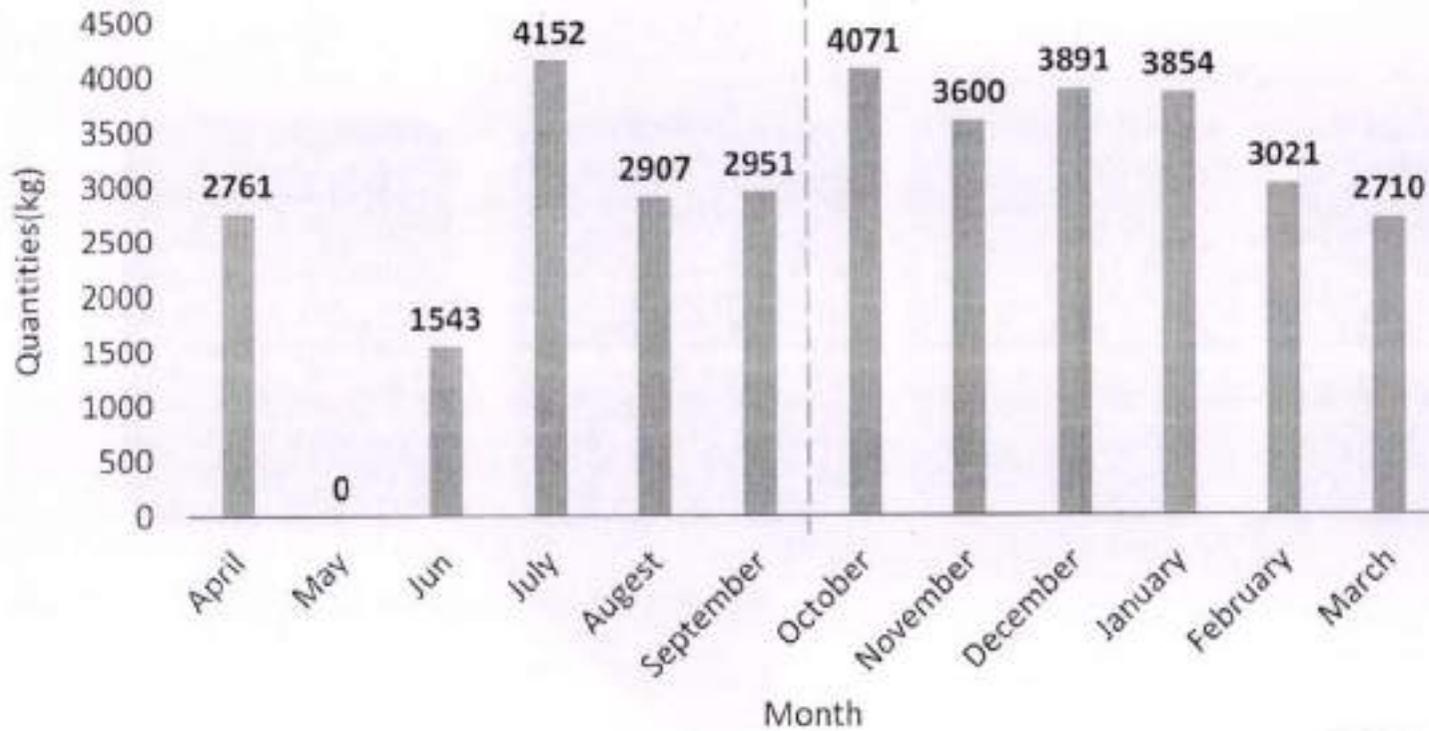
April 2021 to Mar 2022

Report on E-waste Collection Drive



Pre- Launch of KSPCB Event

Post- Launch of KSPCB Event



**Total Quantities
35,461kg**

Total Quantity – 14,314kg

Total Quantity – 21,147kg

Awareness Posters

SOP for E Waste Collection Drive at RWA

1. Share the awareness posters with the residents
2. Identify a location within the apartment where the residents can drop their ewaste
3. Announce the dates when the residents can drop off their waste at the ewaste point
4. Once the collection drive is completed the RWA SPOC needs to fill up the details of the apartment in the app to schedule a pick up
5. Saahas Zero Waste representative will connect with the RWA SPOC to fix the date of pick up as per the request

Saahas Zero Waste

@ 9060336551

ewaste@saahaszerowaste.com

An awareness initiative by



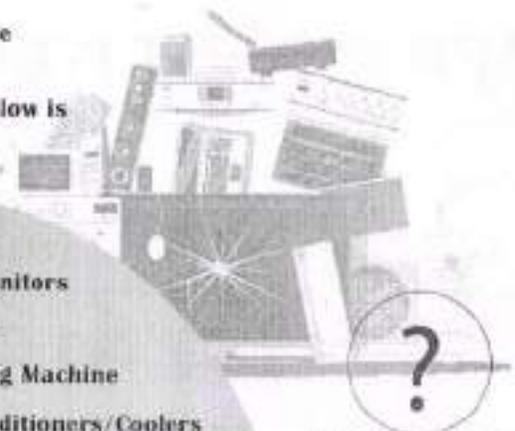
Handle ewaste with care!

The environment is fragile! Every child has a right to good life!

Reach us at our 24/7 Toll free number 1800 258 6676 for any ewaste query

Saahas Zero Waste is a PRO authorized by CPCB

Any broken or unusable
Electronics/Electrical
gadget from the list below is
E-waste

- 
-  TVs/Monitors
 -  Fridge
 -  Washing Machine
 -  Air conditioners/Coolers
 -  Keyboards/Desktops/
Laptops/Notepads
 -  Mobiles/landphones
 -  Chargers/adapters/
extension chords/Cables
 -  Mixer grinder/ovens
 -  Tape recorders/radio
 -  Printer/projectors
 -  USB/batteries

Why is Electronic Waste a growing concern globally

- 1 India is the 3rd largest generator of electronic waste (Ewaste)
- 2 Ewaste is largely handled by the informal sector that employs child labour heavily
- 3 Ewaste if handled informally can be toxic to the handlers and hazardous to the environment



If you are a RWA or corporate office reach out to Saahas Zero Waste for a E-waste collection drive @

1800 258 6676

ewaste@saahaszerowaste.com

+91 9060336551

App used for registering Collections



EWaste

Schedule an Ewaste Pick Up

Types of waste generator	<input type="text" value="Select"/>
Name of RWA/ Corporate/Establishment (Includin) UID (Mandatory)	<input type="text"/>
Receipt Number	<input type="text"/>
Requester Name	<input type="text"/>
Requester Email	<input type="text"/>
Requester Mobile	<input type="text" value="+91"/>
Requester Address	<input type="text"/>
Address	<input type="text"/>
City	<input type="text"/>
State	<input type="text"/>
Postal Code	<input type="text"/>
No. of houses in this locality / No. of Employees	<input type="text"/>
Preferred Pick Up Date 1	<input type="text"/>
Preferred Pick Up Date 2	<input type="text"/>



Certificate

of Appreciation proudly presented to

Kiran,

Not RWA but an individual house

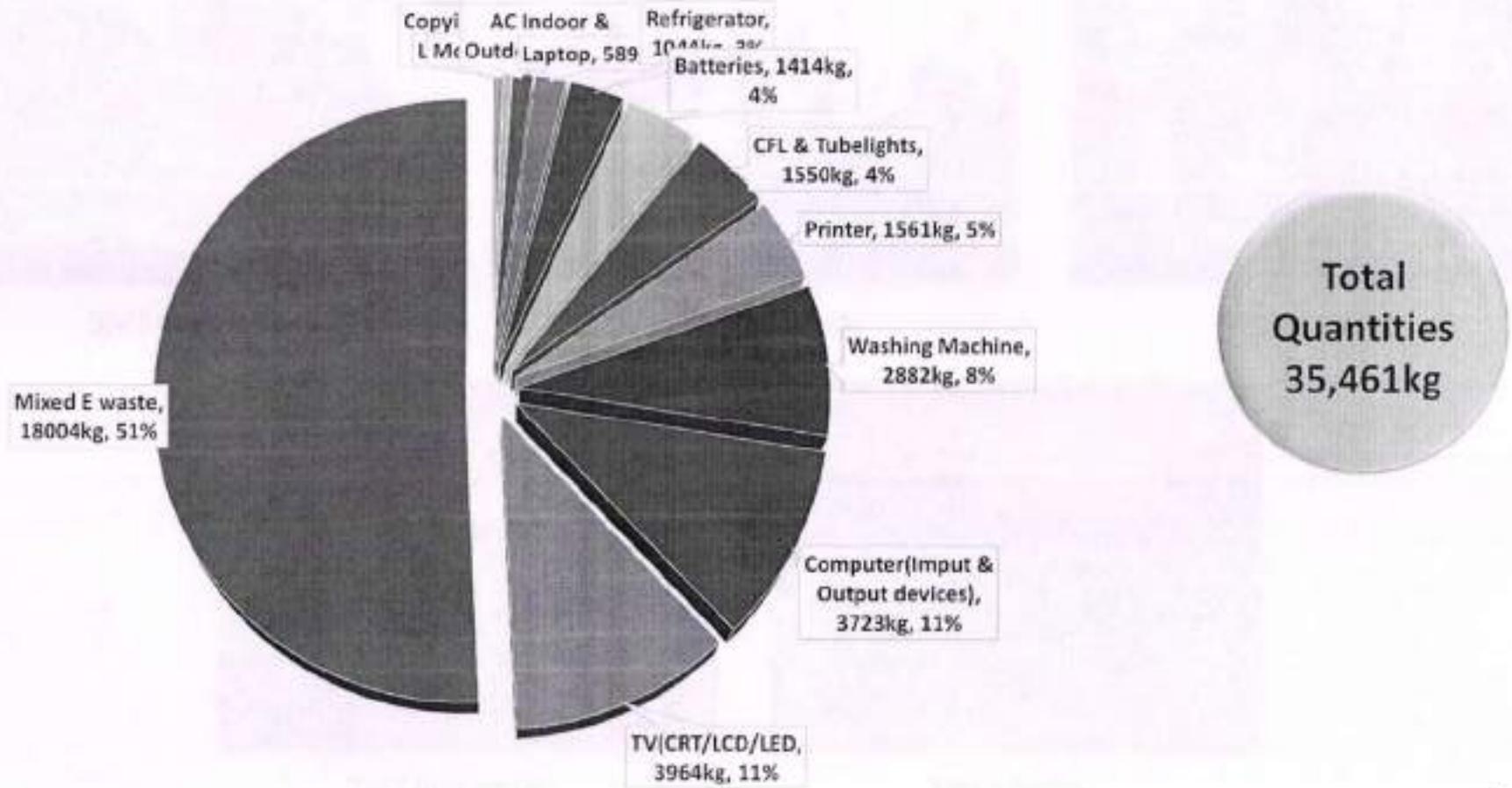
For participating and contributing 27.50 quantities in the E-Waste collection drive conducted by Saahas Zero Waste in Dec-21.

Shobha Raghavan
Chief Operating Officer

E-waste Categories



Quantities Vs Categories of E-Waste



ULB Awareness



Jigani TMC



Anekal TMC



Chandapura TMC

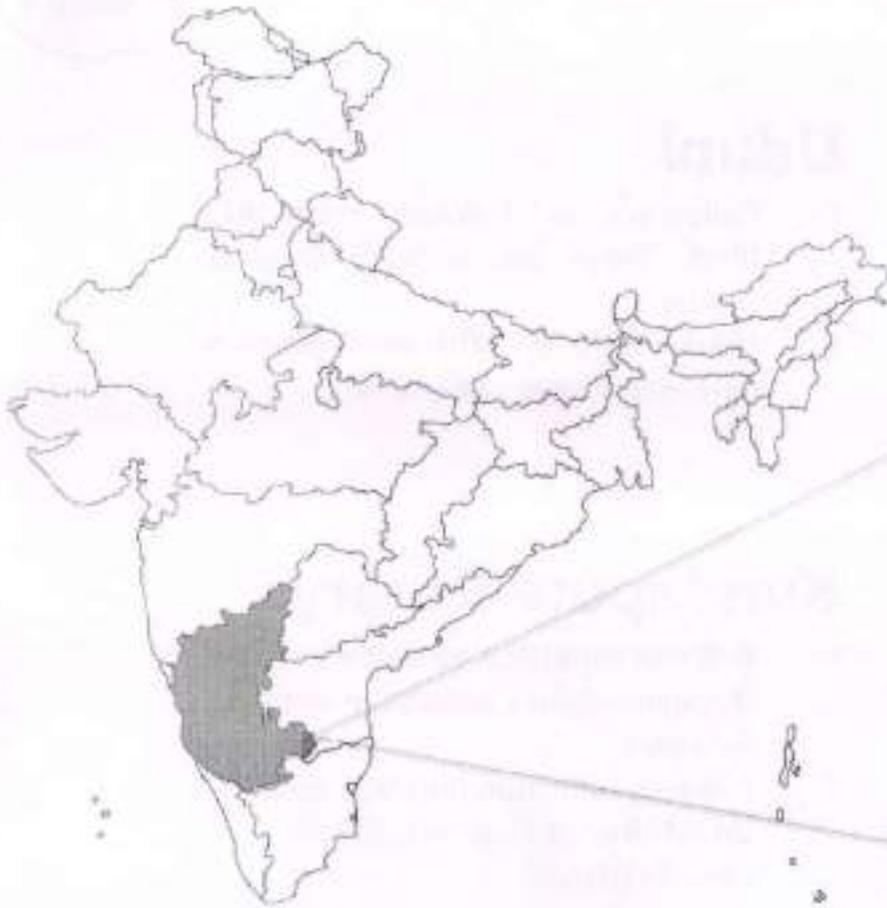


Atibele TMC

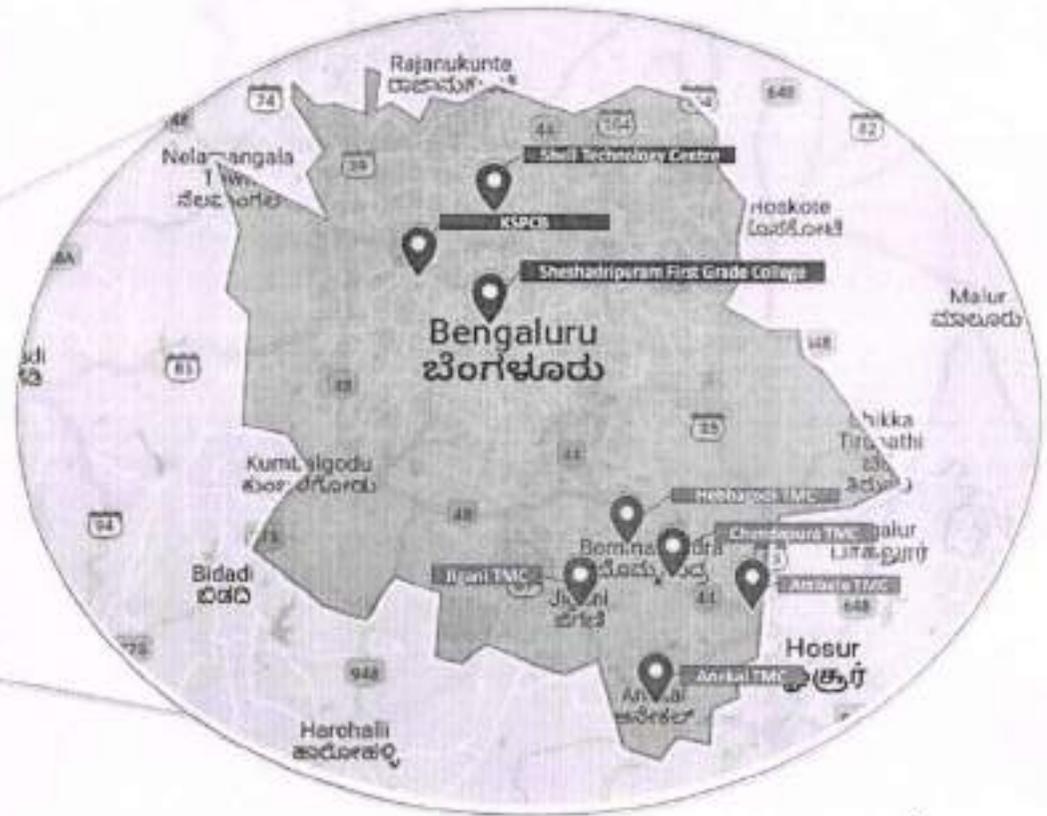


Hebbagodi TMC

Awareness in Karnataka



E-Waste Awareness across Bangalore



E-Waste Collection drive interventions in Karnataka



Udupi CMC & Rotary

Udupi

- Collection of E-Waste from BC, RWA, Shops etc. through SHGs & Rotary.
- Udupi CMC & SZW as Collection Centres/storage of E-Waste.

Kundapura Rotary

- E-Waste collection awareness made through vehicles across the zone in February.
- E-Waste collection Bins has been established at factories, shops, clubs in March.





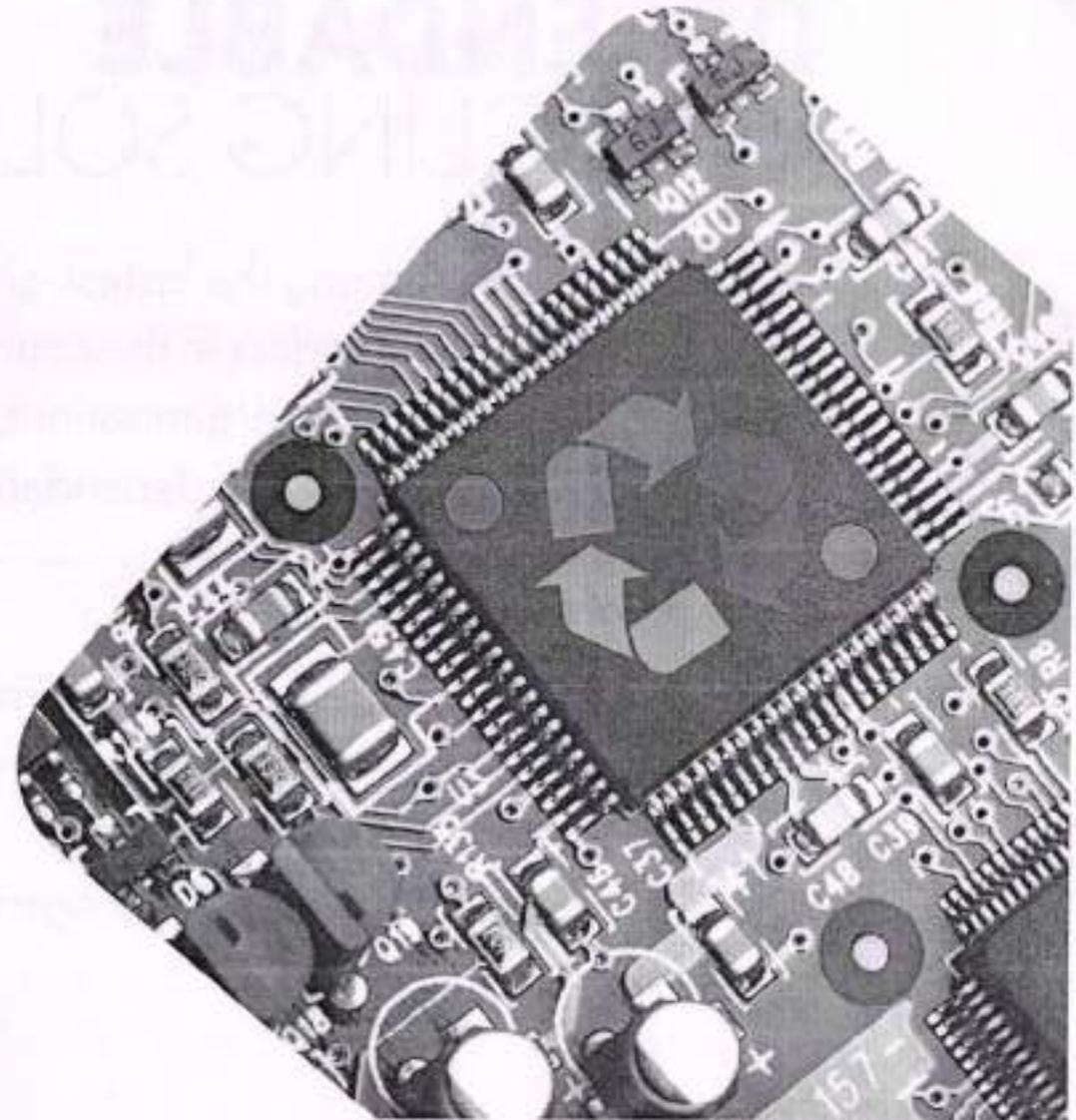
Thankyou

Report by Saahas Zero Waste



SOGO SYNERGY

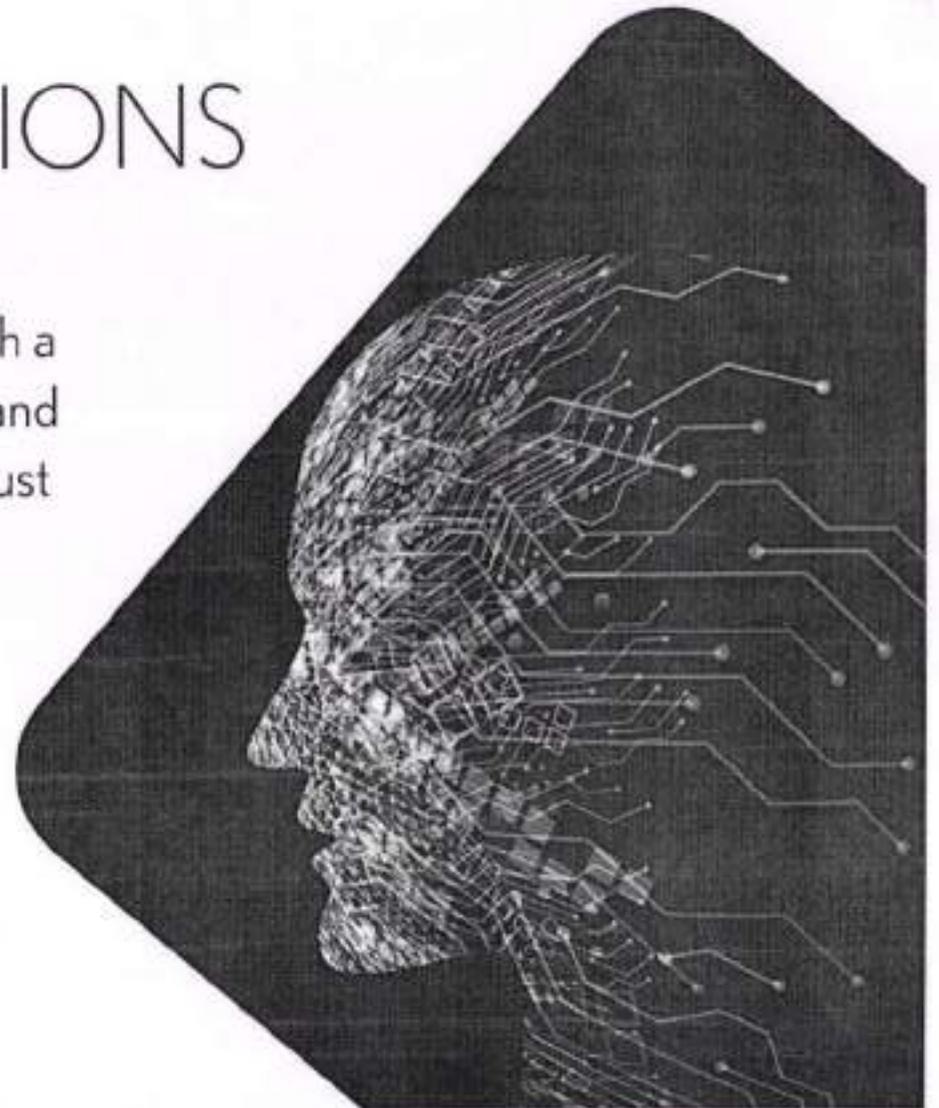
THE ETHICAL
EWASTE
RECYCLING
COMPANY



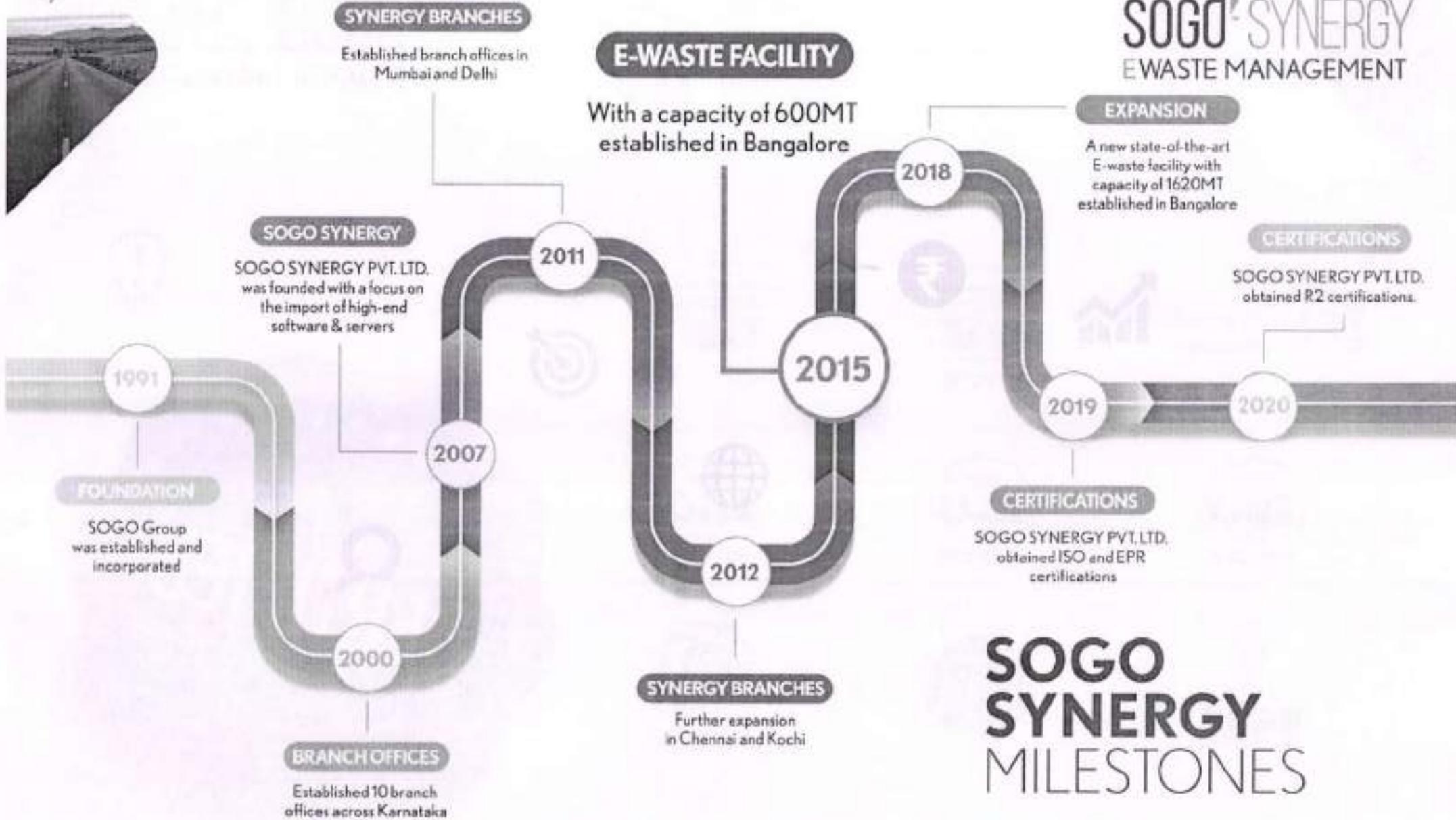
DEPENDABLE RECYCLING SOLUTIONS

SOGO Synergy is among the fastest-growing IT asset disposition providers in the country with a mission to protect people, organisations, data and the environment. We provide dependability, trust and proficiency to our partners.

SOGO Group is an IT Asset Management company. Our services range from computer related IT hardware & software sales, IT rentals and electronic waste management.



SOGO SYNERGY E-WASTE MANAGEMENT

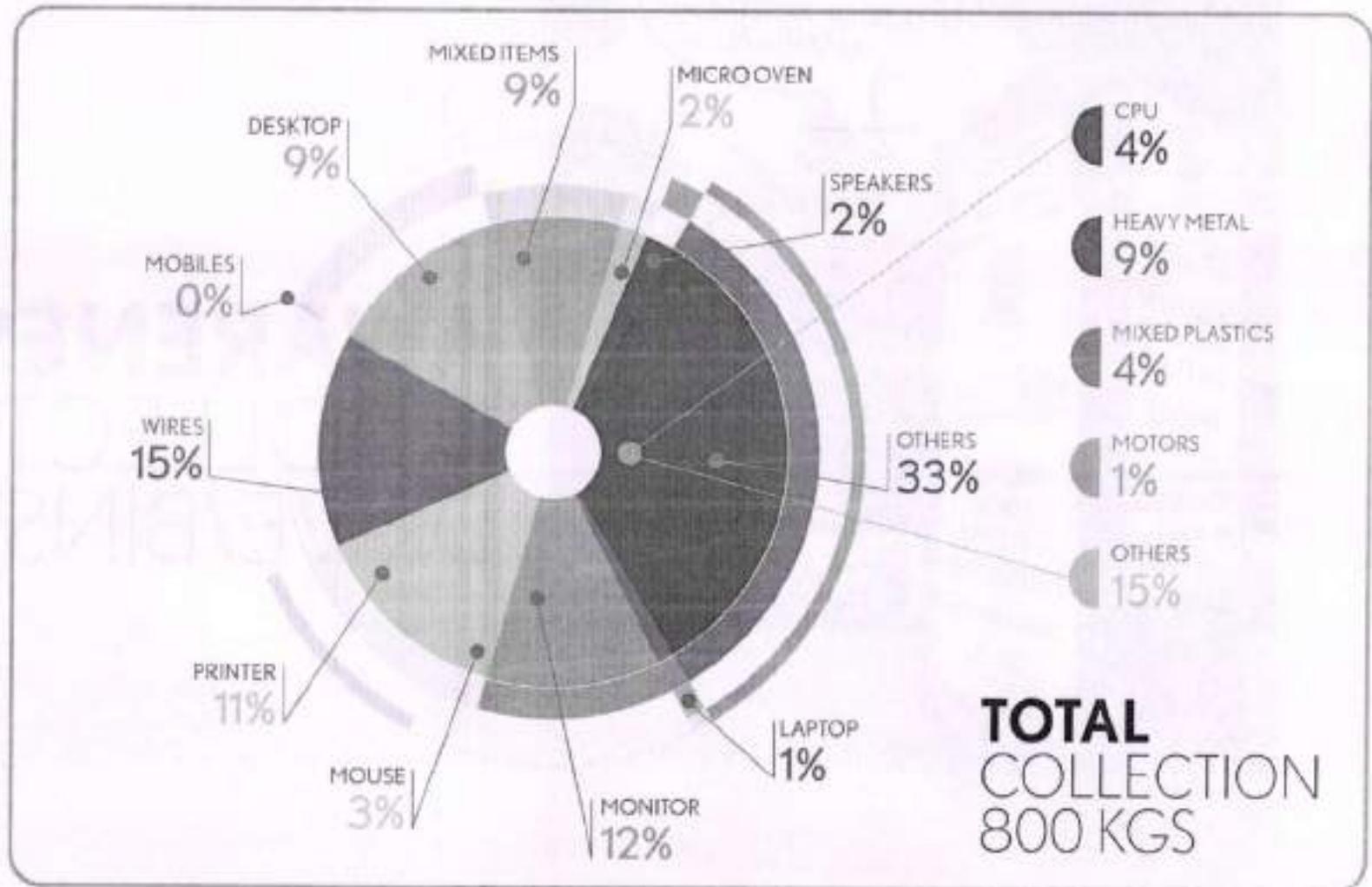


SOGO SYNERGY MILESTONES

SOGO pioneers in technology re-distribution and IT rental and has emerged as an exclusive distributor and solution provider for global brands, such as Lenovo, Apple, Dell, Acer, Cisco, Hewlett-Packard, Asus, Microsoft, Intel, Canon, Samsung, MSI, APC, D-Link, Seagate across India. With 3000 partners across Karnataka, we are focused on corporate, pre and post-sales support in hardware, networking, and software.



EWASTE CATEGORIES





AWARENESS & COLLECTION DRIVE/BINS

SOGO SYNERGY PRIVATE LIMITED - AWARENESS DRIVE AND BINS PLACING

No	NAME OF COMPANY	STATUS	ACTIVITIES TO DONE	LOCATION	BINS	DATE	BUILDING TYPE	PROGRAM TYPE
1	Greenage Apartment - Salarpurit	Completed	Awareness Program/Bins	Bommanahalli	3	25/06/22	Residential Appt.	Awareness Program
2	Mangata Tech Park		Awareness Program/Bins	Tharakandra Outer Ring Rd	6	22/07/22	IT PARK	
3	ITPL Whitefield		Awareness Program/Bins	Whitefield	9	25/04/22	IT PARK	
4	Electronicity IT Park	Pending	Awareness Program/Bins	Electronicity	2		IT PARK	
5	RFW	Completed	World Earth Day	Yelenka	2	03/06/22	Heavy Industrial	
6	BIAL	Pending	Awareness Program/Bins	Derranahalli	6		Int. Airport	
7	Geetan University	Completed	Awareness Program/Bins	Doddaballapur	2	10/06/22	College	
8	ERS Grandeur		Awareness Drive	Kanakapura Road	1	16/06/22	Auditorium	Awareness Drive
9	Yelachenahalli Metro Station			Yelachenahalli	1		Metro Station	
10	Bangalore One				1		Public Office	
11	Vakil Garden City				1			
12	Airwata Apartment		Pending		1			
13	Purva highlands				1			
14	Shobha Suncrest				1			
15	Hara vijaya Apartment				1			
16	Mantlri court yard				1			
17	Shobha Arena			1				
18	Judicial Layout	Completed	Collection Drive/Bins	Kanakapura Road	1		Residential Appt.	Collection Drive/Bins
19	Shriram Symphony				1			
20	Shriram Surbhi				1			
21	Liberty Square				1			
22	Boinc Layout				1	08/08/22		
23	D5 Max Stone Hill				1	09/08/22		
24	Godrej Eternity				1	10/08/22		
25	Narayana Nagar				1	11/08/22		

SOGO SYNERGY PRIVATE LIMITED - AWARENESS DRIVE AND BINS PLACING								
No	NAME OF COMPANY	STATUS	ACTIVITIES TO DONE	LOCATION	BINS	DATE	BUILDING TYPE	PROGRAM TYPE
26	Purva Belmont	Completed	Collection Drive/Bins	Kanakapura Road	1	12/08/22	Residential Appt	Collection Drive/Bins
27	SCS Apartment				1	13/08/22		
28	HM World City				2	14/08/22		
29	Royal Park Residency				1	15/08/22		
30	Brigade Meadows				2	16/08/22		
31	Karishma Hills				1	17/08/22		
32	Vakil Garden City				1	18/08/22		
33	GR Grand Residency				1	19/08/22		
34	Maya Indraprastha				1	20/08/22		
35	Chartered Boverly Hill				1	21/08/22		
36	Sarojanma Mahal Hall				Awareness Drive	Dasarahalli		
37	Nagesandra Metro Station	Awareness Drive Collection Drive Bins	Nagesandra	1	Metro Station	Awareness Drive/ Collection Drive/Bins		
38	BBMP Office Dasarahalli		Dasarahalli	1	Public Office	Collection Drive/Bins		
39	Bagalakunte Police Station		Bagalakunte	1	Police Station			
40	Sattva Opex Apartment		Dasarahalli	1	Apartment			
41	Dasarahalli Metro Station		Dasarahalli	1	Metro Station			
42	Mantri Tranquil		Kanakapura Road	2	29/04/22		Residential Appt	Awareness Program
43	NVT Arcot Valsana		Sarjapura to Attibele Road	2	16/04/22	Villas		
44	Makareer Laurel		Manjunath Layout	2	23/10/21	Residential Appt		
45	ISRO Layout		ISRO Layout	2	26/09/21	Villas		
46	Koramangala Club		Koramangala	2	25/09/21	Club		
47	Christ Academy		Koppa Road	2	25/06/22	College		



AWARENESS & COLLECTION DRIVE/BINS



| RFW
| Manyata Tech Park
| ITPL Whitefield



AWARENESS & COLLECTION DRIVE/BINS



| Vijay Karnataka



RECYCLE TODAY FOR A GREENER TOMORROW



**PARTNER WITH
SOGO TO
REDUCE
REUSE
RECYCLE**



SCAN TO
SCHEDULE
YOUR
E-WASTE
PICKUP





Annexure- P6
Compliance to 351 Polluted River Stretches in the Country (Karnataka)

Sl No.	Thematic area	Current Status	Desirable level as per status	Gap between current Status and desired levels	Time frame for addressing the Gap	Name, designation, contact number, of designated officer for ensuring compliance to the provisions under statute
1	351 Polluted River stretches	<p>Number of ULBs under 17 PRS of Karnataka = 41</p> <p>Sewage generated = 884.25 MLD</p> <p>Existing STP capacity = 822 MLD</p> <p>Sewage treated = 531.33 MLD</p> <p>Percentage capacity utilization = 64.4%</p> <p>Operational STPs: 43 STPs of 815.23 MLD capacity are operational in the ULBs of PRS.</p> <p>Under construction STPs: 19 STPs of 59.96 MLD capacity are under construction in 10 ULBs.</p> <p>Proposed STPs: 36 STPs of 73.39 MLD capacity are proposed in 17 ULBs.</p>	100%	<i>Around 35%</i>	<p>Timeline as per NGT is 31/03/2021.</p> <p>Stakeholder departments have submitted the timeline to complete the same by end of 2024.</p>	<p>Urban Development Department , GoK</p>

Annexure- P7
122 Non –attainment cities

Sl. No.	Thematic area	Current Status	Desirable level	Gap between current status and desired levels	Time lines for attending gaps	Name and designation of the Designated Officer for ensuring compliance
I	122 Non – attainment cities	<p>There are 4 non attainment cities in the Karnataka state</p> <p>a) 44 point Action plan has been approved for Bengaluru city. Rs. 6 Cr. Under NCAP and Rs. 426.3 Cr. Under 15 finance commission have been allocated.</p> <p>Micro action plan for the city has been submitted to CPCB. Execution of works under the programme is under progress.</p> <p>Source soportionment and emmission inventory studies have been competed.</p>	<p>16.8% (75.2 µg/m³) reduction in PM10 concentration by 2021 considering 2019 concentraion as base year under NCAP Programme</p>	No gap	2019-20 to 2024-25 (5 years)	Commissioner BBMP



	2021-22 (Average) Bangalore City 67 $\mu\text{g}/\text{m}^3$				
	<p>b) 27 point Action plan has been approved for Davangere. Rs. 2.2 Cr. Under NCAP have been allocated..</p> <p>Micro action plan for the city has been submitted to CPCB. Execution of works under the programme is under progress.</p> <p>Source soportionment and emmission inventory studies for the city has been entrusted to IIT Madras.</p> <p>2021-22 (Average) Davanagere 57 $\mu\text{g}/\text{m}^3$</p>	13.2% (60.8 $\mu\text{g}/\text{m}^3$) reduction in PM10 concentration by 2021 considering 2019 concentraion as base year under NCAP Programme	No gap	2019-20 to 2024-25 (5 years)	Commissioner, Davangere City Corporation

<p>c) 27 point Action plan has been approved for Hubli-Dharwad city. Rs. 4.18 Cr. Under NCAP has been allocated.</p> <p>Micro action plan for the city has been submitted to CPCB. Execution of works under the programme is under progress.</p> <p>Source soportionment and emmission inventory studies for the city has been entrusted to IIT Madras. 2021-22 (Average) Hubli-Dharwad 68 µg/m3</p>	<p>15.3% (69.7 µg/m3) reduction in PM10 concentration by 2021 considering 2019 concentration as base year under NCAP Programme</p>	<p>No gap</p>	<p>2019-20 to 2024-25 (5 years)</p>	<p>Commissioner, Hubli Dharwad Municipal Corporation</p>
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	<p>d) 27 point Action plan has been approved for Kalaburagi city. Rs. 2.73 Cr. Under NCAP has been allocated.</p> <p>Micro action plan for the city has been submitted to CPCB. Execution of works under the programme is under progress.</p> <p>Source apportionment and emission inventory studies for the city has been entrusted to IIT Madras. 2021-22 (Average) Kalburgi 84 $\mu\text{g}/\text{m}^3$</p>	<p>14.4% (65.6 $\mu\text{g}/\text{m}^3$) reduction in PM10 concentration by 2021 considering 2019 concentration as base year under NCAP Programme</p>	<p>18.4 $\mu\text{g}/\text{m}^3$</p>	<p>2019-20 to 2024-25 (5 years)</p>	<p>Commissioner, Kalaburgi City Corporation.</p>
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**Annexure- P8
100 Industrial cluster**

Sl. No.	Thematic area	Current Status	Desirable level	Gap between current status and desired levels	Time lines for attending gaps	Name and designation of the Designated Officer for ensuring compliance
1	100 Industrial cluster	<p>Kolhar Industrial Area, Bidar is Severely polluted area with CEPI score 65.64. Local Area Committee has been constituted to monitor the progress and implementaion of action plan submitted to CPCB. Third party monitoring is being entrusted to access the CEPI score. Directions have been issued to industries to switchover to Cleaner Fuel. Ground water contamination studies have been conducted utilizing the services of NEERI.</p> <hr/> <p>Peenya Industrial area is Critically polluted area with CEPI score 78.12. Local Area Committee has been constituted to monitor the progress and implementaion of action plan submitted to CPCB. Third party monitoring is being entrusted to access the CEPI score.</p>	Bring down the CEPI* score below 60	<p><i>Bring down by 5.64</i></p> <hr/> <p><i>Bring down by 18.12</i></p>	As per Action plan submitted to CPCB by KSPCB	All stake holders identified in the action plan



	<p>Directions have been issued to industries to switchover to Cleaner Fuel. Ground water contamination studies have been conducted utilizing the services of NGRI. Remediation proposals from NGRI and IISC are under consideration of Board.</p>			
	<p>Jigani-Anekal industrial area is Critically polluted area with CEPI score 70.99.</p> <p>Local Area Committee has been constituted to monitor the progress and implementation of action plan submitted to CPCB.</p> <p>Third party monitoring is being entrusted to assess the CEPI score.</p> <p>Directions have been issued to industries to switchover to Cleaner Fuel and partially implemented.</p>		<p><i>Bring down by 10.99</i></p>	

* CEPI - Comprehensive Environmental Pollution Index



Compliance status of STP

Annexure- P9

Compliance to Status of STPs & Re-use of Treated Water as on 31-08-2022

Sl. No.	Thematic Area	Current Status	Desirable Level as per status	Gap between current status and desired levels	Proposal of attending the gap with timelines	Name & designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Status of STPs (As on 31-08-2022)	At total of 168 Sewage Treatment Plants (STPs) have been setup in in the state of Karnataka with cumulative treatment capacity 2787.23 MLD and currently treating about 1929.10 ML of sewage per day. An additional 70 STPs are under construction with a treatment capacity of 282.126 MLD which will be brought into operation within stipulated period.	100%	30.78%	70 STPs with a cumulative treatment capacity of 421.13 MLD which are under various stages of implementation are expected to be operational by the end of year 2024 or before.	
2	Reuse of treated water (As on 31-08-2022)	At present 804.7 ML of treated water per day is being utilized for various useful purposes such as rejuvenation of water bodies by filling the lakes/ tanks, horticultural usage, DM water for thermal power plant, gas based power generation plant, general industrial usage, non-potable usage etc.	100%	58.28%	The unutilized treated water from almost all STPs are discharged into natural nala with partial downstream utilization in agriculture and enhancing downstream flows thus	

Compliance status of STP



					aiding sustenance of ecology.	
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Compliance status of CETP/ETP

Annexure-P10

Status of CETPs/ ETPs including performance

Thematic area	Current Status	Desirable level	Gap between current status and desired levels	Time lines for attending gaps	Name and designation of the Designated Officer for ensuring compliance
Status of CETPs/ ETPs including performance	In Order to monitor any illegal discharges from the CETPs following are the action plan				Member Secretary, KSPCB, Bengaluru Senior Environmental Officer, Waste Management Cell, KSPCB, Bengaluru
	1. GPS enabled vehicles are required to be used for transportation of effluents from the industry to CETP	100%	0% (No gap)	Only GPS fitted vehicles are being used for transportation of Effluents from Industries to CETP. There are 10 CETP's operating in Karnataka and there are 45 vehicles exclusively being used for transportation of Effluent from industry to CETP. All these 45 vehicles are fitted	

				with GPS tracking system for carrying effluent from Industries to CETP. The Monitoring of these Vehicles are carried out through Command and Control Centre established at Board Office The URL : http://122.176.75.154:8080 which is enabled for general public. The snapshot of GPS enabled vehicle Tracking System is attached as Annexure -I
	2. Only Board authorised vehicles shall be used for transportation of effluents from the industry to CETP	100%	0% (No gap)	Only Board authorised vehicles are used for transportation of effluents from Industry to CETP. As informed above there are 45 Vehicles which are fitted with GPS tracking system for movement of effluent carrying vehicles from Industries to CETP
	3. Uploading of authorized vehicles to the Board website.	100%	0% (No gap)	
	4. Online generation of manifest system	100%	0% (Portal for generation of Online manifest as been implimented with	The Portal for E-manifest system for generation of different categories of Hazardous waste generated from industries as well as quantity of waste received at waste facilitator has been implemented from 01.04.2021. . The industries

			effect from 01.04.2021	generating different category and quantity of hazardous waste will upload required information in the Portal which can be viewed. The Common facilitator for scientific/ safe disposal of hazardous waste will also upload the quantity and category of hazardous waste received at the facility. The authorized transporter and authorized recyclers will also upload the required information in the E-Manifest system. The snapshot is attached as Annexure- II .
	5. GPS enabled Vehicle tracking system	100%	0%	There are 10 CETP's operating in Karnataka and there are 45 vehicles exclusively being used for transportation of Effluent from industry to CETP. All these 45 vehicles are fitted with GPS tracking system for carrying effluent from Industries to CETP. The Monitoring of these Vehicles are carried out through Command and Control Centre established at Board Office . The snapshot of GPS enabled vehicle Tracking System is attached as Annexure -III

	6. Colour coding for transportation vehicles	100%	0%	Colour coding for transportation of vehicles which carries trade effluent from different industries to CETP's is not applicable. However, colour coding for the vehicles transporting hazardous waste is required.. There 102 Vehicles which are are fitted with GPS system for transporting hazardous waste.. The Monitoring of these Vehicles are carried out through Command and Control Centrer established at Board Office
	7. Establishment of Common Effluent Treatment Plant at Urban Eco Park, Peenya of Capacity 200 KLD The establishment of CETP at Peenya will cater the needs of Peenya and surrounding areas most of the areas are coming under the catchment of V-Valley also. This will	100%	100% <i>(Tender to be called on boot basis for revised proposal of 125 KLD)</i>	The Board has proposed to establish CETP of capacity 125 KLD in the Peenya Urban Eco Park to cater to cater the tneeds of the waste water management for small and medium scale industries viz., metal finishing industries, dyeing, washing, Chemical, textile etc., and a majority of the industries are surface treatment industries located in Peenya and Dasarahalli industrial areas. Inventorization of industries with respect to quantity and quality of the effluents generated from indivceidual industries are carried out to

reduce the transportation distance. The State Government has sanctioned Rs. 10 Crores for establishment of CETP				know the type of CETP to be established. Accordingly detailed DPR has been prepared for establishing 125 KLD of CETP at Peenya Industrial Area. Tendering is under process
Fixing of inlet standards to CETP	100%	0%		Complied
Display of Inlet standards in the Board website	100%	0%		Complied





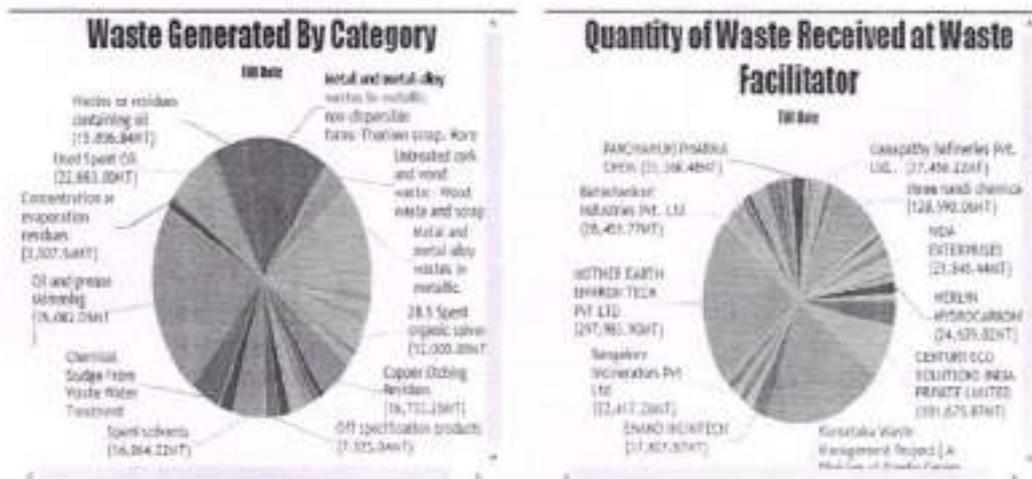
ANNEXURE – I

Snap Shot of Monitoring of GPS Fitted Vehicles



ANNEXURE – II

Snap Shot of E-Manifest System

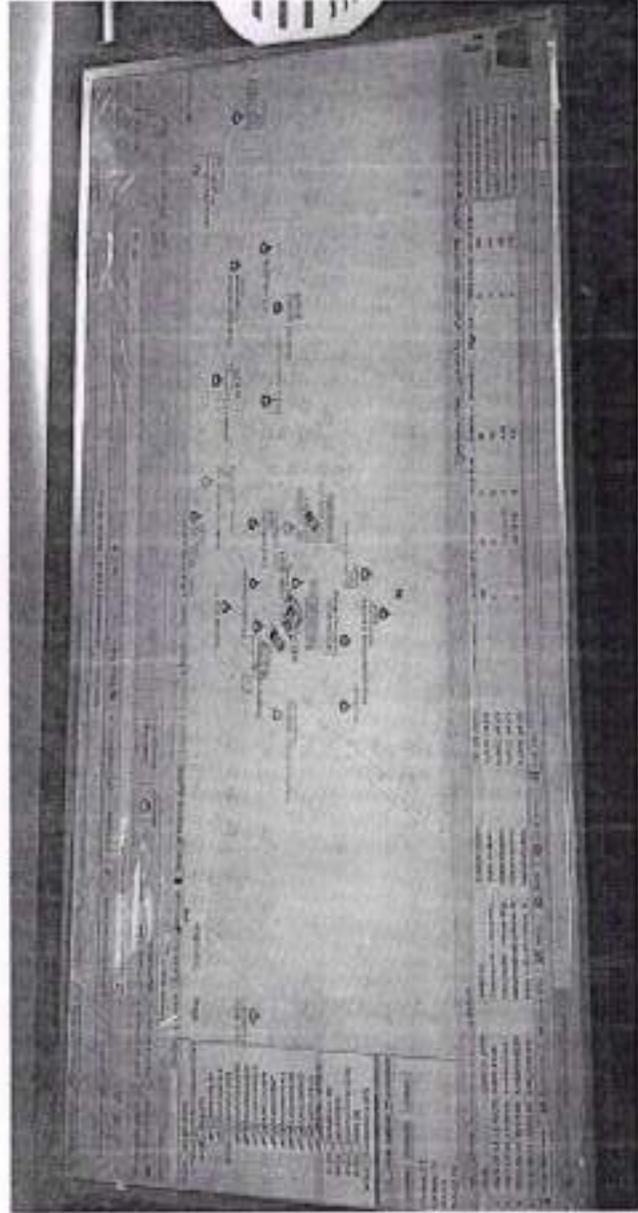




Compliance status of CETP/ETP

ANNEXURE - III

Snap Shot of GPS Enabled Vehicle Tracking System





Annexure -P11

Format (J) for Noise Pollution in Respect of Bangalore Metropolitan City						
Sl. No	CONTENT	CURRENT STATUS	DESIRABLE	GAP	TIME LINE	Name and designation of the Designated Officer for ensuring compliance
1	No. of stations for ambient Noise Monitoring	10				
2	No. of Stations in Industrial Zone	2				
3	No. of Stations in Commercial Zone	3				
4	No. of Stations in Residential Zone	3				
5	No. of Stations in Silence Zone	2				
6	Compliance of Ambient Standards (No. of Stations)	Status of online Ambient Noise monitoring results of 10 stations for the Year 2021-22 is as under:				Police Commissioner and Officers not below the rank of Deputy Superintendent of Police

Industrial Zone	Near ITPL, White Field Industrial Area(Graphite India)	64.9 dB(A) Leq Day time 59.1 dB(A) Leq night time	75 dB(A) Leq(Day) 70 dB(A) Leq(Night)	Nosie levels are within the prescribed limits	
	CAAQM of CPCB at ACE Manufacturing System, Peenya	62.1dB(A) Leq Day time 58.5 dB(A) Leq night time	75 dB(A) Leq(Day) 70 dB(A) Leq(Night)	Nosie levels are within the prescribed limits	
Commercial Zone	Parisara Bhavana, Church Street, KSPCB	62.4 dB(A) Leq Day time 56.3 dB(A) Leq night time	65 dB(A) Leq(Day) 55 dB(A) Leq(Night)	Nosie levels are marinally exceeded during night time.	Police Department has taken a initiative of organising the programme
	Yeshwanthpur Police Station	69.7 dB(A) Leq day time 63.8 dB(A) Leq night time	65 dB(A) Leq(Day) 55 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits	"Shabda Malinya Masacharne" from Sept. 2021, Wherein the
	CAAQMS of CPCB at BWSSB site, Kadubisanahalli Marathahalli	68.3 dB(A) Leq day time 68.3 dB(A) Leq night time	65 dB(A) Leq(Day) 55 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits	vehicles are being checked by the Police department and imposing

	Residential Zone	TERI Office, Domlur,	59.9 dB(A) Leq day time 52.1 dB(A) Leq night time	55 dB(A) Leq(Day) 45 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits	penalty for the vehicles running with modified silencers and making shrill horns.	
		BTM Layout	60.7 dB(A) Leq day time 58.4 dB(A) Leq night time	55 dB(A) Leq(Day) 45 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits		
		Regional office Complex, KSPCB, NisargaBhavan, SG Halli,	58.0 dB(A) Leq day time 54.3 dB(A) Leq night time	55 dB(A) Leq(Day) 45 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits		
	Silence Zone	Indira Gandhi Institute of Child Health (NIMHANS)	51.6 dB(A) Leq day time 57.9 dB(A) Leq night time	50 dB(A) Leq(Day) 40 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits		
		RVCE, Mysore Road	64.1 dB(A) Leq day time 61.9 dB(A) Leq night time	50 dB(A) Leq(Day) 40 dB(A) Leq(Night)	Nosie levels are exceeding the prescribed limits		
7	Identification of Hot Spots						

8	Designated Authorities defined as per Noise Rules (Y/N) (Details to be provided)	Yes.					
9	Has Methodology been prepared for granting permission for installation of Public Address System? (Y/N) (Details to be provide)	Yes. Local Bodies and Police are granting permission for installation of public address system.		-	-	Complied	
10	Has Methodology been prepared for redressal of complaint on noise pollution? (Y/N) (Details to be provide)	Yes. For redressal of complaint on Noise Pollution methodology is being followed. The Web based software has been developed and dedicated short code help line No. 10741 is allotted by Ministry of Communication and Information Technology.		-	-	Complied	

		Department of telecommunications. Also an ICCC is established at H.O, KSPCB to address the complaints on Noise pollution				
11	No. of Police Stations equipped with sound level meter	108 Police stations (Law& Order) have been provided 108 Noise/ Sound level meters by KSPCB as per Govt. of Karnataka order.		-	-	Complied
12	No. of Police Stations having officers trained as per Noise Pollution Rules by SPCBs/PCs.	The KSPCB has conducted training programme for Police personnel on 6.11.2019. (108 Police Stations) and on 13-8-2021. A video on NLM usage is also made and shared with Police		-	-	On going

		personnel.					
13	Has Protocol been developed for taking appropriate action against the defaulters?	Action is being initiated for violation of Noise Rules, 2000 as per the E(P) Act, 1986.		-	-	-	
14	No. of cities in which Noise Mapping has been done (if applicable)	NIL		-	-		





Compliance to Status of STPs & Re-use of Treated Water as on 31-08-2022

Sl. No.	Thematic Area	Current Status	Desirable Level as per status	Gap between current status and desired levels	Proposal of attending the gap with timelines	Name & designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Status of STPs (As on 31-08-2022)	At total of 168 Sewage Treatment Plants (STPs) have been setup in in the state of Karnataka with cumulative treatment capacity 2787.21 MLD and currently treating about 1929.10 ML of sewage per day.	100%	30.78%	70 STPs with a cumulative treatment capacity of 398.63 MLD which are under various stages of implementation are expected to be operational by the end of year 2024 or before. Also, the state has approved for setting up of 45 Faecal Sludge Treatment Plant (FSTPs)with a total treatment capacity of 354 KLD.	

Compliance status of Sewage Treatment Plants and Re-use of treated Water in Karnataka



2184

2	<p>Reuse of treated water (As on 31-08-2022)</p>	<p>At present 804.7 ML of treated water per day is being utilized for various useful purposes such as rejuvenation of water bodies by filling the lakes/ tanks, horticultural usage, DM water for thermal power plant, gas based power generation plant, general industrial usage, non-potable usage etc.</p>	100%	58.28%	<p>The unutilized treated water from almost all STPs are discharged into natural nala with partial downstream utilization in agriculture and enhancing downstream flows thus aiding sustenance of ecology.</p>	
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[Handwritten Signature]
For Director, 11/10/22

Directorate of Municipal Administration,
Urban Development Dept.
Government of Karnataka

Details of Sewage Treatment Facilities in the ULBs of Karnataka

Annexure -I						
Details of existing STPs in the State						
S. No	District	ULB	STP Location	Installed Capacity in MLD	Operational Capacity in MLD	Technology Adopted
1	Bangalore	Bangalore Urban	V Valley	150.00	106.76	ASP
2	Bengaluru	Bangalore Urban	Agaram	35.00	28.18	SBR
3	Bengaluru	Bangalore Urban	Bellandur Amanikere	90.00	93.43	ASP
4	Bengaluru	Bangalore Urban	Chikkabanavara	5.00	5.23	SBR
5	Bengaluru	Bangalore Urban	Chikkabegur	5.00	2.64	SBR
6	Bengaluru	Bangalore Urban	Cubbon Park	4.00	2.53	MBBR
7	Bengaluru	Bangalore Urban	Doddabele	40.00	28.27	SBR
8	Bengaluru	Bangalore Urban	Doddabele	20.00	12.05	SBR
9	Bengaluru	Bangalore Urban	Halasuru	2.00	1.88	SBR
10	Bengaluru	Bangalore Urban	Hebbal	100.00	72.20	SBR
11	Bengaluru	Bangalore Urban	Horamavu	20.00	20.11	SBR
12	Bengaluru	Bangalore Urban	Hulimavu	10.00	6.59	SBR
13	Bengaluru	Bangalore Urban	Jakkur	15.00	15.08	UASB+EA
14	Bengaluru	Bangalore Urban	K & C Valley	218.00	162.30	ASP
15	Bengaluru	Bangalore Urban	K & C Valley	30.00	31.73	ASP

16	Bengaluru	Bangalore Urban	K & C Valley	60.00	62.34	ASP
17	Bengaluru	Bangalore Urban	K & C Valley	150.00	147.30	ASP
18	Bengaluru	Bangalore Urban	K R Puram	20.00	15.63	UASB+E A
19	Bengaluru	Bangalore Urban	K.R.Puram	20.00	17.28	SBR
20	Bengaluru	Bangalore Urban	Kadabeesanahalli	50.00	31.74	EA
21	Bengaluru	Bangalore Urban	Kadugodi	6.00	5.22	SBR
22	Bengaluru	Bangalore Urban	Kempambudhi	1.00	0.76	EA
23	Bengaluru	Bangalore Urban	Kengeri	60.00	48.94	ASP
24	Bengaluru	Bangalore Urban	Lalbagh	1.50	1.23	Activated aeration + plate settlers + UV disinfecti on
25	Bengaluru	Bangalore Urban	Mailsandra	75.00	76.55	EA
26	Bengaluru	Bangalore Urban	Mallathahalli	5.00	2.61	SBR
27	Bengaluru	Bangalore Urban	Nagasandra	20.00	7.47	SBR
28	Bengaluru	Bangalore Urban	Nagasandra	20.00	8.53	Extended Aeration
29	Bengaluru	Bangalore Urban	Rajacanal	40.00	21.68	SBR
30	Bengaluru	Bangalore Urban	Rajacanal	40.00	40.15	Extended Aeration
31	Bengaluru	Bangalore Urban	Sarakki	5.00	4.33	SBR
32	Bengaluru	Bangalore Urban	V Valley	180.00	82.71	Trickling process

33	Bengaluru	Bangalore Urban	Yelemelle chellappa chetty	15.00	15.48	SBR
34	Bengaluru	Bangalore Urban	Yelhanka	10.00	9.80	ASP
35	Bengaluru	Bangalore Urban	Hennur	1.00	0.50	SBT
36	Bengaluru	Bangalore Urban	Madiwala	4.00	4.00	SBR
37	Dharwad	Hubballi-Dharwad	Madihal in Dharwad	20.00	16.00	SBR
38	Dharwad	Hubballi-Dharwad	Gabbur in Hubballi	40.00	20.00	SBR
39	Bijapur	Bijapur	Indi Road, Vijayapur	31.00	25.00	FAL
40	Bagalkote	Jamkhandi	Near Malgur road	7.60	2.00	FAL
41	Raichur	Raichur	Eklaspur	20.00	12.00	FAL
42	Raichur	Raichur	Hosur	8.00	5.00	FAL
43	Chamarajna gar	Chamarajana gar	Near Boodithittu village	9.00	5.00	FAL
44	Tumkur	Tiptur	Huchagondanahalli Sy No 53	6.00	3.00	SBR
45	Bengaluru rural	Doddaballapur	Majarahosahalli Sy No.35	12.00	7.00	WSP
46	Chikkaballapur	Chikkaballapur	Gopala Krishna Ammnikere Sy No.260	10.00	7.00	WSP
47	Uttarakannada	Bhatkal	Venktapura bhatkal	1.50	1.50	WSP
48	Dakshina Kannada	Mangaluru (Pachanady)	Pachanady	8.75	4.50	ASP
49	Dakshina Kannada	Mangaluru (Kavoor)	Kavoor	43.50	22.00	UASB
50	Dakshina Kannada	Mangaluru (Surathkal)	Surathkal	16.50	1.50	ASP

51	Dakshina Kannada	Mangaluru (Bajal)	Bajal	20.00	8.00	ASP
52	Kalburgi	Kalaburgi	Near Nandikur Village	40.00	40.00	SBR
53	Uttarakanna da	Karwar	Gandhi nagar Near KEB Karwar	1.50	1.50	Aerator Lagoon
54	Udupi	Udupi	Nittur	12.50	5.00	FAL
55	Bidar	Bidar	Gomalli B Village Bidar - 01 No. (KUIDFC)	17.26	5.00	Aerated Lagoon Type
56	Belagavi	Gokak	Maldinni Village	8.70	1.50	FAL
57	Davangere	Davangere	Shivanagar, Davanagere	20.00	20.00	SBR
58	Davangere	Davangere	Avaragere	5.00	2.50	SBR
59	Davangere	Davangere	Shivanagar	20.00	15.00	SBR
60	Davangere	Harihara	Harlapura	18.00	4.00	FAL
61	Haveri	Ranebannur	Hunatti	7.50	7.50	FAL
62	Haveri	Ranebannur	Hunatti	7.50	2.50	FAL
63	Bagalkote	Rabkavi Banahatti	Near Gattagi, Basaveshwara road	9.20	2.00	SBR
64	Bidar	Humnabad	Dummanasoor village, Chinnakera Road, Near Forestry Nursery	6.00	0.00	WSP
65	Haveri	Haveri	Siddevapure	4.71	0.00	FAL
66	Bagalkote	Ilkal	Tondyal village	8.00	2.00	FAL
67	Vijayanagar a	Hospete	Belagadu Village	27.00	5.00	ASP

68	Haveri	Byadigi	Theradahalli	5.00	1.50	SBR
69	Sindhanur		Sukalpet	12.00	2.00	FAL
70	Hassan	Hassan	Bittagowdanahalli	10.00	9.30	WSP
71	Hassan	Belur	Hole Beedhi	2.40	2.10	WSP
72	Hassan	Belur	Behind Ayyappa Swamy Temple	0.30	0.30	WSP
73	Mandya	Sriragapatna	Chandagalu road Ganjam, Srirangapatna	1.39	1.39	WSP
74	Mandya	Sriragapatna	Chandagalu road Ganjam, Srirangapatna	2.21	1.63	WSP
75	Mandya	Maddur	Hole Anjananeya Temple	3.50	2.40	WSP
76	Mysore	Nanjangudu	Goluru	7.00	3.30	WSP
77	Mysore	Bannuru	Chamanahalli	2.25	1.00	WSP
78	Chamarajna gar	Kollegala	Kollegala- Mulluru Road	9.00	5.20	Areated lagoon
79	Chamarajna gar	Gundlupete	Zone 'B' VIJAYAPURA	1.50	0.80	WSP
80	Chamarajna gar	Gundlupete	Chennapura Road, Chikkamagaluru	2.50		WSP
81	Mysore	T Narsipura	Near KSRTC Bus stand (Constructed)	5.50	3.67	SBR
82	Mysore	KR Nagar	Kantenahalli	1.44	4.37	WSP
83	Mysore	KR Nagar	Madhuvinahalli	1.45		
84	Mysore	KR Nagar	Madhuvinahalli	2.50		
85	Mysore	Hunsuru	Kalkunike	3.90	3.90	WSP

86	Dharwad	Subramanya	Back side of Subramanyeshwara college	2.60	1.00	Aerated Lagoon
87	Ramanagara	Kanakapura	Aralalu Village	6.29	3.30	WSP
88	Ramanagara	Ramanagara	Kumbapura	7.56	6.24	Aerated Lagoon
89	Shivamogga	Shivamogga	Purle	5.13	0.52	SBR
90	Shivamogga	Shivamogga	Near Thyavarechatnalli	35.58	24.00	Aerated Lagoon
91	Shivamogga	Bhadravathi	Near APMC yard	7.20	2.00	WSP
92	Shivamogga	Bhadravathi	Jatpat Nagara	5.83	4.80	WSP
93	Shivamogga	Bhadravathi	At Ujjinipura	1.00	0.30	SBR
94	Davangere	Honnali	Malladevarakatte	3.30	0.90	WSP
95	Dharwad	Dharwad	Sy. No. 151, Narendra village, University of agricultural sciences premises, Dharwad	10.00	3.68	SBR
96	Dharwad	Dharwad	At Kelageri lake premises, near Radhakrishna nagar, Dharwad	3.00	1.00	SBR
97	Dharwad	Dharwad	Jogyallapur	0.25	0.06	MBBR
98	Dharwad	Hubballi	At RS No. 315, Unakal lake premises, Hubballi	3.00	2.00	Phytorid
99	Dharwad	Hubballi	Tolanakeri, Akshaya colony, Hubballi	1.00	1.00	Phytorid

100	Dharwad	Hubballi	At Ramanagar, near Ashraya colony, beside Tarihal Industrial area, Hubballi	0.25	0.25	MBBR
101	Bagalkote	Badami	Behind Veerpulikesh Education Institution, Yaragoppa Road , Badami	4.30	3.00	WSP
102	Bagalkote	Mudhol	Near Yadahalli-Ingalg road Mudhol	9.06	4.80	ULB
103	Bagalkote	Bilagi	Towards Korthi Road Distance 2 KM Away from city limit	3.50	2.40	ULB
104	Bijapur	Basavana Bagewadi	Ivanagi Road Basavana Bagewadi	4.02	3.00	ULB
105	Bijapur	Indi	Ahirasang Road Indi	4.20	4.02	ULB
106	Bijapur	Talikote	RTC NO Survey No-45/2, 3,4,5,RTC-66/2/1,58 Harnal Road, Talikote	4.24	3.00	ULB
107	Belagavi	Bailhongal	Anigol Road, Bailhongal	8.28	4.00	Aerated Lagoon
108	Belagavi	Chikodi	HIREKODI	5.80	2.70	WSP
109	Belagavi	Sadalga	Dattawad Road Honde	3.72	1.00	Aerated Lagoon
110	Gadag	Gadag-Betageri CMC	Nagasamudra	13.88	6.65	WSP
111	Gadag	Laxmashwar	Akkigunda, Desaiban	5.50	0.80	Aerated Lagoon

112	Vijayanagara	Kudligi	Near NH 50, Beside Town Panchayat SWM Site, SY No. 60/a and others.	4.60	1.20	SBR
113	Vijayanagara	TMC, Huvina Hadagali	2nd Ward Navali Road Near Old Filter House Hadagali	4.27	3.50	Waste Stabilization Pond type
114	Vijayanagara	Harapanahalli	Narayanapura, Harapanahalli Taluka.	7.92	4.00	Waste Stabilization Pond type
115	Kalburgi	CC, Kalaburagi	Near Nandikur Village	20.00	12.00	SBR type
116	Kalburgi	CC, Kalaburagi	Near Kapnoor Village Sy. No. 69/2 & 69/3	25.00	10.00	SBR type
117	Kalburgi	TMC, Chittapur	Chittapura Town Sy. No. 82/2	5.10	3.60	WSP type
118	Yadgir	TMC, Gurmitkal	Nanapur area in Gurmitkal	3.00	1.00	WSP type
119	Bidar	CMC, Bidar		17.26	3.00	SBR type
120	Bellary	CCB, Ballari	30MLD Annathapur Road	30.00	23.00	Aerated Lagoons
121	Bellary	CCB, Ballari	15 MLD at Cowl Bazaar	15.00	9.00	Aerated Lagoons
122	Bellary	CCB, Ballari	Enturi Nagar, Ballari	10.00	7.00	SBR Type
123	Koppala	CMC, Gangavathi	chikka janthkal Road at Gangavathi	14.00	12.60	FAB Type
124	Raichur	CMC, Raichur	Yeramarus Village near Raichur	5.50	1.20	SBR
125	Hassan	Arasikere	Garudangiri Road	12.00	5.00	SBR
126	Hassan	Channarayapana	Gadderameshwarabad avane	4.60	4.60	WSP

127	Hassan	Holenarasipura	Tattekere Grama	3.00	3.00	WSP
128	Chikkamagalur	Chickmagalur	Chennapura Road, Chikkamagaluru	20.00	6.00	MBBR
129	Chikkamagalur	Birur	Hindu Rudrabhoomi, Yagati Road, Birur	2.64	2.64	WSP
130	Mandya	Mandya	Yathagadahalli Road	9.62	7.50	OP
131	Mandya	Mandya	Chikkegowdana Doddi	8.90	7.50	WSP
132	Mandya	Malavalli	Goudgere	5.65	4.50	WSP
133	Mandya	Krishnarajpet	Sy. No 32, Hosaholalu	5.00	2.00	WSP
134	Mandya	Nagamangala	Gaddebhuvanahalli	3.00	1.80	WSP
135	Udupi	Karkala	Near Existing Oxidation Pond, Kabbettu, Karkala	3.00	1.00	Oxidation Pond
136	Dakshina Kannada	Ullala	Kodikotepura, Ullala	4.40	4.40	SBT
137	Mysore	Mysore	Rayanakere	60.00	125.00	
138	Mysore	Mysore	Vidyaranyapuram	67.50		
139	Mysore	Mysore	Hebbal	8.00		
140	Mysore	Mysore	Kesare	30.00		
141	Tumkur	Tumakuru	Bheemasandra village, City corporation Tumakuru	24.57	24.00	Aerated lagoon
142	Tumkur	Sira	Kallukote grama	10.60	1.75	SBR
143	Chitradurga	Chitradurga	Beside Railway Track, Near NH4, Chitradurga	20.00	18.00	SBR

144	Davangere	Davanagere	Kundavada	14.80	12.00	WSP
145	Bengaluru	Anekal	Aldenahalli	3.10	2.00	SBR
146	Bengaluru	Anekal	Doodakere	3.30		SBR
147	Ramanagara	Magadi	PURA GRAMA	3.70	1.78	WSP
148	Kolar	Kolar	Near Siddhartha school ,manighatta main Road ,gandhi nagara kolar	10.16	5.68	WSP
149	Kolar	Mulbagal	Chikkagopammanaker e	6.30	5.00	SBT
150	Kolar	Srinivasapura	Hebbata kere	3.00	2.20	WSP
151	Kolar	Srinivasapura	1) Indiranagara near APMC yard	0.11	0.03	DEWATs
152	Kolar	Srinivasapura	2) Near Unikili Village	0.12	0.03	DEWATs
153	Kolar	Srinivasapura	3) Near Nallapalli	0.11	0.02	DEWATs
154	Kolar	Srinivasapura	4) Near Byrapalli Village	0.06	0.01	DEWATs
155	Kolar	Malur	Malur town, Kadadenahalli	4.00	2.00	SBR
156	Chikkaballapur	Chintamani	Near Gopasandra Tank	2.00	2.00	WSP
157	Chikkaballapur	Shidalghatta	Bellutti lake	3.10	1.60	WSP
158	Bijapur	Basavana Bagewadi	Jainapur	0.25	0.20	MBBR
159	Uttarakannada	Bhatkal	Venkatapur village, Post Bhatkala, Bhatkala tuluk, Uttara Kannada district - 581320	2.75	2.75	Floating aerator type

160	Bagalkote	Hungund	Ramawadagi Village Road	3.50	0.00	WSP
161	Gadag	Naragund TMC	In Hirehal	4.18	0.00	WSP
162	Kalburgi	TMC, Jewargi	Jewargi Town Near Kalaburagi Road	3.25	0.00	WSP
163	Shivamogga	Shikaripura	Ambaragoppa Village Cross	5.00	0.00	SBR
164	Tumkur	Turuvekere	Bidiswaste Sy No 101/1, 101/2, 103/1, 103/2 and others	1.95	0.00	Waste stabilization pond
165	Belagavi	Ramdurga	Halagatti	3.30	0.00	WSP
166	Dakshina Kannada	Sullia	Oldgate, Hosagadde, Sullia	2.00	0.00	Oxidation Pond
167	Bagalkote	Guledgudda	Padanakatti Village	4.00	0.00	Oxidation pond
168	Bagalkote	Bagalkote	near APMC Bagalkote	12.50	6.50	Oxidation pond
Total				2787.213	1929.100	


Chief Engineer (WWM-East)
 BWSSB, Bengaluru


Chief Engineer (WWM-West)
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Chief Engineer (D&M)
 KUWS&DB, Bengaluru


 JMD
 KUIDFC, Bengaluru

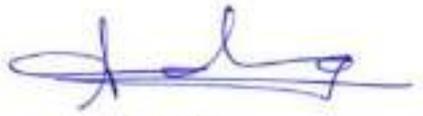
Annexure -II						
Details of existing STPs in the 17 PRS						
S. No	District	ULB	STP Location	Installed Capacity in MLD	Operational Capacity in MLD	Technology Adopted
1	Bangalore	Bangalore Urban	V Valley	150.00	106.76	ASP
2	Bengaluru	Bangalore Urban	Chikkabanavara	5.00	5.23	SBR
3	Bengaluru	Bangalore Urban	Doddabele	40.00	28.27	SBR
4	Bengaluru	Bangalore Urban	Doddabele	20.00	12.05	SBR
5	Bengaluru	Bangalore Urban	Kempambudhi	1.00	0.76	EA
6	Bengaluru	Bangalore Urban	Kengeri	60.00	48.94	ASP
7	Bengaluru	Bangalore Urban	Mailsandra	75.00	76.55	EA
8	Bengaluru	Bangalore Urban	Mallathahalli	5.00	2.61	SBR
9	Bengaluru	Bangalore Urban	Nagasandra	20.00	7.47	SBR
10	Bengaluru	Bangalore Urban	Nagasandra	20.00	8.53	Extended Aeration
11	Bengaluru	Bangalore Urban	V Valley	180.00	82.71	Trickling process
12	Uttarakannada	Karwar	Gandhi nagar Near KEB Karwar	1.50	1.50	Aerator Lagoon
13	Davangere	Davangere	Shivanagar, Davanagere	20.00	20.00	SBR
14	Davangere	Davangere	Avaragere	5.00	2.50	SBR
15	Davangere	Davangere	Shivanagar	20.00	15.00	SBR
16	Davangere	Harihara	Harlapura	18.00	4.00	FAL
17	Haveri	Ranebannur	Humatti	7.50	7.50	FAL
18	Haveri	Ranebannur	Hunatti	7.50	2.50	FAL
19	Bagalkote	Rabkavi Banahatti	Near Gattagi, Basaveshwara road	9.20	2.00	SBR

20	Hassan	Hassan	Bittagowdanahalli	10.00	9.30	WSP
21	Hassan	Belur	Hole Beedhi	2.40	2.10	WSP
22	Hassan	Belur	Behind Ayyappa Swamy Temple	0.30	0.30	WSP
23	Mandya	Sriragapatna	Chandagalu road Ganjam, Srirangapatna	1.39	1.39	WSP
24	Mandya	Sriragapatna	Chandagalu road Ganjam, Srirangapatna	2.21	1.63	WSP
25	Mandya	Maddur	Hole Anjananeya Temple	3.50	2.40	WSP
26	Mysore	Nanjangudu	Goturu	7.00	3.30	WSP
27	Mysore	Bannuru	Chamanahalli	2.25	1.00	WSP
28	Chamarajnaragar	Kollegala	Kollegala- Mulluru Road	9.00	5.20	Areated lagoon
29	Mysore	T Narsipura	Near KSRTC Bus stand (Constructed)	5.50	3.67	SBR
30	Mysore	Hunsuru	Kalkunike	3.90	3.90	WSP
31	Dharwad	Subramanya	Back side of Subramanyeshwara college	2.60	1.00	Aerated Lagoon
32	Ramanagara	Kanakapura	Aralalu Village	6.29	3.30	WSP
33	Ramanagara	Ramanagara	Kumbapura	7.56	6.24	Aerated Lagoon
34	Shivamogga	Shivamogga	Purle	5.13	0.52	SBR
35	Shivamogga	Shivamogga	Near Thyavarechatnalli	35.58	24.00	Aerated Lagoon
36	Shivamogga	Bhadravathi	Near APMC yard	7.20	2.00	WSP
37	Shivamogga	Bhadravathi	Jatpat Nagara	5.83	4.80	WSP
38	Shivamogga	Bhadravathi	At Ujjinipura	1.00	0.30	SBR
39	Davangere	Honnali	Malladevarakatte	3.30	0.90	WSP
40	Belagavi	Chikodi	HIREKODI	5.80	2.70	WSP

41	Belagavi	Sadalga	Dattawad Road Honda	3.72	1.00	Aerated Lagoon
42	Vijayanagara	TMC, Huvina Hadagali	2nd Ward Navali Road Near Old Filter House Hadagali	4.27	3.50	Waste Stabilization Pond type
43	Davangere	Davanagere	Kundavada	14.80	12.00	WSP
44	Kalburgi	TMC, Jewargi	Jewargi Town Near Kalaburagi Road	3.25	0.00	WSP
45	Belagavi	Ramdurga	Halgatti	3.30	0.00	WSP
Total				821.78	531.33	


Chief Engineer (WWM-West)
BWSSB, Bengaluru


Chief Engineer (D&M)
KUWS&DB, Bengaluru


JMD
KUIDFC, Bengaluru

Annexure -III							
Details of Non-operational & Non Compliance STPs in the State							
S. No	District	ULB	STP Location	Technology	Capacity in MLD	Reason for Non - Operational status	Proposed Action for operating the STP
1	Bidar	Humnabad	Dummanaso or village, Chinnakera Road, Near Forestry Nursery	WSP	6.00	HSC	PRS - Non Operational - No HSC connection
2	Haveri	Haveri	Siddevapure	FAL	4.71		Due to sustained damages due to unprecedented floods, substantial rehabilitation is required to be taken up. Revised estimates for rehabilitation of the STP are being prepared for approval.
3	Bagalkote	Hungund	Ramawadagi Village Road	WSP	3.50	HSC	Sewage house service connections are under progress. Also, Estimate for providing HSC's is

							prepared for Rs.874 Lakhs.
4	Gadag	Naragund TMC		WSP	4.18		PRS - Non Operational- The estimate for Providing House Service Connections to the UGD Scheme amounting to Rs. 981.00 Lakhs has been submitted for approval.
5	Kalburgi	TMC, Jewargi	Jewargi Town Near Kalaburagi Road	WSP	3.25	New STP work under progress	The scheme for construction of 5.83 MLD SBR Type under NGT is sanctioned from GOK. The work is under progress. The STP will be made operational with I&D works which is under progress.
6	Shivamogga	Shikaripura	Ambaragoppa Village Cross	SBR	5.00		The internal and outfall sewer is under progress. Once the sewer network is completed.

							sewage will be pumped to STP
7	Tumkur	Turuvekere	Bidiswaste Sy No 101/1, 101/2, 103/1, 103/2 and others	Waste stabilization pond	1.95		DPR for providing 2nd Stage UGD scheme to Turuvekere town is prepared for the approval.
8	Belagavi	Ramdurga	Halagatti	WSP	3.30		It is proposed to provide HSCs by mobilizing ULB's own resources.
9	Dakshina Kannada	Sullia	Oldgate, Hosagadde, Sullia	Oxidation Pond	2.00	No proper sewer network and wetwell	It is proposed to take up the rejuvenation of Wetwell and sewer network work under SBM-2 Used Water Management
10	Bagalkote	Guledgudda	Padanakatti Village	Oxidation pond	4.00	No sewer line	Rs. 4.18 Cr is earmarked for providing HSC under Nagarothana-Phase 4. Rs. 1.68 Cr under SFC Special Grants are also reserved for this work
Total					37.89		

No	District	ULB	STP Location	Technology	Capacity in MLD	Reason for Non - Compliance status	Proposed Action for operating the STP
1	Bengaluru rural	Doddaballapur	Majarahosahalli Sy No.35	WSP	12.00	Effluent from colour dyeing industries getting mixed in sewage.	DPR preparation is under progress to upgrade the STP to meet PCB standards. At present, aerators are rectified and installed to increase DO levels
2	Bidar	Bidar	Gornalli B Village Bidar	Aerated Lagoon Type	17.26		NA
3	Mysore	Bannuru	Chamanahalli	WSP	2.25	Non complying	The existing 2.25MLD WSP type to STP is proposed to be upgraded to 3.80 MLD SBT type of STP. Action has been taken to provide HSCs to get flow into STP under the ongoing NGT tender works.
4	Shivamogga	Bhadravathi	Near APMC yard	WSP	7.20		NA

5	Belagavi	Chikodi	HIREKODI	WSP	5.80	Non complying	Action has been taken to upgrade the WSP STP to make complying under SBM - 2 Used Water Management as per the instructions issued during the review meeting held on 17.09.2022 by DMA.
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For Director, 11/10/22
Directorate of Municipal Administration
Karnataka.

Annexure -IV							
Details of STPs under construction in Karnataka							
S. No	Name of the ULB	STP Location	Technology adopted	Proposed Capacity in MLD	Current Status	Proposed Date of Completion	Progress Update
1	Dandeli	Kerwadi (Halmaddi village)	SBR	8.00	Under construction	01.05.2023	1. CMC Dandeli has handed over the land on Dtd:01.09.2020. 2. Civil work is completed. Delay is due to procurement of electromechanical items by the agency.
2	Dandeli	Nirmal nagar Janata colony-	Phytorid	0.50	Under construction	01.05.2023	CMC Dandeli has handed over the land on Dtd:28.08.2020.
3	Ramdurga	Padukote	MBBR	1.00	Under construction	30.06.2022	Commissioned on 30.06.2022
4	Belagavi	Halaga	SBR	70.00	Under construction	31.03.2023	delayed to due to rain & slow progress by the agency

5	Kolar	Chinnapura tank, Manighatta main Road, gandhinagara kolar	SBR	8.00	Under construction	31-05-2023	<p>1) In approved DPR WSP type STP was provisioned. Due to site issues technology of STP changed to 8 MLD SBR type STP. But public are opposing to carry out the work.</p> <p>2) At present rejuvenation proposal for existing 10.16 MLD WSP type STP prepared and will be submitted after obtaining consent from local body with NOC from local residents of above said area</p>
6	KGF (Robertsonpet)	Parandahalli Tank	MBBR	5.00	Under construction	31-10-2022	Delay and slow progress by agency
7	Hosakote	Chikkaker	SBR	8.52	Under construction	31-3-2023	The work of construction of STP is stopped due to shortage of funds. The proposal amounting to Rs.20.21 Cr is submitted to GOK for approval

8	Sagar	Shiravala	SBR	9.00	Under construction	30-4-2022	Delay in issuing CFE from KSPCB, delay due to heavy rainfall, delay by Agency, etc.
9	Kumta	Gund, Shashihittal	SBR	4.60	Under construction	31.12.2023	1. CRZ clearance obtained on Dtd:23.03.2022. 2. In order to start the STP work approval to revised estimate is essential. The Revised Estimate is prepared and Submitted to CE DWD vide letter No :369 Dated :09.06.2022
10	Honnavaara	Udhyam Nagar	SBR	2.60	Under construction	31.05.2023	Agitation from local public to start the work.
11	Honnavaara	Jeevan jyothi	MBBR	0.20	Under construction	31.05.2024	Agitation from local public to start the work.
12	Tumkur	Bheemsandra	SBR	25.00	Under construction	31/12/2022	

13	Madikeri	K.Badaga village near Golf ground	SBT	4.50	Under construction	31.12.2023	<p>The work of construction of 3.0MLD capacity SBT type STP is delayed due to non-availability of approach road to construction site which has been encroached by the adjacent land owners. An alternative road to the construction site was identified during March-2021 and earthwork excavation for Bioreactors is completed. But the works had to be stopped due to monsoon. However the road works could not be taken up due to interference from neighbouring land owners. The road construction works can be taken up after the land is notified in the name of CMC, Madikeri. Hence STP works could not be resumed.</p>
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14	Kushal nagar	Gumman k olli village	SBT	6.50	Under construct ion	30.11.20 22	The progress of works hampered due to heavy rain during Monsoon (June 2022 to August 10th 2022). At present thw works are under progress.
15	Bagepa lli	Kurlakunte Kere	SBT	4.30	Under construct ion	16/09/20 22	Delay by the agency
16	Bagepa lli	Reddy kere	SBT	0.55	Under construct ion	16/09/20 22	Modified Structural designs is yet to be submitted by Agency
17	Hosadu rga	Goravinak allu village	SBR	3.30	Under construct ion	31-3- 2022	
18	Sedam	Sy.No 239/2, Sedam Village, Taluka Sedam	SBR	9.00	Under construct ion	30.12.20 22	—
19	Bhatkal	Venkatapu ra	SBR	3.00	Under construct ion	31.12.20 23	The sewer network laying work is very slow as the local public is agitating.STP civil work is completed and erection of mechanical equipments is put on hold,as only 20 % of sewer network laying is completed.

20	Bhatkal	Gousia street	MBBR	2.50	Under construction	31.12.2023	Private Land identified and land is to be handed over by TMC Bhatkal.
21	Jali	Venkatapura	SBR	3.00	Under construction	30.06.2023	The proposed STP sites for Bhatkal and Jali towns are adjacent to each other. Due to the site constraints civil works of STP are tackled after completion of Bhatkal STP.
22	Madhugiri	Solid Waste Management Area (4MLD)	MBBR	4.00	Under construction	30/09/2022	Delay by the Agency, Delay due to COVID lockdown
23	Madhugiri	Lingenahalli Pavagada road (0.6MLD)	MBBR	0.60	Under construction	30/09/2022	
24	Madhugiri	Siddapura Sira road(80KLD)	NEBR	0.08	Under construction	NA	As the land for construction of 80KLD STP of NEBR Technology is not handed over by ULB, it is proposed to drop the STP and divert the sewage to 0.6MLD STP by pumping from the last Manhole.
25	Periyapatna	Keernalli village	SBR	4.20	Under construction	30/09/2022	Now the work is in progress. Initially, the STP work is not taken up by the agency as the variation is not approved for change

							in Technology.
26	Haliyal	Hullatti Village	SBR	3.50	Under construction	01.10.2023	For Diversion of forest land, proposal is re submitted to CCF Sirsi by DFO Haliyal on 18.07.2022 and the Clearance is awaited.
27	Haliyal	DK halli road	Phytorid	0.75	Under construction	01.10.2023	Proposed land pertains to forest dept. Sheesam and mango tree cutting in the proposed site is done by forest department on Feb 2022. After that lineout is given to agency.
28	Sindhagi	Sindagi Almel Road	WSP	7.37	Under construction	2.12.2022	Work under progress
29	Basavana Bagewadi	Savalahalla Tanda	MBBR	0.25	Final Stage of Progress	work completed	work completed
30	Muddebihal	Near Mudnal MI pond	SBT	5.24	Under construction	work completed	work completed
31	Maddur	Near Hole Anjaneya Temple	Aerated Lagoon	2.50	STP trail run and partially commissioned on 08.03.2022	14-10-2022	

32	Ballari City Corporation	Talur Road, Ballari	SBR	2.00	Under construction	31-08-2022	1. Land for Wetwell construction was delayed to handed over to Board. 2. Dispute land issues for outfall sewer alignment. 3. Due to DI rising main alignment problems from wetwell to STP. 4. Approval for design and drawing of wetwell pumping mechanaries delayed.
33	Bidar CMC	Sy. No.107/1,107/2,108/2,108/3 of Naubad village of Bidar City	SBR	7.00	Under construction	30-10-2022	Delay due to Lockdown imposed by Govt of India due to COVID-19.
34	Sandur TMC	Sy.No.209, Near Nandihalli PG Center, Sandur	SBR	0.55	Under construction	13/01/2023	Due to Land issue
35	Sandur TMC	Sy.No.274, Bhujanganagar Road, Sandur	SBR	6.00	Under construction	13/01/2023	
36	TMC Jewargi	Sy.No 21 Jewargi Kalburgi Road	SBR	5.83	Under construction	31/01/2023	NA

37	Hassan	Near Bittgondanahalli	SBR	10.00	Under construction		
38	Hassan	Near KSRTC Bus Stand (Channappa tank bed)	SBR	10.00	Under construction	18.01.2024	Works under progress.
39	Hassan	Hunasinakere	SBR	5.00	Under construction		
40	Belur	At existing 2.40 MLD WSP type STP (Hollebidi)	SBR	2.60	Under construction	20.1.2023	STP land handed over during April 2022.
41	Channarayapattana	Udayagiri Badavane	SBR	0.25	Under construction	30.07.2022	1. Delay in getting the clearance from the KSPCB.2. Land problem for laying 50mtr sewer pipeline near Natural Nala
42	Belthangady	Solid waste dumping yard, Koyyur.	FSTP	0.01	Under construction	05-11-2022	Work started. But due to public protest, alternative site for construction of FSTP is handed over by the local body on 19-05-2022
43	Hunsuru	Kalkunike	SBR	8.00	Under construction	31-03-2023	
44	Bannuru	Chamnaha Ili near Mandya	SBT	1.55	Under construction	31.03.2023	Site allocation is pending for 0.65, 0.23 MLD STP's and 2

		Road					No's of wetwells.
45	Bannuru	Bismilla Nagar	SBT	0.65	Under construction	31.03.2023	
46	Bannuru	Chamnaha Ili Gudda	SBT	0.65	Under construction	31.03.2023	
47	Bannuru	Ashraya Badavane Makaanahalli	SBT	0.23	Under construction	31.03.2023	
48	Bannuru	Near Kaveri Circle	SBT	0.15	Under construction	31.03.2023	
49	Nanjan gudu		SBT	1.00	Under construction	31.03.2023	
50	Nanjan gudu		SBT	0.20	--		Site allocation pending for 0.3, 0.2 MLD STP's and Wetwell
51	Nanjan gudu		SBT	0.30	--		
52	Sriraga patna	Chandagal road	SBR	1.40	Under construction	08.05.2023	
53	Bagalkote	Sector No.62 at Navanagara	SBR	11.2	Under construction	31.05.2022	Under Commissioning Stage
54	Bengaluru Urban	Puttenahalli	SBR	7	Under Construction	31.07.2022	Due to heavy rain and site soil conditions work is progressing slowly
55	Bengaluru Urban	Kaggadasapura	SBR	5	Under Construction		Due to land issue there was delay in starting work

56	Bengaluru Urban	Hesaraghatta	SBR	3	Under Construction	05.05.2022	Due to heavy rain and site soil conditions work is progressing slowly
57	Bengaluru Urban	Pillaganahalli	SBR	4	Under Construction	01.01.2024	
58	Bengaluru Urban	Varthur	SBR	2.5	Under Construction	01.01.2024	Work not yet physically started due to land issue
59	Bengaluru Urban	Thalaghattapura	SBR	5	Under Construction	01.01.2024	
60	Bengaluru Urban	Nagasandra	SBR	9	Under Construction	01.01.2024	
61	Bengaluru Urban	Harohally	SBR	3	Under Construction	01.01.2024	LDA - Objection to construct STP in designated place
62	Bengaluru Urban	Karihobanahally	SBR	10	Under Construction	01.01.2024	
63	Bengaluru Urban	Chikkabanasava	SBR	4	Under Construction	01.01.2024	
64	Bengaluru Urban	Hosahally	SBR	6	Under Construction	01.01.2024	
65	Bengaluru Urban	Hemmigeपुरa	SBR	13	Under Construction	01.01.2024	
66	Bengaluru Urban	Somapura	SBR	8	Under Construction	01.01.2024	
67	Bengaluru Urban	Bilishivale	SBR	17	Under Construction	06.01.2024	
68	Bengaluru Urban	Doddabettahally	SBR	7	Under Construction	06.01.2024	

69	Bengaluru Urban	Jakkur	SBR	7	Under Construction	06.01.2024	
70	Bengaluru Urban	Yelahanka	SBR	6	Under Construction	06.01.2024	


Chief Engineer (WWM-East)
BWSSB, Bengaluru


Chief Engineer (WWM-West)
BWSSB, Bengaluru


Chief Engineer (D&M)
KUWS&DB, Bengaluru


Chief Engineer (Projects)
BWSSB, Bengaluru

Annexure -V							
Details of STPs under construction in the 17 PRS of Karnataka							
S. No	ULB	STP Location	Technology adopted	Proposed Capacity in MLD	Current Status	Proposed Date of Completion	Progress update
1	Dandeli	Kerwadi (Halmaddi village)	SBR	8.00	Under construction	01.05.2023	1. CMC Dandeli has handed over the land on Dtd:01.09.2020. 2. Civil work is completed. Delay is due to procurement of electromechanical items by the agency.
2	Dandeli	Nirmal nagar Janata colony-	Phytorid	0.50	Under construction	01.05.2023	CMC Dandeli has handed over the land on Dtd:28.08.2020.
3	Ramdurga	Padukote	MBBR	1.00	Under construction	30.06.2022	Commissioned on 30.06.2022
4	Maddur	Near Hole Anjaneya Temple	Aerated Lagoon	2.50	STP trail run and partially commissioned on 08.03.2022	14-10-2022	

5	TMC Jewargi	Sy.No 21 Jewargi Kalburgi Road	SBR	5.83	Under construction	31/01/2023	NA
6	Hassan	Near Bittgondana halli	SBR	10.00	Under construction	18.01.2024	Works under progress.
7	Hassan	Near KSRTC Bus Stand (Channapatna tank bed)	SBR	10.00	Under construction		
8	Hassan	Hunasinakere	SBR	5.00	Under construction		
9	Belur	At existing 2.40 MLD WSP type STP (Holle bidi)	SBR	2.60	Under construction	20.1.2023	STP land handed over during April 2022.
10	Hunsuru	Kalkunike	SBR	8.00	Under construction	31-03-2023	
11	Bannuru	Channahalli near Mandya Road	SBT	1.55	Under construction	31.03.2023	Site allocation is pending for 0.65, 0.23 MLD STP's and 2 No's of wetwells.
12	Bannuru	Bismilla Nagar	SBT	0.65	Under construction	31.03.2023	

13	Bannuru	Channahalli Gudda	SBT	0.65	Under construction	31.03.2023	
14	Bannuru	Ashraya Badavane Makanahalli	SBT	0.23	Under construction	31.03.2023	
15	Bannuru	Near Kaveri Circle	SBT	0.15	Under construction	31.03.2023	
16	Nanjangudu		SBT	1.00	Under construction	31.03.2023	Site allocation pending for 0.3, 0.2 MLD STP's and Wetwell
17	Nanjangudu		SBT	0.20	--		
18	Nanjangudu		SBT	0.30	--		
19	Sriragapana	Chandagal road	SBR	1.40	Under construction	08.05.2023	work started in May 2022


 Chief Engineer (D&M)
 KUWS&DB, Bengaluru

Annexure -VI					
Details of Proposed STPs in Karnataka					
S. No	Name of the ULB	Technology Proposed	Proposed Capacity in MLD	Current Status of Proposal	Proposed Date of Completion
1	Hassan	MBBR	2.00	Land aquisition	18.01.2024
2	Hassan	MBBR	2.00	Land aquisition	18.01.2024
3	Pandavapura	SBT	3.00	Land aquisition	
4	Bartwala	SBR	4.14	Land aquisition	
5	Bartwala	SBR	0.22	Land aquisition	
6	Subramanya	SBR	0.00	DPR submitted	
7	Kanakapura		0.30	Work Order issued	17/4/2023
8	Kanakapura		0.40	Work Order issued	
9	Honnali		0.00	Work Order issued	09-05-2023
10	Shivamogga		0	Work Order issued	
11	Bhadravathi		0	Work Order issued	
12	Bhadravathi		0.00	Work Order issued	

13	Kushtagi	SBR	4.51	DPR submitted	
14	Kerur	SBR	3.50	DPR submitted	
15	Guledgudda	SBR	5.32	DPR submitted	
16	Mulagund TP	SBR	3.00	DPR submitted	
17	Karwar CMC	SBR	3.00	Tendering	
18	Khanapura (TP)	MBBR	0.50	Work Order issued	27-04-2023
19		MBBR	0.50	Work Order issued	
20	Khanapura	SBR	3.70	DPR submitted	
21	M.K Hubli (TP)	MBBR	0.25	Work Order issued	24-02-2023
22	M.K Hubli (TP)	MBBR	0.50	Work Order issued	
23	M.K.Hubli	SBR	4.40	DPR submitted	
24	Saundatti (TP)	SBR	3.50	Work Order issued	21-04-2023
25	Saundatti (TP)	MBBR	0.50	DPR under preparation	
26	Saundatti (TP)	SBR	8.50	DPR submitted	

27	Munavalli	MBBR	1.00	Work Order issued	27-04-2023
28	Munavalli	MBBR	0.25	Work Order issued	
29	Munavalli	SBR	5.30	DPR submitted	
30	Ugarkurd (TMC)	MBBR	2.10	Work Order issued	
31	Kudachi (TMC)	MBBR	2.03	Work Order issued	20-04-2023
32	Kudachi (TMC)	SBR	3.66	DPR submitted	
33	Examba (TP)	MBBR	1.45	Tendering	
34	Examba (TP)	SBR	2.61	DPR submitted	
35	Ainapur (TP)	MBBR	1.66	Work Order issued	21-04-2023
36	Ainapur (TP)	SBR	4.37	DPR submitted	
37	Chinchili (TP)	MBBR	1.67	Tendering	
38	Chinchili (TP)	SBR	3.88	DPR submitted	

39	Karwar	SBR	7.00	DPR under prepration	
40	Karwar	Package plant	1.00	DPR under prepration	
41	Karwar	Package plant	1.00	DPR under prepration	
42	Arkalgud	WSP	1.00	Land aquisition	
43	Arkalgud	WSP	1.50	Land aquisition	
44	Ullala	SBT	1.70	Land aquisition	
45	Kaup	SBR	0.30	Land aquisition	
46	Kundapur	SBR	2.80	Land aquisition	
47	Kundapur	SBR	0.14	Land aquisition	
48	Kundapur	SBR	0.07	Land aquisition	
49	Kunigal	MBBR	5.80	DPR submitted	

50	Gubbi	SBT	2.90	DPR submitted	
51	Mulbagal	SBT	1.00	DPR submitted	
52	CMC, Chintamani	SBR	6.40	DPR submitted	
53	Bidadi	SBR	6.00	Work Order issued	Jan 2023
54	Bidadi	MBBR	0.10	Work Order issued	
55	Bidadi	MBBR	0.10	Work Order issued	Jan 2023
56	Bidadi	MBBR	0.16	Work Order issued	
57	Hosakote		1.82	Land aquisition	
58	Sagar	NEBR	0.62	DPR under preparation	
59	CMC, Shahapura	SBR type	13.00	DPR submitted	
60	CMC, Shorapura	SBR type	7.50	DPR submitted	

61	CMC, Shorapura		1.00	DPR submitted	
62	CMC, Shorapura		0.75	DPR submitted	
63	CMC, Shorapura		0.15	DPR submitted	
64	TMC, Aland	SBR type	8.18	DPR submitted	
65	CCB, Ballari	SBR Type	2.00	DPR submitted	
66	CCB, Ballari	SBR Type	2.00	DPR submitted	
67	CCB, Ballari	SBR Type	2.00	DPR submitted	
68	CCB, Ballari	SBR Type	4.50	DPR submitted	
69	CMC, Raichur	SBR Type	13.22	DPR submitted	
70	TMC, Deodurga	SBR Type	5.00	DPR submitted	
71	TMC, Lingasugur	SBR Type	6.82	DPR submitted	
72	TMC, Siruguppa	Aerated Lagoons	8.03	DPR submitted	
73	CMC, Siddlaghatta	SBR	6.60	DPR submitted	

74	Hukkeri	SBR	3.87	DPR submitted	
75	Sankeshwar	SBR	5.91	DPR submitted	
76	Harugeri	SBR	6.38	DPR submitted	
77	Athani	SBR	11.52	DPR submitted	
78	Annigeri	SBR	3.66	DPR submitted	
79	Hubli - Dharwad	SBR	4.00	DPR submitted	
80	Hubli - Dharwad	SBR	9.00	DPR submitted	
81	Hubli - Dharwad	SBR	3.00	DPR submitted	
82	Hubli - Dharwad	Phythorid	0.25	DPR submitted	
83	Hubli - Dharwad	Phythorid	0.50	DPR submitted	
84	Hubli - Dharwad	Phythorid	0.75	DPR submitted	
85	Hubli - Dharwad	Phythorid	1.00	DPR submitted	
86	CN Halli	SBR	2.4	Work Order issued	
87	CN Halli	MBBR	0.15	Work Order issued	
88	CN Halli	MBBR	0.15	Work Order issued	
89	CN Halli	MBBR	0.7	Work Order issued	
90	Belluru	MBBR	1.35	DPR submitted	
91	Belluru	MBBR	1.35	DPR submitted	
92	Belluru	MBBR	1.35	DPR	

				submitted	
93	Belluru	MBBR	0.30	DPR submitted	
94	Belluru	MBBR	0.10	DPR submitted	
95	Belluru	MBBR	0.10	DPR submitted	
Total			263.67		


Chief Engineer (D&M)
KUWS&DB, Bengaluru

Annexure -VII					
Details of Proposed STPs in the 17 PRS of Karnataka					
S. No	Name of the ULB	Technology Proposed	Proposed Capacity in MLD	Current Status of Proposal	Proposed Date of Completion
1	Hassan	MBBR	2.00	Land aquisition	18.01.2024
2	Hassan	MBBR	2.00	Land aquisition	18.01.2024
3	Bantwala	SBR	4.14	Land aquisition	
4	Bantwala	SBR	0.22	Land aquisition	
5	Subramanya	SBR	0.00	DPR Submitted	
6	Kanakapura		0.30	Work Order issued	17/4/2023
7	Kanakapura		0.40	Work Order issued	
8	Honnali		0.00	Work Order issued	09-05-2023
9	Shivamogga		0	Work Order issued	
10	Bhadravathi		0	Work Order issued	
11	Bhadravathi		0.00	Work Order issued	
12	Karwar CMC	SBR	3.00	Tendering	
13	Khanapura (TP)	MBBR	0.50	Work Order issued	27-04-2023

14		MBBR	0.50	Work Order issued	
15	Khanapura	SBR	3.70	DPR submitted	
16	M.K Hubli (TP)	MBBR	0.25	Work Order issued	24-02-2023
17	M.K Hubli (TP)	MBBR	0.50	Work Order issued	
18	M.K.Hubli	SBR	4.40	DPR submitted	
19	Saundatti (TP)	SBR	3.50	Work Order issued	21-04-2023
20	Saundatti (TP)	MBBR	0.50	DPR under preparation	
21	Saundatti (TP)	SBR	8.50	DPR submitted	
22	Munavalli	MBBR	1.00	Work Order issued	27-04-2023
23	Munavalli	MBBR	0.25	Work Order issued	
24	Munavalli	SBR	5.30	DPR submitted	
25	Ugarkurd (TMC)	MBBR	2.10	Work Order issued	
26	Kudachi (TMC)	MBBR	2.03	Work Order issued	20-04-2023
27	Kudachi (TMC)	SBR	3.66	DPR submitted	
28	Examba (TP)	MBBR	1.45	Tendering	

29	Examba (TP)	SBR	2.61	DPR submitted	
30	Ainapur (TP)	MBBR	1.66	Work Order issued	21-04-2023
31	Ainapur (TP)	SBR	4.37	DPR submitted	
32	Chinchili (TP)	MBBR	1.67	Tendering	
33	Chinchili (TP)	SBR	3.88	DPR submitted	
34	Karwar	SBR	7.00	DPR under prepration	
35	Karwar	Package plant	1.00	DPR under prepration	
36	Karwar	Package plant	1.00	DPR under prepration	
Total			73.39		


 Chief Engineer (D&M)
 KUWS&DB, Bengaluru

Annexure -VIII					
Details of Proposed FSTPs in the State					
S. No	Name of the ULB	Technology Proposed for the FSTP	Proposed FSTP Capacity in KLD	Status of Proposal (DPR preparation/ DPR Submitted/ Tendered/ Land acquisition/ Work Order Issued)	Proposed Date of Completion
1	Vijayapura	Planted Dry Bed	9	DPR approved & Retender called	31.08.2023
2	Pavagada	Planted Dry Bed	6		
3	Bangarpete	Planted Dry Bed	12		
4	H D Kote	Planted Dry Bed	6		
5	Holalkere	Planted Dry Bed	6		
6	Hosanagara	Planted Dry Bed	3		
7	Thirthahalli	Planted Dry Bed	3		
8	Narsimharajpura	Planted Dry Bed	3		
9	Alur	Planted Dry Bed	3		
10	Hanur	Planted Dry Bed	3		
11	Somavarpete	Planted Dry Bed	3		
12	Virajpete	Planted Dry Bed	6		
13	Mundagod	Planted Dry Bed	6		
14	Sirsi	Planted Dry Bed	15		
15	Hanagal	Planted Dry Bed	9		

16	Alnavar	Planted Dry Bed	6		
17	Puttur	Planted Dry Bed	15		
18	Tarikere	Planted Dry Bed	12	DPR approved & Retender called	31.08.2023
19	Terdal	Planted Dry Bed	6		
20	Kerur	Planted Dry Bed	6		
21	Raybag	Planted Dry Bed	6		
22	Konnur	Planted Dry Bed	3		
23	Mudalgi	Planted Dry Bed	6		
24	Kallolli	Planted Dry Bed	3		
25	P G Mallapura	Planted Dry Bed	3		
26	Arabhavi	Planted Dry Bed	3		
27	Naganur	Planted Dry Bed	3		
28	Athani	Planted Dry Bed	12		
29	Nipani	Planted Dry Bed	12		
30	Boragaon	Planted Dry Bed	3		
31	Mulagunda	Planted Dry Bed	6	Approval under process	31.08.2023
32	Savanur	Planted Dry Bed	12		
33	Aurad	Planted Dry Bed	6		
34	Shahabad	Planted Dry Bed	12		
35	Chincholi	Planted Dry Bed	9		

36	Afzalpur	Planted Dry Bed	12		
37	Shahpura	Planted Dry Bed	18		
38	Siraguppa	Planted Dry Bed	15		
39	Tekkalkote	Planted Dry Bed	9		
40	Kustagi	Planted Dry Bed	9		
41	Karkala	Planted Dry Bed	6	Tendered & LOI is issued	31.06.2023
42	Vitla	Planted Dry Bed	9		
43	Sakaleshpura	Planted Dry Bed	6		
44	Manvi	Screw press	15	Approval under process	31.08.2023
45	Basavakalyana	Screw press	18		
Total Capacity in KLD			354		
List of proposed FSTP (which is yet to get approval from Government)					
S. No	Name of the ULB	Technology Proposed for the FSTP	Proposed FSTP Capacity in KLD	Remarks	
1	Hunasamaranahalli	Planted Dry Bed	12	Proposal sent to Government for approval	
2	Chikkabanavara	Planted Dry Bed	12		
3	Madnayakanahalli	Planted Dry Bed	29		
4	Attibele	Planted Dry Bed	10		

5	Chandapura	Planted Dry Bed	12		
6	Bashectyhalli	Planted Dry Bed	9		
7	Vemagal-Kurugal	Planted Dry Bed	7		
8	Robertsonpete	Planted Dry Bed	39		
9	Gudibande	Planted Dry Bed	16		
10	Harohalli	Planted Dry Bed	12		
11	Holalkere	Planted Dry Bed	19		
12	Chalakere	Planted Dry Bed	13		
13	Hiriyuru	Planted Dry Bed	9		
14	Holalkere	Planted Dry Bed	11		
15	Molakalmuru	Planted Dry Bed	11		
16	Nayakanahatti	Planted Dry Bed	8		
17	Honnali	Planted Dry Bed	16		
18	Nyamathi	Planted Dry Bed	12		
19	Channagiri	Planted Dry Bed	19		
20	Jagaluru	Planted Dry Bed	13		
21	Huliyur	Planted Dry Bed	9		
22	Koratagere	Planted Dry Bed	11		
23	Madhugiri	Planted Dry Bed	11		
24	Anavati	Planted Dry Bed	8		Proposal sent to Government for approval
25	Sorba	Planted Dry Bed	8		
26	Shiralkoppa	Planted Dry Bed	16		
27	Holehonnuru	Planted Dry Bed	12		
28	Ramnahalli	Planted Dry Bed	19		
29	Kadakola	Planted Dry Bed	13		
30	Bogadi	Planted Dry Bed	9		
31	Hootagalli	Planted Dry Bed	11		
32	Srirampura	Planted Dry Bed	11		

33	Peeriyapattan	Planted Dry Bed	8		
34	Sarguru	Planted Dry Bed	16		
35	Bynadoor	Planted Dry Bed	12		
36	Saligrama	Planted Dry Bed	19		
37	Ajjampura	Planted Dry Bed	13		
38	Kadur	Planted Dry Bed	9		
39	Mudigere	Planted Dry Bed	11		
40	Sringeri	Planted Dry Bed	11		
41	Someshwara	Planted Dry Bed	8		
42	Kinnigoli	Planted Dry Bed	16		
43	Kadaba	Planted Dry Bed	12		
44	Bajapi	Planted Dry Bed	19		
45	Kotekaru	Planted Dry Bed	13		
46	Moodabidri	Planted Dry Bed	9		
47	Mulki	Planted Dry Bed	11		
48	Yelandur	Planted Dry Bed	11		
49	Chanarayapatna	Planted Dry Bed	8		
50	Ankalagi & Akkathangeral	Planted Dry Bed	16		
51	Machai	Planted Dry Bed	12		
52	Piranwadi	Planted Dry Bed	19		
53	Malapura PG	Planted Dry Bed	13		
54	Kagawada	Planted Dry Bed	9		
55	Yaragatti	Planted Dry Bed	11		Proposal sent to Government for approval
56	Harurgeri	Planted Dry Bed	11		
57	Kabburu	Planted Dry Bed	8		
58	Kankanwadi	Planted Dry Bed	16		
59	Mugalkhod	Planted Dry Bed	12		
60	Shedbal	Planted Dry Bed	19		

61	Shiruru	Planted Dry Bed	13		
62	Lokapura	Planted Dry Bed	9		
63	Ameenagada	Planted Dry Bed	11		
64	Belagali	Planted Dry Bed	11		
65	Kamatgi	Planted Dry Bed	8		
66	Mahalingapura	Planted Dry Bed	16		
67	Annigeri	Planted Dry Bed	12		
68	Kalaghatagi	Planted Dry Bed	19		
69	Kundagol	Planted Dry Bed	13		
70	Navalagunda	Planted Dry Bed	9		
71	Gajendragada	Planted Dry Bed	11		
72	Mundargi	Planted Dry Bed	11		
73	Ron	Planted Dry Bed	8		
74	Shirahatti	Planted Dry Bed	16		
75	Thikota	Planted Dry Bed	12		
76	Babaleshwar	Planted Dry Bed	19		
77	Alamel	Planted Dry Bed	13		
78	Chadachan	Planted Dry Bed	9		
79	Devarahipparagi	Planted Dry Bed	11		
80	Kolhara	Planted Dry Bed	11		
81	Managuli	Planted Dry Bed	8		
82	Nalatavada	Planted Dry Bed	16		
83	Nidagundi	Planted Dry Bed	12		
84	Bankapura	Planted Dry Bed	19		
85	Bydagi	Planted Dry Bed	13		
86	Guthala	Planted Dry Bed	9		Proposal sent to Government for approval
87	Shiggaon	Planted Dry Bed	11		
88	Rattihalli	Planted Dry Bed	11		

89	Ankola	Planted Dry Bed	8
90	Dandeli	Planted Dry Bed	16
91	Haliyal	Planted Dry Bed	12
92	Naregal	Planted Dry Bed	19
93	Jali	Planted Dry Bed	13
94	Siddapura	Planted Dry Bed	9
95	Yellapura	Planted Dry Bed	11
96	Manki	Planted Dry Bed	11
97	Jalahalli	Planted Dry Bed	8
98	Balagnur	Planted Dry Bed	16
99	Kavitala	Planted Dry Bed	12
100	Lingasuguru	Planted Dry Bed	19
101	Maski	Planted Dry Bed	13
102	Mudgal	Planted Dry Bed	9
103	Sirwar	Planted Dry Bed	11
104	Turvihal	Planted Dry Bed	11
105	Yadrami	Planted Dry Bed	8
106	Kamalapura	Planted Dry Bed	16
107	Kalgi	Planted Dry Bed	12
108	Wadi	Planted Dry Bed	19
109	Aland	Planted Dry Bed	13
110	Kakkera	Planted Dry Bed	9
111	Kembhavi	Planted Dry Bed	11
112	Hunsugi	Planted Dry Bed	11
113	Bhagyanagar	Planted Dry Bed	8
114	Kanakgiri	Planted Dry Bed	16
115	Karatgi	Planted Dry Bed	12
116	Kukanoor	Planted Dry Bed	19

117	Tavargera	Planted Dry Bed	13	Proposal sent to Government for approval
118	Yelburga	Planted Dry Bed	9	
119	Chitguppa	Planted Dry Bed	11	
120	Kamlanagar	Planted Dry Bed	11	
121	Hulsoor	Planted Dry Bed	8	
122	Hagaribommanalli	Planted Dry Bed	16	
123	Kamalapura	Planted Dry Bed	12	
124	Kampli	Planted Dry Bed	19	
125	Kottur	Planted Dry Bed	13	
126	Kudathini	Planted Dry Bed	9	
127	Kurekoppa	Planted Dry Bed	11	
128	Kurugodu	Planted Dry Bed	11	
129	Mariyammanalli	Planted Dry Bed	8	
Total Capacity in KLD			1611	

List of Functioning FSTPs in Karnataka

S. No	Name of the ULB	Technology	Plant Capacity in KLD	Current Status	Remarks
1	Devanahalli	Planted Dry Bed	6	Plant is operation	
2	Gowribidnur	Planted Dry Bed	12	Construction is completed but plant is not operational	
3	Nelamanagala	Planted Dry Bed	6	Construction completed and plant is under commissioning stage	

[Signature]
For Director,

Directorate of Municipal Administration
Karnataka.

Annexure – IX – A

Sl. No		NGT Order in OA 606 dated:12.09.2019 & 07.01.2020	Implementation status			
1	2	3	4			
Compliance to duties of waste generators						
		Current Status (Compliance as on till date)	Desirable Level of Compliance in terms of statutes	Gap Between current status and desired levels	Proposal of attending the gap with time lines	Name and designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Status of (a) STPs & (As on 31-08-2022)	BWSSB is having 36 STPs with a total capacity of 1527.5 MLD. Presently, 03 STPs with total capacity of 15 MLD are under construction at different locations of the city making the total treatment capacity 1542.5 MLD by 2022	100%	0%	-	

	<p>b) Reuse of treated water (As on 31-08-2022)</p>	<p>1212 MLD of sewage is being treated out of which 779 MLD of Treated water from different STP/TTPs is being utilised for various purposes</p>	<p>100 %</p>	<p>35.7 %</p>	<p>100 MLD (8.24%) gap is expected to be achieved by end of December 2022</p> <p>333 MLD (27.46%) gap is expected to be achieved by end of December 2023</p>	
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 Chief Engineer (WWM-East)
 BWSSB, Bengaluru


 Chief Engineer (WWM-West)
 BWSSB, Bengaluru

Annexure – IX – B						
Sl. No	NGT Order in OA 606 dated:12.09.2019 & 07.01.2020	Implementation status				
1	2	3	4			
Compliance to duties of waste generators						
		Current Status (Compliance as on till date)	Desirable Level of Compliance in terms of statutes	Gap Between current status and desired levels	Proposal of attending the gap with time lines	Name and designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Status of (a) STPs & (As on 31-08-2022)	KUWS & DB have implemented UGD schemes with 97 nos of STP's in 73 Urban local bodies of the Karnataka with total installed capacity of - 759.49 MLD. Presently 52 nos of STP's are	100 %	19.04 %	UGD system with STP will be taken up in the uncovered Urban Local bodies in phased manner based on the availability of funds and approval from the Government.	

		under construction in 36 Urban local bodies with proposed capacity of - 276.93MLD				
	b) Reuse of treated water (As on 31-08-2022)	<p>KUWS & DB</p> <p>After implementation of UGD schemes with STP's, the schemes will be handed over to concerned ULB's for further maintenance.</p> <p>At present about 3 MLD of treated wastewater is being supplied to M/s Janaki Iron and Steel Industries in Bellary by CMC Bellary.</p>	100 %	99%	<p>The treated sewage is being let out into Nala which will ultimately utilised for Irrigation purpose.</p> <p>It is proposed to reuse the treated wastewater for Industries and irrigation purpose. Further a Pre-feasibility report for reuse of treated wastewater in Bellary and Hubli-Dharwad is prepared for Rs 113.45 Crores and submitted to Government for approval. The PFR for Chitradurga city</p>	

						will be submitted once we receive requirement for treated wastewater reuse from the Beneficiaries.	
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Chief Engineer (D&M)
KUWS&DB, Bengaluru

Annexure - IX - C						
Sl. No		NGT Order in OA 606 dated:12.09.2019 & 07.01.2020	Implementation status			
1	2	3	4			
Compliance to duties of waste generators						
		Current Status (Compliance as on till date)	Desirable Level of Compliance in terms of statutes	Gap Between current status and desired levels	Proposal of attending the gap with time lines	Name and designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Status of (a) STPs & (As on 31-08-2022)	KUIDFC, on behalf of ULBs has implemented 33 STPs with a total installed capacity of 483.72 MLD. KUIDFC has facilitated implementation of these STPs under financial assistance from external agencies such as World Bank and Asian Development Bank along with funding under schemes of Govt. of India and Govt. of Karnataka	100 %			
	b) Reuse of treated water (As on 31-08-2022)	KUIDFC At present, about 22.7 MLD of treated water from STP at Mangaluru (Kavoor) is being reused at Mangaluru	100%	3.1 %		

		<p>SEZ for industrial purpose. The revenue from the sale of treated water is being utilized towards the O&M of the plant.</p> <p>The treated water from almost all STPs are discharged into natural nala with partial downstream utilisation in agriculture and supplement to increase downstream flows thus aiding sustenance of ecology.</p> <p><i><u>*Note: The gap between current status and desired levels is derived only for the operational capacity of specific STPs mentioned.</u></i></p>			
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Joint Managing Director,

KUIDFC, Bengaluru



Compliance to Rejuvenation of Water Bodies

Sl. No.	Thematic Area	Current Status	Desirable Level as per status	Gap between current status and desired levels	Proposal of Attending the Gap with Timelines	Name & designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Compliance to Rejuvenation of Water Bodies	Under AMRUT 2.0 scheme, City Water Balance Plan (CWBP) has been submitted by 314 ULBs in Karnataka for taking up the works of rejuvenation of water bodies. A total of Rs. 540 Cr had been earmarked by GOI to the State for rejuvenation of water bodies.	100%	-	The projects taken up under AMRUT 2.0 scheme have to be completed by the end of the mission period subject to year-on-year incremental progress.	

[Signature]
For Director,

Directorate of Municipal Administration,
Urban Development Dept.
Government of Karnataka



Annexure – R7

**Compliance to illegal sand mining in Karnataka
by Department of Mining and Geology**

In the above matter of compliance of Municipal solid Waste Management, the matter pending before the Hon'ble National Green Tribunal, the Dept. of Mines and Geology is concerned with illegal sand mining and Pollution of air and water in and around human habitats.

The sand mining in river bed, patta land, removal of sand bars in Coastal Regulation Zone, production of M-sand and the transportation of sand etc are governed / guided by chapter IVB (Rule 31A to 31 ZL) of Karnataka Minor Mineral Concession Rules 1994 and the sand mining guidelines issued by MoEF in 2016 and 2020, with Sand Policy 2020 issued by the Government of Karnataka. Sand mining is not permitted in and around human habitats. Sand mining in river bed or patta lands in the limits of cities, villages are not permitted. M-sand units are not permitted to operate near the Municipecities and villages as per section 6(1) of The Karnataka Regulation of Stone Crushers Act 2011. The Government of Karnataka is granting sand leases wherever open sand deposit is available. The sand mining in in-stream is prohibited. The Government has entrusted to two Government agencies viz 1) M/s. Karnataka State Mineral Corporation 2) M/s. Hutti Gold Mines for sand mining in River beds. Sand mining in River does not cause pollution of either air or water. The sand mined is stored or staked away from the river bed. No sand mining is done or permitted in the ponds, lakes, tanks etc. Only de-siltation is under taken, if necessary. The M-sand units are permitted to be established and function in "Safer Zone" identified and declared by the District Stone Crusher Licencing and Regulation Authority chaired by the Deputy Commissioner of the District. Licences are granted to M-sand units under the provisions of "The Karnataka Regulation of Stone Crushers Act 2011 and the Rules 2012". Licence are granted on condition to prevent all sorts of pollutions. They are covered with sheets etc to control flying of dust, the area is sprinkled with water so as to deposit the stone particles. They are controlling sound pollution by mechanical methods.

The transportation of sand is controlled. They are compelled to cover the sand with tarpal / plastic to prevent fall of sand due to wind or vibration.

A handwritten signature in blue ink, appearing to be 'L. S. S.', located at the bottom right of the page.



As per Rule-31 R of Karnataka Minor Mineral Concession Rule-1994 constituted District and Taluk Sand Committee to Monitor and prevent illegal sand mining activities in the district. The members of the committee are authorized to exercise the power under sub-section (1) and (1-A) of section 4 and section 21 and section 22 of the Mines and Minerals (Regulation and Development) Act, 1957 and sub-rule (5) of rule 43 and sub-rule (1) of rule 43-A. Sand transportation is permitted in the vehicles fitted with GPS. Their routes are fixed, destiny is fixed. Transportation of sand is done under the mineral transportation permits issued by the Department. A statement for the period April to June- 2022 is enclosed herewith showing District wise statistics of booking of cases, recovery of penalty etc. for kind consideration of the Hon'ble Tribunal which shows that the Government is active in its efforts to control illegal sand mining and transportation activity. Another list for the same period is produced which shows permits issued, revenue collected to the Government which shows regulation of sand mining and transportation.

The vigilance squad is permitted to be constituted to watch the illegal sand mining and transportation.

The use of Mechanized boats and dredger in sand mining is prohibited. Sand transport vehicles are not permitted to enter in to the river bed andao structure is permitted construct across the river bed which would obstruct easy flow of water. Sand mining is permitted in proportionate to the width of the river. Sand mining is restricted to 3 mtrs/ water level which ever is less. Sand mining to an extent of 250 mtrs from upstream and 500 mtrs from downstream of the bridge is prohibited.

There is no pollution of air, sand or water due to Sand Mining. Illegal Sand Mining is under control. There is no Sand Mafia but, sand mining by violating Terms, Conditions and Rules. Actions are taken to control them. Cases are booked and penalty recovered. Hon'ble NGT in different independent cases is handling this matter of sand mining in Karnataka. It is requested to close the matter regarding illegal sand mining in this case.

A handwritten signature in blue ink, appearing to be 'S. S. S.', written over a horizontal line.

Director

Bengaluru

Date:15.09.2022

Annexure-R8

Compliance to Solid Waste Management Rules 2016

Sl. No	NGT Order Dated:31.12.2021	Implementation status					
1	2	3	4				
Compliance to duties of waste generators							
			Current Status (Compliance as on 31thDecember 2021)	Desirable Level of Compliance in terms of statutes	Gap Between current status and desired levels	Proposal of attending the gap with time lines	Name and designation of designated officer for ensuring compliance to provisions under statute (Commissioner/ Director) with Mobile No.
1	Compliance to Ground Water Extraction	<ul style="list-style-type: none"> In order to control over exploitation of groundwater, the State Government has enacted the Karnataka Groundwater (Regulation and control of Development and Management) Act 2011, Rules 2012. As per the section 10 of the Act 2011 the areas will be notified. 	<68% of Groundwater utilization against availability	Nil	2025 Achieved	Sri. B.G. Ramachandraiah Groundwater Directorate, Bangalore. Mb No. 9448026079	



			<ul style="list-style-type: none"> • There is a restriction to drill a new bore well in the notified taluks. As per section 11 of the Act 2011, prior permission from the appropriate authority should be taken to drill a new bore well in the notified area. • Registration of drilling rigs is made compulsory to drill bore well in any part of the State. The registration certificate is issued in form-7A by the Karnataka Groundwater Authority. • Any commercial user of groundwater for industry / infrastructure / mining / entertainment purposes, must obtain permission / NOC from Karnataka Groundwater Authority (KGWA). 				
2	Compliance to Ground Water Recharge		<ul style="list-style-type: none"> • Various line departments in the supply side are involved in the construction of check dams, infiltration wells; under other various groundwater recharge Schemes. Groundwater directorate is giving technical assistance to these line departments for identifying suitable location for construction of Artificial Recharge Structures. • The NOC for groundwater withdrawal by Karnataka Groundwater Authority are issued based on the recharge capacity of the industry /infrastructure / mining / entertainment projects. 				

Compliance status of Ground water extraction/ contamination and ground water recharge



2250

			<ul style="list-style-type: none"> Ground water "Awareness Programmes" are conducted for Public and Students in Schools/Colleges" and also through media to create awareness among public about the judicious usage of groundwater. 				
3		Compliance to Ground Water Contamination	<ul style="list-style-type: none"> Groundwater Directorate collects base and trend groundwater samples for water quality analysis for checking drinking water standard parameters only, in the vicinity of observatory wells; and none of the observatory wells are situated near solid waste deposit sites. To understand the effect of dilution of contaminants before and after monsoon, the base and trend samples are collected and analysed for drinking water standards and that too from very limited number of samples. 				


 Director,
 Groundwater Directorate,
 Bengaluru.